MARRIOTT WORLDWIDE CORPORATION
10400 FERNWOOD ROAD, BETHESDA, MARYLAND 20817, U.S.A.
SERVICE PROVIDER
a Maryland (USA) Corporation

Address for service in India/Agents address:
ALG INDIA LAW OFFICES.
30 SIRI FORT ROAD, NEW DELHI-110049.
Used Since :21/12/2014

DELHI
RESTAURANT, BAR, AND CATERING SERVICES
THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORDS KOCHI KITCHEN.
RAVI GEHLOT
trading as ;SPICE ROUTE HOSPITALITY SERVICES
NEAR-LUMAX RAO JAGMAL COMPOUND SEC-18 GURGAON 122002
SERVICE PROVIDERS
Used Since :22/09/2011
DELI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
2982629   11/06/2015
NITANT KASHYAP
trading as ;CREATIVE BOX ENTERPRISES
Q-81 SEC-12 NOIDA G.B. NAGAR U.P 201301
SERVICE PROVIDER
Address for service in India/Attorney address:
UMESH DHINGRA, ADVOCATE
2888, FIRST FLOOR, SANT NAGAR, RANI BAGH, NEW DELHI-110034
Used Since :01/04/2011
DELHI
FOOD AND DRINKS
Registration of this trade mark shall give no right to the exclusive use of the word FEAST..
3220061   26/03/2016
M/S. THE OMELETTE HOUSE
PRADEEP KUMAR JAIJWTAL
RAVI KANT CHAUBEY
SUNEET CHAK
trading as ;M/s. THE OMELETTE HOUSE
SHOP NO. 654, SECTOR 10, AVAS VIKAS COLONY, AGRA (UTTAR PRADESH).
SERVICE PROVIDER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :07/03/2016
DELHI
RESTAURANT, OMELETTE, VAERIOUS TYPES OF OMELETTE CATERING, BAR, PROVIDING FOOD (VEGETATION AND NON VEGETARIAN), COLD DRINK, BEVERAGES, SELF SERVICE RESTAURANT, SNACK BAR, CATERING, CAFE, COCKTAIL LOUNGE AND SERVCIES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTELS, RESORT.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.OMMELLET AND DEVICE OF EGG.
MAHARAJA CATERERS & TENT DECORATORS

3370780    26/09/2016
RAJEEV SINGH
216, SECOND FLOOR, DHAKA VILLAGE, KINGSWAY CAMP, DELHI-110009
SERVICE PROVIDER
Address for service in India/Attorney address:
VARUN MEHLAWAT ADV.
B-IV/286A, KESHAV PURAM, LAWRANCE ROAD, DELHI-35
Used Since :12/09/2016
DELHI

PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMODATION AND CATERING SERVICES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS "CATERERS & TENT DECORATORS" AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
Trade Marks Journal No: 1956, 13/07/2020

3462720 22/01/2017
SH. RAGHAV JUNEJA.
SH. KSHITIJ WADHWA.
SH. SAMEER CHAWLA.
SMT. SWATI WADHWA.
SH. NITIN SAHDEV.

trading as; CAKE BAZAAR & MORE.
C-1, AJAY ENCLAVE, NEAR SUBHASH NAGAR, AJANTA COMPLEX, NEW DELHI-110018, INDIA.

Providing Food and Drink, Temporary Accommodation, Food Outlets, Cafes, Cafeterias, Snack Bars, Hotels, Dhaba, Motels, Resorts, Restaurants, Self Service Restaurants, Fast Food Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours and Catering Services included in class 43.

DELHI
Used Since: 01/01/2017

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Providing Food and Drink, Temporary Accommodation, Food Outlets, Cafes, Cafeterias, Snack Bars, Hotels, Dhaba, Motels, Resorts, Restaurants, Self Service Restaurants, Fast Food Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours and Catering Services included in class 43.
ARN KUMAR YADAV
trading as: ARUN TEA STALL

25/1 SHAKESPEARE SARANI, KOLKATA 700 017, WEST BENGAL

SERVICE PROVIDERS

Address for service in India/Attorney address:

IPM SERVICES
NOWAPARA, NEW TOWN, KOLKATA 700 157, WEST BENGAL, INDIA.

Used Since: 02/11/2006

KOLKATA

PROVIDING OF FOOD AND DRINK INCLUDING TEA, COFFEE & SNACKS CONTAINED IN CLASS 43
3480110 12/02/2017
LUDHAR BROTHERS LLP
trading as ;Ludhar Brothers LLP
#328/5, Ansal Golf, Link 2, Sector 114, Mohali (Punjab)
Service Provider
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Hotels, Restaurants, Snacks Bar, Outdoor Catering, Cafes, Bar Services
mark shall be used as represented.
ASHISH S. CHAUHAN
trading as;ASHISH S. CHAUHAN
307, AKASHGANGA APPARTMENT, ANJANI SOCIETY, PUNA GAM, BOMBAY MARKET, SURAT 395010, GUJARAT, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since:01/02/2017

AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD TASTE.
Om Puri

3486382   17/02/2017
ISHAAN PURI
703,Trishul 2 , 7 Bungalows, Versova, Andheri ( W) Mumbai
Service Provider
Address for service in India/Attorney address:
SIEBENIP
293, R.P.S. FLATS, SHEIKH SARAI PHASE-I NEW DELHI 110017

Proposed to be Used
MUMBAI
Services for providing food and drink that includes, but not limited to, bar services; café services; cafeteria services; canteen services; food and drink catering; restaurant services; snack-bar services.
MY EXPLOROUS
3491386    27/02/2017
RAKESH KUMAR
FLAT NO 185, SEC-12 R.K. PURAM, NEW DELHI-110022
SERVICE PROVIDER
Used Since: 01/07/2016
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
PREET DHABA

3491392  23/02/2017
RAJ KUMAR KAPOOR
trading as ;PREET DHABA
B-1-970/2/1, DHOBHI GHAT CHOWK, RAJPURA ROAD, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHITTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2012
DELHI
Provision of Food and Drinks, Restaurants, Self Service Restaurants, Take Away Restaurant Services, Snack bars & Food Catering Services, Cafeterias and Ice Cream Parlours.
CHAJJU CATERERS
3492376  23/02/2017
NARINDER SETHI
trading as ;Chajju Caterers
1081/1, Goal Hatti Chowk, Main Bazar Ram Bagh Amritsar(Pb)
Service Provider
Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607
Used Since :15/01/2016
DELHI
Catering Services
3493867  27/02/2017
RAVINDRA SINGH SHEKHAWAT
trading as ;RAVINDRA SINGH SHEKHAWAT
WARD NO. 24, KOTHI ROAD, NAWALGARH, JHUNJHUNU, RAJASTHAN
SERVICE PROVIDER
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Used Since :04/04/2016
AHMEDABAD
HOTEL AND RESTAURANT SERVICES INCLUDED IN CLASS 43
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3494108  27/02/2017
ABHITEJ SINGH GILL trading as ;AMRITSARI FOOD CORNER
SAMADH ROAD (NEAR SANDY AD.AGENCY) BATALA-143505(PUNJAB)
SERVICE PROVIDER
SOLE PROP.
Address for service in India/Agents address:
S. HANNA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Used Since :01/09/2016

DELHI
PROVIDING OF FOODS AND DRINKS, AND CATERING SERVICES, AMRITSARI KULCHA AND CHOLE, NAAN FOOD, SNACK BARS, MILK AND ICE CREAM PARLOUR ,RESTAURANTS SERVICES INCLUDED IN CLASS 43.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3505679  04/03/2017
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016
Service Provider

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :31/12/2016

DELHI
restaurants, restaurant services, salad bar restaurant services, self-service restaurants, restaurant services for the provision of fast food
R. K. BATABYAL
Eldeco Basera, Palsh GF-6, New Hyderabad, Lucknow-226007
Individual

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
102, 1st Floor, 9/2 East Patel Nagar, New Delhi - 110008

Proposed to be Used
DELHI
Hoteliers and setup tourist resort, Lodging house keepers, livery stables keepers, Bar and restaurants, Hotels and temporary accommodation.
VINOD KUMAR GUPTA
trading as ;BHIKHARAM SWEETS
75/113, HALSEY ROAD KANPUR-208001 U.P. (INDIA)
SERVICE PROVIDER
Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.
Used Since :14/05/1941
To be associated with:
3510892
DELHI
PROVIDING FOODS, SWEETS NAMKEEN & SNACKS, DRINKS
3510896  21/03/2017
GIRJA SHANKAR GUPTA
trading as ;BHIKHARAM MAHABIR PRASAD
75/221, SUBZI MANDI BADSHAHI NAKA, KANPUR-208001 U.P. (INDIA)
SERVICE PROVIDER
Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.
Used Since : 14/05/1941
DELHI
PROVIDING FOOD, DRINK, SWEETS, NAMKEEN & SNACKS
3515492  28/03/2017
MR. ANIL KUMAR.
H. NO.-G-73/5, MATA WALI GALI, NARELA, DELHI-110040, INDIA.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Food Outlets, Cafes, Cafeterias, Snack Bars, Hotels, Dhaba, Motels, Resorts, Restaurants, Self Service Restaurants, Fast Food Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours and Catering Services included in class 43.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as represented.
Fookhrey

3525081 13/04/2017

RISHABH KUMAR SAROAGI
21 Hemanta Basu Sarani, Centre Point Building, 2nd Floor Suite- 212, Opposite Great Eastern Lalit Hotel, Kolkata- 700001.

SERVICE PROVIDER

Proposed to be Used

KOLKATA

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; CAFE SERVICES; CAFETERIA SERVICES; FOOD AND DRINK CATERING; RESTAURANT SERVICES; SELF-SERVICE RESTAURANT SERVICES; SNACK-BAR SERVICES; CANTEEN SERVICES; HOTEL SERVICES AND OTHERS THEREBY INCLUDED IN CLASS 43.
Kamal Kamaal

3525089    13/04/2017
RISHABH KUMAR SAROAGI
21 Hemanta Basu Sarani, Centre Point Building, 2nd Floor Suite- 212, Opposite Great Eastern Lalit Hotel, Kolkata- 700001.
SERVICE PROVIDER

Proposed to be Used

KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; CAFE SERVICES; CAFETERIA SERVICES; FOOD AND DRINK CATERING; RESTAURANT SERVICES; SELF-SERVICE RESTAURANT SERVICES; SNACK-BAR SERVICES; CANTEEN SERVICES; HOTEL SERVICES AND OTHERS THEREBY INCLUDED IN CLASS 43.
3525406  13/04/2017
GOLD COIN VENTURES
38 A, Ashoka Crescent, DLF Phase-1, Gurgaon
Partnership concern
Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Proposed to be Used
DELHI
Restaurants; Catering services; Providing of Food and Beverages; Temporary accommodation
3525828   13/04/2017
RAKHAL CHANDRA ROUT
Plot No. 311, Nayapalli, Bhubaneswar
Omm Sairam Catering Services

Address for service in India/Attorney address:
PRADYUMNA KUMAR KAR
F-98, Sector-8, CDA, Cuttack-753014, Odisha

Proposed to be Used
KOLKATA
OUTDOOR AND INDOOR CATERING SERVICES IN CLASS 43

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DEVICE OF OM SEPARATELY.
GRANDZ LOCATIONS
3527439 17/04/2017
GRANDZ LOCATIONS
678/1133, ST. NO-2, VISHKARMA PURI, GILL ROAD, MILLER GANJ, LUDHIANA-141003 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/12/2013
DELHI
Catering Services, Food & Drink Catering; Providing Social Function Facilities for Special Occasions.
3529017    12/04/2017

E-FACTOR ADVENTURE TOURISM PVT. LTD.
101 Kundan Kutir, Hari Nagar, Ashram, New Delhi 110014
An Indian company

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Used Since :05/11/2013

DELHI

Services for providing food and drink; temporary accommodation
ROYCE' CONFECT CO., LTD.
1-1, Ainosato 4-jo, 9-chome, Kita-ku, Sapporo-shi, Hokkaido, Japan
A company duly organised and existing under the laws of Japan

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Used Since : 12/07/2013

KOLKATA
Providing foods and beverages
3530415    20/04/2017
LE ITALIA
M-24, M BLOCK MARKET, Greater Kailash- Part-1, New Delhi -110048
An Indian Partnership Firm

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :10/04/2017

DELHI
Services for providing food and drink; temporary accommodation.
Trade Marks Journal No: 1956, 13/07/2020  Class 43

3536880  28/04/2017
DHARMENDER SINGH
WZ-927A, GALI NO.14, A/2, SADH NAGAR, DELHI-110045
INDIVIDUAL
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMPERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
RESTAURANT
3542574 05/05/2017
APEEJAY SURRENDRA PARK HOTELS LTD.
17, PARK STREET, KOLKATA - 700 016, WEST BENGAL, INDIA.
SERVICE PROVIDER
AN INDIAN COMPANY
Address for service in India/Agents address:
D. SEN & CO.
6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA - 700 001.
Used Since : 20/06/1995
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, BAR.
RIVEA

3545243  09/05/2017
DE GUSTIBUS
1-3 Esplanade du Foncet, Immeuble Bords de Seine, 92130 ISSY LES MOULINEAUX, FRANCE
a Société par Actions Simplifiée organized under the laws of France

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used
DELHI
Restaurant services, fast food, bar, catering, tearoom.
The Senate Claridges

3545924   10/05/2017
CLARIDGES HOTEL PRIVATE LIMITED
12, Dr. APJ ABDUL KALAM ROAD, NEW DELHI-110011, INDIA
A Company Incorporated Under Indian Companies Act

Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075

Used Since :01/04/2003

DELHI

PROVIDING FOOD AND DRINK SERVICES, RESTAURANTS, HOTELS, TEMPORARY ACCOMODATIONS
Sevilla
3545928   10/05/2017
CLARIDGES HOTEL PRIVATE LIMITED
12, Dr. APJ ABDUL KALAM ROAD, NEW DELHI-110011, INDIA
A Company Incorporated Under Indian Companies Act
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since :01/04/2005
DELHI
PROVIDING FOOD AND DRINK SERVICES, RESTAURANTS, HOTELS, TEMPORARY ACCOMODATIONS
Jade Garden

3545933  10/05/2017
CLARIDGES HOTEL PRIVATE LIMITED
12, Dr. APJ ABDUL KALAM ROAD, NEW DELHI-110011, INDIA
A Company Incorporated Under Indian Companies Act
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since :01/01/1984
DELHI
PROVIDING FOOD AND DRINK SERVICES, RESTAURANTS, HOTELS, TEMPORARY ACCOMODATIONS
3546051  10/05/2017
NIKHIL POPLI
424/19, DURGA COLONY, HANSI, HISSAR, HARYANA- 125033.
PROPRIETOR
Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; CAFETERIA AND RESTAURANT SERVICES; TEMPORARY ACCOMMODATION.
3546417    11/05/2017

SHEELA ADHIKARI
trading as ;SWEETH HAPPY DAYS
W/O C.S. ADHIKARI, 42, NEAR SANT NAGAR RANI BAGH, SBI SOCIETY, PITAMPURA, SARASWATI VIHAR, NORTH WEST
DELHI, DELHI-110034
SERVICE PROVIDER

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/01/2017

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
3552184   19/05/2017
SUMIT OBEROI
147, CHANDERLOK ENCLAVE, PITAMPURA, SARASWATI VIHAR, NORTH WEST DELHI, DELHI 110034
INDIVIDUAL

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
Rental of tents and Catering Services.
3552763  19/05/2017
SAMAR QURESHI
A-1, OKHLA INDUSTRIAL AREA, PHASE-I, NEW DELHI - 110020
Individual
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
cafes, cafeterias, snack bars & canteens, restaurants, self service restaurants, providing food & drinks falling in class 43.
3552764  19/05/2017
SAMAR QURESHI
A-1, OKHLA INDUSTRIAL AREA, PHASE-I, NEW DELHI - 110020
Individual
Address for service in India/Ageents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
cafes, cafeterias, snack bars & canteens, restaurants, self service restaurants, providing food & drinks falling in class 43.
QUEEN MARY'S SCHOOL

3553626   20/05/2017
QUEEN MARY'S SCHOOL (MANAGED BY DELHI DIOCESAN TRUST ASSOCIATION)
TIS HAZARI, DELHI 110054
A Minority Institution
Address for service in India/Attorney address:
(R)ESERVE (M)ARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006
Used Since :01/04/1912
DELHI
HOSTELS AND TEMPORARY ACCOMMODATION AND PROVIDING OF FOOD AND DRINK (CANTEEN)
EAT-N-MOVE

3553965    22/05/2017
SONAL KHOSLA WO SH ANAND KHOSLA
M/S EAT-N-MOVE,SCO-78-79, SECTOR-17-C, CHANDIGARH-160017
PROPRIETOR

Address for service in India/Agents address:
SANJAY KUMAR JAIN ADV.
4254/P, CROSS ROAD NO-3, AMBALA CANTT-133001, HARYANA

Proposed to be Used
DELHI
RESTAURANT, SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
3554378  22/05/2017
SAMAR QURESHI
A-1, OKHLA INDUSTRIAL AREA, PHASE-I, NEW DELHI - 110020
Individual
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :13/04/2005
To be associated with:
3493125
DELHI
cafes, cafeterias, snack bars & canteens, restaurants, self service restaurants, catering
3558462  27/05/2017
SHARWAN LAL CHOU DHARY SON OF SHRI SUJA RAM CHOU DHARY
PROPRIETOR OF M/s. HOTEL MAHADEV PALACE AT- 179, MAHADEV NAGAR, RAM NAGARIYA, JAGTAPURA, JAIPUR-302017 RAJASTHAN
Single firm
Address for service in India/Agents address:
G. D. Bansal & Associates.
M-118-B, Mahesh Colony, Laxmi Mandir Phatak, Jaipur - 302 015. (Rajasthan)
Used Since :01/04/2015
AHMEDABAD
Services for providing food and drink; Temporary accommodation in class 43.
3558919 29/05/2017
MR. NITIN GUPTA
trading as ; R & R ASSOCIATES
A-6, ASHOK VIHAR, PHASE-2, DELHI 110052
SERVICE PROVIDER
Address for service in India/Attorney address:
BHAWNA BHATNAGAR ADVOCATE
61/A, B.D. ESTATE LUCKNOW ROAD, CIVIL LINES, DELHI-54
Used Since: 01/04/2017
DELHI
BANQUETS SPECIALLY DESIGNED FOR CHILDREN AND ALL BEING SERVICES INCLUDED IN CLASS-43
3559381  29/05/2017
SUMAN MUNJAL
SHOP NO.1, 112/C, NIZATAM NAGAR, CANAL ROAD, JALANDHAR-144002(PUNJAB)
SOLE PROP.

Address for service in India/Agents address:
S. HANDA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)

Proposed to be Used
DELHI
SERVICES RELATED TO PROVIDING OF FOOD AND DRINKS, CATERING SERVICES, SNACKS BAR, CAFETERIA AND RESTAURANT SERVICES, TAKE AWAY SERVICES, ICECREAM PARLOR
3560954  31/05/2017
BOWLOPEDIA RESTAURANTS INDIA LIMITED
31, Netaji Subhas Road, Duncan House, 1st Floor, Kolkata- 700001.
Body Incorporate

Address for service in India/Attorney address:
KHAITAN & CO LLP
EMERALD HOUSE,1B,OLD POST OFFICE STREET,KOLKATA 700 001,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Resorts, Hotels, Boarding and / or Lodging, Bar and Lounge Services, Arena Services, namely Providing Facilities For Sports, Concer, Conventions and Exhibitions, Cafeterias, Snack Bars, Catering, Canteens, Take-away fast food services
Day Care Centers, Providing Banquet and Social Function Facilities for Special Occasions, Restaurant Services for providing food and drink included in Class 43.
3561193  31/05/2017
RITESH MEHTA
A-208, NEW FRIENDS COLONY, NEW DELHI-110025.
INDIVIDUAL
Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002
Used Since :01/04/2017
DELHI
RESTAURANTS, SERVICES FOR PROVIDING FOOD & DRINK AND HOTEL.
British Bakers Street

3563180  03/06/2017

BBS FOOD WORKS PRIVATE LIMITED
Shop A1 Anupam Enclave, phase 1, IGNOU Road, New Delhi 110030

Other Corporate Entity

Address for service in India/Agents address:
SANCHIT KUMAR
91, SUKHIMAL DASNA GATE, GHAZIABAD(U.P.)-201001.

Proposed to be Used
DELHI

RESTAURANT SERVICES, CATERING FOOD SERVICES, SNACK, BARS, CAFES, CANTEENS, FAST FOOD OUTLETS; SERVICES FOR PROVIDING FOOD AND DRINK; PROVISION OF FOOD ORDERING AND CATERING SERVICES
3563250   04/06/2017
SANGEETA NAYYAR TRADING AS MOODY RESTRO
CIRCULAR ROAD, BATALA-143505 (PUNJAB)
SOLE PROPRIETOR
Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since :01/04/2014

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANTS, SNACKS, FOOD
CAFE, NON-ALCOHLC DRINKS, MILK SHAKES, SOFT DRINKS, SYRUPS, JUICES, TEA-SHOP, SWEETS, SNACKS BARS,
FOOD BAR, CONFECTIONERY, ICES, DRINKING, AERATED WATER, ICE CREAM, KULFI, FRUIT ICE -CREAM, CHEESE,
PIZZA, TIKKI, BURGER, FOOD PRODUCTS FOR HUMAN CONSUMPTION, READY TO EAT FOOD PRODUCTS, INDIAN
CUISINE AND CATERING INCLUDING RESTAURANT SERVICES.
3563537 05/06/2017
MR. SUNIL CHANDRA
trading as ;MR. SUNIL CHANDRA
28, SUNDAR NAGAR MARKET, NEW DELHI-110003
SERVICE PROVIDER
Address for service in India/Attorney address:
KARANJAWALA & CO.
7, FACTORY ROAD, NEAR SAFDARJUNG HOSPITAL, NEW DELHI-110029.
Used Since :26/10/1992
DELHI
CATERING, SERVICES FOR THE PROVISION OF FOOD AND DRINKS, CAFES, CAFETERIA SNACK BARS, RESTAURANTS, SELF-SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, COFFEE SHOPS AND ICE CREAM PARLOURS UNDER CLASS 43.
3575066  20/06/2017
WHITE HAT HOSPITALITY LLP
D-72, Basement, Saket, New Delhi -110017
An Indian company incorporated under the Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Providing of food and drink; temporary accommodation; canteens, restaurants, caterers, self-service restaurants, take away outlets, snack bars, cafeteria, lounge, tea-room, concierge, lodging and bar and liquor services, hotel reservation services, hotel resort and health spa services, hotels, motels, inns; hotel, motel, restaurant, hotel resort and health spa services; provision of facilities for meetings, conferences and exhibitions; consultancy services relating to hotels and restaurants.
3575815  21/06/2017
THE MOMS KITCHEN
FLAT NO-305, KARPURA MOON PALACE, ROAD NO-37, CHITKOHRA BAZAR, POST-ANISHABAD, ROAD NO-37, CHITKOHRA BAZAR, POST-ANISHABAD, PATNA-800002
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation
3577865  24/06/2017
RAJNEESH SHARMA
2052, Sector 6, Bahadurgarh, Jhajjar, Haryana-124507, India
individual

Address for service in India/Attorney address:
PRASHANT KUMAR
OFFICE NO:-241/4, STREET NO 6-A, OLD ARYA NAGAR, GHAZIABAD

Proposed to be Used
DELHI

Description: Services for providing food and drink; Restaurants, temporary accommodation.
*mark shall be used as represented.*
Trade Marks Journal No: 1956, 13/07/2020 Class 43

ORAVEL STAYS PRIVATE LIMITED
DELHI RECTANGLE REGUS, LEVEL 4, RECTANGLE 1, COMMERCIAL COMPLEX D-4, SAKET, NEW DELHI-110017
An Indian Company existing under the Companies Act, 1956

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 11/08/2016

DELHI
Services for providing food and drinks; temporary accommodation; Booking of Hotels; Marketing of hotels; restaurant and bar services, Online Booking of Hotels and other facilities for temporary accommodation, under class 43
3579424  27/06/2017
ARYAMAN KUMAR (SOLE PROPRIETOR) M/S DELICIOUS DELIGHTS
E-29/A, GROUND FLOOR, VIJAY NAGAR, NEAR SHANI MANDIR, DELHI-110009
A Sole Proprietorship Firm

Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.

Proposed to be Used
DELHI
Services of providing food and drink; cafes, cafeterias, snack bars and canteens; Restaurants, fast-food outlets, self-service restaurants, take-away food joints; Food delivery services, food catering services, bakery services; Services connected with the sale and distribution of foodstuffs and refreshments
3579844  28/06/2017
SAURAV CHETTRI
trading as ;DENZONG KITCHEN
85/7/11 MINAPARA ROAD, JOYGARH, KOLKATA 700032, WEST BENGAL, INDIA.
SERVICE PROVIDER
Used Since : 28/06/2017
KOLKATA
SERVICES FOR PROVIDING FOOD.
J.W. SOLITAIRE RESTAURANT & BANQUET
3589874  12/07/2017
GURUJI ASSOCIATE
Shop No.112 to 121 (Plot No.15), 1st Floor, N.N. Mall, Sector-3, Rohini, New Delhi-110085.
Partnership Firm

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :01/04/2014

DELHI
Services for providing food and drink; temporary accommodation.
RAKESH KUMAR AGRAWAL
PROP. OF FIRM M/S AGRAWAL CATERERS, GALI GULLUJI, MAHAVIR GANJ, ALIGARH-202001 (UP)

Address for service in India/Ageents address:
JAIRO TRADE MARK OFFICE.
17/186, JAIRO BUILDING JAIGAN JMARKRT CROSSING, ALIGARH- 202 001 (U.P.)

Used Since: 09/10/1986

DELHI
SERVICES FOR PROVIDING OF CATERING SERVICES, FOOD & DRINKS & TEMPORARY ACCOMMODATION, SNACK BARS & BAR OF SERVICES.
3592690   17/07/2017
MERVYN A DIAS
Inllaks nagar, B/4/310, 3rd floor, Wing - 4, Yari road, Versova, Mumbai - 61
Proprieter
Address for service in India/Attorney address:
VASUNDHARA
D-14, JANGPURA EXTENSION, NEW DELHI-110014.
Proposed to be Used
MUMBAI
Food and beverages preparation, tiffin serving and delivery services
THE FOOD TOWN

3594306  18/07/2017

URMI FOODS
501, Tapaschary Apt, Opp Samarth Mandir, Opp Mumbi Road, Jambli Naka, Thane West 400601

Indian National

Address for service in India/Attorney address:
ABRISE LEGAL
B-703 Crystal Plaza, New Link Road, Opp Infinti Mall, Andheri(West), Mumbai 400 053

Proposed to be Used
MUMBAI

Services for Food and Drinks

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word FOOD.
Sweet Dish

3595955 20/07/2017

VATIKA QSR HOSPITALITY PRIVATE LIMITED
Vatika Triangle, 7th Floor, Sushant Lok-I, Phase 1, Block-A, Mehrauli-Gurgaon, Gurgaon - 122002, Haryana
An Indian company incorporated under the Companies Act, 1956.

Address for service in India/Ants address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Services for providing food and drinks.
GOPI GOLDEN CHICKEN FATEHPUR WALE

3596357  21/07/2017
GURPREET SINGH
Malakpur Amritsar, Punjab-143113
Individual

Address for service in India/Attorney address:
ABHINAV BHATIA
C-4, THIRD FLOOR, NARAINA VIHAR, NEW DELHI-110028, INDIA.

Proposed to be Used
DELHI
Restaurant Services included in class 43
PASHAN GARH

3599161  25/07/2017

TAJ SAFARIS LTD.
TAJ PALACE HOTEL, SARDAR PATEL MARG, DIPLOMATIC ENCLAVE, NEW DELHI -110021
An Indian company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :14/12/2008

DELHI

Services for providing food and drink; temporary accommodation.
DYNASTY TANG

3603408    31/07/2017

SURAJ KUMAR
MEENA BHAWAN, NALANDA - 803111, BIHAR, INDIA

PROPRIETOR

Address for service in India/Attorney address:
GLOW WELL
201, 2ND FLOOR MOHINI MARKET, EXHIBITION ROAD, PATNA 800 001, BIHAR, INDIA.

Proposed to be Used
KOLKATA
RESTAURANT SERVICE, FOOD AND BEVERAGE, TEMPORARY ACCOMMODATION, SERVICES FOR PROVIDING FOOD AND DRINK
3604360  02/08/2017
MR. ZEESHAN AHMAD (APPLICANT) TRADING AS “ZEENAT RESTAURANT”
S 13/67, TELIABAGH, VARANASI - 221002 (U.P.).
NEW
Address for service in India/Attorney address:
ESHIELD IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101
Used Since: 24/06/2014
DELHI
“Fine Dining Restaurant, Services for providing food and drink.”
3605282   03/08/2017
FAASO’S FOOD SERVICES PRIVATE LIMITED
3 & 4, First Floor, Aditi Commerce, S.No. 1, Baner Village, Pune-411045
BODY INCORPORATE
Address for service in India/Attorney address:
LEXPORT
R-1, NO. 401-402, PARK VIEW APARTMENTS HAUZ KHAS ENCLAVE, NEW DELHI 110016
Used Since :01/06/2017
Mumbai
SERVICES FOR PROVIDING FOOD AND DRINK
3605419 03/08/2017
SH. HARISH KUMAR S/O LATE SH. SANT RAM
B-XXXVI-1055, Lodhi Club Road, Main Road, Guru Amar Dass Nagar, Ludhiana-141012 (Punjab)
Individual/Sole Proprietor

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since :01/01/2017

DELHI
Providing of food, drinks and temporary accommodation, restaurants (including self service and fast food restaurants), café shops, fast food junctions, ice cream parlours included in class 43.
3613051   16/08/2017
NISHA KANUBHAI MAKWANA
trading as :GUJJUFOOD
32/187, VIJAYNAGAR, FLATS, VIJAYNAGAR HOUSING BOARD SOCIETY, NARANPURA, VIJAYNAGAR HIGH SCHOOL
AHMEDABAD CITY AHMEDABAD 380013 GUJARAT

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION.
3614943 18/08/2017
ANSHU KHANNA
B-2/2328, VASANT KUNJ NEW DELHI 110070
SERVICE PROVIDER
Address for service in India/Attorney address:
AJAY SAHNI & ASSOCIATES
31/42 PUNJABI BAGH (W) NEW DELHI 110026
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
MEALMAN

3615070   18/08/2017
ROOP SAGGAR TRADING AS MEALMAN
2409, SECOND FLOOR, HUDSON LINE, GTB NAGAR, NEW DELHI-110009.

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/2013

DELHI

Tiffin Services, Take-away Food Services & Contract Food Services included in Class-43.
GRAND SAMAARA

3625537  01/09/2017

LUCKY KAPOOR
UG-2, A1/177, DLF DILSHAD EXT-II, NEAR BHOPURA, SAHIBABAD, GHAZIABAD-201005

An Individual

Address for service in India/Attorney address:
EXPERT INTELLECT
J 107, TYPE III QUARTERS, ARAM BAGH, NEW DELHI -110055.

Proposed to be Used
DELHI

PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; RENTAL OF TENTS; PROVIDING TEMPORARY ACCOMMODATION IN HOTELS; PROVIDING FOOD AND DRINK.
3626780  04/09/2017
BTB MARKETING PRIVATE LIMITED
A-130, FIRST FLOOR, A BLOCK, RAGHUBIR ENCLAVE, NAJAFGARH, NEW DELHI-110043.
SERVICE PROVIDER
Address for service in India/Attorney address:
KAPOOR & CO.
E-11, JUNG PURA EXTENSION, LOWER GROUND FLOOR, NEW DELHI-110014
Used Since: 01/08/2017
DELHI
FOOD AND BEVERAGES.
MR. NAVI KARIRA
trading as ;MR. NAVI KARIRA
HOUSE NO-1083 FIRST FLOOR 21-B CHANDIGARH
SERVICE PROVIDER
Address for service in India/Agents address:
VENUKA KUMRIA,
#5673, DUPLEX, MODERN HOUSING COMPLEX, MANIMAJRA, U. T. CHANDIGARH.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK TEMPORARY ACCOMMODATION
3627936  05/09/2017
MR. SIDDHARTHA UPADHYAY
K1/12, 1st Floor, Chittaranjan Park, New Delhi 110019
single firm
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Proposed to be Used
DELHI
temporary accommodation; hotels; guest houses
mark shall be used as represented
3636204    15/09/2017
ALOK SINGH
C-92, ARAWALI MARG, INDIRA NAGAR, LUCKNOW, UTTAR PRADESH- 226016
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
SANJEEV GOEL
507, 5th Floor, Amba Tower, DC Chowk Sector 9, Rohini, Delhi 110085

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation
3636281  16/09/2017
ABRIGO HOSPITALITY PRIVATE LIMITED
D1/A/03, Sector –8, New Panvel, Raigarh, 410206
SERVICE PROVIDER
Private Limited
Address for service in India/Attorney address:
GIRIJA DESHPANDE
B1, 408, Runwal Seagull, Handewadi Road, Hadapsar, Pune - 411028
Proposed to be Used
MUMBAI
Booking of hotel accommodation, Online hotel booking services, Hotel room booking services included in class 43.
FOOD QUEST
3636774  16/09/2017
PUNEET GUPTA TRADING AS AYAAN FOODS
PLOT NO-182/63, INDUSTRIAL AREA, PHASE-1, CHANDIGARH
PROPRIETORSHIP
Address for service in India/Attorney address:
SACHIN NAGENDRA
D-14, 3rd Floor, West Patel Nagar, New Delhi-110008
Used Since :01/06/2014
DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services, Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlours.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD FOOD.
3638158  19/09/2017
SATYAWATI TRADING AS SPICY HUT
CHOWK SHAKTI NAGAR, AMRITSAR (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/04/2005

DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services, Self-service Restaurants, Bars, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlours; Providing Banquet and Social Function facilities for special occasions.
WelcomCafe Marina

3639503   20/09/2017

ITC LIMITED
Virginia House, 37, J. L. Nehru Road, Kolkata - 700 071, India
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
To be associated with:
3246103

KOLKATA
Arranging, booking, rentals and reservations of temporary accommodation; Hotel, motel, banqueting and catering services; Rental of rooms for holding functions, conferences, conventions, exhibitions, and meetings; Cafés; Hospitality services (food, drink and accommodation); Cocktail, Wine Lounge & Bar services; Preparation of meals and Restaurant services.
3639996  20/09/2017
MANESH DAMANIYA
shop No 3, 28 Anandvan Society, opp 1 Mukti Nagar, Off OP Road, Vadodara
PARTNER
Address for service in India/Attorney address:
MOHMEDSAIF HAKIM, ADVOCATE
502, SUHANA APARTMENT, OPP. MANSURI SOCIETY MASJID, JIVRAJPARK (JUHAPURA), AHMEDABAD - 380051, GUJARAT
Used Since :01/04/2017
AHMEDABAD
Services for providing food and drink included in class 43.
GOODIN
3641781  22/09/2017
PAHUJA FOODS LLP
NEAR LAXMI BARTAN FACTORY, JANGAL NAKAHA NO. 2, BHAGWANPUR, GORAKHPUR-273001 (UP)
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Proposed to be Used
DELI
PROVIDING FOOD AND DRINK, CAFES, CAFETERIAS, SNACK BARS, HOTELS, MOTELS, RESORTS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, COFFEE SHOPS AND CATERING SERVICES.
3643989  26/09/2017
ANKIT SAHNI
B-191, NIRLA NAGAR, LUCKNOW 226020
Ankit Sahni Propriter of the Mark

Address for service in India/Attorney address:
ABBAS QUAISER
LUCKNOW LAW OFFICE, 220 MURLI BHAWAN, 10-A ASHOK MARG, LUCKNOW 226003
Used Since :01/09/2016

DELHI
Services for providing food and drink, temporarily accommodation, Hotel & Restaurant
3644582   26/09/2017
SARABJEET KAUR W/O TEJPAL SINGH
R/o 28, Phase 3, Jaggi Colony, Ambala City 134003
Individual
Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana
Used Since : 04/10/2015
DELHI
Services for providing food and drink; temporary accommodation services provided by persons or establishments whose aim is to prepare food and drink for consumption and services provided to obtain bed and board in hotels, boarding houses or other establishments providing temporary accommodation
HAVELI EXPRESS
3645085    27/09/2017
MR, N. K. JAIN
H. NO. 111 A/D, GANDHI NAGAR, JAMMU-180004.
INDIVIDUAL
Address for service in India/Attorney address:
MEENU SHARMA GOSWAMI
TIRUPATI ASSOCIATES S-551, FIRST FLOOR, ST.NO.01 SCHOOL BLOCK-II, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
RESTAURANTS, SERVICES FOR PROVIDING FOOD & DRINK
7Teen

3645578  28/09/2017
7TEEN HOSPITALITIES LLP
F-102, Bali Nagar, New Delhi - 110015
Limited Liability Partnership

Address for service in India/Attorney address:
SURANGAMA SHARMA
S4 Sukhrawati Appartment, LIC Colony, Tagore Town, Allahabad, U.P

Proposed to be Used
DELI

Restaurant, banquet services and outdoor catering services
3645830   28/09/2017
AMIT KUMAR
HOUSE NO.- 60, KHASRA NO.- 631/2, NUMBERDAR COLONY, BURARI VILLAGE, DELHI- 110084.
INDIVIDUAL
Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.

Proposed to be Used
DELHI
Restaurant services, Fast-food restaurant services, Self-service restaurant services, Services for providing food and
drink; Temporary accommodation.
3646880  29/09/2017
HARPREET KAUR
trading as ;HARPREET & CO.
H NO. 10 STREET NO. 7, TAGORE NAGAR, NEAR GOL KOTHI, WEST ENCLAVE, HOSHIARPUR-146001 PB
SERVICE PROVIDER
Used Since :01/07/2016
DELHI
“RESTAURANT, CATERING, FOOD SERVICES PERTAINING TO THE BAKING OF BURGERS AND OTHER EATABLES.”
mark shall be used as represented.
3650515  05/10/2017
SDR NATURAL PRIVATE LIMITED
F 128 MOHAMMADPUR, VILLAGE RK PURAM, NEW DELHI - 110066
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamall Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Services For Providing Food And Drink; Temporary Accommodation
3651699   06/10/2017
TARGET RAJ
13B Chittaranjan Avenue, Pincep Street, Kolkata, W.B. - 700072
Partnership Firm
Address for service in India/Attorney address:
ASHISH SHARMA
Ch.No. 391,PATIALA HOUSE COURT, NEW DELHI-110001
Proposed to be Used
KOLKATA
Services for Providing Food and Drink.
3657876  15/10/2017
MAHAJAN ENGG. WORKS
7-R, INDUSTRIAL AREA-B, LUDHIANA-141003 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
DELHI
Canteen Services.
Trade Marks Journal No: 1956, 13/07/2020, Class 43

3664836 27/10/2017
MR. AVIJIT MUKHERJEE TRADING AS MASTER CHEFS
73, BARASAT ROAD, ANANDALOKE, OPP. PANIHATI COLLEGE, SODEPUR, KOLKATA – 700 110
PROPRIETORSHIP
Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA, NEW TOWN, KOLKATA 700 157, WEST BENGAL, INDIA.
Used Since: 02/07/2013

KOLKATA
PROVIDING OF FOOD AND DRINK THROUGH RESTAURANTS, FOOD COURTS, CAFETERIA, BAR & PUB; FOOD CATERING SERVICES; PROVIDING OF DINING FACILITIES INCLUDED IN CLASS 43
3666576  31/10/2017
MOHAMMED ALI AKRAM KHAN
trading as ; MOHAMMED ALI AKRAM KHAN
630, PENSION LANE, BUXIBAZAR, CUTTACK-753001, ODISHA, INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
ODISHA TRADE MARK ASSOCIATION
SRIMAA LANE, MADHUPATNA, KALYANI NAGAR, CUTTACK-753013
Proposed to be Used
KOLKATA
RESTAURANTS INCLUDED IN CLASS-43.
Trade Marks Journal No: 1956, 13/07/2020  Class 43

3666577  31/10/2017
MOHAMMED ALI AKRAM KHAN
trading as ;MOHAMMED ALI AKRAM KHAN
630,PENSION LANE,BUXIBAZAR,CUTTACK-753001,ODISHA,INDIA
SERVICE PROVIDER

Address for service in India/Attorney address:
ODISHA TRADE MARK ASSOCIATION
SRIMAA LANE,MADHUPATNA,KALYANI NAGAR,CUTTACK-753013

Proposed to be Used
KOLKATA
RESTAURANTS INCLUDED IN CLASS-43.
3667181 01/11/2017
JASVINDER SINGH
trading as ;SINGH'S VEG GRILL
6/174, GEETA COLONY, GANDHI NAGAR, DELHI-110031
SERVICE PROVIDER
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SECTOR-17, ROHINI, NEW DELHI-110089
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
PAHUJA FOODS LLP
NEAR LAXMI BARTAN FACTORY, JANGAL NAKAHA NO. 2, BHAGWANPUR, GORAKHPUR-273001 (UP)
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Proposed to be Used
DELHI
PROVIDING FOOD AND DRINK, CAFES, CAFETERIAS, SNACK BARS, HOTELS, MOTELS, RESORTS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, COFFEE SHOPS AND CATERING SERVICES.
BEER CASTLE

3684717    22/11/2017

PCAC HOSPITALITY
SCO 365 SEC-8 Panchkula, Haryana-134109
Single Firm

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :02/11/2017

DELHI
Preparation & serving of food & drink
3690771   30/11/2017
MR. CHAMAN SINGH TRADING AS “SINGH DELIGHTS”
N 13 / 20, H, 1, BRIJ ENCLAVE COLONY, SUnderpur, Varanasi-221005, U.P.
NEW
Address for service in India/Attorney address:
ESHIELD IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101
Used Since :21/03/2015
DELHI
FINE DINING RESTAURANT, SERVICES FOR PROVIDING FOOD AND DRINK.
TASTE RIDERS

3697720    08/12/2017

ABUL KALAM QASIM
S/O MOHD QASIM, 8920, NAYA MOHALLA PUL BANGASH, NEAR AZAD MARKET CHOWK, AZAD MARKET, DELHI G.P.O,
NORTH DELHI, DELHI-110006
SERVICE PROVIDER

Proposed to be Used

DELHI

RESTAURANT SERVICES (VEG AND NON VEG FAST FOOD)
KHAN’S KATHI ROLLS
3700285  12/12/2017
ZAKIR KHAN TRADING AS KHAN’S KATHI ROLLS.
E-78, FLAT NO.-304, SIXTEEN SQUARE ABUL FAZAL ENCLAVE-1, JAMIA NAGAR, NEW DELHI-110025, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
3712180  27/12/2017
MR. ANUBHAV MAURYA
S, A 6/95, AKTHA, PAHARIYA, VARANASI - 221007 (Uttar Pradesh)
NEW
Address for service in India/Attorney address:
ESHIELD IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101
Proposed to be Used
DELHI
“SERVICES FOR PROVIDING FOOD AND DRINK”
TREGUSIA TECHNOLOGIES PVT LTD.
H.No.38, SARASWATI KUNJ, GOLF COURSE ROAD, GURUGRAM. HARYANA-122003
A company organized and existing under the laws of India

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
3715853  30/12/2017
SANJAY KUMAR S/O BALAK RAM
1537/A, SECTOR 46 A CHANDIGARH
Individual
Address for service in India/Attorney address:
ABHINAV BHATIA
A-213, 2ND FLOOR, PRASHANT VIHAR, NEW DELHI - 110085
Used Since :01/02/2005
DELHI
Services for providing food and drink; temporary accommodation.
3733776  22/01/2018
EOD AMUSEMENT PRIVATE LIMITED
C-1/9, Safdarjung Development Area, New Delhi-110016 (DL)
BODY CORPORATE
Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)
Proposed to be Used
DELHI
Business of hotels, restaurants, cafes, holiday camps, resorts, taverns, beer-houses, refreshment rooms, and night clubs as included in class 43
3902979    31/07/2018
PRERAK DHARIA
C-308, SHREENATHJI PARK, NEAR RAJ RESIDENCY, CHHARWADA ROAD, BALITHA, VAPI, GUJARAT – 396195
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Proposed to be Used
AHMEDABAD
Services for providing food and drink; Temporary accommodation
4252608  31/07/2019
PARSOTTAMBHAI TAPUBHAI BALDHA (TRADING AS D R FANCY DHOSA)
GF. FF. Plot No. 135-B, Shree Semoj Palace, D.R. Turning Point, B/s. Madhav Enclav, Chhaparabhatta Road, Amroli, Surat - 394107
A Proprietorship Firm

Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India
Used Since :20/03/2015

AHMEDABAD
Food and Drink, Fancy Dhosa, Restaurants
Trade Marks Journal No: 1956 ,  13/07/2020   Class 43

4349487  16/11/2019
RUDANI KALPESHKUMAR MOHANBHAI SOLE PROPRIETOR OF JAGIRA THE JUNGLE RESORT & CAMP OF YOGA & NATUROPATHY
VILLEGE: CHITROD. CHITROD SANGONDRA ROAD, SASAN GIR, TALALA-GIR-362135,(GUJARAT), INDIA.
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI
Used Since :15/01/2015

AHMEDABAD
ACCOMMODATION BUREAU SERVICES (HOTELS, BOARDING HOUSES); ARRANGING AND PROVIDING TEMPORARY ACCOMMODATION AND HOTEL ACCOMMODATION; BAR AND COCKTAIL LOUNGE SERVICES; BAR AND RESTAURANT SERVICES; HOTEL, MOTEL AND RESORT SERVICES; HOTEL, MOTEL AND BOARDING HOUSE SERVICES; PROVIDING CONFERENCE FACILITIES; PROVIDING CONFERENCE, EXHIBITION AND MEETING FACILITIES; PROVIDING COMMUNITY CENTERS FOR SOCIAL GATHERINGS AND MEETINGS TOURIST RESTAURANT SERVICES INCLUDED IN CLASS-43
4374452  11/12/2019
APEEJAY SURRENDRA PARK HOTELS LIMITED
17, Park Street, Kolkata, Kolkata - 700016, West Bengal, India
An Indian Company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since : 30/05/2019

KOLKATA
Services for providing food and drink; Temporary accommodation.
4394469  31/12/2019
VELCHAKRA COFFEE PRIVATE LIMITED
trading as MADRAS COFFEE HOUSE
NO. 16/31, KANDAPPA CHETTY STREET, KOTHAWAL BAZAAR, PARRYS CORNER, CHENNAI - 600 001
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
K.S. SARAVANAN, ADVOCATE
OLD NO.14, NEW NO. 36, MAHATMA GANDHI ROAD, SHASTHRI NAGAR, CHENNAI-600041
Used Since :23/11/2010

CHENNAI
HOTELS, RESTAURANT, CATERING, SNACK BARS, SELF SERVICE RESTAURANT AND RESORTS.
4396486  02/01/2020
MARCHES HOSPITALITY PRIVATE LIMITED
Door No. 8-3-114B, Jeevan Jyothi, Ground Floor, Complex Company
Address for service in India/Attorney address:
VISHAV BHARTI
# 404, GH-14, MDC, Sec 5, Panchkula, Haryana
Used Since :30/12/2019
CHENNAI
Services for providing food and drink; Temporary accommodation
4397485   03/01/2020
C.SARAVANA MANICKAM
B3, Block 1, VSK Aiswaryam Apartment, Athipalayam Road, (Opp) Maharishi Vidya Mandir, Saravamanpati, Coimbatore - 641 035, Tamilnadu, India
Individual

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents and Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI

Service provided in the field of Food and Drink
GOVINDA PANDEY (TRADING AS JI MOMO)
804, KULSHREE SRA CHS LTD, JIJAMATA MARG, SHER E PUNJAB, BHD HILTON TOWER, ANDHERI-EAST MUMBAI-400060

PROPRIETOR

Address for service in India/Attorney address:
NAVIN KUMAR PRASAD
WA 35E GROUND FLOOR GANESH NAGAR-II, SHAKARPUR, DELHI-110092

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation
Sree Gupta Bhavan

4400912    07/01/2020
M/S. SREE GUPTA BHAVAN PRIVATE LIMITED
# 1, Raja Street Santhoshpuram, Vengaivasal, Chennai – 600 073, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :01/04/1993

CHENNAI
Hotels, Restaurants, Catering Services, Providing Temporary Accommodation, Providing Food And Drink In Restaurants, Coffee Shops, Bar And Restaurant Services.
BHUWAN CHANDRA KARGATI
B-13, S/F, SHIVALLIK COLONY MALVIYA NAGAR SOUTH DELHI NEW DELHI-110017
PROVIDING FOOD AND DRINK, RUNNING OF HOTELS, RESTAURANTS, SNACK BARS, CAFES, FAST FOOD OUTLETS AND OTHER TYPES OF FOOD OUTLETS, OUTDOOR CATERING SERVICES
PRIVATE LIMITED

Proposed to be Used

DELHI
PROVIDING FOOD AND DRINK, RUNNING OF HOTELS, RESTAURANTS, SNACK BARS, CAFES, FAST FOOD OUTLETS AND OTHER TYPES OF FOOD OUTLETS, OUTDOOR CATERING SERVICES
4406681  13/01/2020
MR. SAMUEL KARKADA TRADING AS HOME DELI
150, MANKAR BUILDING, NEAR PRABHADEVI TEMPLE, NEW PRABHADEVI ROAD, MUMBAI - 400 025, PRABHADEVI, MAHARASHTRA, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Used Since : 30/12/1997
MUMBAI
RESTAURANTS; PROVIDING FOOD & DRINKS.
4406838  13/01/2020
B CREAMY
7/124-125, OPP. RAILWAY STATION, SURAT - 395003, GUJARAT STATE, INDIA
PARTNERSHIP

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
PROVIDING OF FOOD, DRINK AND TEMPORARY ACCOMMODATION
4407088  13/01/2020
NISHIKANT JAYWANT KUDALE
SHOP NO.3 (HANAMGHR PROP.) SR. NO. 37/28B: 3 SOBA OPTIMA, OPP. HUME PIPE, WODGAON, HAVELI, PUNE-411041
PROPRIETORSHIP
Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070
Proposed to be Used
MUMBAI
RESTAURANT, SERVICES FOR PROVIDING FOOD AND DRINKS.
Trade Marks Journal No: 1956, 13/07/2020    Class 43

4407440 14/01/2020
RITESH DAS
PROFESSOR COLONY BOLPUR, BIRBHUM, WEST BENGAL PIN -731204
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Restaurant services, Restaurant and café services, Café and restaurant services, Hotel and restaurant services, Hotel, restaurant, café-restaurant and bar services

Transliteration: PETUK RAJA
4407648  14/01/2020
YOGI HOTELS PVT LTD
70, CENTRAL AVENUE ROAD, NEAR AMBEDKAR GARDEN, CHEMBUR EAST, MUMBAI- 400071
Used Since :31/12/1983
MUMBAI
HOTELS, RESTAURANT, LODGING AND BOARDING
THAMBI & KAAKE

4408073  14/01/2020

CHINMAY TIWARI
39, Aldeia de Goa, P. O. Goa University, Near ETDC Building, Bambolim, Goa, India - 403206

Individual

Address for service in India/Agents address:
SUDISHA MUKHERJI
BUILDING NO.9, FLAT NO.10, SARASWAT COLONY, TALMAKI ROAD, SANTACRUZ(WEST), MUMBAI-400054.

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation.
RAMESH KUMAR BATHLA
Flat No. 218, Gaur Heights, Sec 4, Vaishali, Ghaziabad - 201010, Uttar Pradesh
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Restaurant services.
4410123    16/01/2020
KARMA LAKELANDS PRIVATE LIMITED
5 Green Avenue, Vasant Kunj, New Delhi – 110070
Private Company
Address for service in India/Attorney address:
DHRUV SURI
PSA, 14A&B, Hansalaya, 15 Barakhamba Road, New Delhi 110001
Used Since :22/10/2017
DELHI
Food and Drinks
Madras Mud

4410240  16/01/2020
DROPKAFIFE FOOD & BEVERAGES PRIVATE LIMITED
470/A, Srikantshwara Nilaya, DSMR Building, 4th Main Road, Adugodi Road, Koramangala Village, Bangalore (Urban), Karnataka - 560030
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD MADRAS
4410736  17/01/2020
SALT N SPICE HOSPITALITY LLP.
F-27, GROUND FLOOR, OKHLA PHASE-1, NEW DELHI-110020.
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Room Reservation Services, Takeaway and Catering Services included in class 43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words of descriptive nature
4412253    18/01/2020
PRANAV SHAH
Sharda Bungalow 1-28-41, Civil club Road Jalna, JALNA, MAHARASHTRA, India, 431203
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation.
TRP THE REAL PUNE HOSPITALITY PVT LTD
115, KASBA PETH, TAMBAT ALI, NEAR 6 NO SCHOOL, PUNE 411 011
BODY INCORPORATE

Address for service in India/Attorney address:
HARSHWARDHAN NAVINCHANDRA JOSHI, ADVOCATE
FLAT NO. 204, BLOCK O2, ADANI PRATHAM, BEHIND NIRMAD UNIVERSITY, S.G HIGHWAY, AHMEDABAD 382481,
GUJARAT

Proposed to be Used
MUMBAI
RESTAURANT AND BAR SERVICES, PROVIDING SERVICES RELATED TO FOOD AND DRINKS AND HOSPITALITY
SERVICES ALL INCLUDED IN CLASS 43
4415746  22/01/2020

CHAI STOP
No. 53/A, 2nd Cross, Kalidasa Road, Jayalakshmipuram, Mysuru-570012, Karnataka, India
Partnership firm

Address for service in India/Attorney address:
SUBHASH KUMAR
25, CHAUHAN MOHALLA, SARAI PIPEALTHALLA, DELHI-110033.

Proposed to be Used
CHENNAI

Services for providing food and drink; temporary accommodation.

THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
TIMELESS LIVING

4416054   22/01/2020

PRANAV KUMAR
FLAT NO.B6-1202 RAMKY ONE NORTH, DODDABALLAPURA YELAHANKA MAIN ROAD, YELAHANKA, OPPOSITE BMSIT COLLEGE, BANGALORE NORTH,BANGALORE-560064, KARNATAKA, INDIA.
SOLE PROPRIETOR

Address for service in India/Attorney address:
VIDYUT BEDEKAR
TREE OF LIFE ASSOCIATES, 413, 3A CROSS, HRBR LAYOUT, 2ND BLOCK, KALYAN NAGAR, BANGALORE-560043, KARNATAKA

Proposed to be Used
CHENNAI
TO PROVIDE HOSPITALITY SERVICES.
4416264  22/01/2020

HWH Holdings Ltd.
Part of 8th floor, 8th Floor, Al Maqam Tower, Adgm Square, Al Maryah Island, Abu Dhabi, United Arab Emirates
A company existing under the laws of the Abu Dhabi Global Market, a free zone located within Abu Dhabi, United Arab Emirates

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation; café and cafeteria services; restaurant services; snack-bar services; catering services for the provision of food and drink; fast-food restaurant services; food preparation services; mobile catering services; mobile restaurant services; providing information about restaurant services; providing information about temporary accommodation services; take-away food and drink services; take-out restaurant services.
Trade Marks Journal No: 1956, 13/07/2020

4416265  22/01/2020

HWH HOLDINGS LTD.
Part of 8th floor, 8th Floor, Al Maqam Tower, Adgm Square, Al Maryah Island, Abu Dhabi, United Arab Emirates
A company existing under the laws of the Abu Dhabi Global Market, a free zone located within Abu Dhabi, United Arab Emirates

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation; café and cafeteria services; restaurant services; snack-bar services; catering services for the provision of food and drink; fast-food restaurant services; food preparation services; mobile catering services; mobile restaurant services; providing information about restaurant services; providing information about temporary accommodation services; take-away food and drink services; take-out restaurant services.
4416737  23/01/2020
RAJESH GUPTA, SERVING AS: M/S THE JUNGLE SAFARI
RAM NAGARI MORE, ASHIYANA DIGHA ROAD, OPP. MAGADH DENTAL HOSPITAL, PATNA – 800025, BIHAR
SINGLE FIRM
Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD, PATNA 800 001, BIHAR, INDIA.
Used Since :31/08/2018
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT
ANKUSH RAJPUT, PROPRIETOR, DOSTO KA CAFÉ
85, Aditya Pratap Building, Shree Nagar Main, Anand Bazar, Indore-452001, Madhya Pradesh.
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :04/08/2018

MUMBAI
RESTAURANT & CAFE SERVICES
4419937  25/01/2020
DEEPAK ASSOCIATES REPRESENTED BY IT'S PROPRIETOR DEEPAK KRISHNAN NELLIKAL
40-5-5/1, OPP TVS GATE, TICKLE ROAD, VIJAYAWADA, KRISHNA, ANDHRA PRADESH, 520010
PROPRIETARY
Address for service in India/Attorney address:
KANAKA DURGA CH
D NO 48-3-31, 1st FLOOR, SRI SAI NILAYAM, DAY & NIGHT HOSPITAL ROAD, NEAR RAMA TALKIES, Srinagar, VISAKHAPATNAM-530016, ANDHRA PRADESH, INDIA.

Proposed to be Used
CHENNAI
Services for providing food and drink.
4423633  29/01/2020
NIKHIL GOMBER S/O RAMESH GOMBER
77, GURUNANAK PURA, RAJA PARK, JAWAHAR NAGAR, JAIPUR 302004
INDIVIDUAL

Address for service in India/Attorney address:
GARIMA GOYAL
49 A, SULTAN NAGAR, GUJAR KI THADI, GOPALPURA BY PASS JAIPUR 302019

Proposed to be Used
AHMEDABAD
Services for providing food and drink; temporary accommodation

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD COFFEE
4436659 10/02/2020
BE GREENR RETAIL PRIVATE LIMITED
B-4/201, Third Floor, Safdarjung Enclave, Delhi-110029
Trading, Manufacturing and Service Provider
Private Limited Company

Proposed to be Used
DELHI
Café and Restaurant.
4446456    19/02/2020
SANTOSH YASHWANT KARALE (INDIAN NATIONAL, PROPRIETOR), TRADING AS HOTEL TULSA
Kalyan - Bhiwandi Road, Near Toll Naka, Kalyan (West), Mumbai, Maharashtra- 421301
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/03/2008
MUMBAI
Hotel and restaurant
Proposed to be Used

MUMBAI

Services for providing Food and Drink, Canteens, Catering Food and drink, Restaurants, Self-service restaurants, Snack-bars

Translation: Jitubhai Dhoklawala
4451172   24/02/2020
KUNCHALA RAJA
H NO.2-3/AC/8, APARNA COUNTY, BEHIND MATHRUSRI NAGAR, MIYAPUR, HYDERABAD, TELANGANA - 500049
A Proprietorship Concern
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
Oscar Legal Services, 8-2-120/86/5/E, Sneha House, Road No.3, Banjara Hills, Hyderabad – 500034, Telangana State, 9052012121

Proposed to be Used
CHENNAI
PROVISION OF FOOD AND DRINK, SERVING FOOD AND DRINKS, PREPARATION OF FOOD AND BEVERAGES, RESTAURANTS, PROVISION OF FOOD AND DRINK IN RESTAURANTS
Subclub

4463777  05/03/2020
DELICIOUS FOOD HOSPITALITY LLP
D-11, UDYOG NAGAR, ROHTAK ROAD (NH-10), NEW DELHI-110041, INDIA
SERVICE PROVIDER
Address for service in India/Agents address:
SHIKHA MUNJAL
C-301, SURAJMAL VIHAR, DELHI-110092.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4468035  10/03/2020
IQUIB MIYAD P
MILLVIEW, PETTA, FEROKE,
individual

Proposed to be Used
CHENNAI

Services for providing food and drink; temporary accommodation
4468559  11/03/2020
FINEST HOSPITALITY PRIVATE LIMITED
H-37-A, F/F Side b, KALKAJI South Delhi- 110019
PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT, 2013
Address for service in India/Attorney address:
KIRTEE
KIRTEE VERMA & ASSOCIATES, HOUSE NO. 2572, JAWAHAR COLONY, FARIDABAD- 121001
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation including hotels, restaurants, guest house, banquet halls, bars, self services restaurants and catering services
Trade Marks Journal No: 1956, 13/07/2020          Class 43

4468620    11/03/2020
BIPIN JHA
68-A, Haroja House, Patliputra Colony, Patna, Bihar - 800013
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
Services for providing food and drink; temporary accommodation.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4471003  13/03/2020
RAMAN ANEJA
Shop No. 3809, Pull Chameli, Opposite Chatri Puri Wala, Ambala Cantt, Haryana
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4471240  13/03/2020
TAMARA LEISURE EXPERIENCES PVT LTD
INNOVATIONS, NO. 58, 15TH CROSS, 2ND PHASE, J.P NAGAR, BANGALORE, KARNATAKA, INDIA-560078
A COMPANY INCORPORATED IN INDIA COMPANIES ACT 1956
Address for service in India/Agents address:
SHIVAKUMAR & SUresh
Shivakumar and Suresh, Advocates, New No. 4, Old No. 48, 3rd Street, East Abiramapuram, Mylapore, Chennai 600 004.
Proposed to be Used
To be associated with:
3734558
CHENNAI
TEMPORARY ACCOMMODATIONS. SERVICES FOR PROVIDING FOOD AND DRINK.
4471421   13/03/2020

ASHISH VARMA (PROPRIETOR) TRADING AS JOURNEY CAFE
302, RATNA MADHAV APPARTMENT, BEHIND SOMESHWARA ENCLAVE, VESU SURAT 395007, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
COPYHART, 11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008
(GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
RESTAURANT SERVICES, RESTAURANT AND CAFE SERVICES, FOOD AND DRINK CATERING, FAST-FOOD
RESTAURANT SERVICES
4471526   13/03/2020
MR. SAGAR S. TILEKAR TRADING AS HOTEL SURANJAN PALACE
Patas Bypass, Near Mahadev Mandir, Patas Road, Baramati, Pune – 413 102
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
MUMBAI
PROVIDING FOOD, DRINKS & BEVERAGES.
CHEEKI FASHION AND BEAUTY PRIVATE LIMITED
1001, Lotus Grandeur, Off Veer Desai Road, Near Country Club, Andheri (West), Mumbai - 400053

Address for service in India/Attorney address:
KAVISHA SHAH
7/A- 601, Patel Apartments, Campa Cola Compound, Worli, Mumbai - 400018

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation; hotels and restaurants
FLYCUPZ
4472011  14/03/2020
MOHAMED NASARUDDIN
VADAKOOT HOUSE, EDAKKAZHIYUR, THRISSUR, KERALA 680515, INDIA
single proprietor
Address for service in India/Attorney address:
ABIN MATHEW JOHN
# KNERA 23, ILLIPARAMBU LINE, ASHOKA, KALOOR 682017, COCHIN, KERALA, INDIA
Proposed to be Used
CHENNAI
Hotel catering services; Hotel restaurant services; Hotel services; Hotels; Hotels and motels; Providing hotel and motel services; Food preparation; Contract food services; Fast food restaurants; Fast-food restaurant services; Catering (Food and drink -); Providing food and drink; Rental of food service equipment; Food and drink preparation services; Preparation of food and beverages
iLeaf

4472513  14/03/2020
ILEAF CCONNECTS EVENTS MEDIA LLP
130/19, USMAN HAJI GANI CHAWL, N. M. JOSHI MARG, LOWER PAREL, MUMBAI – 400013, MAHARASHTRA, INDIA
A LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4298464

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTEL AND RESTAURANT SERVICES; BANQUETING SERVICES; PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; SELF-SERVICE RESTAURANTS, SNACK BARS, CANTEEN SERVICES, CAFE AND CAFETERIA SERVICES; ICE-CREAM PARLOURS; BAR SERVICES; CATERING SERVICES; PROVIDING TEMPORARY ACCOMMODATION AND MEETING ROOMS; LODGING SERVICES; RENTAL OF TENTS AND TRANSPORTABLE BUILDINGS; RENTAL OF CHAIRS, TABLE, TABLE LINEN, GLASSWARE; PROVIDING CAMPGROUND FACILITIES; PROVISION OF FACILITIES FOR CONFERENCES, EXHIBITIONS AND MEETINGS.
iLeaf BANQUETS- Luxury for all

4472515  14/03/2020
ILEAF CCONNECTS EVENTS MEDIA LLP
130/19, USMAN HAJI GANI CHAWL, N. M. JOSHI MARG, LOWER PAREL, MUMBAI – 400013, MAHARASHTRA, INDIA
A LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
4298465

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTEL AND RESTAURANT SERVICES; BANQUETING SERVICES;
PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; SELF-SERVICE RESTAURANTS,
SNACK BARS, CANTEEN SERVICES, CAFE AND CAFETERIA SERVICES; ICE-CREAM PARLOURS; BAR SERVICES;
CATERING SERVICES; PROVIDING TEMPORARY ACCOMMODATION AND MEETING ROOMS; LODGING SERVICES;
RENTAL OF TENTS AND TRANSPORTABLE BUILDINGS; RENTAL OF CHAIRS, TABLE, TABLE LINEN, GLASSWARE;
PROVIDING CAMPGROUND FACILITIES; PROVISION OF FACILITIES FOR CONFERENCES, EXHIBITIONS AND MEETINGS.
DUMPYS
4472953  16/03/2020
ASHOK MARWAH
W-24, Greater Kailash Part-2 110048
applicant
Address for service in India/Attorney address:
HIMANSHU SHARMA
G.F krishna Gali Kotla Mubarakpur New delhi 110003
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation. (Hospitality, hotel and restaurant)
4473520  16/03/2020  
MOHAMMED ABDULLAH MUSHTAQ
43, Heewett Road, Shakku Compound.Shivaji Marg Lucknow-226020, Uttar Pradesh
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Trade Marks Journal No: 1956, 13/07/2020 Class 43

M/S BHAVANA ENTERPRISES
B-3, 2nd Floor, Sapana Regency, Above Men’s Baron, Off. 18th June Road, Panaji Goa - 403 001
A Partnership Firm duly registered under the laws of India

Address for service in India/Attorney address:
AKSHATA L. MAMLEDAR
HLG-68, HOUSING BOARD COLONY, NEAR SANJAY SCHOOL, PUNDAlik NAGAR, POrvOrIm BARDez GOA

Used Since :27/06/2016

MUMBAI

Services of providing food and drink, hotels, restaurant, catering services, cafes and cafeterias.
4475986   18/03/2020
MRS.Y.SRIDEVI
No.122, Sarojini Street, Rammager, Coimbatore- 641009
Individual

Address for service in India/Attorney address:
KARTHIKEYAN. N
Law Office of Karthikeyan, Vista Heights, D43, Level 4, West Avenue, OMR - ECR Link Road, Near Tidel Park, Thiruvanmiyur,
Chennai - 600041, INDIA

Proposed to be Used
To be associated with:
3877076
CHENNAI
restaurant services, self-service restaurant services.
4477042  17/03/2020
NAVJOTH SINGH
58/4,1ST MAIN ROAD,BESANT NAGAR,CHENNAI-600090
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :11/11/2016
CHENNAI
Restaurant services; Restaurant and catering services; Fast-food restaurant services; Restaurants featuring home delivery; Take-away food and drink services
DI NUTS

4477630  19/03/2020
DINESH RAMESHLAL DANG (INDIAN NATIONAL, PROPRIETOR), TRADING AS DANG ENTERPRISES
F-52, APMC Market - 1, Phase - 2, Sector - 19, Vashi, Navi Mumbai, Maharashtra- 400705
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
providing of food and drink
4477926   19/03/2020
SHUBHAM SANJAY MORE
SOHAM AMRUTTULYA, BHADGAON ROAD, OPP. DENA BANK, CAPTAIN CORNER, CHALISGAON, MAHARASHTRA
SOLE PROPRIETOR
Address for service in India/Attorney address:
HARSHWARDHAN NAVINCHANDRA JOSHI, ADVOCATE
PLOT NO. 44, SUKHMOHINI BUNGALOW, NEAR CNP PRESS WALL, JIJAMATANAGAR, NASIK ROAD, NASIK 422101
Used Since :15/11/2019
MUMBAI
PROVIDING OF TEA, COFFEE, BEVERAGES AND FOOD AND DRINKS SERVICES IN CLASS 43
MR. DARSHAN PRADIP VENGURLEKAR TRADING AS ANGRIA HOME STAY.
793, A/Post - Wairy Bhutanath, Malvan, infront of C. Shivaji maharaj statue, Dist - Sindhudurg-416606.

Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Used Since: 27/12/2016

MUMBAI
Providing Food, Drink & Temporary Accommodation.
CHRISTALINE SALVE
27, Vijaywadi, Dr. N.N. Shah Road Chirabazar Mumbai Kalbadevi Mumbai City Maharashtra 400002
Proprietor

Address for service in India/Attorney address:
SUBHAS CHANDRA BOSE
310 3rd Floor, Plot No.1, Main Market,Dwarka Sector-10 110075

Proposed to be Used
MUMBAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, accommodation bureau services [hotels, boarding houses], Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
SABHYATA BANQUET

4478128    19/03/2020

ABHISHEK VERMA PROP. OF SIX SEASON HOSPITALITY SERVICES.
C-16, MAIN ROAD KOTLA VILLAGE, MAYUR VIHAR, PHASE- 1, DELHI-110091.
SOLE PROPRIETOR

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAI MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, HOSPITALITY SERVICES (FOOD AND DRINK), RESTAURANT, CATERING SERVICE, BARS AND JUICE BAR.
VITOS
SHOP NO. 3/4 PLOT - 7 GROUND FLOOR KILOL PARK NEAR PETROL PUMP BHOPAL (M.P.) - 462001
Partnership Firm

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai –400 037.

Proposed to be Used
MUMBAI
RESTAURANT
4478515     19/03/2020
GVN FOODS
D.NO. 2-39-3 Nethaji Road, Tiruchanoor, Tirupathi (Rural), Chittor Dist, Andhra Pradesh 517503
Partnership Firm

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
CHENNAI
Restaurants
4478980  20/03/2020
R.K. ASSOCIATES & HOTELIERS PVT LTD
trading as ;R.K. ASSOCIATES & HOTELIERS PVT LTD
D-187, PHASE-1, OKHLA INDUSTRIAL AREA, DELHI-110020, INDIA
SERVICE PROVIDER

Proposed to be Used

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4478983  20/03/2020
MEENAKSHI KARWARIA
trading as ;MEENAKSHI KARWARIA
1203, AHIYAPUR, MALVIYA NAGAR, NEAR KALYANI DEVI MANDIR, ALLAHABAD, UTTAR PRADESH-211003, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
VISHESH AGGARWAL ADV.,
D-3/4, LAL QUARTER, KRISHNA NAGAR, DELHI 110051

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT SERVICES.
Trade Marks Journal No: 1956, 13/07/2020  Class 43

4479018  20/03/2020
SUNIL KUMAR KAKORIA
Vill./Town - Kalibari Housing Area, P.S. - Digboi, Sub - Divn - Margherita, Dist. - Tinsukia Assam
Individual
Address for service in India/Attorney address:
NAVDEEP KAUR
sangrur

Proposed to be Used
KOLKATA
Restaurant
4479260   20/03/2020
PITFIRE PIZZA INTERNATIONAL LIMITED
P. O. Box 957, Offshore Incorporations Centre, Road Town, Tortola, British Virgin Islands.
A Limited Liability Company registered in the British Virgin Islands.

Address for service in India/Attorney address:
MR. ROHIT SINGH
HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
4479575  20/03/2020
DURGESH SAMTANI, PROPRIETOR, KALASH CATERERS
R-43 1ST FLOOR AVODE AGRAWALS RAJBHOG ZONE-2 M.P NAGAR BHOPAL (M.P.)
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :22/02/2018

To be associated with:
3760601

MUMBAI
Catering, Rental of Tents.
4479577  20/03/2020
GAJANAN MAHDEV GAIKWAD PROPRIETOR OF HOT KETTLE
S.NO 37/2,NEAR VISHAL WASHING CENTER,SAI RAM COLONY,WALHEKARWADI ROAD CHINCHWAD,HAVELI,PUNE-
411033
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Coffee and tea bars
4479890  20/03/2020
RACHIT OMPRAKASH ARORA
Sr. 199, 204 to 206, Shop No. 03, Lunkad Plaza Society, Viman Nagar, Pune – 411014, Maharashtra, India
Individual
Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.
Proposed to be Used
MUMBAI
HOTEL, RESTAURANT, CATERING SERVICES. PROVING FOOD AND TEMPORARY ACCOMMODATION
4480002  21/03/2020

SH. ARVIND KALRA S/O SH. RAJ KUMAR KALRA TRADING AS STAY YUNG RESTAURANT & BAR
SCO-4, 1st Floor, Vishal Mega Mart Building, Sector-32 A, Chandigarh Road, Ludhiana-141008 (Punjab)

PROPRIETORSHIP

Address for service in India/Agents address:
PURi TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/01/2020

DElHI
Providing of food and drinks and temporary accommodation, hotels, banquet halls, marriage palace, restaurants
(including self service and fast food restaurants), café shops, fast food junctions and ice cream parlours included in class
43
4480025  21/03/2020
M/S. WINDSTONE RESIDENCY
No. 1A, P.P.S. Colony (Anna Nagar), Peelamedu, Coimbatore - 641004, Tamil Nadu, India
Partnership Firm
Address for service in India/Attorney address:
B. KARTHIK ADVOCATE
22, 3rd CROSS STREET, SRINIVASAPURAM, KORATTUR, CHENNAI - 600076
Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation
4480206  21/03/2020
NITHYA KAMALANATHAN
122-8, FIRST FLOOR, WEAVER STREET, HOSUR - 635109 TAMILNADU
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Restaurant services
4480263    21/03/2020
VIVEK SHAH
Kanchan Vatika, B-106/ 107, VIP Estates, Near Ashoka Ratan, Raipur- 492007
Proprietor

Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25

Proposed to be Used

MUMBAI

SERVICES OF PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESERVATION SERVICES FOR
TRAVELERS ACCOMMODATION, HOTELS, RESTURANTS, CAFE, BANQUET HALL, TOURIST HOMES, SNACK BARS, BAR
SERVICES, HOTEL RESERVATION SERVICES, HOTEL AND RESORT SERVICES; HOTEL RESERVATION SERVICES;
RESTAURANT SERVICES; PROVIDING FOOD AND BEVERAGE SERVICES, HOSTING ONLINE WEB FACILITIES FOR
HOTEL BOOKINGS, TRAVEL BOOKINGS AND HOLIDAY BOOKINGS INCLUDED IN CLASS 43.
4480353   21/03/2020

CHANDER PAL
Flat No. 404, GH-12, Sector 24, Panchkula, Haryana
Individual Firm

Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since :02/06/2012

DELHI
SNACK BARS; FAST FOOD JOINTS; PASTRY SHOPS; ICE-CREAM PARLORS; TAKE-AWAY OUTLETS; RESTAURANTS; SELF SERVICE RESTAURANTS; RENTAL OR RESERVATION OF TEMPORARY ACCOMMODATION; CATERING SERVICES, FOOD AND DRINK SERVICES; FRANCHISE SERVICES; RESTAURANT AND BAR; HOTELS; CAFES; CAFETERIAS INCLUDED IN CLASS 43.
PEPO'S PIZZA

4480374  21/03/2020
UPENDER KANDHARI
8, OAK LANE DLF CHATTARPUR FARMS ,NEW DELHI 110030

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Pizza parlors, Food preparation services, Food and drink catering
4480514  21/03/2020
MUNEER MUSLIYARAKATH
Muneer Musliyarakath, 'Musliyarakath House', Near Salafi Masjid, Pathanapuram, Kizhuparamba, Valillapuzha Post, Pin - 673 639, Malappuram District, Kerala, India
Individual
Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.

Proposed to be Used
CHENNAI
Providing food and drink; temporary accommodation; hotel, restaurant, resorts; food catering services
4480630  21/03/2020
ARCHANA GUPTA PROPRIETOR OF ZERO GUILT
1302-1402 RNA MIRAGE, SK AHIRE MARG HANUMAN NAGAR, WORLI, MUMBAI-400030
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Takeaway food services; Food preparation services; Takeaway food and drink services; Services for providing food and drink; Providing food and drink as part of hospitality services
4480807  21/03/2020

1. MR. BHARATBHAI MAGANBHAI KHANPARA AND 2. MR. SURESHBHAI CHHAGANBHAI KHANPARA
A – 902, HARIDWAR HEIGHTS, OPP. GANDHI SCHOOL, NANA MAVA MAIN ROAD, RAJKOT – 360 005 (GUJARAT) INDIA
A Joint Co-Owner

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
Cafés, Cafeteria and Canteen Services, Hotels, Restaurants, Banquets Hall, Services For Providing Food and Drink; Temporary Accommodation.
Trade Marks Journal No: 1956, 13/07/2020 Class 43

SURYA FOODS & BEVERAGES
C-12, LAL BAHDUR NAGAR, JNL MARG, JAIPUR, RAJASTHAN
PARTNERSHIP FIRM

Address for service in India/Agents address:
SHEKHAR PAREEK
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN

Proposed to be Used
To be associated with:

AHMEDABAD
HOTEL, RESTAURANT, SERVICE OF PROVIDING FOOD, DRINK, BEVERAGES

4480932 21/03/2020
4481131   23/03/2020
MR. VIKAS JAISINGHANI
M/s Food Tree, 2nd Floor, Ajnam Sai Kripa, 98 B, Patel Nagar Road, City Center, Gwalior - 474011 (M.P.)
Proprietorship

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :10/02/2016

MUMBAI

Services for providing food and drink
Cream of Ice

4481190  23/03/2020
ADIPTA MAJUMDER
2D, QUEENS PARK, KOLKATA - 700019, WEST BENGAL, INDIA.
An Indian Citizen

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Ice cream parlours.
4481598    23/03/2020
PURNA MAHENDRA DAS
House No 33, Sandhachal Nagar, Lalmati, Guwahati, Assam-781029
INDIVIDUAL
Address for service in India/Attorney address:
JOYJYOTI MAHANTA
3rd Floor, House No- 281, Opposite Guwahati Commerce College Boys' Hostel, R G Baruah Road, Guwahati, Assam - 781003, India

Proposed to be Used
KOLKATA
Services for providing food and drink; temporary accommodation.
4481686    24/03/2020
ECO HOTELS INDIA PVT LTD
NO. 40/4969A, BASIN ROAD, COCHIN- 682 031
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
P. C. N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.

Proposed to be Used
CHENNAI
Hotel accommodation services, Temporary accommodation services, Providing hotel accommodation, Providing temporary accommodation, Hotel And Restaurant
BRIGHT & SHARLEY PRIVATE LIMITED
Flat No. 601, Cello Plaza, V.P.Road, Next to B.M.C Market, Vile Parle (West), Mumbai - 400056
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SMEET PAREKH
87-C, Anna Bhuvan, 1st Floor, Room No.8, Devji Ratanshi Marg, Masjid Bunder (E), Mumbai - 400009

Proposed to be Used
MUMBAI
Rental of Meeting Rooms;
4481848  24/03/2020
BRIGHT & SHARLEY PRIVATE LIMITED
Flat No. 601, Cello Plaza, V.P.Road, Next to B.M.C Market, Vile Parle (West), Mumbai - 400056
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SMEET PAREKH
87-C, Anna Bhuvan, 1st Floor, Room No.8, Devji Ratanshi Marg, Masjid Bunder (E), Mumbai - 400009

Proposed to be Used
MUMBAI
Rental of meeting rooms;
4482242  26/03/2020
PATHAKOTA VENKATA PAVAN KUMAR REDDY
3/1066, Flat no.202, Preethi Apartments, YMR Colony, Proddatur, Cuddapah, Andhra Pradesh-516360
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation
Shahi Manzil

4482936  28/03/2020
THE GOOD FOOD KITCHENS
2nd floor, Plot No. 5, Mohan Nagar Circle, Kothapet Village, Hyderabad, Telangana, 500035
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
DAYS SUITES

4484273  02/04/2020
DAYS INNS WORLDWIDE, INC.
22 Sylvan Way, Parsippany, New Jersey 07054, USA
a Company Incorporated under the Laws of State of Delaware
Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049
Used Since :24/08/2017
To be associated with:
1540387
DELHI
RESORT HOTEL, HOTEL, MOTEL ACCOMMODATION AND RESTAURANT SERVICES; APARTMENT LODGING SERVICES;
MAKING LODGING RESERVATIONS FOR OTHERS; ACCOMMODATION AND LODGING BOOKING AND RESERVATION
SERVICES
4484279  02/04/2020
ADITYA JAYCHAND LUNKAD
1047/A, GOKUL APPT., FLAT NO. 7, SANGLI COLLEGE CORNER, SANGLI, MAHARASHTRA 416416
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032
Proposed to be Used
MUMBAI
Restaurant and cafe services
BHUVANESHWARI SINGH RATHORE PROPRIETOR OF ROYAL RASSODA
F/F, C 120, RING ROAD, C BLOCK, DEFENCE COLONY, NEAR MCD OFFICE, NEW DELHI 110024
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI

Services for providing food and drink
4485170  06/04/2020
ROHITH VISHWANATH
6-2-191, Veena Bazar Lane, Main Road, Hanamkonda, Warangal - 506001, Telangana
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
NATIONAL PAYMENTS CORPORATION OF INDIA.
1001A, 10th Floor, B Wing, The Capital, Bandra-Kurla Complex, Bandra (East), Mumbai- 400 051.
A company incorporated under Section 25 of the Companies Act, 1956.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

Services relating to providing of food and drink; providing of food counters, catering and restaurant services; self/quick service restaurants, snack bars, lounge & bar services, hotels, cafes, cafeterias, canteens; banquet services; hotel booking & reservations, temporary accommodation in hotel, motel, resort; providing of boarding and lodging services; hospitality services included in class 43.
4485470  07/04/2020
KISHOR BISHT
D-103, BRAVE HEART SOCIETY, RAJNAGAR EXTENSION UP-GHAZIABAD, -201017
Individual
Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4485656  07/04/2020
REVER EVENTS
‘DEVA BHAGYA’, CHIMMNEY HILLS, CHIKKASANDRA, BANGALORE-560090
Partnership Firm
Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Rental of function rooms for wedding receptions; Rental of function rooms for birthday parties; Rental of rooms for holding functions, conferences.
MANGAL DEEPAK PARLIKAR PROP.OF TARZ CREATORS STUDIO & CAFE
Ground floor, door no 8-2-293/82/J-II/214,214,1, Jubilee hills road no 82, Film nagar, Hyderabad, Telangana, 500096
INDIVIDUAL

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; CAFÉS; CAFETERIAS; HOTELS; RESTAURANTS
4487085  13/04/2020
FRESH AIR EDUCATION PRIVATE LIMITED
11, MAHARANI BAGH, RING ROAD, NEW DELHI – 110065
A Private Limited Company
Address for service in India/Attorney address:
ANUPAM PANDEY
N 19 C, Saket, New Delhi 17
Used Since: 14/05/2018
DELHI
CRÈCHES
4487554 14/04/2020
WHIRLING MINDS PRIVATE LIMITED
No.445, 8th Cross, Siraj layout, Gollahalli Main Road Electronic, City phase1, - Bangalore - 560100
Private Limited

Address for service in India/Attorney address:
NADAR VENILLA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Preschooler and infant care at daycare centres
Amigos Adda : We Dare to Prepare

PRASHANT KUMAR SINGH
S/O RASH BIHARI SINGH, DEV NIVAS HOUSE NO :92 LANENO;08 NEAR DENOBILI SCHOOL, C.M.R.I., JAI PRAKASH NAGAR, DHANBAD, JHARKHAND-826001
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Restaurant services; Hotel, restaurant and catering services; Hotel, restaurant and café services; Self-service restaurant services; Providing online advice and information services relating to wine and food pairings; Food preparation; Food decorating; Serving food and drinks; Fast-food restaurant services; Take-away food services; Food kiosk services being services for providing food and drink; Provision of food and drink
4490152    22/04/2020

PRADEEP GAJANOOR
Suryakant H No: 8-11-184/212, Krishnadevaraya Colony Raichur City, Raichur – 584103, Karnataka

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4490483  23/04/2020

FAYAZ AHMED
FAYAZ AHMED, Flat Number T-1, 3rd Floor, Sai Charandeep Apartment, Chairman Layout Banaswadi Bengaluru – 560043, Karnataka
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation.
PRABHIJIT SINGH
137, Baba deep Singh Colony Amritsar
INDIVIDUAL

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
302 Olive Arcade, Off. C. G. Road, Ahmedabad, Gujarat - 380009

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation
4492667  28/04/2020
Rohan Shyam Shelke. Trading as R. S. T. Comforts.
18/137, Anand Nagar, Vakola, Santacruz (East), Mumbai, Maharashtra 400 055.
Proprietor- Indian National.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Providing temporary accommodation; guest house services; hospitality services [accommodation]; providing food and drink, and temporary accommodation; booking of temporary accommodation via the Internet, providing information about temporary accommodation services, reservation and booking services for hotels, restaurants and holiday accommodation being services included in class 43.
Dumshahi
4493076  28/04/2020
DNY HOSPITALITY PVT LTD
A/506,Crown, Hiranandani estate, GB Road, Thane West 400607
A Company Incorporated under Indian Companies Act
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Proposed to be Used
MUMBAI
Restaurant services
4493591    29/04/2020
NAGESH B G
No 5, 4th Cross, Gowdanapalya, Uttarahalli Main Road, Bangalore – 560061, Karnataka
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
NEEK

4493854  30/04/2020

KAMANA JHA
404, ME Apartments, East Boring Canal Road, Buddha Colony, Patna 800001 Bihar India
CITIZEN OF INDIA

Address for service in India/Attorney address:
DEEPESH PIPALWA
# 115 & 116, First Floor, Model House, Dwarakapuri Colony, Punjagutta, Hyderabad, 500082 Telangana, India.

Proposed to be Used
KOLKATA
INDUSTRIAL CATERING SERVICES AND FOOD AND BEVERAGES OUTLETS.
4494899  02/05/2020
SACHIN VITTHAL BANDAL
AT. DIDGHAR POST. NASRAPUR, TAL : BHOR, PUNE - 412213, MAHARASHTRA
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTEL SERVICES, RESTAURANT SERVICES
VIREN MODI
GROUND FLOOR, M/S BABA MUNCHIES, SHOP NO 3, ROHINI APARTMENT, PLOT NO 1650, HOLDING NO 709, WORD NO - 20, LALPUR,RANCHI,JHARKHAND- 834008
PROPRIETOR.

Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR,ST. NO.7,POST-HINDUSTHAN CABLES,BURDWAN-713335,WEST BENGAL,INDIA.
Used Since :01/04/2019

KOLKATA
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, FAST FOOD RESTAURANTS, CATERING SERVICES, PIZZA PARLORS, TAKE OUT RESTAURANT SERVICES.
4495021  02/05/2020
VIRAJ APURVA PAREKH
7/74, JUHU AJANTA, GULMOHAR ROAD NO. 1, J V P D BUS DEPOT, J V P D, JUHU, MUMBAI, MAHARASHTRA 400049
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Restaurant services, Hotel, restaurant, café-restaurant and bar services, Food decorating services
4495503  04/05/2020
PRASANTH JH
KP 10/865, APT 1107, CONFIDENT ALTHENA ORCHID, MENAMKULAM, KADINAMKULAM, CHITTATTUMUUKU, TRIVANDRUM, KERALA, 695301
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :02/12/2019

CHENNAI
Services for providing food and drink; temporary accommodation.
4497389  07/05/2020
XIN LI WANG INTERNATIONAL HOLDING GROUP CO., LTD.
22F.-9, No. 282, Shizheng N. 2nd Rd., Xitun Dist., Taichung City, Taiwan (R.O.C.)
A company incorporated under the laws of Taiwan (R.O.C.)
Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001

Proposed to be Used
DELHI
Hotel services; Boarding house services; Restaurant services.
BAAWLAL BAAWARCHE

4497453    08/05/2020
PRAVIN NARAIN AGARWAL, PROPRIETOR OF PRAG HOSPITALITY COMPANY
E-51, Ground Floor, Greater Kailash-II, New Delhi-110048
Proprietorship Firm

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
DELHI
Services for providing food and drink; Restaurant Services; Cafe Services;
HOTZILA

4497599  08/05/2020
RAHUL DIXIT
C88, 1ST FLOOR, WEST VINOD NAGAR, MANDAWALI, NEW DELHI - 110092
THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Hostel services, Restaurant services, Providing on-line advice and information services relating to wine and food pairings, Providing on-line reviews of restaurants and hotels, Temporary accommodation services
Proposed to be Used

CHENNAI

SERVICE OF PROVIDING FOOD AND DRINK - COFFEE SHOP
TEMPO
Priority claimed from 19/11/2019; Application No. : 47592-19 ;Honduras
4497904  08/05/2020
HILTON WORLDWIDE MANAGE LIMITED
Maple Court Central Park, Reeds Crescent, Watford WD24 4QQ, United Kingdom
a private limited company organized under the laws of England and Wales
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Rental of temporary accommodation; hotel services; restaurant, catering, bar and cocktail lounge services; resort lodging services; provision of general purpose facilities for meetings, conferences and exhibitions; provision of banquet and social function facilities for special occasions; and reservation services for hotel accommodations for others.
4497929  08/05/2020
XIAMEN DING YUAN FOODS CO.,LTD.
No.176,3rd Meihe Rd., Food Industry Park,Tong’an Dist.,Xiamen,Fujian,China

Body Incorporate

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Proposed to be Used
CHENNAI

tea rooms, teahouse services, canteen services; café services; cafeteria services ; bar services; self-service restaurant services; snack-bar services; restaurant services; mobile catering services; washoku restaurant services
4498395  09/05/2020
GIRISH CHOUHARY
4,1 MUNI KI RETI ANAND VIHAR PHASE 2 DHALWALA TEHRI GARHVAL UTTARAKHAND 249192
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Accommodation bureau services [hotels, boarding houses]
4498533  09/05/2020
MR. RAJEEV MITTAL PROPRIETOR OF MEGHDOOT MEDIA AND MARKETING
N-23, GROUND FLOOR, JANGPURA EXTN., NEW DELHI-110014.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
4498599  10/05/2020
FOODNEST LLP
#A-103(A), 3rd Main, 2nd Stage, Peenya Industrial Estate, Bengaluru - 560058, Karnataka
A Limited Liability Partnership registered under the Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13, 1ST CROSS STREET, SRIPURAM COLONY, ST. THOMAS MOUNT, CHENNAI-600016

Proposed to be Used
CHENNAI
Providing of food and drinks
4498668  10/05/2020
TABASSUM FATHIMA G TRADING AS SCOOTER BBQ
244, Angappan Naicken Street, Mannady, Chennai - 600001
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Restaurant services, Food preparation
TIPSYSOBER

4498949   11/05/2020

SONALI ANKIT MALIK
B-43/2 DDA flats, Naraina Vihar, New Delhi - 110028
Individual

Address for service in India/Attorney address:
NEHA JOSHI
Neha Joshi, O/No. 15, Ground Floor, World Trade Centre, Near Lalit Hotel, Fire Brigade Lane, Barakhamba, New Delhi-110001, India

Proposed to be Used

DELHI
Services for providing food and drink; temporary accommodation; Private members dining club services; Private members drinking club services; Club services (provision of food and drink); Liquor tasting services (provision of beverages); Restaurant Services; Café Services; Bar Services; Hotel Services; Bistro Services; Catering Services; Providing information and advice on food and drinks; Rental of furniture, table settings, linen and equipment for the provision of food and drink; providing places for social gathering included in Class 43.
BARFIA
London

4499177  11/05/2020
SATMINDER KAUR SIDHARH
44 Wraysbury Road, Staines TW19 6HA
A British National

Address for service in India/Attorney address:
KHAITAN & CO
Khaitan & Co, One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013

Proposed to be Used
MUMBAI
Services for providing Food and Drink; Catering services; Cafes; Restaurants; Carry Out Food Services; Snack Bars.
4499362  11/05/2020

ABHISHEK KUSHWAHA
S/O VISHVANATH KUSHWAHA, MAHARSHI BALIMIKI NAGAR, BITHOOR, KANPUR, KANPUR NAGAR, UTTAR PRADESH - 208001
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Hotel, restaurant, cafe-restaurant and bar services; Provision of food and drink in restaurants; Take away food and drink services; Restaurant services; Restaurant and hotel services; Hotel, bar and restaurant services
MARV'S PIZZA

4499391   11/05/2020

RENU BALA
H. No. 23, Muhalla No. 6 Ward1 Jalandhar City 144005 Punjab
Proprietor

Address for service in India/Attorney address:
SHEFALI GUPTA
263/B3 Street No. 11-A Than Singh Nagar Anand Parvat New Delhi 110005

Proposed to be Used

DELI

Restaurant Services for providing food and drink, food outlets for pizza, snack bars and all other services as included in class 43.
MAISANG
4499570 11/05/2020
ADITYA MEIN,
HATKHOWAPARA, BORJHAR AIRPORT ROAD, AZARA, KAMRUP METROPOLITAN, ASSAM – 781017, INDIA
Service Provider
Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92
Proposed to be Used
KOLKATA
HOTEL, RESORT, RESTAURANT, CATERING, OUTDOOR CATERING, PROVIDING FOOD AND BEVERAGES SERVICE,
FOOD COURT, FOOD STALLS, TEMPORARY ACCOMMODATION, CANTEENS, COFFEE SHOP, CLUBS, PUB SERVICES,
PROVISION OF CONFERENCE, EXHIBITION AND MEETING SERVICE, PROVIDING BANQUET AND SOCIAL FUNCTION
FACILITIES FOR SPECIAL OCCASIONS.
INSTAFRESH

4500163  12/05/2020
PONCHO HOSPITALITY PRIVATE LIMITED
805, 8th Floor, 55 Corporate avenue, Sakivihar Road, Chandivali, Opp Local Office bus stop, Andheri East, Mumbai 400072
A Private Limited Company
Address for service in India/Attorney address:
DHANANJAY MODGALYA, ADVOCATE
Box 8, 805, 8th Floor, 55 Corporate Avenue, Sakivihar Road, Chandivali, Opp Local Office bus stop, Andheri East, Mumbai, Maharashtra 400072
Proposed to be Used

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, SELF-SERVICE RESTAURANTS, HOTELS CATERING, CANTEENS, CAFETERIA, CAFÉS. BAR SERVICES
TENDERLY

4500169   12/05/2020
PONCHO HOSPITALITY PRIVATE LIMITED
805, 8th Floor, 55 Corporate avenue, Sakivihar Road, Chandivali, Opp Local Office bus stop, Andheri East, Mumbai 400072
A Private Limited Company

Address for service in India/Attorney address:
DHANANJAY MODGALYA, ADVOCATE
Box8, 805, 8th Floor, 55 Corporate Avenue, Sakivihar Road, Chandivali, Opp Local Office bus stop, Andheri East, Mumbai, Maharashtra 400072

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, SELF-SERVICE RESTAURANTS, HOTELS CATERING, CANTEENS, CAFETERIA, CAFÉS. BAR SERVICES.
Trade Marks Journal No: 1956, 13/07/2020 Class 43

4500368 13/05/2020
DEEPU ELDHO PETER
9/274, KANJIRAVELIL HOUSE, MOOSARIPADY, KOLENCHERY P.O, ERNAKULAM, KERALA-PIN 682311
PROPRIETOR
Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19,Santhome Estate,Ajri,Kundapura,udupi-576283,karnataka,india

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation.
MALI HEMANTH KUMAR
70-2-148/5, Veterinary Hospital Road, Mahendra Enclave Pent House, Ramanayya Peta, Kakinada, East Godavari, Andhra Pradesh – 533005
Proprietor

POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Address for service in India/Attorney address:

4500559 13/05/2020

Proposed to be Used

CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT SERVICES, SNACK-BAR SERVICES, HOTEL SERVICES
AMAR OMAR PARTNER OF M/S GRAND CLUB
113/168 SWAROOP NAGAR KANPUR-208002
PARTNER
Address for service in India/Agents address:
GOOD LUCK TRADE MARK CO.
128/564 (FLAT NO.3), K- BLOCK, KIDWAI NAGAR, KANPUR-208011, (U.P.)
Used Since :11/06/2019
DELHI
food sculpting , food and drink catering , restaurants , snack-bars
BHANSAGHAR

4500598 13/05/2020
GYANENDRA GAURAV
Village & Post Office Jaintpur, Muzaffarpur 843123, Bihar
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
SERVICES PERTAINING TO PROVISION OF FOOD AND DRINK; CAFE SERVICES, CATERING; CAFETERIA SERVICES, RESTAURANT SERVICES, BAR SERVICES, SNACK SNACK-BAR SERVICES TEMPORARY ACCOMMODATION SERVICES; HOTEL SERVICES; CATERING SERVICES
4501709  14/05/2020
VITTHALGANGA FARMERS PRODUCER COMPANY LIMITED
AT NIMGAON, TAL- MADHA, DIST- SOLAPUR - 413210
PRODUCER COMPANY LIMITED

Address for service in India/Agents address:
VITARAG VARDHAMAN DOSHI
V. V. Doshi & Associates, Ashtagad Society, Raigad Building Flat NO.6, S.V. Nagar, Ramtekdi, Hadapsar, Pune-411013.

Proposed to be Used
MUMBAI

Services for providing food and drink included in class 43.
KAJAL SASMAL  
R/O – E1403, Park Grandeura, Sector 82, Faridabad – 121 004, Haryana
An Indian National

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES  
B-140, SEC-51, NOIDA-201301

Used Since :23/04/2020

DELHI
Restaurant, cafe, cafeteria, snack bar, coffee bar, tea bar, tea house, and carry out restaurant services; Bar services; Catering services; Preparation of food and beverages; Takeaway food and drink services; Serving food, drink, tea, coffee, cocoa, carbonated drinks or fruit juice beverages; Restaurants featuring home delivery; Rental of rooms for holding functions, conferences, conventions, exhibitions, seminars and meetings; Fast Food Centres; Take Away Joints; Dhabas; Coffee Corners; Banquet Halls; Snacks-Bars; Cocktail Lounge Services; Provision of food and drink as part of hospitality services;
HOUSE OF DEGH

4502556   15/05/2020
ANJANAJYOTI SYSTEMS PRIVATE LIMITED
C-8, SECOND FLOOR, EAST OF KAILASH, EAST OF KAILASH, New Delhi, Delhi, 110065
COMPANY

Address for service in India/Attorney address:
SUBHASH KUMAR
25, CHAUHAN MOHALLA, SARAI PIPALTHALLA, DELHI-110033.

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
GAPATA SAPATA
4503061  16/05/2020
GAJANAND FOODS PVT. LTD.
PLOT NO- 814, NR. PRIMA- 2, KOTHARI CHAR RASTA, SANTEJ, TALUKA - KALOL, DISTRICT GANDHINAGAR- 382721.
STATE GUJARAT – INDIA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Proposed to be Used
AHMEDABAD
RESTAURANT SERVICES, MOBILE RESTAURANT SERVICES, SELF-SERVICE RESTAURANTS, TAKEAWAY FOOD SERVICES, FAST-FOOD RESTAURANT SERVICES, SERVING FOOD AND DRINKS, FOOD AND DRINK CATERING, CATERING SERVICES, OUTSIDE CATERING SERVICES INCLUDED IN CLASS 43
Proposed to be Used

DELHI

Services for providing food and drink
4503214  16/05/2020  
RAKHAL CHANDRA BERA  
PLOT NO. 65, MINI HOLIDAY HOME SECTOR, P.O- DIGHA NTS, P.S- DIGHA, NEW DIGHA, EAST MEDINIPUR, WEST BENGAL, 721463  
Sole Proprietorship Firm  
Address for service in India/Attorney address:  
PRIYADARSHAN KUMAR  
3C, Blossom Heights, Kalipark, Bablatala, Rajarhat Main Road, Kolkata - 700 136  
Used Since :03/07/2019  
KOLKATA  
Service for providing food and drinks; temporary accommodation (hospitality services).
XPECTATION

4503237   16/05/2020
JAIPRAKASH ASSOCIATES LIMITED
Sector-128, Noida-201304 (U.P).

Body Incorporate

Address for service in India/Air/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI-110 019.

Proposed to be Used

DELHI

Services for providing food and drink, club services for the provision of food and drinks, private members dining club services, private members drinking club services, night club services; catering services; temporary accommodation.
Machali

4503244  16/05/2020

NAGARAJ PAI
12-5-540, Sathya Devatha Kripa, Dongerkerty, Mangaluru - 575003, D.K. District, Karnataka State, India

Proprietor Active

Address for service in India/Attorney address:
VINAYAK KAMATH K.
No.208, 2nd Floor, OmChambers, Bhavanthi street, Mangalore, D.K., Karnataka State.

Used Since :07/09/2014

To be associated with:

3565841

CHENNAI

Food and Drink preparation services; contract food services; takeaway food services; Food preparation for others on an outsourcing basis; proving of food and drink via a mobile truck; proving food and drink catering services for fair and exhibition facilities; Accommodation (Rental of temporary); Accommodation reservation(temporary) Cafes; Cafeterias; Camp services (Holiday)(Lodging); Campground facilities (Providing); Canteens; Catering (food and drinks); Day – nurseries (crèches); Holiday camp services (Lodging); Homes (Retirement); Homes (Tourist); Hotel reservations; Houses (Boarding); Motels; Rental of meeting rooms; Rental of temporary accommodations; Restaurants; Restaurants (self services); Snack-bars; Tourist homes, Rental of Temporary accommodation in holiday homes and flats, rental of rooms as temporary living accommodations; serving food and drink in restaurants and bar; hotel concierge services; providing food and drink in internet cafes; serving food and drink in internet cafes; providing information about temporary accommodation via the internet; resort hotels; catering services specialised in cutting ham for fairs, tasting and public events; cookery advice.
HOTEL GRAND ASHOKA
Rajgarh- Bhiwadi Bypass, Ambedkar Nagar, Alwar 301001
Hotel & Restaurant
Private Limited Company

**Proposed to be Used**

**AHMEDABAD**

HOTEL AND RESTAURANT, HOTEL ACCOMMODATION, HOTEL CATERING
HEERAINVITATION
4503602    18/05/2020
VAIBHAV GARG
1972, DAMPIER NAGAR, MATHURA, 281001, UP IN
OWNER
Address for service in India/Agents address:
VIPUL SETH
1234B, Bhagwati Bhawan, Near SBI Crossing, Chowki Bagh, Bhadhur, Mathura-281001,(U.P.).
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation, Hotels And Restaurants, as being including in Class 43 as per nice classification.
4503809  18/05/2020
LAKHVIN SINGH
HOUSE NO. 5-C, PUNJAB AVENUE, NEAR URBAN ESTATE PHASE-I, JALANDHAR CITY- 144022, PUNJAB STATE, INDIA
SERVICE PROVIDER

Address for service in India/Agents address:
BOMBAY TRADE MARK CO.
NEW RAILWAY ROAD, JALANDHAR CITY, PUNJAB STATE.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK.
Weik Up
4505001  19/05/2020
WEIKFIELD FOODS PRIVATE LIMITED
3A, 3RD FLOOR, VASCON WEIKFIELD CHAMBERS, WEIKFIELD IT CITI INFOPARK, SHRI SATPAL MALHOTRA MARG,
NAGAR ROAD, PUNE, 411014, MAHARASHTRA, INDIA.
Private Limited
Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Unit 3A, Level 3, PV House, 55, Damle Road, Lane adjacent to Indsearch, Off Law College Road, Pune, 411004 Maharashtra, India

Proposed to be Used
Mumbai
Food preparation; Food preparation services; Preparation of food and beverages; Preparation of food and drink for immediate consumption; Provision of food and drink; Preparation and provision of food and drink for consumption in retail establishments; Consultancy services in the field of food and drink catering.
Weik up life’s little moments

4505009  19/05/2020

WEIKFIELD FOODS PRIVATE LIMITED
3A, 3RD FLOOR, VASCON WEIKFIELD CHAMBERS, WEIKFIELD IT CITI INFOPARK, SHRI SATPAL MALHOTRA MARG, NAGAR ROAD, PUNE, 411014, MAHARASHTRA, INDIA.

Address for service in India/Attorney address:
VIVEK SUBHASH SADHLE
Unit 3A, Level 3, PV House, 55, Damle Road, Lane adjacent to Indsearch, Off Law College Road, Pune, 411004 Maharashtra, India

Proposed to be Used
MUMBAI

Food preparation; Food preparation services; Preparation of food and beverages; Preparation of food and drink for immediate consumption; Provision of food and drink; Preparation and provision of food and drink for consumption in retail establishments; Consultancy services in the field of food and drink catering.
XTRA CLASS CAFE

4506890    21/05/2020

VASHWAS RANA
H.NO.200, NEAR OBC BANK, KHERA KALAN, NORTH WEST DELHI, DELHI-110082

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Restaurant services; Self-service restaurants; Reservation of restaurants; Carry-out restaurant services; Take-away restaurant services; Take-away food and drink services; Cafe-restaurant and cafeteria services
4506944  21/05/2020
KOPPARLA LOKESWARI
14-20-677/501, FLAT NO.10, SRI SAI NILAYAM, VIVEKANANDA NAGAR, ALLAPUR, BALANAGAR, SANATH NAGAR, HYDERABAD, TELANGANA-500018
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4507193   22/05/2020
MR. DURGA GANESWARA RAO MATTAPARTHI PROPRIETOR OF CURRYNCARRY
H.NO. 1-53, MAIN ROAD, BESIDE PEDDAGUNDAM, KOMMARAGIRI, I.POLAVARAM, EAST GODAVARI, ANDHRA PRADESH-533220, INDIA
Proprietorship Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

CHENNAI
Restaurants, Carry-out restaurants, Restaurant services, Take-out restaurant services, Fast food restaurants included in class 43.
WIN (What's In a Name)

4507609 22/05/2020
VAGASIYA RUTA DINESHBHAI
101, Tanishq Anthea, Chitranjan Nagar, Nr. Rajawadi Hospital, Rajawadi, Ghatkopar East, Mumbai 400077

Proprietor

Address for service in India/Agents address:
SWATI RAMKRISHNA NERURKAR
A/803, TRISHLA TOWER, RAM MANDIR ROAD, VAZIRA NAKA, BORIVALI (WEST), MUMBAI-400092.

Proposed to be Used

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK AND TEMPORARY ACCOMMODATION, PROVIDING FOOD AND DRINK CATERING SERVICES FOR SPORTS EVENTS, CONCERTS, CONVENTIONS AND EXHIBITIONS, BAR SERVICES, SNACK-BAR AND CANTENE SERVICES, RESTAURANT SERVICES, PUBS, SELF-SERVICE RESTAURANTS, BANQUET HALL, SPORTS BAR, RENTAL OF TEMPORARY ACCOMMODATION, FOOD AND DRINK CATERING, CAFETERIA SERVICES, CAFE SERVICES, BOARDING HOUSE SERVICES, HOTEL RESERVATIONS, HOTEL SERVICES, RENTAL OF ROOMS FOR HOLDING FUNCTIONS, CONFERENCES, CONVENTIONS, EXHIBITIONS, SEMINARS AND MEETINGS, HOSPITALITY SERVICES, TEMPORARY ACCOMMODATIONS, INCLUDED IN CLASS 43
4507610  22/05/2020
VAGASIYA RUTA DINESHBHAI
101, Tanishq Anthea, Chitranjan Nagar, Nr. Rajawadi Hospital, Rajawadi, Ghatkopar East, Mumbai 400077
Proprietor

Address for service in India/Agents address:
SWATI RAMKRISHNA NERURKAR
A/803, TRISHLA TOWER, RAM MANDIR ROAD, VAZIRA NAKA, BORIVALI (WEST), MUMBAI-400092.

Proposed to be Used

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK AND TEMPORARY ACCOMMODATION, PROVIDING FOOD AND DRINK CATERING SERVICES FOR SPORTS EVENTS, CONCERTS, CONVENTIONS AND EXHIBITIONS, BAR SERVICES, SNACK-BAR AND CANTEEN SERVICES, RESTAURANT SERVICES, PUBS, SELF-SERVICE RESTAURANTS, BANQUET HALL, SPORTS BAR, RENTAL OF TEMPORARY ACCOMMODATION, FOOD AND DRINK CATERING, CAFETERIA SERVICES, CAFE SERVICES, BOARDING HOUSE SERVICES, HOTEL RESERVATIONS, HOTEL SERVICES, RENTAL OF ROOMS FOR HOLDING FUNCTIONS, CONFERENCES, CONVENTIONS, EXHIBITIONS, SEMINARS AND MEETINGS, HOSPITALITY SERVICES, TEMPORARY ACCOMMODATIONS, INCLUDED IN CLASS 43
GRIVOLA

4508060   22/05/2020
GRIVOLA ENTERPRISES PVT. LTD
No:68, Thambiah Road, West Mambalam, Chennai 600033
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
THE KYND CRAVINGS

4508286  22/05/2020
NEELI JAIN D/O. G.S TALWAR
9 Link Road, DLF Chattarpur Farms, New Delhi 110030
An Individual and Citizen of India

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTEL, MOTEL AND CONCIERGE SERVICES, OPERATING HOTELS, CAFE SHOP, MOTELS AND RESORTS, RESTAURANT, CATERING, CANTEEN AND BAR SERVICES, HOLIDAY CAMP SERVICES [LODGING], RENTAL OF TEMPORARY ACCOMMODATION AND COOKING APPARATUS RESERVATION SERVICES FOR TEMPORARY ACCOMMODATION, PROVISION OF CONFERENCE, EXHIBITION AND MEETING SERVICES AND AMENITIES, PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS IN CLASS -43.
ANTILA
4508326  22/05/2020
NARENDER KUMAR
VILLAGE BAKHTAWARPUR, TEH. SONIPAT, DISTRICT-SONIPAT, HARYANA
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
Providing food and drink, temporary accommodation, cafes, cafeterias, bars, hotels, club, motels, resorts, restaurants, canteens, banquet hall, coffee shops. ice cream parlors, takeaway, dhaba and catering services
MINIBAR
4508587  23/05/2020
PRASHANT SANJU TUMMA
A-43, KARMAVEER DADASAHEB GAIKWAD NAGAR, M. A. ROAD, SION KOLIWADA, ANTOP HILL, MUMBAI.
INDIVIDUAL
Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since :24/04/2018
To be associated with:
3822351
MUMBAI
Services for providing food and drinks, temporary accommodation.
XOOK

4509177  24/05/2020

TOQUE INNOVATION PRIVATE LIMITED
No.471, Daffodil Tower, Embassy Pristine, Iblur Junction, Bellandur Bangalore Bangalore KA 560103 IN
Kitchen Utensils, Food, Refrigerating Equipment etc.
Private Limited Company

Proposed to be Used

CHENNAI

Services for providing food and drink; temporary accommodation
Green Science Beauty Expert

2738257    16/05/2014
LOTUS HERBALS PRIVATE LIMITED
2, FOREST LANE, SULTANPUR, NEAR GHITORNI METRO STATION, NEW DELHI-110030
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Proposed to be Used
DELHI
HYGIENIC, BEAUTY CARE, BODY CARE, HEALTH CARE AND MEDICAL SERVICES FOR HUMAN BEINGS
THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORDS Beauty Expert.
3031805  12/08/2015

HUMAN WELFARE TRUST
D-307, Abul Fazal Enclave, Jamia Nagar, Okhla, New Delhi - 110025

Service Providers

Address for service in India/Attorney address:
GIRIJA DESHPANDE
Flat No 408,Runwal Seagull Housing Society,Handewadi Road,Hadapsar,Pune-28

Used Since :20/11/2011

DELHI

Medical services, multi specialty hospital included in class 44 in Delhi only.
SANT NIRANKARI

3165909   22/01/2016
SANT NIRANKARI MANDAL (REGD.)
SANT NIRANKARI ADMINISTRATIVE BLOCK, NIRANKARI COMPLEX, DELHI 110009
SERVICE PROVIDERS
A SOCIETY DULY REGD. UNDER THE SOCIETIES ACT, 1860

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89

Proposed to be Used
To be associated with:
2954748

DELHI
MEDICAL, HEALTHCARE AND VETERINARY SERVICES; HOSPITALS, MEDICAL ASSISTANCE, MEDICAL CLINICS, DISPENSARY AND NURSING HOME SERVICES; DIAGNOSTIC AND PATHOLOGICAL TESTING SERVICES
3317097    23/07/2016
MR. KULDEEP SINGH S/O. SHRI S. K. SINGH
CHAMBER NO-10 & 11, UDAIGIRI TOWER, KAUSHAMBI, GHAZIABAD, UP, PIN 201010 (INDIA)
Service Providing
(An Individual and Citizen of India)
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :16/10/2014
DELHI
MEDICAL SERVICES, HEALTH CARE SERVICES; COUNSELING SERVICES IN THE FIELDS OF HEALTH, NUTRITION AND LIFESTYLE WELLNESS; PROVIDING IN-PERSON HOLISTIC HEALTH CARE SERVICES; ASSISTING INDIVIDUALS TO STOP SMOKING; HEALTH CARE SERVICES, NAMELY, DISEASE MANAGEMENT PROGRAMS; CHARITABLE SERVICES, INFORMATION ON HEALTH, MEDICINES AND HEALTH CARE EQUIPMENT; CHARITABLE SERVICES, NAMELY, PATIENT ASSISTANCE PROGRAM TO PROVIDE DRUGS FREE OF CHARGE TO LOW-INCOME PATIENTS WITHOUT PRESCRIPTION DRUG COVERAGE SERVICES OTHER ALLIED ACTIVITIES UNDER CLASS 44
3476188    07/02/2017
EKTA KAPOOR.
trading as ;M/S. EKTA KAPOOR.

HOUSE NO. K-10,2ND FLOOR, WEST PATEL NAGAR,NEW DELHI.

SERVICE

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Used Since : 10/04/2014

DELHI

BEAUTY CARE, HAIR DRESSING, HAIR CUTTING, COSMETICS TREATMENTS, CARE ASSESSMENTS, BEAUTY THERAPY, BEAUTY PARLOUR, BEAUTY SALOONS, PROVISION OF STEAMBATH, TURKISH BATH, SLIMMING CENTRE, HEALTH CLUB, PROVISION OF PROVIDING INFORMATION ON HEALTH, MEDICAL, HAIR TREATMENT, SKIN CLINIC, HYGIENIC AND OPTICAL SERVICE FOR MEN & WOMEN.
3478826  09/02/2017
MS. PARAMJIT KAUR
trading as ;M/S. ANKITA BEAUTY PARLOUR
V.P.O. MALOUDH DUDHAL ROAD, TEHSILPAYAL, DISTT. LUDHIANA141119 (P.B.)
THE SERVICE PROVIDER
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :15/04/2013
DELHI
BEAUTY PARLOUR SERVICES.
MARK IS USE AND READ AS A WHOLE.
3481805 13/02/2017
NIROGYA CLINIC trading as ;NIROGYA CLINIC
DELAPEER CHAURAHA, NEAR HANUMAN MANDIR, BAREILLY-243001, UTTAR PRADESH, INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHaziabad, U.P.
Used Since: 01/04/2005
DELHI
SEXOLOGIST (HEALTH COUNSELING, SERVICES OF A PSYCHOLOGIST, MEDICAL CLINIC ASSISTANCE, SERVICES, PHYSICAL THERAPY.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word NIROGYA.
3482123  14/02/2017  
SHREE MANUBHAI MODI  
trading as ;VED VIGYAN PRATISHTHAN  
ARYAGRAM KESHAV GAUSHALA, RANDHEJA CROSS ROAD, RANDHEJA, GANDHINAGAR-382010, GUJARAT, INDIA  
SERVICE PROVIDER  
Used Since :15/08/2011  
AHMEDABAD  
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
3482626  14/02/2017
ITC LIMITED
Virginia House, 37, J. L. Nehru Road, Kolkata - 700 071, India
Service Providers
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :14/11/2014
KOLKATA
Provision of spa, sauna, solarium and sun deck facilities, massage services, skin care and beauty treatment, physical fitness services, weight losing and/or gaining and/or controlling services, pedicure and manicure services, provision of information of advisory relating to the use of skin, beauty treatment and cosmetic product, beauty salon and hair dressing services, health care services.
3482995  15/02/2017
PN MEMORIAL NEUROCENTRE AND RESEARCH INSTITUTE LIMITED
DESUN HOSPITAL AND HEART INSTITUTE, 720 ANANDAPUR, KASBA GOLPARK, KOLKATA 700107
SERVICE PROVIDER
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3, INDIRA GANDHI ROAD, KONNAGAR, HOOGHLY, PIN 712 235, WEST BENGAL, INDIA.
Used Since: 30/01/2017
KOLKATA
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES AND ALL INCLUDED IN CLASS 44.
Max Institute of Medical Sciences

3485220  16/02/2017
MAX HEALTHCARE INSTITUTE LIMITED
trading as ;Max Healthcare Institute Limited
Max House, 1, Dr. Jha Marg, Okhla Phase III, New Delhi, 110020, India
Service Providers
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301
Used Since :01/02/2017

To be associated with:
3309404, 3309406, 3309408

DELHI
Medical services; Veterinary services and Hygienic care for human beings or animals, Pharmacy services, Pharmacy Advisory services, Pharmacy dispensary services.
RAJ KUMAR NANDA
D-2, 2505, VASANT KUNJ, NEW DELHI-110070
SERVICES
Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17
Used Since :01/04/2012
DELHI
BEAUTY SALONS, BEAUTY CARE SOLUTIONS, MAKEUP STUDIO, SKIN AND HAIR CARE, MEDICAL CLINICS, HEALTH CARE MASSAGE BATHS FOR HYGIENE/HEALTH PURPOSE, SPA SERVICES, AYURVEDIC HEALTH TREATMENT THERAPY CENTRE FOR PERSONAL CARE, ADVICE ON POSITIVE HEALTH, STRESS RELIEF, ACHES, PAINS, WEIGHT LOSS, CONSULTATION ON SKIN & HAIR CARE, YOGA SERVICES, FACE TREATMENT, BATHS, MASSAGE SERVICES, MEDICAL AND HEALTHCARE SERVICES HOSPITALS & CLINICS, NURSING HOMES, MEDICAL ASSISTANCE, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, TESTING AND RESEARCH LABORATORIES WITH RESPECT TO HEALTHCARE

THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORDS RAVISHING SALON.
VIRK FARM
3500363   03/03/2017
VIRK FARM
GAGANDEEP SINGH
JASWINDER SINGH
trading as ;VIRK FARM
UCHA PIND, TEHSIL PHAGWARA, DIST. KAPURTHALA-144002 (PUNJAB).
Service Provider
PARTNERSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, Bhai Randhir Singh Nagar, Ludhiana - 141 004 Punjab.
Used Since: 03/03/2017
DELHI
Agriculture, horticulture and forestry services; Consultancy services relating to farming; Advisory and consultancy services relating to the use of fertilisers in agriculture, horticulture and forestry; Livestock farming services
SITA HOSPITAL

3504331    04/03/2017

DR. SANJAY JAIN PROPRIETOR OF SITA HOSPITAL
453-B, WARD NO. 9, RAILWAY ROAD GANAUR, HARYANA-131101

MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES,HOSPITAL.

Address for service in India/Attorney address:
NEHA GUPTA
M-57, SHYAM NAGAR, KYALA ROAD, NEW DELHI - 110018
Used Since :04/03/2017

DELHI

MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES,HOSPITAL.
3507092   08/03/2017
DR. RABINDRA KUMAR MOHAPATRA
trading as ;UTKAL HEALTHCARE PVT LTD.
PLOT NO. C/3,NEAR DEFENCE COLONY,NEELADRI VIHAR, CHANDRASEKHARPUR,BHUBANESWAR,ODISHA-751021
DIRECTOR

Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR,ST. NO.7,POST-HINDUSTHAN CABLES,BURDWAN-713335,WEST BENGAL,INDIA.
Used Since :01/04/2006

KOLKATA
MEDICAL SERVICES.
ABHISHEK JASWAL TRADING AS ALTIS HOSPITAL
House No: 14, J.S Estate, Friend’s Colony, Near Kidzee School, UNA (H.P) 174303
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since: 20/12/2012
DELHI
Hospital services, Medical laboratory services for the analysis of samples taken from patients, Medical analysis services relating to the treatment of persons provided by a medical laboratory, Providing laser therapy for treating medical conditions.
3523717    11/04/2017
NUPUR GUPTA
1/201, Shri Ram Nagar, Shahdara, Delhi-110032
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :28/03/2017
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
3528578    18/04/2017
ROOT&SHAFT CARE UNISEX SALON & SPA
MUTHANDDA KALAN, PHILLAUR, DISTT. JALANDHAR (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2013
DELHI
Provision of Beauty Salon, Hairdressing and Massage Services; Skin Care Salon Services; Spa Services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD UNISEX.
3533107 25/04/2017

DR. KUNAL SHARMA
Vrindavan' 39, Bhairon Villas, Near Sardar Club, Ratanada, Jodhpur-342001, Rajasthan
proprietor

Address for service in India/Attorney address:

N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

AHMEDABAD

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
ARMAAN HOSPITAL

3549199  15/05/2017

ARMAAN HOSPITAL
TANDA ROAD, NEAR KMV COLLEGE, JALANDHAR, PUNJAB.
PARTNERSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2012

DELHI

MEDICAL CLINIC AND HOSPITAL SERVICES IN CLASS-44.
Radiant Unisex Salon

3554846   23/05/2017
RADIANT UNISEX SALON
SCO 16-17, Ground Floor, Sector-9-D, Madhya Marg, Chandigarh-160009
PARTNERSHIP FIRM
Address for service in India/Agents address:
BRIJ AGNIHOTRI
#2774, Sector-40/C, Chandigarh-160036.

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
FITSOL
3561103  31/05/2017
DR. TARUN SACHDEVA
H.NO. 3328, JATWARA STREET, DARYAGANJ, NEW DELHI-110002
PROPRIETORSHIP

Address for service in India/Attorney address:
PROTECTUALS
95-D, SHIVAM ENCLAVE (OPPOSITE CBS), VIVEK VIHAR, SHAHADARA NEW DELHI 110032

Used Since: 23/04/2012

DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
3563505  05/06/2017
MANOJ KUMAR SHARMA
trading as ;THE BLACK AND WHITE PROFESSIONAL SALOON
H.NO.6,ROAD NO.1,WEST LAYOUT,SONARI,JAMSHEDPUR 831011,JHARKHAND,INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
ADVOCATE VED PRAKASH SINGH
C/329, ANTOP HILL WAREHOUSING COMPANY LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI - 400 037
Used Since :01/03/2017
KOLKATA
PROVIDING SERVICES IN RELATION TO BEAUTY SALONS.
3566872  08/06/2017
SMT. DIVYA TRADING AS FFUZION
First Floor, opp. Shiv Shakti Sweets, Cinema Road, Near Bus Stand, Sirhind
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
BEAUTY CONSULTATION; BEAUTY SALONS; BEAUTY CARE; BEAUTY TREATMENT; BEAUTY THERAPY; HUMAN
HYGIENE AND BEAUTY CARE; SKIN CARE SALONS; HAIRDRESSING SALONS; HAIR TREATMENT; HAIR CARE
SERVICES; HAIR TREATMENT; HAIRSTYLING; HAIR COLORING SERVICES
SUPERDOC HOSPITAL
3570350 14/06/2017
ASHAR ALI KHAN
NAI - HAVELI, UNCHWA, POST - SADAR, TIWARIPUR, GORAKHPUR Uttar Pradesh 273001 india
individual
Address for service in India/Attorney address:
SURENDRA PRATAP SHAHI
1ST FLOOR, PRATIBHA COMPLEX, IN FRONT OF JUBILEE INTER COLLEGE, BUXIPUR, GORAKHPUR -273001
Proposed to be Used
DELHI
MEDICAL AND HOSPITAL SERVICES INCLUDED IN CLASS 44
3570845  14/06/2017
NAILAE INDIA PRIVATE LIMITED
D 3/3 OKHLA INDUSTRIAL AREA, PHASE-2 NEW DELHI-110020
Company

Address for service in India/Attorney address:
PINKY KUMARI
House No.46, Gali No.1, N- Block, Bhagwati Garden Extn., Jain Road, New Delhi-110059

Proposed to be Used
DELHI
To provide and run beauty and massage parlour, personal fashion treatments, nail arts and spa centers, training for better body or make up, etc. and business of beautician, manicurists, pedicurists, hair dyers, beauty and healthcare consultancy and dealing in all beauty / personal products, artificial / imitation jewellery, every kind of fashion wears and apparels, beauty aids, cosmetics, variety of diet food products, smart meal enhancing beauty etc.
RELIANCE WELLNESS

RELIANCE WELLNESS
3573917    19/06/2017
DHIRUBHAI AMBANI MEMORIAL TRUST
505, Dalamal House, 5th Floor, Nariman Point, Mumbai – 400021
A trust registered under the Bombay Public Trust Act, 1950
Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used
To be associated with:
2098573, 2098646, 2098824

MUMBAI
MEDICAL SERVICES, MEDICAL CONSULTANCY, MEDICAL TREATMENT, HEALTHCARE SERVICES, MEDICAL ASSISTANCE, PHYSICAL THERAPY, PHYSIOTHERAPY, MEDICAL CLINICS, REHABILITATION FOR SUBSTANCE ABUSE PATIENTS, HOSPITALS, NURSING HOMES, MEDICAL NURSING, DIAGNOSTIC, SCANNING, CARDIOLOGY AND RADIOLOGY SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
RELIENCE HOSPITAL

3574116    19/06/2017

DHIRUBHAI AMBANI MEMORIAL TRUST

505, Dalamal House, 5th Floor, Nariman Point, Mumbai – 400021

A trust registered under the Bombay Public Trust Act, 1950

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS

S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used

MUMBAI

MEDICAL SERVICES, MEDICAL CONSULTANCY, MEDICAL TREATMENT, HEALTHCARE SERVICES, MEDICAL ASSISTANCE, PHYSICAL THERAPY, PHYSIOTHERAPY, MEDICAL CLINICS, REHABILITATION FOR SUBSTANCE ABUSE PATIENTS, HOSPITALS, NURSING HOMES, MEDICAL NURSING, DIAGNOSTIC, SCANNING, CARDIOLOGY AND RADIOLOGY SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
RELIANCE MULTISPECIALITY HOSPITAL

3574130  19/06/2017
DHIRUBHAI AMBANI MEMORIAL TRUST
505, Dalamal House, 5th Floor, Nariman Point, Mumbai – 400021
A trust registered under the Bombay Public Trust Act, 1950

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used
MUMBAI
MEDICAL SERVICES, MEDICAL CONSULTANCY, MEDICAL TREATMENT, HEALTHCARE SERVICES, MEDICAL ASSISTANCE, PHYSICAL THERAPY, PHYSIOTHERAPY, MEDICAL CLINICS, REHABILITATION FOR SUBSTANCE ABUSE PATIENTS, HOSPITALS, NURSING HOMES, MEDICAL NURSING, DIAGNOSTIC, SCANNING, CARDIOLOGY AND RADIOLOGY SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
RELIANCE SPECIALITY CLINIC

3574134  19/06/2017
DHIRUBHAI AMBANI MEMORIAL TRUST
505, Dalamal House, 5th Floor, Nariman Point, Mumbai – 400021
A trust registered under the Bombay Public Trust Act, 1950

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used

Mumbai
MEDICAL SERVICES, MEDICAL CONSULTANCY, MEDICAL TREATMENT, HEALTHCARE SERVICES, MEDICAL ASSISTANCE, PHYSICAL THERAPY, PHYSIOTHERAPY, MEDICAL CLINICS, REHABILITATION FOR SUBSTANCE ABUSE PATIENTS, HOSPITALS, NURSING HOMES, MEDICAL NURSING, DIAGNOSTIC, SCANNING, CARDIOLOGY AND RADIOLOGY SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
KDA DIAGNOSTICS

3574140   19/06/2017
DHIRUBHAI AMBANI MEMORIAL TRUST
505, Dalamal House, 5th Floor, Nariman Point, Mumbai – 400021
A trust registered under the Bombay Public Trust Act, 1950

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used
MUMBAI
MEDICAL SERVICES, MEDICAL CONSULTANCY, MEDICAL TREATMENT, HEALTHCARE SERVICES, MEDICAL ASSISTANCE, PHYSICAL THERAPY, PHYSIOTHERAPY, MEDICAL CLINICS, REHABILITATION FOR SUBSTANCE ABUSE PATIENTS, HOSPITALS, NURSING HOMES, MEDICAL NURSING, DIAGNOSTIC, SCANNING, CARDIOLOGY AND RADIOLOGY SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
CHHAYA BEAUTY PARLOUR

3574392  19/06/2017

SMT. HEMLATA PAL
UG - 3 & 8, MERCHANT CHAMBER, SADAR BAZAR, AGRA (U.P.) INDIA.
INDIVIDUAL

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since : 18/10/1990

To be associated with:
3290219

DELHI

HYGIENE AND BEAUTY CARE SERVICES FOR HUMAN BEINGS, BEAUTY SALON, PARLOUR AND HAIRDRESSING SALON.
3581023   29/06/2017
SHAIKH GULAMALI
STATION ROD. H. NO.836, OPP. TELEGRAPH OFFICE, SURAT- 395003
SINGLE FIRM
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
AHMEDABAD
DENTIST SERVICES
3581942  30/06/2017
NITIKA KAPOOR
ROAD NUMBER 25, HOUSE NUMBER 19, WEST PUNJABI BAGH, NEW DELHI- 110026.
INDIVIDUAL
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Permanent makeup services, Beauty care services, Beauty counselling, Beauty therapy, Facial beauty treatment services, Beauty and hair care services, Beauty treatment services especially for eyelashes, Beauty care of feet, Provision of sauna, beauty salon, hairdressing and massage services, Massage services Health spa services for health and wellness of the body and spirit incorporating massage, facial and body treatment services, and cosmetic body care services.
ILANGO SOMA SUNDARAM, PROPRIETOR TRADING AS SIVASAKTHI PHARMACEUTICALS
NO.26, 3RD CROSS, BALAGURU GARDEN, PEELAMEDU, COIMBATORE – 641004, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
ALPHA TOWERS, OLD NO.96, ARmenIAN STREET, 1ST FLOOR, SHREE KALIKAMBAL TEMPLE BACKSIDE, PARRYS,
CHENNAI - 600001.
Used Since :01/01/2007
CHENNAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS,
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
3592567  17/07/2017
MAAHI NEWBORN CARE CENTRE
Narmada Park Society No 5, Near Golden Supermarket, From Kotecha Chowk to Amin marg Road, Rajkot-360005
Partnership Firm
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI, AHMEDABAD 380006
Used Since :11/07/2015
AHMEDABAD
Hospital
3612167 12/08/2017
MR. HRISHIKESH S/O BHALCHANDRA DESLE
PLOT NO. 03, MAHALAXMI COLONY, SURVEY NO. 57/2, MALEGAON, NASHIK-423203.
INDIVIDUAL
Address for service in India/Attorney address:
SANDEEP BABAN PANDE
PLOT NO. 79, MAHAKALI NAGAR, BADRINATH LAYOUT, MANEWADA RING ROAD, NAGPUR -440034

Proposed to be Used
MUMBAI
MEDICAL SERVICES.
Dr. Sultania's The Skin Health

3612768  14/08/2017
DR. NIKKI SULTANIA
S-557, HEERA COMPLEX, 3RD FLOOR, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
SINGLE FIRM

Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
MEDICAL SERVICES, CLINIC AND HOSPITAL.
ATYASHAV KUMAR
H.NO.269/A, LANE NO.27, VISHNAPURI COLONY,PONGHAT PUL, BAMRAULI, ALLAHABAD, UTTAR PRADESH,ALLAHABAD-211012

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI

Beauty Salon Services,Hairdressing

Registration of this trade mark shall give no right to the exclusive use of the word PARLOUR..
SANCTUS REHABILITATION CARE FOUNDATION

3619463  24/08/2017
SANCTUS REHABILITATION CARE FOUNDATION
KOHINOOR HOUSE, 7, SHEIKH BAGH, SRINAGAR-190004
SERVICE PROVIDER
Address for service in India/Attorney address:
SHASHANK SINGH ASSOCIATES
A-71, THIRD FLOOR, GULMOHAR PARK, NEW DELHI, DELHI-110049, INDIA
Used Since :20/07/2015

DELHI
MEDICAL SERVICES; MEDICAL CARE; NURSING CARE; HEALTH CARE; MEDICAL CONSULTATION; MEDICAL CLINICS;
MEDICAL NURSING; MEDICAL SCREENING; MEDICAL EXAMINATIONS; MEDICAL COUNSELING; MEDICAL
ASSISTANCE; NURSING SERVICES (MEDICAL-); MEDICAL ADVISORY SERVICES; NURSING SERVICES; NURSING CARE;
NURSING HOME SERVICES; PEDIATRIC NURSING SERVICES; HOME-VISIT NURSING CARE; HOME NURSING AID
SERVICES; MEDICAL CLINIC DAY CARE SERVICES FOR SICK CHILDREN
O3+ FLUID FACIAL COCKTAIL BAR

3622334   28/08/2017

VISAGE BEAUTY & HEALTH CARE (P) LTD.
B 45, Sector 63, NOIDA 201307 UTTAR PRADESH
A company organized and existing under the laws of India

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used
DELHI

Hygienic and beauty care for human beings or animals, visagists’ services, beauty salons, health spa services, health centres, health counselling, manicuring, massage, sauna services, solarium services, aromatherapy services, hair implantation, hairdressing salons.
3635605  14/09/2017
DR. BALDEEP SINGH PROPRIETOR OF M/S DEEP NURSING HOME & CHILDREN HOSPITAL
H. No. 481-R, Model Town, Ludhiana-141002 (Pb.)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/09/2017
DELHI
Medical Services
3635606 14/09/2017
MR. RAJINDER KUMAR BANSAL PROPRIETOR OF M/S BANSAL ENDOCRINOLOGY & CLINICAL LAB
188, Near P & T Colony, Tagore Nagar-A, Civil Lines, Ludhiana-141001 (Pb.)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :31/10/2007
DELHI
Medical services, Medical Analysis services relating to the treatment of persons provided by a Medical Laboratory
3635607  14/09/2017
MR. RAJINDER KUMAR BANSAL PROPRIETOR OF M/S BANSAL ENDOCRINOLOGY & CLINICAL LAB
188, Near P & T Colony, Tagore Nagar-A, Civil Lines, Ludhiana-141001 (Pb.)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/09/2017
DELHI
Medical services, Medical Analysis services relating to the treatment of persons provided by a Medical Laboratory and Blood Bank Services
3638715  19/09/2017
SCANDENT IMAGING LIMITED
503, 5th Floor, Churchgate Chambers New Marine Lines, Mumbai- 400020
Healthcare Services
Active
Used Since :21/08/2017
MUMBAI
HEALTHCARE SERVICES
3642930  25/09/2017
DR. S. GURU SHANKAR
2/47, MELUR ROAD, UTHANGUDI, MADURAI-625 107, TAMILNADU, INDIA
Sole Proprietorship
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :01/09/2017

CHENNAI
Medical services; Hospitals; Nursing homes; Medical clinic services; Health counseling; Health care; Medical assistance; Nursing, Medical; Blood bank services; Pharmacy advice; Therapy services; Medical treatment management; facilitation of prevention, diagnosis and treatment of persons; providing information in relation to prevention, providing pharmacy aggregation, pharmacy information and pharmacy advise

Transliteration : OORU VITTU OORU POGA VENDAM
3644830    27/09/2017
RAJAT MAHESHWARI
23 AZAD CHOWK BARNAGAR , UJJAIN - 456771 M.P. INDIA
Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used
MUMBAI
AGRICULTURE CONSULTANCY SERVICES FOR CROP MANAGEMENT
3644982  27/09/2017
ANIL GUPTA
trading as ;DOGSTAR-A COMPLETE HOUSE OF DOG CARE
PLOT NUMBER 3, MAIN ROAD, CHANDER LOK - PITAMPURA, DELHI-110034.
SERVICE PROVIDER
Proposed to be Used
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR ANIMALS.
3645277  27/09/2017
DR AKASH ABHINAV
R.B LANE, NEAR TERAPANTH BHAWAN, FORBESGANJ, ARARIA -854318
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals;
3645308  27/09/2017
YATINDER NARAYAN BHATNAGAR TRADING AS DR.BHATNAGAR'S NANO HOMOEOPATHY
1/1064, DARSHAN BHAWAN, RAILWAY ROAD SHAHDARA DELHI-110032
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Medical clinics, Medical services, Health clinic services [medical], Medical testing services, Nursing services (Medical -),
Medical treatment services provided by clinics and hospitals, Advisory services relating to medical apparatus and
instruments, Emergency assistance services in the medical field, Medical diagnostic services [testing and analysis],
Medical information services, Medical services in the field of diabetes, Medical clinic day care services for sick children,
Medical counseling services, Medical consultancy services, Medical care services, Homeopathic clinical services,
Hospital nursing home services, hospital services, Private hospital services, Medical analysis services relating to the
treatment of persons provided by medical laboratories, Providing information in the field of cancer prevention, screening,
diagnosis and treatment, Medical evaluation services for patients receiving rehabilitation for purposes of guiding
treatment and assessing effectiveness
3645439 27/09/2017
SATYAMEV DEVELOPCON PRIVATE LIMITED
UFO MALL, 5TH FLOOR, ANISABAD CHAURAHA, ANISABAD, PATNA-800002, BIHAR, INDIA.

Company
Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,BIHAR,INDIA.

Proposed to be Used
KOLKATA
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
HOLYSTIC HEALTHCARE

3645893   28/09/2017
NEERAJ MEHTA
HOUSE NO. D-75, LORD KRISHNA ROAD, ADARSH NAGAR, N.S. MANDI, DELHI 110033
SOLE PROPRIETOR
Address for service in India/Attorney address:
LOVENEET HANDA & ASSOCIATES
A-41, OFFICE NO 2, FIRST FLOOR, MAIN MARKET, MADHU VIHAR, I.P. EXTENSION DELHI 110092
Proposed to be Used
DELHI
PROVIDING HEALTHCARE SERVICES, HEALTHCARE ADVISORY & CONSULTANCY, COLLATION OF INFORMATION IN HEALTHCARE SECTOR, OPERATION OF MEDICAL AND HEALTHCARE CLINICS AND OTHER SERVICES AS INCLUDED IN TM CLASS 44.
MEDICOS CENTRE
3647576 30/09/2017
G.P. MEDICOS CENTRE PVT. LTD.
SCO 822, SECTOR 22 A, CHANDIGARH
BODY INCORPORATE
Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015
Used Since: 15/09/1993
DELHI
Clinics, Medical clinics, Pathology services, Laboratory analysis services relating to the treatment of persons, Medical laboratory services for the analysis of samples taken from patients.
3647942    02/10/2017
KUMAR ANANT KAMRA
HOUSE NO. D-39, SARAFAN BAZAR, FAZILKA, PUNJAB
INDIVIDUAL
Address for service in India/Agents address:
VISHAL ARORA
# 651, TOP FLOOR, SECTOR - 8-B, CHANDIGARH.
Proposed to be Used
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS,
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
3651989  07/10/2017
SATYENDRA NATH BHATTACHARYYA
27-A, TOWNHALL PARA, BARDHAMAN, PURBA, BARDHAMAN - 713101 WEST BENGAL
INDIVIDUAL
Address for service in India/Attorney address:
DHAWAL KANT SINGH (COMPANY SECRETARY)
A -233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE IV DELHI 110052
Proposed to be Used
KOLKATA
MEDICAL SERVICES.
TAJ HOSPITAL

3661439 21/10/2017
DR. SARTAJ SINGH (TRADING AS M/S TAJ HOSPITAL)
Mattewal, Amritsar.
Propreiorship
Address for service in India/Attorney address:
MOHIT NANDA ADVOCATE
10-A THE MALL (RAM KUNJ) ADJOINING EMINENT MALL, MALL ROAD, AMRITSAR.
Used Since 01/01/2006
DELHI
HOSPITAL
PEACOCK SCANS & DIAGNOSTICS

3666273   31/10/2017
SUDHIR KASHINATH NAVALE
Flat No. D-702, Sigma One, Behind MIT College, Ex. Serviceman Colony, Kothrud, Pune- 411038
Individual
PRATHAMESH PRAKASH BONGALE
C5, Patil Regency, Near Erandawane Gaotthan, Pune 411004
Individual

Address for service in India/Agents address:
AMOL SATAPPA PATIL
PLOT NO.39, KALARANG BUILDING, SHIVPRASAD HSG. SOCIETY, GANESH MALA, SINHGAD ROAD, PUNE-411030.

Proposed to be Used
MUMBAI
MEDICAL SERVICES, SCANS & DIAGNOSTICS
ICM THERAPIES

3686183   24/11/2017

MS. SADHNA RATRA
D-170 SEC-8, DWARKA, NEW DELHI-110075
SERVICE PROVIDER

Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI

Proposed to be Used

DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
THE COSMETIC CLUB

3693424  02/12/2017

AJAY RANA
E - 52 , GK - 2 , GURUDWARA ROAD , NEW DELHI - 110048
INDIVIDUAL

Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92

Used Since :20/02/2015

To be associated with:
2912744

DELHI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2912744.
Udayan Mental Health Care

3698858  09/12/2017

ANANDI LAL
R-266, GREATER KAILASH-I, NEW DELHI-110048

Sole Proprietor

Proposed to be Used

DELHI

Services for providing medical care, hygienic and beauty care given by persons or establishments to human beings. It also includes medical analysis services relating to the treatment of persons (such as x-ray examinations and taking of blood samples); artificial insemination services; pharmacy advice.

THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORDS Mental Health Care.
meridian diagnostic center

3838130    20/05/2018
SUNIL DADHICH
37, jain colony laxmi nagar paota B road jodhpur rajasthan
healthcare
proprietor

Proposed to be Used
AHMEDABAD
MEDICAL ANALYSIS SERVICES RELATING TO THE TREATMENT OF PERSONS
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
4005576   23/11/2018
TRIVIKRAMA MEDICAL SERVICES PVT LTD
Dr S Vijay Kumar, 201 Rohini Landmark Apartment, Karur Bypass Road, Near Taj Marriage Hall, Trichy, Tamil Nadu - 620002
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :14/09/2016

CHENNAI

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4287961  09/09/2019
NARKEESH ARUMUGAM ANANCHAPERUMAL
2747-C, URBAN ESTATE PHASE-2, PATIALA-147002, PUNJAB, INDIA.
SERVICE PROVIDER
Proposed to be Used
DELHI
PHYSIOTHERAPY SERVICES
4404069  10/01/2020
ATMED HEALTHCARE PRIVATE LIMITED
H45, F2, Thendral Apartments, Journalist Colony, Thiruvalluvar Nagar, Thiruvanmiyur, Chennai - 600041, Tamil Nadu, India
Body Incorporate
Address for service in India/Agents address:
VISWANATH VENKATESH
MANAS, PLOT NO.47 & 48, KRISHNAVENI NAGAR, NORTH STREET, MUGALIVAKKAM, CHENNAI-600125
Proposed to be Used
CHENNAI
Medical and Healthcare Services
CARESS
4408385   14/01/2020
CHITRA MAHAJAN
302, Tower 5, GH 2.Putting Green, Omaxe NRI City, Greater Noida-201308
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
ALL IP CARE
7/8, NEHRUE ENCLAVE, KALKAJI EXTENSION, NEW DELHI-110019
Used Since :03/03/2015
DELHI
Rehabilitation and Mental Health Services
4408969  15/01/2020
JIGNESH MAVJI PATEL
A-805, PALM BEACH RESIDENCY, SECTOR.04, NERUL WEST, NAVI MUMBAI-400706, MAHARASHTRA, INDIA
Proprietor
Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.
Proposed to be Used
MUMBAI
SPA, BEAUTY PARLOUR, SALONS, SERVICES FOR PROVIDING BEAUTY AND HAIR TREATMENT OF HUMAN BEING INCLUDED IN CLASS 44
4409905  16/01/2020
UMASHANKAR KUMAWAT
672/42, DHOLABHATA ROAD, SARASWATI NAGAR, AJMER, RAJASTHAN
INDIVIDUAL
Proposed to be Used
AHMEDABAD
HEALTH CARE SERVICES, HUMAN BEAUTY CARE SERVICES, FITNESS SERVICES, HYGIENIC RELATED SERVICES FOR HUMAN BEING, MEDICAL SERVICES, AGRICULTURE, HOTRICULTURE, FORESTRY SERVICES AND ALL OTHER RELATED SERVICES UNDER CLASS-44.
4412802  18/01/2020
APOORVA SHRIVASTAVA
#677, 1st Floor, 13th Cross Road, 27th Main Road, 1st Sector, HSR Layout, Bengaluru, KARNATAKA, 560102
Sole Proprietorship

Address for service in India/Attorney address:
PATENTOMARK
#105, Sai Nandana Presidency, 11th cross, 5th main, Vijaya Bank layout, Bilekkaalli, Bannerghatta Road, Bangalore, Karnataka-560076

Proposed to be Used
CHENNAI
Physiotherapy, Speech Therapy, Clinical psychological counselling, Rehabilitation therapy, Occupational therapy, Telemedicine services, therapy services, Health centres, Health counselling included in class 44
OLISTICA CARE PRIVATE LIMITED
C-6, F/F, Back Side, Mohan Garden, Uttam Nagar, New Delhi- 110059
COMPANY
Address for service in India/Agents address:
BRAJESH PURVAY
E-279/9, ROOP NAGAR, HARI NAGAR EXTENSION PART 3,BADARPUR, NEW DELHI-110044.

Proposed to be Used
DELHI
BEAUTY CONSULTANCY, BEAUTY CARE, BEAUTY SALON SERVICES, MASSAGE AND THERAPEUTIC SHIATSU MASSAGE, MASSAGE SERVICES, HAIR SALON SERVICES FOR WOMEN, SPA SERVICES, SPA SERVICES, BODY WAXING SERVICES FOR HAIR REMOVAL IN HUMANS, HAIR SALON SERVICES, NAMELY, HAIR CUTTING, STYLING, COLORING, AND HAIR EXTENSION SERVICES, PERMANENT MAKEUP SERVICES.

THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
SN Eye Care

4414102    21/01/2020

SN EYE CARE PVT LTD
601 AND 602, CENTRE POINT BUILDING, 18TH ROAD NEAR AMBEDKAR GARDEN, CHEMBUR (EAST), MUMBAI 400071
MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
MEDICAL SERVICES
4414461 21/01/2020

GALAXY CARE MULTISPECIALITY HOSPITAL PRIVATE LIMITED
COMPANY

Address for service in India/Attorney address:
SOWJANYA RAJAVOLU
-F. No # G1, D.No #1-10-18/G1, Lakshmi Sree Park View Apartments, Ashok Nagar, Hyderabad- 500020, -Telangana-

Proposed to be Used
MUMBAI
Providing medical services, running of hospitals and clinics
4414462  21/01/2020
RAMKRISHNA CARE MEDICAL SCIENCES PRIVATE LIMITED
9/284, Budhapara, Raipur – 492 001, Chhattisgarh
COMPANY
Address for service in India/Attorney address:
SOWJANYA RAJAVOLU
-F. No # G1, D.No #1-10-18/G1, Lakshmi Sree Park View Apartments, Ashok Nagar, Hyderabad- 500020, - Telangana-

Proposed to be Used
MUMBAI
Providing medical services, diagnostic services, running of hospitals and clinics
4414798   21/01/2020
RIMA KOLEY SAMANTA
TARABAS, BORONILPUR ROAD, NEAR SAINIK BHAWAN, BARDDHAMAN – 713103, WEST BENGAL
INDIVIDUAL
Address for service in India/Attorney address:
IPM SERVICES
ROOM NO. GR3, GROUND FLOOR, BLOCK – G, DAKSHINAYAN HOUSING COMPLEX, TEGHARIA, KOLKATA – 700136, WEST BENGAL

Proposed to be Used
KOLKATA
HYGIENE AND BEAUTY CARE FOR HUMAN BEINGS AND SUCH SERVICES OF SKIN CARE, BEAUTY TREATMENT, MASSAGE, FACIALS, BRIDAL MAKE UP, HAIR TREATMENT, HAIR CUTS & HAIR COLOURING INCLUDED IN CLASS 44
VEDAGURU
4415308   22/01/2020
MUHAMMED SHAJEER K
KIZHAKKEKARA HOUSE, KARANI POST, WAYANAD, KERALA-673591, INDIA
INDIVIDUAL

Address for service in India/Agents address:
LUKMAN SADHIK KM
Karincheri House, Madakkimala Post,Kalpetta wayanad-673122, Kerala.

Proposed to be Used
CHENNAI
MEDICAL SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS; HUMAN HEALTHCARE SERVICES, HEALTH CENTRES / HEALTH CENTERS, HEALTH COUNSELLING / HEALTH COUNSELING, HEALTH CARE, MEDICAL CLINIC SERVICES, MEDICAL ASSISTANCE, MEDICAL ADVICE FOR INDIVIDUALS WITH DISABILITIES, NURSING
4416148   22/01/2020
NEOPONICS PROJECTS INDIA PVT LTD
NO. 7/1, MURUGAN NAGAR, KAVUNDAMPALAYAM, COIMBATORE-641030, TAMILNADU, INDIA,
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI
FARMING EQUIPMENT RENTAL, AGRICULTURE, CONSULTANCY SERVICES RELATING TO FARMING, AGRICULTURAL INFORMATION SERVICES, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4419004  24/01/2020
NITIN MANCHANDA
203, M.C.D. Staff Quater, Jangpura, Jungpura S.O., South Delhi, Delhi-110014
Individual

Address for service in India/Agents address:
SUNDEEP KUMAR PARASHAR
2F CS 03, SECOND FLOOR, ANSAL CORPORATE SUITES, ANSAL PLAZA, SECTOR-1, VAISHALI, GHAZIABAD-201010,DELHI NCR.
Used Since :20/07/2016

DELHI
NAIL EXTENSION, EYELASHES EXTENSION, NAIL ART, EYE ART SALON SERVICES
4426219  31/01/2020
MAHESH BHAVAL
NO. 2, SUNGRACE APARTMENT, KARAKKAT ROAD, M.G.ROAD, ERNAKULAM - 682016, KERALA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
VERITAE LEGAL
1ST FLOOR, DOOR NO. 36/117, KOTTECANAL JUNCTION, LISIE HOSPITAL ROAD, COCHIN - 682 018, KERALA
Used Since :03/01/2020
CHENNAI
HYGIENIC AND BEAUTY CARE SERVICES INCLUDING BEAUTY SALON, HAIRDRESSING, HEALTH SPA, MASSAGE,
MANICURE, PEDICURE, TATTOOING, BODY PIERCING, SAUNA, HAIR IMPLANTATION AND SKIN TREATMENTS.
HARIYALI HITECH NURSERY

4426491  31/01/2020
MR. NILESH YADAVRAO WAKCHAURE TRADING AS HARIYALI HI-TECH NURSERY
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :11/04/2009
MUMBAI
PLANT NURSERY SERVICES.
YANALA SIVARAM PRASAD
1-63, NEAR GRANDHALAYAM, PENUGANCHIPROLU MANDALAM, ANIGANDLAPADU, KRISHNA, ANDHRAPRADESH-521190.

Address for service in India/Attorney address:
KANAKA DURGA CH
D NO 48-3-31, 1st FLOOR, SRI SAI NILAYAM, DAY & NIGHT HOSPITAL ROAD, NEAR RAMA TALKIES, SRINAGAR, VISAKHAPATNAM-530016, ANDHRA PRADESH, INDIA.

Proposed to be Used
CHENNAI

Horticulture services, Agricultural services, Cultivation advisory services relating to agriculture, Winching services for agriculture and horticulture, Providing information about agriculture and horticulture, Cultivation of plants, Plant nursery services.
MobeedCare

4434449  08/02/2020
M/S MOBEEDECARE PRIVATE LTD
Aysha Manzil Kadangod Thuruthi PO, Kasargod Dt, Kerala, pin 671351
MobeedCare Private Limited
body incorporate
Address for service in India/Attorney address:
CHERIAN & ASSOCIATES
CC-66/1985, KALLATH APARTMENTS, MATHAI MANJURAN ROAD, COCHIN-682018, KERALA.

Proposed to be Used

CHENNAI
Complete healthcare sector, medical clinics, medical diagnostics labs, hospitals, healthcare practitioners and practices
coworking spaces, healthcare and medical related consultancy services
4468160  11/03/2020
GURMEET SINGH TRADING AS M/S APPLE VALLEY PHARMACEUTICALS
KOTHI MORH BISHNAH ROAD VILL. CHAK CHUA BARI- BRAHMANA JAMMU-181133
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
AMIT KUMAR GUPTA
#24, GANPATI HANDLOOM MARKET OPP L K HONDA, GOHANA ROAD PANIPAT-132103
Used Since :14/03/2016

DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals, agriculture, horticulture and forestry services.
CNC MEDSHOP

4468734  11/03/2020

MR. MOHAMMED ABDURAHIMAN ELEMPILASSERY PAYANAD
WHITE HOUSE, CHENNAMANGALLUR, MUKKAM, CALICUT - 673602
SOLE PROPRIETOR

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Used Since: 20/08/2011

CHENNAI

PHARMACEUTICAL SERVICES; HEALTH CARE SERVICES; MEDICAL SERVICES; MEDICAL TREATMENT AND COUNSELLING.
SARAVANAN
21 ssv koil 3rd street perambur chennai
beauty salon
individual

Proposed to be Used
CHENNAI
BEAUTY AND SALON
4473361    16/03/2020
POOJITHA GOPISETTY HEALTH CARE (OPC) PRIVATE LIMITED
Flat. No: A1, Maruti Enclave, Pattabipuram, GUNTUR Guntur AP 522006 IN
AN INDIAN NATIONAL
Address for service in India/Agents address:
RAMAKRISHNA KURRA
D.NO.6-16-7, 2ND FLOOR, 16/3, ARUNDELPET,GUNTUR-52

Proposed to be Used
To be associated with:
4342663
CHENNAI
Hospital and Medical and Healthcare Services
M/s. DenXGen  
B/4, New Trishul CHSL, Bhawani Nagar, Marol Maroshi Road, Andheri (East), Mumbai – 400 059  
PARTNERSHIP FIRM  
Address for service in India/Attorney address:  
VISHESH AND ASSOCIATES  
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.  

Proposed to be Used  
MUMBAI  
Dentist services, Dentistry services, Cosmetic dentistry services, Providing information relating to dentistry, Online Medical consultancy, Dental assistance, Sedation dentistry, Mobile dental care services, Dental clinic services, Medical tourism services in the nature of dental care, medical and surgical services
4474160 17/03/2020
SAMRAT SURSINH RATHOD PROPRIETOR OF M/S. BANKA MACHINE
B/H. ST WORK SHOP, 2, SAMRAT IND AREA, GONDAL ROAD, RAJKOT, GUJARAT-360001. INDIA.
Proprietorship Firm
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near,Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006
Proposed to be Used
AHMEDABAD
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS,
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4474501 17/03/2020
PEAKCURE HEALTHCARE PRIVATE LIMITED
1215, DEHLAWALI KHADKI, RANGILA POLE, SHAHPUR, AHMEDABAD-380001
MOHAMMEDJUNED ANWARHUSSAIN SHAikh AND MAHAMMED RAFIK MANSURI DIRECTORS OF PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
RAVISHANKAR PERIWAL
OFFICE NO.4036, TRADEHOUSE

Proposed to be Used
AHMEDABAD

Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services and included class-44
4474560  17/03/2020
KNACKSUN LIFE SCIENCES PRIVATE LIMITED
UB-04, Vinayak Triveni Tower, P D Tandon Road, Civil Lines, Allahabad, U.P. (211001)
Private Limited
Address for service in India/Attorney address:
VINAY KUMAR
Benigang, Prayagraj
Proposed to be Used
DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
Trade Marks Journal No: 1956, 13/07/2020 Class 44

4475206 17/03/2020
DingTalk Holding (Cayman) Limited
Vistra (Cayman) Limited, P.O. Box 31119 Grand Pavilion, Hibiscus Way, 802 West Bay Road, Grand Cayman, KY1 - 1205 Cayman Islands
A corporation organised and existing under the laws of Cayman Islands

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services; physical therapy services; beauty salon services; skin care and beauty treatment; massage services; public baths for hygiene purposes; services of hairdressers, services of beauty parlours; selection of cosmetics on behalf of individuals; provision of information and advisory and consultancy services relating to the use of skin care, beauty treatment, cosmetic products, pharmaceutical and medical services via the Internet, by telecommunications devices or other electronic means; provision of sauna facilities; provision of solarium and sun deck facilities; body fitness services; fat eradication services; weight reduction services; hair treatment services; health care services; make-up services; depilatory waxing; orthodontic services; physician services provided online via downloadable software or application software or non-downloadable software; medical consultation services provided online via downloadable software or application software or non-downloadable software; medical assistance; health counselling; telemedicine services; information and advisory services relating to personal management of medical conditions; medical evaluation services; monitoring of patients' health progress; consultancy, information and advisory services relating to the aforesaid services; all included in class 44.
M/S. AYUR ANVITA HEALTH CARE PVT. LTD
39/2659, SREEVILLA, SUBHASH COLONY LANE, SOUTH JANATHA ROAD, PALARIVATTOM, ERNAKULAM PIN-682025
KERALA, INDIA
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR, SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.

Used Since: 10/12/2019

CHENNAI
AYURVEDIC TREATMENT CENTRE, AYURVEDIC HEALTHCARE SERVICES, MEDICAL DIAGNOSTIC SERVICES,
MEDICAL SERVICES, HOSPITAL, CLINIC AND PHARMACY SERVICES
4478987   20/03/2020
DR.SRIVATSA KENGASUBBIAH
trading as ;AMMA NAANA ORTHO DONTIC MAXILLO FACIAL AND DENTAL CENTER
NO.23 C, HALLS ROAD (OPP TO BALAVIHAR) KILPAUK CHENNAI-600 010
SERVICE PROVIDER
PROPRIETORSHIP FIRM
Proposed to be Used
CHENNAI
DENTAL CLINIC
Trade Marks Journal No: 1956, 13/07/2020 Class 44

4479157  20/03/2020
DR KARTHIKEYAN RAMASAMY
trading as ;SCOPE CLINICS
Plot No.33 &34, Vimal Nagar, Thondamuthur Road, Vadavalli, Coimbatore 641 041
Service Provider
Sole Proprietorship Firm
Address for service in India/Agents address:
R.P. RAMANATHAN
D. NO. 12/7, SRI ARAVINDAR ANNAI ILLAM, CLASSIC GARDEN, NEW THILLAI NAGAR, COIMBATORE 641 041
Used Since :20/01/2020

CHENNAI
HOSPITAL & CLINICAL SERVICES FOR EMERGENCY ASSISTANCE, TREATMENTS OF CHRONIC PAIN CONDITIONS OF
HUMAN BODY , SURGERIES FOR ORTHOPAEDIC IMPLANTS, SPINE, COSMETIC & PLASTIC INCLUDING FACIAL BEAUTY
AND BODY TREATMENT AND REHABILITATION, HOME HEALTH CARE; MEDICAL AND HEALTH CARE SERVICES
INCLUDING LABORATORY, IMAGING, DIAGNOSTIC, COUNSELING & ADVICE, CONSULTING, PHYSICIANS, NURSING,
TREATMENT SERVICES.
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
4479158    20/03/2020

DR KARTHIKEYAN RAMASAMY
trading as ;SCOPE CLINICS
Plot No.33 &34, Vimal Nagar, Thondamuthur Road, Vadavalli
Service Provider
Sole Proprietorship Firm

Address for service in India/Agents address:
R.P. RAMANATHAN
D. NO. 12/7, SRI ARAVINDAR ANNAI ILLAM, CLASSIC GARDEN, NEW THILLAI NAGAR, COIMBATORE 641 041
Used Since :20/01/2020

CHENNAI

HOSPITAL & CLINICAL SERVICES FOR EMERGENCY ASSISTANCE, TREATMENTS OF CHRONIC PAIN CONDITIONS OF HUMAN BODY , SURGERIES FOR ORTHOPAEDIC IMPLANTS, SPINE, COSMETIC & PLASTIC INCLUDING FACIAL BEAUTY AND BODY TREATMENT AND REHABILITATION, HOME HEALTH CARE; MEDICAL AND HEALTH CARE SERVICES INCLUDING LABORATORY, IMAGING, DIAGNOSTIC, COUNSELING & ADVICE, CONSULTING, PHYSICIANS, NURSING, TREATMENT SERVICES.

THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
4479711    20/03/2020
M/S. SYNARCH LIFESCIENCES
FF-6, SIDDHARTH SAUMYA, AT. SIDDHARTH BUNGLOWS, SAMA SAVLI ROAD, VADODARA- 390022. GUJARAT. INDIA
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380
013. GUJARAT. INDIA.

Proposed to be Used
AHMEDABAD

MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS,
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES INCLUDED IN CLASS 44.
AMIT KISHORBHAI MARADIYA TRADING AS COLLEGIAN UNISEX SALON
UNIVERSITY ROAD, KOTECHA CHOWK, NEAR FITNESS 5 GYM, DWARKESH APARTMENT, 1ST FLOOR, RAJKOT
INDIVIDUAL

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used
AHMEDABAD
SALON SERVICES
4480113    21/03/2020
NATURE’S EMBRACE LLP
A1-1204, Veer Exotica Apartment, Near Pal Lake, L. P. Savani road to Pal Road, Pal Gam, Surat- 395009, GUJARAT STATE, INDIA
Service Provider
Address for service in India/Attorney address:
KASHYAP S. SADAKWALA, ADVOCATE
124, 125, 126, SINGAPURIWADI COMPLEX, SALABATPURA, SURAT-395003, GUJARAT.
Used Since :08/09/2017
AHMEDABAD
Medical Service, Beauty care for human beings, and Agricultural Services
MR. PRAKASH B. THAKOR TRADING AS KYRAA KNEE REFRESHMENT CLINIC
18, Sunrise Park Road, Sunrise Park Society, Gurukul-380059, Ahmedabad, Gujarat
proprietor

Address for service in India/Attorney address:

SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415

Used Since: 01/07/2010

AHMEDABAD

Treatment for avoiding knee replacement and knee surgery, Pre and post operative knee replacement rehabilitation, Post knee arthroscopic surgery rehabilitation, Treatment for knee ligament and meniscus injury, Treatment for any painful knee conditions
4480246  21/03/2020
SUSTHO HEALTHCARE PRIVATE LIMITED
BARNIA, TEHATTA, NADIA, WEST BENGAL, PIN - 741156
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA
Health care services; Medical and health care clinic services; Medical and health care services; Alternative medicine services; Hospital services; Medical treatment services provided by clinics and hospitals; Pathology services relating to the treatment of persons
Proposed to be Used
MUMBAI
beauty treatment services, beauty care services, beauty advisory and consultancy services
VIJAYA PATHLABS PRIVATE LIMITED
H.NO:8-1-284/OU/472,OU COLONY,SHAIKPET, HYDERABAD -500008, TELANGANA, INDIA
Private limited company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Medical services, Hospital services, Medical consultancy; Clinics (Medical -), Medical treatment services, Medical analysis services for treatment purposes provided by medical laboratories, Medical diagnostic services, Pharmacy services.
4480808  21/03/2020
(1). MR. BHARATBHAI MAGANBHAI KHANPARA AND (2). MR. SURESHBHAI CHHAGANBHAI KHANPARA
A – 902, HARIDWAR HEIGHTS, OPP. GANDHI SCHOOL, NANA MAVA MAIN ROAD, RAJKOT – 360 005 (GUJARAT) INDIA
A Joint Co-Owner

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
Medical Services; Veterinary Services; Hygienic And Beauty Care For Human Beings Or Animals; Agriculture, Horticulture And Forestry Services.
4480823  21/03/2020
M.C. KALAIMAMANI
No.123/10, Bharathi Colony, 7th Avenue, 100 Feet Road, Thirumangalam, Anna Nagar West, Chennai-60040
Individual
Address for service in India/Attorney address:
BALASUBRAMANIAM M
W564, Park Road, Anna Nagar West Extension, Chennai-600101.

Proposed to be Used
CHENNAI
Agriculture and Horticulture integrated farm services
4481002    20/03/2020
SIN TRENDS PRIVATE LIMITED
K-58, MAHAVEER NAGAR, JAIPUR RJ 302018 IN
Body Corporate
Address for service in India/Attorney address:
SIDHI MAHESHWARI
64, GREATER KAILASH COLONY, BEHIND APEX MALL, LAL KOTHI, TONK ROAD JAIPUR 302016
Proposed to be Used
AHMEDABAD
Hygienic and beauty care services for human beings
4481186  23/03/2020  
SNEHA SHYAM SATAM  
537 A, Brahma Building, 1st Floor Room No.110 N.M. Joshi Marg Bakri Adda, Byculla Mumbai-400011, Maharashtra  
Proprietor  
Address for service in India/Attorney address:  
POOJASHREE  
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu  
Used Since: 06/01/2020  
MUMBAI  
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES
Trade Marks Journal No: 1956 ,  13/07/2020      Class 44

4481267   23/03/2020
SURINDER GOEL
H.NO. 1350, SECTOR 4, PANCHKULA, HARYANA-134112
PROPRIETOR

Address for service in India/Agents address:
KARAN KHANNA
1ST FLOOR, SOHAL COMPLEX, SEHDEV MARKET, JALANDHAR PUNJAB-144001.

Proposed to be Used
DELHI
BEAUTY SALONS, HAIRDRESSING SALONS, SAUNA SERVICES, HEALTH SPA SERVICES, MASSAGE & HAIR IMPLANTATION
4481396  23/03/2020
DREAMBOX FARMS AND KITCHENS PVT LTD
387/B, Road Number 8, Kakatiya Hills, Kavuri Hills, Phase 1, RR District, Hyderabad – 500033, Telangana, India
Private Limited Company

Address for service in India/Attorney address:
MADHUMITA AGRAWAL
IPexcel Services Pvt. Ltd. Indiqube Orion, 24th Main Rd, Garden Layout, Sector 2, HSR Layout, Bangalore-560102, Karnataka

Proposed to be Used
CHENNAI
Aquaculture services; Agriculture, aquaculture and horticulture services; Agriculture services; Hydroponic farming services; Farming services; Fish farming services; Horticulture; Horticulture services; Horticulture, gardening and landscaping.
4481435   23/03/2020
SENDIL ANAND C
#8F01, Palm Springs, 7th C Cross, 16th B Main, 4th B Block, Koramangala, Bangalore-560034
Sole Proprietor

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

 Proposed to be Used
CHENNAI
Medical counseling services; public health counseling.
4481492   24/03/2020

NIPUN GROVER
F-86, LAJPAT NAGAR-2, NEW DELHI 110024
SOLE PROPRIETOR

Proposed to be Used
DELHI
Consultancy services relating to personal behaviour, Mental health services, Providing mental rehabilitation facilities, Personality assessment services [mental health services], Healthcare, Health counselling, Providing health information, Healthcare advisory services, Health care consultancy services [medical], Information services relating to health care, Providing information in the field of health via a website
4481866  24/03/2020
KHUSHBOO GANESHKUMAR PATHAK
B/401, N. G. Park Building No. 5, Shiv Vallabh Road, Rawalpada, Dahisar (East), Mumbai-400068
Individual

Address for service in India/Agents address:
SANGITA KAUSHIK JOSHI
203, GOYAL TRADE CENTRE, SHANTIVAN, BORIVALI(EAST), MUMBAI-400066.

Proposed to be Used
MUMBAI

ADVISORY SERVICE RELATED TO WEIGHT CONTROL, MEDICAL CONSULTANCY AND NUTRITIONAL CONSULTANCY, PROVIDING COMPLETE NUTRITION SOLUTION, DIETARY ADVICE AND DIETICIAN SERVICES INCLUDED IN CLASS 44
RHEALTHX

4481889    24/03/2020
INNOVATIVE HEALING SYSTEMS (INDIA) PRIVATE LIMITED
11, SHASHI COLONY, OPP. SUVIDHA SHOPPING CENTRE, PALDI, AHMEDABAD – 380 007, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :09/04/2019

AHMEDABAD
MEDICAL CARE, HYGIENIC AND BEAUTY CARE GIVEN BY PERSONS OR ESTABLISHMENTS TO HUMAN BEINGS AND ANIMALS; CONSULTANCY IN THE FIELD OF BODY AND BEAUTY CARE; HEALTH & BEAUTY CARE; BEAUTY THERAPY TREATMENTS
OXPERIENCE

INNOVATIVE HEALING SYSTEMS (INDIA) PRIVATE LIMITED
11, SHASHI COLONY, OPP. SUVIDHA SHOPPING CENTRE, PALDI, AHMEDABAD – 380 007, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :11/05/2019

AHMEDABAD

MEDICAL CARE, HYGIENIC AND BEAUTY CARE GIVEN BY PERSONS OR ESTABLISHMENTS TO HUMAN BEINGS AND ANIMALS; CONSULTANCY IN THE FIELD OF BODY AND BEAUTY CARE; HEALTH & BEAUTY CARE; BEAUTY THERAPY TREATMENTS
RAVINDRA NATH GUPTA
353/1, JaiLal House, Near Golak Dham Mandir Main Road, Bijwasan, Delhi - 110061
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 17/05/2017

DELHI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture, horticulture and forestry services
ROHIT SHRIRKANT KASHIKAR
Yashovijay Panchakarma Clinic, Shop No-1, Kanchangauri Cooperative Housing Society, Rambaug Colony Road, Shivtirtha Nagar, Kothrud, Pune-411038, Maharashtra
Individual

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since: 26/01/2020

MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services Under Class “44”
4483304   30/03/2020
SHIVCHARAN KANTRAO KENDRE
House no. 631 arunoday colony, N5 cidco, AURANGABAD- 431003, MAHARASHTRA
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture, horticulture and forestry services.
AVENGER HEALTHCARE PRIVATE LIMITED
No 418, Anna salai, Rasipuram, Namakkal Dt, Tamilnadu
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used
CHENNAI
Providing health information via a website; Provision of medical information from a website; Medical consultations; Medical consultancy; Medical consultancy services; Medical, medicinal and pharmaceutical consultancy; Healthcare services; Medical and healthcare clinics; Advisory services relating to healthcare.
ICHAGE HOSPITALITY PRIVATE LIMITED
Office 401, S No 51/6B, Dangat Patil Empire, Near Nawale Bridge, Pune - 411041, Maharashtra, India.
Body Incorporate
Address for service in India/Agents address:
RAGHVENDRA BHASKAR KULKARNI
RBK & ASSOCIATES, 6, CHINTAMANI, ABOVE AJINKYATARA CO. OP. BANK, SHIVTIRTH NAGAR, PAUD ROAD, KOTHrud, PUNE - 411 038.
Used Since :01/03/2020
Mumbai
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services
4483653  31/03/2020
DR AJAY CHAUHAN
955A/20, Durga Colony, Rohtak-124001, Haryana
Individual

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used

DELHI
Hospitals, medical services; medical treatment and pharmacy advice; clinical services; medical services for diagnosis
and treatment of the human body; medical testing for diagnostic or treatment purposes
AGRO LIFE SCIENCE CORPORATION
1115, Modi Tower 98, Nehru Place, New Delhi, 110019
Small Enterprise

Address for service in India/Attorney address:
RAHUL DEV KUMAR, ADVOCATE
LAW OFFICE OF RAHUL DEV, LEVEL 18, ONE HORIZON CENTRE, GOLF COURSE ROAD, DLF PHASE 5, SECTOR 43, GURGAON - 122002, HARYANA

Used Since :18/05/2019

DELHI
Agricultural, Horticultural and Forestry Services
4483748  31/03/2020
KRISHI RASAYAN EXPORTS PRIVATE LIMITED
1115, Modi Tower 98, Nehru Place, New Delhi, 110019
Small Enterprise
Address for service in India/Attorney address:
RAHUL DEV KUMAR, ADVOCATE
LAW OFFICE OF RAHUL DEV, LEVEL 18, ONE HORIZON CENTRE, GOLF COURSE ROAD, DLF PHASE 5, SECTOR 43,
GURGAON - 122002, HARYANA
Used Since :12/09/2018
DELHI
Agricultural, Horticultural and Forestry Services
4484281  02/04/2020
MAHERA EJAZ ALI BANDALY
B1402, Atlantic Sagar CHS, Sagar City, VP Road, Andheri West, Mumbai 400058
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
Mumbai
BEAUTY SALON, HAIR SALON, BEAUTY PARLOUR AND SPA CENTRE INCLUDED IN CLASS 44.
BLUHALE
4484523    02/04/2020
MANNKIND CORPORATION
30930 Russell Ranch Road, Suite 301 Westlake Village, California 91362 United States of America
A Delaware Corporation
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
DELHI
Providing a website for medical professionals and patients featuring medical information and data; providing medical information and data.
speak

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Proprietorship
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture, horticulture and forestry services.
4485319   06/04/2020
NATIONAL PAYMENTS CORPORATION OF INDIA.
1001A, 10th Floor, B Wing, The Capital, Bandra-Kurla Complex, Bandra (East), Mumbai- 400 051.
A company incorporated under Section 25 of the Companies Act, 1956.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services included in class 44.
4486232  09/04/2020
ELIES BIOTECH PRIVATE LIMITED
D.NO. 40/13 - A, THARAKADU, SUBRAMANIYAM NAGAR, VEERAPPAMPALAYAM, THINDAL POST, ERODE - 638012.
TAMIL NADU.
Private Limited Company
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Agricultural, horticulture and forestry services, Agricultural services relating to environmental conservation.
4487543  14/04/2020

SHAIK TABASSUM

NO: 22 3RD CROSS, AK COLONY, DODDA BANASWADI, BANGALORE - 560043

Individual

Address for service in India/Agents address:

C. PRAKASH

1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used

CHENNAI

Body Art services, Beautician Services, Beauty spa services, Design, floral design services, flower arrangements design services, Beauty salons, Salon services (Beauty -)
URBAN ROOTS

4487878  15/04/2020
GREENRX INDIA PRIVATE LIMITED
Flat No 171 Sector 9 Pocket-2 DDA SFS Flats Dwarka New Delhi-110077
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :15/11/2019

DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES. HORTICULTURE;VERMIN EXTERMINATING FOR
AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY
DR. RANJINI MANUEL  
KURISINKAL, HOUSE NO. 15/151A(24/1037), MUNDAMVELI P.O, PIN-682507, KERALA, INDIA  

Single Firm  

Address for service in India/Agents address:  
JOHN MATHEW & ASSOCIATES.  
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018 KERALA  

Proposed to be Used  

CHENNAI  
VETERINARY SERVICES; ANIMAL BREEDING; ANIMAL GROOMING; ANIMAL-ASSISTED THERAPY; AQUACULTURE SERVICES; LIVESTOCK FARMING SERVICES; ARTIFICIAL INSEMINATION SERVICES; HEALTH CARE; HOSPITAL SERVICES; VETERINARY CLINIC SERVICES; VETERINARY SURGICAL SERVICES; PARAMEDICAL (VETERINARY) SERVICES; VETERINARY SERVICES; (MEDICAL ANALYSIS SERVICES FOR DIAGNOSTIC AND TREATMENT PURPOSES PROVIDED BY MEDICAL LABORATORIES); PALLIATIVE CARE; NURSING HOME SERVICES; PET GROOMING; PHARMACY ADVICE; THERAPY SERVICES; VETERINARY ASSISTANCE; BEHAVIOURAL HEALTH SERVICES; CARE OF PET ANIMALS; FOREST HABITAT RESTORATION; HOLISTIC HEALTH CARE SERVICES; MOBILE ANIMAL HEALTH CARE SERVICES; PROVIDING AN INTERNET WEBSITE FEATURING INFORMATION FOR PET OWNERS RELATING TO ANIMAL HEALTH AND ANIMAL BEHAVIOUR; FLORISTRY; FLORICULTURE; LANDSCAPE DESIGNING AND GARDENING SERVICES; PLANT BREEDING
BLAT - Breathe Like A Tortoise

4489148    20/04/2020
VISHAL DEV RAJ KUMAR PROPRIETOR OF GO NATURE
18 ADAN BAGH COLONY, DAYAL BAGH (NEAR GATE NUMBER 1) - AGRA 282005
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Nutrition consultancy; Nutrition and dietetic consultancy; Dietary and nutritional advice; Nutritional advisory and consultation services; Providing nutritional information about food for medical weight loss purposes
4490112  22/04/2020
AJAY KUMAR
S/O RAMNATH, 525/B DASHMESH COLONY, BADAL COLONY, NEAR ANGEL APARTMENTS, ZIRAKPUR, SAS NAGAR (MOHALI) PUNJAB 140603

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Medical services; Dental clinic services, Dental assistance
**SIAARA**

**4491364  24/04/2020**

IMAGIQA HEALTHCARE SERVICES PRIVATE LIMITED
C01, 59, 6th Floor, Shree Krishna Centre, Mithakadi Six Roads, Navrangpura, Ahmedabad - 380009, Gujarat
Private Limited Company

**Address for service in India/Attorney address:**
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

**Proposed to be Used**

**AHMEDABAD**

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS
4491660 25/04/2020

AFS AGTECH PRIVATE LIMITED
No. 78/9, AFS AGTECH PVT LTD C/O We Work India Management Pvt Ltd, Outer Ring Road, Bellandur Village Varthur Hobli, Bengaluru (Bangalore) Urban, Karnataka, 560103
BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400058.

Proposed to be Used
CHENNAI
Veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
Omatra

4491762    26/04/2020
DNY HOSPITALITY PVT LTD
A/506, Crown, Hiranandani estate, GB Road, Thane West 400607
A Company Incorporated under Indian Companies Act
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Wellness and health-related consulting services
LIFE SHIELD

4491785    26/04/2020
MR. CHENNAMADHAVUNI SRIKANTH PROPRIETOR OF HEALTH REVOLUTIONARIES
FLAT-401,402,H.NO.120/3RT,10-3-640,VIJAYA NAGAR COLONY, HYDERABAD, TELANGANA- 500028, INDIA
Proprietorship Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Health care Services.
Trade Marks Journal No: 1956 , 13/07/2020        Class 44

4492078    27/04/2020
SHINE MUKUNDAN
KUNNEKKAD, KAKKAZHAM, TDMC.P.O AMBALAPUZHA, ALAPPUZHA,KERALA PIN 688005
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Medical services, Medical assistance, Medical testing, Medical screening, Medical assistance, Medical consultancy, Medical clinic services, Medical counselling, Medical nursing, Psychological and medical consultancy, Medical information services, Emergency medical assistance
4492302    27/04/2020

IFSHA REHMAT QURESHI
2202, Universal Garden Phase 1 Amrut nagar Jogeshwari West mumbai 400102
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
MUMBAI
dietician service, Dietetic counselling Services
4492765  28/04/2020
MEDAX HOSPITALS
No. 33-34, Star Avenue, Sulthan Palya Main Road, R. T. Nagar Post, Bangalore - 560032, Karnataka
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Health care services.
4492782   28/04/2020  
HIMANSHU MISHRA  
B 64, Sector-47, Noida, Uttar Pradesh  
A sole proprietor  
Address for service in India/Attorney address:  
AMAN SINGHAL  
AD 107 B, Shalimar Bagh, New Delhi- 110088  
Proposed to be Used  
DELHI  
Dental Services
4493764   29/04/2020
VALUABLE EDUTAINMENT PRIVATE LIMITED
602, CENTER POINT, J. B. NAGAR, ANDHERI (EAST) MUMBAI-400 059.
MERCHANTS, TRADERS & SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
MUMBAI
MEDICAL SERVICES INCLUDING ALTERNATIVE SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES; MEDICAL CARE, INCLUDING ALTERNATIVE MEDICINE, HYGIENIC AND BEAUTY CARE GIVEN BY PERSONS OR ESTABLISHMENTS TO HUMAN BEINGS AND ANIMALS, AS WELL AS SERVICES RELATING TO THE FIELDS OF AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY.
4493870  30/04/2020

DR SHIVANANDA V
SmileAlign Dental,No 17, NRV Complex, Below Families Supermarket, Cholanagar, Hebbal,Bangalore-32
PROPRIETOR

Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19,Santhome Estate,Ajri,Kundapura,udupi-576283,karnataka,india

Proposed to be Used
CHENNAI
DENTAL MEDICAL SERVICES
POOJA KAMLESH SHAH PROPRIETOR OF HEALTHY SMILES
2, PRAKRUTIKUNJA SOCIETY,NEAR SHREYAS FOUNDATION, AMBAWADI,AHMEDABAD-380015
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Providing information in the fields of health and wellness; Healthcare services; Medical and healthcare services; Medical consultancy; Health consultancy; Medical consultations; Provision of health information; Providing health information; Providing health information via a website; Providing health care information via electronic means; Providing health information via a web site; Professional consultancy in the field of medical technology, medical surgery and orthopedics; Dental assistance; Mobile dental care services; Dental clinic services
GETMY
4495250  03/05/2020
VISAGE BEAUTY & HEALTH CARE PVT. LTD.
B 45, Sector 63, NOIDA 201307 UTTAR PRADESH
An Indian Company
Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used
DELHI
Hygienic and beauty care for human beings or animals, visagists' services, beauty salons, health spa services, health centers, health counselling, manicuring, massage, sauna services, solarium services, aromatherapy services, hair implantation, hairdressing salons.
DIVLEEN KAUR D/O. SH. GURVINDER SINGH
PROPRIETOR OF M/S BEING BLITHESOME LABH NIWAS NEAR VILLAS VATIKA, SUNDARWAS UDAIPUR( RAJASTHAN)
Proprietorship Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
MEDICAL SERVICES, MEDICAL ADVISORY SERVICES, MEDICAL ANALYSIS SERVICES, MEDICAL CARE SERVICES, MEDICAL COUNSELING SERVICES, MEDICAL CONSULTANCY SERVICES, MEDICAL HEALTH ASSESSMENT SERVICES IN CLASS 44.
Yolo healthlabs

4495687  04/05/2020

HEALTHATM INDIA PRIVATE LIMITED
Office 205, Woodrow, Shah Ind Estate, Plot No.19 Veera Desai Road, Village Ambivali, Andheri west, Mumbai MH 400058

Health and Wellness service
PRIVATE LIMITED COMPANY

Proposed to be Used

MUMBAI

HEALTH AND WELLNESS SERVICES, DOCTOR VIDEO CONSULTATION, MEDICAL AND HEALTH SERVICES, LABORATORY SERVICES, MEDICAL DIAGNOSTIC SERVICES, FULLY AUTOMATES LAB, X-RAY, ECG, ULTRA SOUND SCAN, C T SCAN, MRI SCAN, BLOOD BANK SERVICE, MEDICAL ASSISTANCE.
Yolo health hospital

4495688    04/05/2020
HEALTHATM INDIA PRIVATE LIMITED
Office 205, Woodrow, Shah Ind Estate, Plot No.19 Veera Desai Road, Village Ambivali, Andheri west, Mumbai MH 400058
Health and Wellness service
PRIVATE LIMITED COMPANY

Proposed to be Used

To be associated with:
3379672

MUMBAI
HEALTH AND WELLNESS SERVICES, DOCTOR VIDEO CONSULTATION, MEDICAL AND HEALTH SERVICES, HOSPITALS, NURSING HOMES, MEDICAL NURSING, DIAGNOSTIC, SCANNING, CARDIOLOGY AND RADIOLOGY SERVICES
YoloATM

4495690  04/05/2020
HEALTHATM INDIA PRIVATE LIMITED
Office 205, Woodrow, Shah Ind Estate, Plot No.19 Veera Desai Road, Village Ambivali, Andheri west, Mumbai MH 400058
Health and Wellness service
PRIVATE LIMITED COMPANY

Proposed to be Used
To be associated with:
3379672

MUMBAI
HEALTH AND WELLNESS SERVICES, DOCTOR VIDEO CONSULTATION, MEDICAL AND HEALTH SERVICES
Yolo health pharmacy

4495695  04/05/2020
HEALTHATM INDIA PRIVATE LIMITED
Office 205, Woodrow, Shah Ind Estate, Plot No.19 Veera Desai Road, Village Ambivali, Andheri west, Mumbai MH 400058
Health and Wellness service
PRIVATE LIMITED COMPANY

Proposed to be Used
To be associated with:
3379672

MUMBAI
HEALTH AND WELLNESS SERVICES, DOCTOR VIDEO CONSULTATION, MEDICAL AND HEALTH SERVICES
Yolo pharmacy

4495697    04/05/2020
HEALTHATM INDIA PRIVATE LIMITED
Office 205, Woodrow, Shah Ind Estate, Plot No.19 Veera Desai Road, Village Ambivali, Andheri west, Mumbai MH 400058

Proposed to be Used
MUMBAI
HEALTH AND WELLNESS SERVICES, DOCTOR VIDEO CONSULTATION, MEDICAL AND HEALTH SERVICES
Trade Marks Journal No: 1956 , 13/07/2020        Class 44

TelemedicineATM
4495701   04/05/2020
HEALTHATM INDIA PRIVATE LIMITED
Office 205, Woodrow, Shah Ind Estate, Plot No.19 Veera Desai Road, Village Ambivali, Andheri west, Mumbai MH 400058
Health and Wellness service
PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
HEALTH AND WELLNESS SERVICES, DOCTOR VIDEO CONSULTATION, MEDICAL AND HEALTH SERVICES
Yolo healthcare

4495753  04/05/2020

HEALTHATM INDIA PRIVATE LIMITED
Office 205, Woodrow, Shah Ind Estate, Plot No.19 Veera Desai Road, Village Ambivali, Andheri west, Mumbai MH 400058
Health and Wellness service
PRIVATE LIMITED COMPANY

Proposed to be Used
To be associated with:
3379672

MUMBAI
HEALTH AND WELLNESS SERVICES, DOCTOR VIDEO CONSULTATION, MEDICAL AND HEALTH SERVICES
Asbah Professional

4495792    05/05/2020

KUTUB ALI SHAIKH
58/60, MUSTAFA MANZIL, 9TH FLOOR, FLAT NO. 901/902, 2ND PEER KHAN STREET, OPP. MUNICIPAL SCHOOL, NEW NAGPADA, MUMBAI CENTRAL, MUMBAI, MAHARASHTRA-400008
SOLE PROPRIETOR

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
MUMBAI
BEAUTY CARE AND SALON SERVICES AS INCLUDED IN CLASS 44.
Hospigo

4496314 06/05/2020

KARAN CHOPRA

5TH FLOOR, SAS TOWERS, SECTOR 38, MEDANTA-THE MEDI CITY, GURUGRAM-122001

INDIVIDUAL

Address for service in India/Attorney address:

RAJAN KUMAR

16 BISHAN SARUP COLONY, BEHIND ARYA GIRLS GROUND PANIPAT

Used Since: 01/04/2017

DELHI

blood bank services, dentistry, hair implantation, health care, health centres, health counselling, telemedicine services, therapy services, Medical counselling, Medical consultations, Medical testing, Health consultancy, Healthcare services, Mental health services, Health clinic services, Healthcare information services, nursing homes, medical clinic services, hospitals, Home health care services, Providing medical information, Medical care services, Medical advisory services, Medical treatment services.
Hospido

4496317   06/05/2020
KARAN CHOPRA
5TH FLOOR, SAS TOWERS, SECTOR 38, MEDANTA-THE MEDICITY, GURUGRAM-122001
INDIVIDUAL
Address for service in India/Attorney address:
RAJAN KUMAR
16 BISHAN SARUP COLONY, BEHIND ARYA GIRLS GROUND PANIPAT
Used Since: 01/04/2017
DELHI
blood bank services, dentistry, hair implantation, health care, health centres, health counselling, telemedicine services, therapy services, Medical counselling, Medical consultations, Medical testing, Health consultancy, Healthcare services, Mental health services, Health clinic services, Healthcare information services, nursing homes, medical clinic services, hospitals, Home health care services, Providing medical information, Medical care services, Medical advisory services, Medical treatment services.
4496427    06/05/2020
PERUMAL KEETHAPRIYA
90, Selliamman Nagar, Kalapet, Pondicherry - 605014
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; HOSPITAL SERVICES, MEDICAL CLINIC SERVICES
TRUSTFIELD
4496883 06/05/2020
WALIUL ISLAM
VILL- GOBINDAPUR, PO-TINPAKURIA, PS-SAMSHERGANJ, DIST- MURSHIDABAD, PIN-742202, WEST BENGAL, INDIA
AN INDIVIDUAL

Address for service in India/Attorney address:
MITRA & ASSOCIATES
FIRST FLOOR,PARIVAR APPARTMENT, ABOVE AMUL SHOP, NEAR WEBEL,RAJARHAT,KOLKATA 700 135, WEST
BENGAL,INDIA.

Proposed to be Used
KOLKATA
MEDICAL SERVICES, HOSPITALS, MEDICAL CENTERS, SUPER SPECIALTY MEDICAL CENTERS, CLINICS, DIAGNOSTIC
CENTERS, AYURVEDIC TREATMENT CENTER.
Garud Hospital & Ahmednagar Cancer Centre

4496997 07/05/2020

DR. PRAKASH SHANKAR GARUD
Garud Cancer Hospital, Savedi Road, Ahmednagar-414003, Maharastra, India
Proprietor

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Used Since: 17/08/1996

To be associated with:
3660637

MUMBAI
Hospital, Medical services.
4497104   07/05/2020
RAHIL KUNWAR
S/O Jameel Ahmad, 32, Rashid Market Extn, Street No. 5, Krishna Nagar, East Delhi-110051
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

DELHI

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES
SHUBH AAROGYAM PRIVATE LIMITED.
4, SANGAM PARK SOCIETY, NEAR HIRABAUG RAILWAY CROSSING, AMBAWADI, AHMEDABAD 380006, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :16/05/2011

AHMEDABAD
HEALTHCARE SERVICES; HOME HEALTH CARE SERVICES; PROFESSIONAL CONSULTANCY IN THE FIELD OF MEDICAL TECHNOLOGY, MEDICAL SURGERY AND ORTHOPEDICS; DIETICIAN SERVICES; HEALTH CENTERS; HOSPITALS; MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND HOSPITALS.
4497390  07/05/2020
XIN LI WANG INTERNATIONAL HOLDING GROUP CO., LTD.
22F.-9, No. 282, Shizheng N. 2nd Rd., Xitun Dist., Taichung City, Taiwan (R.O.C.)
A company incorporated under the laws of Taiwan (R.O.C.)

Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001

Proposed to be Used
DELHI
Beauty salon services; Health care; Health counseling; Medical equipment rental; Sauna services.
SYNOVIUM HEALTHCARE PRIVATE LIMITED
No 46, S L V Nivas, Nr Alpha Engineering College, Dodda Gubbi Main Road, Bangalore Karnataka - 560077
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :15/02/2020
CHENNAI
Medical clinic services, Health care services, Medical services.
Dr. Naram

4498002  08/05/2020

MR. KRUSHNA NARAM
Bungalow No.31, Next to M.D. Bungalow No. 25, Royal Palm Estate, Aarey Colony, Goregaon (East), Mumbai 400 065
Individual Sole Proprietor

Address for service in India/Agents address:
USHA A. CHANDRAEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.

Proposed to be Used

MUMBAI
therapy services; physical therapy; aromatherapy services; panchakarma, siddha; massage, health care; health centers; medical clinic services and medical treatment; Health clinic services; Medical testing services, namely, fitness evaluation and fitness treatment, medical assistance
4498156 09/05/2020
KAMALJIT SINGH KUMAR
90-A, GH-10, SUNDER APPARTMENT, OUTER RING ROAD, PASCHIM VIHAR, NEW DELHI- 110087.
INDIVIDUAL

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services.
EMOHA

4498181  09/05/2020

AGARSHA SENIOR CARE PRIVATE LIMITED
801, 8th Floor, Tower-4A, DLF Corporate Park, DLF City Phase-III, Gurgaon

Body Incorporate

Address for service in India/Attorney address:
LEX CHAMBERS
A-317, DEFENCE COLONY, NEW DELHI-24

Used Since :12/10/2019

DELHI

Home health care services; Emergency medical services
4498199    09/05/2020
FUJI DKH HEALTH CARE LLP
DOOR NO 2/1085 A10,MATRIA PALAZHI,NH 17 BYPASS ROAD POST G.A COLLE GE CALICUT-673014
LLP
Address for service in India/Agents address:
RIYAS BABU ARANHIKKAL
ARANHIKKAL HOUSE, KUNDUTHODE, ERANHIKKODE P.O., MALAPPURAM, KERALA-676541.
Proposed to be Used
CHENNAI
MEDICAL AND HEALTHCARE SERVICES
FUJI DKH

4498206  09/05/2020
FUJI DKH HEALTH CARE LLP
DOOR NO 2/1085 A10,MATRIA PALAZHI,NH 17 BYPASS ROAD POST G.A COLLE GE CALICUT-673014 LLP

Address for service in India/Agents address:
RIYAS BABU ARANHIKKAL
ARANHIKKAL HOUSE, KUNDUTHODE, ERANHIKKODE P.O., MALAPPURAM, KERALA-676541.

Proposed to be Used
CHENNAI
MEDICAL AND HEALTHCARE SERVICES
4498406  09/05/2020
HOMEOCARE PEDIATRIC CLINICS PVT. LTD.
SCO-172-173, SEC 9C, CHANDIGARH
A BODY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Medical Services, Homeopathic Clinical Services, Homeopathic Medicine Services & Health care relating to Homeopathy.
Proposed to be Used

MUMBAI

Medical consultancy; Medical care; Medical information; Medical counselling; Medical consultations; Medical assistance;
Medical services; Medical and veterinary medical services; Medical screening services; Medical testing services; Medical
needling services; Medical examination services; Medical evaluation services; Medical information services; Providing
medical information; Emergency medical assistance; Ambulant medical care; Medical care services; Herbal body wrap
treatment services; Ayurveda therapy; Medical imaging services; Medical counselling services; Medical counselling
services; Medical consultancy services; Medical nursing services; Medical diagnostic services; Medical equipment rental;
Medical clinic services; Homeopathic medicine services; Sports medicine services; Alternative medicine services;
Medical and pharmaceutical consultation; Mobile medical clinic services; Medical and surgical services; Psychological
and medical consultancy; Medical and veterinary services; Provision of medical information; Rental of medical
equipment; Leasing of medical equipment; Rental of medical apparatus; Medical house call services; Conducting of
medical examinations; Medical and healthcare clinics; Medical and healthcare services; Medical clinic services and
medical analysis services for diagnostic purposes provided by medical laboratories; Medical clinic services and medical
analysis services for treatment purposes provided by medical laboratories; Rental of medical imaging apparatus; Medical
analysis services for diagnostic purposes provided by medical laboratories; Medical clinic services for treatment
purposes provided by medical laboratories; Medical clinic services for diagnostic purposes provided by medical
laboratories; Medical clinic services for treatment purposes provided by medical laboratories; Medical testing for fitness
evaluation; Behavioral analysis for medical purposes; Medical, hygienic and beauty care; Medical counselling relating to
stress; Medical and surgical diagnostic services; Medical and healthcare services; Psychological and medical
consultancy services; Medical and healthcare clinic services; Psychological testing for medical purposes; Genetic testing
for medical purposes; DNA screening for medical purposes; Behavioural analysis for medical purposes; Medical
counseling relating to stress; Alcohol screening for medical purposes; Drug screening for medical purposes; Medical
services in the field of radiology and nuclear medicine; Homeopathic treatment [alternative medicine services];
Homeopathic treatment [complementary medicine services]; Preparation and dispensing of medication; Preparation and
dispensing of medications; Medical clinic services and medical analysis services for diagnostic and treatment purposes
provided by medical laboratories; Medical assistance consultancy provided by doctors and other specialized medical
personnel; Providing medical information via a website; Medical clinic services for diagnostic and treatment purposes
provided by medical laboratories; Medical testing services for fitness evaluation; Rental of ultrasonic medical diagnostic
apparatus; Rental of medical X-ray apparatus; Medical diagnostic services [testing and analysis]; Medical tourism
services being the arranging of medical treatment in another country; Professional consultancy in the field of medical
technology, medical surgery and orthopaedics; Professional consultancy in the field of medical technology, medical
surgery and orthopedics; Rental of medical apparatus and installations; Medical and health care clinic services; Medical
screening relating to the heart; Rental of medical machines and apparatus; Medical analysis services for diagnostic and
treatment purposes provided by medical laboratories; Providing information relating to medical services; X-ray
examinations for medical purposes; Medical consultancy relating to hearing loss; Medical advice for individuals with
disabilities; Medical analysis services relating to the treatment of persons provided by medical laboratories; Medical
tourism services in the nature of dental care, medical and surgical services; Providing medical information via a web site;
Provision of medical information from a website; X-ray examinations provided by medical laboratories; Medical and
nursing services for the elderly; Provision of information relating to medical services; Lifestyle counselling and
consultancy for medical purposes; Lifestyle counselling and consultancy for medical purposes; Individual medical
counselling services provided to patients; Consultancy relating to pharmaceutical and medical products; Preparation
of psychological profiles for medical purposes; Preparation of reports relating to medical matters; Medical testing for
diagnostic or treatment purposes; Providing laser therapy for treating medical conditions; Rental of medical and health
care equipment; Medical information services provided via the Internet; Medical screening services relating to cardiovascular disease; Providing medical information from a web site; Medical analysis services relating to the treatment of persons provided by a medical laboratory; Medical services in the field of diabetes; Individual medical counseling services provided to patients; Medical services in the field of nephrology; Medical services in the field of oncology; Providing information in the field of medicine; Provision of medical information from a web site; Taking of blood samples provided by medical laboratories; Medical services for the treatment of skin cancer; Medical treatment services provided by a health spa; Medical clinic day care services for sick children; Medical analysis services for the diagnosis of cancer; Medical analysis services for cancer diagnosis and prognosis; Consultancy and information services relating to medical products; Advisory services relating to medical apparatus and instruments; Medical treatment services provided by clinics and hospitals; Medical screening services in the field of asthma; Providing medical advice in the field of dermatology; Providing medical advice in the field of geriatrics; Drug, alcohol and DNA screening for medical purposes; Providing medical information in the field of geriatrics; Providing medical information in the field of dermatology; Medical and veterinary information services provided via the Internet; Medical services in the field of in vitro fertilization; Rental of beds specially made for medical treatment purposes; Medical analysis for the diagnosis and treatment of persons; Medical analysis services relating to the treatment of patients; Medical analysis services relating to the treatment of persons; Medical care and analysis services relating to patient treatment; Medical screening services in the field of sleep apnea; Providing medical advice in the field of weight loss; Providing medical information in the field of weight loss; Medical analysis services for the diagnosis and treatment of persons; Providing nutritional information about drinks for medical weight loss purposes
RACLAC (OPC) PRIVATE LIMITED
C/O SUMIT KUMAR SINGH BASUA, P.O MAHAGAMA RANCHI GODDA JH 814154 INDIA

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
KOLKATA
Hospital Services
"Your Happy Planet"

4500911 14/05/2020
EAT LUV N PRAY PRIVATE LIMITED
502 HIG FLATS BLK G-2C PKT-2 SEC-18-B DWARKA NEW DELHI South West Delhi DL 110078 IN
Body Corporate

Address for service in India/Attorney address:
TARUN SHARMA
FCA-182,MALERNA ROAD, ADARSH NAGAR, BALLABGARH, FARIDABAD-121004

Proposed to be Used
DELHI
HEALTH CARE SERVICES AND ALLIED SERVICES RELATED TO HEALTH CARE
Life Vitals

4501019 14/05/2020
HARIOM POLYPACKS LTD
VILL. MITHAPUR, P.O. SATGRAM, DIST. BURDWAN, PIN-713383
LIMITED COMPANY

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
KOLKATA
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
MEDZEUS INCORPORATION
177/15, Dr. Subbarayan Street, Tatabad, Coimbatore South, Coimbatore - 641012.
Partnership Firm - Registered
Address for service in India/Attorney address:
CHENTHOORI PUGAZENDHI
3/378, B-302, Baggyam Aura Mills, OMR, Metukuppam, Okkiyam, Thoraipakkam Chennai-600097
Proposed to be Used
CHENNAI
Hairdressing and other beauty treatment - includes hair washing, trimming and cutting, setting, dyeing, tinting, waving, straightening and similar activities, shaving and beard trimming, facial massage, manicure and pedicure, makeup etc for men and women
4501211  13/05/2020
MOHIT KUMAR
VPO-MEHRA, TEHSIL-CHARKHI DADRI, DISTRICT-BHIWANI-127026
INDIVIDUAL

Address for service in India/Agents address:
RENU KATHURIA
283/1, JAWAHAR COLONY, N.I.T., FARIDABAD-121005, HARYANA

Proposed to be Used
DELHI

PHYSIOTHERAPY, PHYSIOTHERAPY SERVICES, PHYSIOTHERAPY [PHYSICAL THERAPY], ELECTRO THERAPY SERVICES FOR PHYSIOTHERAPY, MEDICAL CONSULTATION, MEDICAL CARE, NURSING MEDICAL, MEDICAL CLINICS, MEDICAL EXAMINATIONS, PHYSICAL THERAPY SERVICES, PHYSICAL EXAMINATION SERVICES AND PHYSICAL REHABILITATION
4501366 14/05/2020
ORIGO ENTERPRISES
21, SHRUSHTI BUNGLOWS, OPP NEW AUDA WATER TANK, BEHIND JANTANAGAR, CHANDKHEDA, AHMEDABAD
Partnership firm

Address for service in India/Agents address:
GOPAL RUKIYA KADAWAT
G.R. Kadawat & Associates,Charhate Building Flat o.4, 2nd floor, Rajendra Nagar, Near BSNL Office, Navi Peth, Pune-411030.

Proposed to be Used
AHMEDABAD
Medical services; Veterinary services; hygienic and beauty care for human beings or animals included in class 44
SANGRAMSIDDHI

4501393  14/05/2020
ER. SANGRAM SUDHIR LIMAYE
61/B, Vaibhav Nagar, Near LIC colony, Dhule- 424001
Individual

Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091

Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
SANJAY KUMAR ROR
F-103, GOKUL GARDEN, THAKUR COMPLEX, KANDIWALI-EAST, BEHIND RYAN INTERNATIONAL SCHOOL, MUMBAI, MAHARASHTRA - 400101

THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Healthcare services; Advisory services relating to healthcare; Medical and healthcare services; Medical and healthcare clinic services; Consultancy and information services relating to biopharmaceutical products
Proposed to be Used
MUMBAI
Agriculture, horticulture and forestry services included in class 44.
SLEEPBRIGHTOX

4502043  15/05/2020

VISAGE BEAUTY & HEALTH CARE PVT. LTD.
B 45, Sector 63, NOIDA 201307 UTTAR PRADESH

An Indian Company

Address for service in India/Agents address:

VUTTS & ASSOCIATES

Proposed to be Used

DELHI

Hygienic and beauty care for human beings or animals, visagists' services, beauty salons, health spa services, health centers, health counselling, manicuring, massage, sauna services, solarium services, aromatherapy services, hair implantation, hairdressing salons.
WAGO; World Association of Gynaecologists and Obstetricians

HRISHIKESH D PAI
B 2802 BEUMONDE APARTMENTS APPASAHEB MARATHE MARG PRABHADEVI, MUMBAI - 400025

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Medical assistance; Medical assistance consultancy provided by doctors and other specialized medical personnel; Medical consultancy services; Medical advice for individuals with disabilities
NIKHIL KUMAR
Anandpuri, Brahapuara, District-Muzaffarpur PS Sadar, PO M.I.T. Pincode-842003 Bihar
SINGLE FIRM an Individual

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
KOLKATA
Medical, Healthcare and telemedicine services; providing online health information services and medical services; Specialized healthcare services and disease management services; Providing information and support about medical issues, procedures, disease symptoms, and previous experiences for users; Professional Consultancy in the field of medicine; Consulting services relating to health care
4502669  15/05/2020
ATTHE BHAGEERATH
3-1-109, KAKATIYA COLONY, HANMAKONDA - 506001
INDIVIDUAL
Address for service in India/Agents address:
GOPINATH SUREY
1ST FLOOR, 1-1-650/6, STREET 16, GANDHI NAGAR, HYDERABAD-500080, TELEGANA.
Used Since :01/05/2020
CHENNAI
RUNNING OF CLINICS AND HOSPITALS; MEDICAL SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS.
DRXCITY
4503356  16/05/2020
LOVKESH PATWA
49-A, GAJANAND VIHAR, SIRSI ROAD, PANCHYAWALA, JAIPUR, RAJASTHAN - 302034
INDIVIDUAL

Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016,M.P.
Used Since :06/02/2016

AHMEDABAD
Healthcare, Health advice, Health consultancy, Health counseling, Health care services, Veterinary services, Health risk assessment, Providing health information, Provision of health information, Health and beauty care, managed healthcare services, Home healthcare services, Medical diagnostic services, Consultancy services relating to healthcare, Advisory services relating to healthcare, Rental of medical and healthcare equipments, Providing health information via a website, Preparation of reports relating to healthcare matters, Providing online medical record services other than dentistry, Providing healthcare information via electronic means, Pharmacy services, Pharmaceutical advice, Health advice, Nutritional advice, Dietary advice included in Class 44.
4503507    17/05/2020

MR. ABHISHEK SANTRAM SHUKLA
D 101 KALPATRU SOCIETY OPP KRISHNA MALL SOLSUMBA 396165 UMARGAM VALSAD GUJARAT
SOLE PROPRIETOR

Address for service in India/Attorney address:
AP ASSOCIATES
AP ASSOCIATES 105 Anmol Tower, Old Palasia, Indore, Madhya Pradesh - 452018

Proposed to be Used
AHMEDABAD

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4503524  17/05/2020
SANF GREEN MENS PRIVATE LIMITED
7-115,Kanchikacharla, Krishna dist, Andhra Pradesh
COMPANY NAME AND LOGO
Private Limited Company
Proposed to be Used
CHENNAI
Agriculture, horticulture and forestry services
ANGIO DIAGNOSTICS

4503614  18/05/2020

SWATI SHARMA
FLAT NO. 151, NEW PRIYADARSHINI APARTMENT, PLOT NO-19, SECTOR-5, DWARKA, NEW DELHI-110075
Individual

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used

DELHI
medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services, provision of spa, body care & healthcare services, gym & fitness services, slimming & beauty treatment services consultancy relating to healthcare & slimming
4503756  18/05/2020
MR. BIDE SAKTHI PRAKASH
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
AGRICULTURAL CONSULTANCY, AGRICULTURAL RESEARCH AND SERVICE, AGRICULTURAL ADVICE, ADVISORY AND CONSULTANCY SERVICES RELATING TO THE USE OF AGRICULTURAL AND HORTICULTURAL FERTILIZERS
4503989 18/05/2020
GOPU KALYANI REDDY PROPRIETOR OF VAISHNAVI BIOTECH
105, FIRST FLOOR, GBS ENCLAVE, MOTI VALLEY. TRIMULGHERRY, SECUNDERABAD – 500056
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Medical diagnostic services; Medical and surgical diagnostic services; Medical diagnostic services [testing and analysis];
Medical testing for diagnostic or treatment purposes; Medical consultations; Doctors' services; Medical assistance
consultancy provided by doctors and other specialized medical personnel; Chiropractic, physiotherapy, acupuncture,
osteopathy, sports medicine, massage and paramedical services
MedzulHealth

4504042    18/05/2020
MEDZUL HEALTH PRIVATE LIMITED
H.NO.1240, NEAR KRISHNA MANDIR, MATA WALI GALI, NAJAFGARH, NEW DELHI - 110043
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4504096 18/05/2020

TINAR INFOTECH PRIVATE LIMITED
PLOT NO 6 SHEKHAWAT COLONY, SIRSI ROAD JAIPUR, MEENA WALA, JAIPUR, JAIPUR
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :11/05/2020

AHMEDABAD
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture, horticulture and forestry services.
SOMENDRA SHUKLA
S/o: V K Shukla, 939, GF, Sector 40, Gurgaon, Haryana- 122001
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
DELHI
Performing diagnosis of diseases, Medical diagnostic services, Surgical diagnostic services
4504478 19/05/2020
SOMENDRA SHUKLA
S/o: V K Shukla, 939, GF, Sector 40, Gurgaon, Haryana- 122001
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
DELHI
Regenerative medicine services , Stem cell therapy services , Genetic counseling
BINGO

4504667    19/05/2020
BINGO TECHNOLOGIES PRIVATE LIMITED
17A/38, 39, FIRST FLOOR, W.E.A. VARDHAN HOUSE, AJMAL KHAN ROAD, KAROL BAGH, NEW DELHI-110005
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
ARTI CHAURASIA
B WING 502, SHRI KRISHNA SHRADDA TOWER, LALCHAKKI CHOWK STATION ROAD, ULHASNAGAR 4, THANE-421004.

Proposed to be Used
DELHI
4504761  19/05/2020
SEOK HEALTHCARE PVT . LTD
Tapariaghata, P.S Tiljala, KMC-57, P.No 29/0030, Kolkata, 700105, West Bengal
Private Limited Company
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
KOLKATA
Medical Services, Health Care Services
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
4504912 19/05/2020
DR. PRATIKKUMAR CHIMANLAL KHANDHEDIA
THE EAST LIFE FLAT NO. 103, PADAK ROAD, SATELLITE CHOWK, NEAR WATER TANK, RAJKOT - 360 003 (GUJARAT) INDIA
An Individual

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
HOMOEOPATHIC CLINICAL SERVICES.
Mindpeers

4505182 19/05/2020

MINDPEERS INDIA PRIVATE LIMITED
125, 2nd Floor Shahpur Jat, New Delhi 110049
ACTIVE PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
TARUN MEHTA
A-110, Lower Ground Floor Defence Colony New Delhi 110024

Used Since: 01/04/2019

DELHI

Mental Healthcare services including but not limited to psychological, psychiatric, neurological, counselling, substance abuse and behavioural de-addiction services of all forms and all other associated services; including but not limited counselling, consultation, assistance, care, information, evaluation, diagnostic, analysis, advisory, Psychological coaching, lifestyle counselling, holistic therapy and occupational therapy, Psychological Assessment, Psychological testing, telemedicine, teleconsulting provided by doctors and other qualified personnel via the internet, telephone, video conference, chat, SMS, home visits, mobile clinic, hospitals, clinics and care centres; mental wellness, nutrition and lifestyle wellness information via a website
4505200  19/05/2020

HARMEET PANNU
458 SG Enclave Phase1, Majitha Road Bye Paaa, Amristar-143001, Punjab
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

DELHI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture, horticulture and forestry services.
Jagatjit Group

4505673  20/05/2020

DHARAM SINGH PROPRIETOR OF M/S JAGATJIT GROUP
Bhikhi Road, Cheema, Distt Sangrur- 148029 (Punjab)
Individual

Address for service in India/Attorney address:
ADASTRA IP PVT LTD
B2-1050, Spaze iTech Park, Sohna Road, 122002 Gurgaon Delhi NCR, India

Proposed to be Used

DELHI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services.
4505726    20/05/2020
PANKAJ SHAKYWAR TRADING AS SKAERI ENTERPRISES
27/3, SADA SHIV NAGAR, MOTI BUNGLOW, DEWAS, MADHYA PRADESH-455001
PROPRIETORSHIP
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
MUMBAI
Hair salon services; Hairdressing salons; Hairdressing salon services
4505827  20/05/2020

LOSBLANCOS SOLUTIONS PRIVATE LIMITED
RZ F-17/A, 1st Floor, Dabri Extension East, New Delhi, 110045
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :11/02/2020

DELHI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture, horticulture and forestry services.
4507238  22/05/2020
SNEHA (SOCIETY FOR NUTRITION, EDUCATION AND HEALTH ACTION) A TRUST
ROOM NO. 310, 3RD FLOOR, URBAN HEALTH CENTRE, 60 FEET ROAD, DHARAVI, MUMBAI - 400 017
REGISTERED TRUST
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
To be associated with:
2082613
MUMBAI
PALLIATIVE CARE; MEDICAL TESTING SERVICES RELATING TO THE DIAGNOSIS & TREATMENT OF DISEASE.
THE MOOD SPACE

4507283    22/05/2020

THE MOOD SPACE
2281/A, Vidhi, Hill Drive Road, Bhavnagar, Gujarat 364001
e-counseling platform
Partnership Firm

Proposed to be Used

AHMEDABAD

Medical counseling relating to stress, Mental health services, Mental health screening services, Providing health information, Healthcare consultancy services, Providing health information, Healthcare advisory services, Psychological counselling, Counselling relating to occupational therapy, Consultancy relating to integral psychology, Individual and group psychology services, Provision of information relating to psychology, Addiction treatment services.
PMF CENTER FOR HOLISTIC HEALTH AND WELLNESS

4507862  22/05/2020
PRANAB MUKHERJEE FOUNDATION
S-22 GREATER KAILASH NEW DELHI- 110048
Section 8 Company
Address for service in India/Attorney address:
KAUSHAL KUMAR
S-22 GREATER KAILASH-II, NEW DELHI-110048
Used Since :13/10/2017

DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES INCLUDING ANIMAL BREEDING, SERVICES RELATING TO
GROWING OF PLANTS SUCH AS GARDENING; SERVICES RELATING TO FLORAL COMPOSITIONS AS WELL AS
GARDEN DESIGN
GRIVOLA

4508061  22/05/2020

GRIVOLA ENTERPRISES PVT. LTD
No:68, Thambiah Road, West Mambalam, Chennai 600033
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services
4508780 23/05/2020
NJ WELLNESS PRIVATE LIMITED
BLOCK NO. 502, 2ND FLOOR, "B" TOWER, UDHNA UDYOGNAGAR SANGH COMMERCIAL COMPLEX, CENTRAL ROAD
NO. 10, UDHNA, SURAT - 394210
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradnya Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD
Spa services; hygienic and beauty care for human beings or animals; beauty and hair care services; beauty therapy; body
scrub treatments; sauna, bath, massage and therapy services; medical services; chiropractic, physiotherapy,
acupuncture, osteopathy, sports medicine, massage and paramedical services; panchkarma (ayurvedic treatment);
acupressure; ayurveda therapy.
ONGO

4508788 23/05/2020
NJ WELLNESS PRIVATE LIMITED
BLOCK NO. 502, 2ND FLOOR, "B" TOWER, UDHYA UDHYOGNAGAR SANGH COMMERCIAL COMPLEX, CENTRAL ROAD NO. 10, UDHYA, SURAT - 394210
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used

AHMEDABAD
Spa services; hygienic and beauty care for human beings or animals; beauty and hair care services; beauty therapy; body scrub treatments; sauna, bath, massage and therapy services; medical services; chiropractic, physiotherapy, acupuncture, osteopathy, sports medicine, massage and paramedical services; panchkarma (ayurvedic treatment); acupressure; ayurveda therapy.
NETHIKA NATURALS

4508959  23/05/2020
NETHIKA NATURALS PRIVATE LIMITED
301/A, SATELLITE, PIMPLE SAUDAGAR, PUNE-411027
Private limited company

Address for service in India/Agents address:
GOPAL RUKIYA KADAWAT
G.R. Kadawat & Associates,Charhate Building Flat o.4, 2nd floor, Rajendra Nagar,Near BSNL Office,Navi Peth, Pune-411030.

Proposed to be Used
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings
FLOW
4510213  26/05/2020
P PADMAVATHY AMMA
THAYILVEEDU, PUTHENSANKETHAM, KOIVILA P.O, KOLLAM, KERALA INDIA, PIN-691590
Individual
Address for service in India/Attorney address:
GIMMI JOSEPH K. , ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027
Proposed to be Used
CHENNAI
Beauty Salon Services
2533644  18/05/2013
KPS CORPORATE CONSULTANTS PRIVATE LIMITED
trading as :KPS CORPORATE CONSULTANTS PRIVATE LIMITED
806,AGGRAWAL CYBER PLAZA-1,NETAJI SUBHASH PLACE,PITAMPURA,NEW DELHI-110034
Service Provider
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-103, Ground floor Shalimar Bagh, Delhi-110088
Used Since :27/11/2012
DELHI
Legal services as included in class 45

No claim is made to the exclusive right to use “SET and INDIA”, apart from the mark as shown in the label as the said word is commonly used and cannot be monopolized by individual. Mark should be used as whole.
3071156  06/10/2015
MSD ELECTRO VENTURES PRIVATE LIMITED
FLAT NO. -3-A-6 , TREVENI APARTMENT, PASCHIM VIHAR, NEW DELHI-110063.
SERVICE PROVIDERS
Address for service in India/Attorney address:
R & J ASSOCIATES
4086 MAIN AJMERI GATE DELHI 110006
Proposed to be Used
DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
3112901  01/12/2015
AMARDEEP ANEJA
trading as :AMARDEEP ANEJA
H.NO.1017, CIVIL LINES, DUTT ROAD, MOGA.
SERVICES
PROP. FIRM
Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Used Since :25/09/2015
DELHI
SOCIAL SERVICES
*No exclusive rights over the words ORGAN HELP.*
3472065    02/02/2017
ASTUTE OUTSOURCING SERVICES PRIVATE LIMITED
FLAT NO. 601, SHAHJAHANABAD SOCIETY APARTMENT, SEC-11, DWARKA, PHASE-I, NEW DELHI-110075.
SERVICE PROVIDER
Used Since :01/01/2017
DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
3483208  15/02/2017
SACHIN CHAWLA
trading as ;MAKE MY LAGAN.COM
F-122, 1ST FLOOR RAJOURI GARDEN NEW DELHI 110027
SERVICE PROVIDER
Address for service in India/Attorney address:
GENERAL REGISTRATION SERVICES
A-3, CHRISTIAN COLONY, DELHI-110007
Used Since :01/04/2010
To be associated with:
2927026
DELHI
MATRIMONIAL SERVICES, MARRIAGE BUREAU & DATING SERVICES INCLUDED IN CLASS 45.
3486627  17/02/2017
PABITRA MOHAN MISHRA
trading as ;C. B. ONLINE PRIVATE LIMITED
D-53, Askini ,Kanchanjanga CHS, Sector-11, Plot No-20, Koparkhairane, Navi Mumbai- 400709 (Maharashtra)
Legal Consultancy services
DIRECTOR
Address for service in India/Attorney address:
UMESH AGGARWAL
195 Pocket 15 Sector 24 Rohini Delhi-110085
Proposed to be Used
MUMBAI
Legal Consultancy services
3490152  22/02/2017
CHERYL KINGHAM
trading as ;VIGILANT SECURITY AND INVESTIGATION SERVICES
63 A, BRIGHT STREET, PUSHPA APARTMENT, 2ND FLOOR, FLAT - 2 A, KOLKATA - 700019
SECURITY
Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR,ST. NO.7,POST-HINDUSTHAN CABLES,BURDWAN-713335,WEST BENGAL,INDIA.
Used Since :14/04/2015
KOLKATA
SECURITY SERVICES.
ADISHAKTI PEETHA

3494479  28/02/2017
NARESH PAL SINGH
trading as ; THE LIFE ETERNAL TRUST
C-17, QUTUB INSTITUTIONAL AREA, NEW DELHI-110016.
SERVICES
Address for service in India/Attorney address:
ARTI NIGAM
201-A, BASANT COMPLEX, 38 VEER SAVARKAR BLOCK DELHI-92
Used Since : 27/04/1987
DELHI
CHARITABLE SERVICES & ACTIVITIES, SOCIAL & WELFARE SERVICE, ACCOMODATION, OLD AGE HOMES,
DESTITUTE WOmens AGED HOME, BRIDHSHRAWI, ANATH ASHRAM, WIDOW ASHRAM, LEGAL SERVICES;
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES
RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
3512837 23/03/2017
CHANDAN THAKUR
A-503, WINDSOR PARK, VAIBHAV KHAN, INDIRA PURAM, GHAZIABAD, U. P.- 201010, India
Sole Proprietor

Address for service in India/Attorney address:
SUNITA KUMARI
40/106, Shalimar Garden-I, Sahibabad, Ghaziabad, Uttar Pradesh-201005, India
Used Since :08/04/2013

DELHI
Legal services; conveyancing services; bailiff services; legal information services; legal support services; legal consultation services; legal research services; legal investigation services; legal document preparation services; pro bono legal services; alternative dispute resolution services; legal services provided in relation to lawsuits; legal document preparation and research services for attorneys; providing information about legal services via a website; legal services relating to company formation and registration; information, advisory and consultancy services relating to legal matters; consultancy services relating to the legal aspects of franchising; legal services in relation to the negotiation of contracts for others; registration of domain names; consultancy and legal services in the field of privacy and security laws, regulations and requirements; arbitration services.
3530116  20/04/2017
MR. KUSH SHARMA
LD-161, Pitampura, New Delhi-110034, India
Sole proprietorship

Address for service in India/Attorney address:
GAUTAM SINGH
C/o Rudreshwar Singh, C-47, South Extension Part-2, New Delhi-110049
Used Since :01/04/2011

DELHI
Legal services; legal advisory and consultancy services.
SUNIYE NETA JI
3540552  02/05/2017
RONAK SEKHRI
F 56A, RADHEY MOHAN DRIVE, BANDH ROAD, CHATTARPUR, NEW DELHI-110074
INDIVIDUAL
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Proposed to be Used
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
#belikebread

3544627    08/05/2017

MODERN FOOD ENTERPRISES PRIVATE LIMITED
Office No. 2, One Horizon Centre, 14th Floor Sector 43, Golf Course Road, Gurgaon – 122 002

Service provider

Address for service in India/Attorney address:

ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Used Since :11/04/2017

DELHI

Online social networking services, online social networking in the field of food
3545102 09/05/2017

AMBUJ SHUKLA trading as; ALLIANCE ENTERPRISES
NO. 22, FIRST FLOOR, FLAT 107, C-BLOCK, PATEL GARDEN, NEAR KAKROLA MORE MOHAN GARDEN, DELHI-110059
SERVICE PROVIDER

Proposed to be Used
DELHI SECURITY SERVICES.
VELOCIS

3550384  17/05/2017
VELOCIS SYSTEMS PRIVATE LIMITED
A-25, Sector - 67, Noida, Uttar Pradesh -201301
Body Incorporate

Address for service in India/Attorney address:
CONCEPT LEGAL
159E, KAMLA NAGAR, NEW DELHI - 110007
Used Since :16/06/1995

DELHI

Licensing of Software included in class 45.
EX LEGE CHAMBERS
3550631 17/05/2017
SANTANU MUKHERJEE
W143, 2nd floor, Greater Kailash - 1, New Delhi 110048
SERVICE PROVIDER
Address for service in India/Attorney address:
MARIA GABRIEL
212, B- Block, Unitech Business Zone, Nirvana Country, Sector- 50, Gurgaon, NCR-122018, India
Used Since: 17/01/2017
DELHI
LEGAL SERVICES.
CONDUCIVE LEGAL

3550676  17/05/2017
CONDUCIVE LEGAL LLP
BL-17, Shalimar Bagh, Delhi North West, Delhi-110088, India
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
ASHISH KUMAR
PLOT NO. 16, STREET NO. 3, SATNAM PARK, CHANDER NAGAR, DELHI-110051

Used Since: 19/04/2016

DELHI
Legal Services; Advisory & Consultancy Services, Registration Services, Informative Services relating to Legal Matters, Providing Legal Information.
3563905  05/06/2017
DINESH KUMAR
MOHALLA DATAGANJ, TEH. TILHAR, SHAHJAHANPUR, U.P.
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
3570330  14/06/2017
GAMT TECHNOLOGY AND SERVICES LLP
38/9 KHETRA MITRA LANE, SALKIA, HOWRAH-711106
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Legal services; Security services for the physical protection of tangible property and individuals;; Personal and social services rendered by others to meet the needs of individuals
ACHARYA BALKRISHNA

3578817   26/06/2017

PATANJALI YOGPEETH (TRUST)
MAHARSHI DAYANAND GRAM, DELHI HARIDWAR NATIONAL HIGHWAY, NEAR- BHADRABAD, HARIDWAR-249402. (UTTARAKHAND). INDIA.

Trust

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/01/1996

DELHI

Legal Services; Security Services for The Protection of Property And Individuals; Personal and Social Services Rendered By Others To Meet The Needs of Individuals.
3584343   04/07/2017

YOGESH

trading as ; BHART SHAKTI SANGATHAN
HOUSE NO-140, F-BLOCK, MANGOL PURI, DELHI-110083
SERVICE PROVIDER

Address for service in India/Attorney address:
K.LAL
F-175, 30-FUTA ROAD, KHAJOORI KHASS DELHI-110090

Proposed to be Used

DELHI

LEGAL SERVICES, SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS, PERSONAL AND SOCIETY IN SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS

mark shall be used as represented
3586488    07/07/2017
HILTON HYMAN HEALTHCARE
S C GOSWAMI ROAD, PANBAZAR , GUWAHATI, ASSAM 781 001
PARTNER
Address for service in India/Attorney address:
PREMKUMAR GOPALANI
C/O SHRI SAI TRAVELS, OPP. ASHOKA HOTEL, SADAR, NAGPUR - 440 001
Proposed to be Used
KOLKATA
Legal services; Security services for the protection of property and individuals; Personal and social services rendered by others to meet the needs of individuals
MARK IS USE AND READ AS A WHOLE.
3590444  13/07/2017
GAMA SERVICES AND INFRACON PRIVATE LIMITED
ANWARPUR, DAKBUNGLOW ROAD, ABOVE STOP AND SHOP, OPPOSITE HDFC BANK, HAJIPUR, VAISHALI, BIHAR-844101
Body Incorporate
Address for service in India/Attorney address:
NAVIN PRABHAT
W-26/F-40, NEAR LABOUR COURT, NAYATOLA, MUZAFFARPUR-842001 (BIHAR)
Proposed to be Used
KOLKATA
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS
3590896   13/07/2017
ALL INDIA FOOTBALL FEDERATION
SECTOR-19, PHASE-I, DWARKA, NEW DELHI-110075
SOCIETY

Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used
DELHI

providing the services of granting of licenses to other for the use of their industrial property rights, intellectual property rights and copyrights.
3590897  13/07/2017
ALL INDIA FOOTBALL FEDERATION
SECTOR-19 ,PHASE-I, DWARKA, NEW DELHI-110075
SOCIETY
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Proposed to be Used
DELHI
providing the services of granting of licenses to other for the use of their industrial property rights, intellectual property rights and copyrights.
JUPITER OXYGEN

3594188   18/07/2017
JUPITER OXYGEN CORPORATION
2800 S. River Road, Suite 300, Des Plaines, Illinois 60018, United States of America
A Corporation organized and existing under the laws of the state of Illinois, United States of America

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014

DELHI
Licensing of intellectual property, technology, and know-how in the fields of energy efficiency, fuel consumption, carbon dioxide emissions, carbon offsetting, and environmental engineering.
ASHK SHANKAR RATHOD
trading as : OSCAR (ORGANIZATION FOR SOCIAL CHANGE AWARENESS AND RESPONSIBILITY) FOUNDATION
ROOM, NO 363, DR. BABASAHEB AMBEDKAR NAGAR, SADHU T.L. VASWANI MARG, CUFFE PARADE, COLABA, MUMBAI 400 005
SERVICE PROVIDERS
INDIAN NATIONAL
Proposed to be Used
MUMBAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
3609865   10/08/2017
PUTUL FOUNDATION
LADLEE BHAWAN, 22/146, S. K NAGAR, PATNA - 800001
TRUST
Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.
Proposed to be Used
KOLKATA
SOCIAL SERVICE
HELLO ACCOUNTS

3635249   14/09/2017
PREM VIR SINGH S/O SH. KARAN SINGH
H. NO. 270A, GALI NO 9, E-5, BLOCK 5TH PUSTA SONIA VIHAR NEW DELHI-110090
INDIVIDUAL
Address for service in India/Agents address:
GLOBAL TRADE MARK SERVICE
L8, P.S. RATHI BLOCK, TIS HAZARI COURT, DELHI 110 054
Proposed to be Used
DELHI
PERSONAL SERVICE -ACCOUNTING , BOOKS KEEPING, TAXATION, PAY ROLL MANAGEMENT CONSULTANCY, LEGAL SERVICES RELATING TO THE REGISTRATION OF TRADEMARKS; LEGAL SERVICES RELATING TO COMPANY FORMATION AND REGISTRATION; REGISTRATION SERVICES (LEGAL) PERSONAL SERVICE -ACCOUNTING , BOOKS KEEPING, TAXATION, CONSULTANCY, LEGAL SERVICES RELATING TO THE REGISTRATION OF TRADEMARKS; LEGAL SERVICES RELATING TO COMPANY FORMATION AND REGISTRATION; REGISTRATION SERVICES (LEGAL)
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word ACCOUNTS.
SAPTAPADEE

3637006  16/09/2017
AJINKYA DATTATTRAY KADUPATIL
11, Ganesh Housing Society, Deolali Pravara, Tal: Rahuri, Dist: Ahmednagar
Matrimony Services
NATURAL PERSON

Proposed to be Used
MUMBAI
Marriage Agency
3638983 19/09/2017
AVATHARA LEGAL LLP
R- 13/24, Raj Nagar, Opp ALT Centre, Ghaziabad – 201002
PARTNERSHIP FIRM
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Proposed to be Used
DELHI
Legal services
3639966  20/09/2017

ELITE FALCONS
3RD FLOOR, DHEERAJ COMMERCIAL COMPLEX, OPPOSITE IBP PETROL PUMP, BORING ROAD, PATNA - 800001, BIHAR, INDIA
PARTNERSHIP

Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,Bihar,INDIA.
Used Since :24/01/2007

KOLKATA
security services for the protection of property and individuals
3641023   22/09/2017
NAMAN FOUNDATION TRUST
C/O-NARESH SHARMA,VILL AND POST-TARWARA, P.S.-G.B.NAGAR TARWARA, SIWAN - 841506
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
3645441    27/09/2017
SATYAMEV DEVELOPCON PRIVATE LIMITED
UFO MALL, 5TH FLOOR, ANISABAD CHAURAHA, ANISABAD, PATNA-800002, BIHAR, INDIA.
COMPANY
Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,BIHAR,INDIA.
Proposed to be Used
KOLKATA
security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
3655846  12/10/2017
VIVEK SHARMA PROPRIETOR OF NAVBHARAT INTERNET SERVICES
B3A BLOCK HOUSENO,28-B JANAKPURI NEW DELHI-110058
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
D20, Nizamuddin East, New Delhi, 110013

Proposed to be Used
DELHI
PROVIDING ONLINE MATRIMONY SERVICES.
3658256  16/10/2017
MR. SHASHANK SHEKHAR
VILLAGE KABIRCHAK, PS SADAR, BIHAR-846009
INDIVIDUAL
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA G Ali NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
KOLKATA
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
3659667   18/10/2017
M/S STONEX FOUNDATION (TRUST) REPRESENTED BY SHRI RAVI KANT KABRA
WZ-29, Mansarovar Garden, New Delhi - 110015
TRUST
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Personal and social services rendered by others to meet the needs of individuals
KAUSHALYA FOUNDATION

3660870    22/10/2017
KAUSHLENDRA
SO NARENDRA PRASAD, VILL- MAHAMMADPUR, PUSTAKALAYA, NALANDA, BIHAR-801301.
BIHAR ENTREPRENEURS ASSOCIATION
AUTHOR & SETTLOR

Proposed to be Used
KOLKATA

A Public Charitable Trust with the following objectives: I. To promote, encourage, aid, finance, organize, undertake, assist in creation of employment opportunities and educational and medical facilities and establish, maintain, conduct or otherwise subsidize employment, agriculture centers, education and health centers, institutes and facilities for imparting of theoretical and practical knowledge, wisdom, research, experiments and training and to undertake and execute scientific and technical tests of all kinds and promote such scientific and technical studies investigation and researches, holding of lectures, counseling, exhibitions classes and/or conferences related directly or indirectly to advance the cause of creating employment opportunities, provide better educational and medical facilities and learning in all aspects of employment, educational and health awareness and improve the standard of living and to provide shelter, safety, security and economic empowerment to the needy, poor and underprivileged people. II. To establish, run and maintain public employment, vocational, educational and health, counseling, and management centers, agricultural information centers, and medical information centers, health check centers, laboratories, schools, colleges, co-operatives, cottage industries, small and medium industries centers, rescue teams, emergency service centers, and creation of employment opportunities and to undertake measures for and assist in the promotion of literacy, development of education awareness through formal and information institutions and the application of modern, scientific and technical skills in order to improve the awareness in mitigating the unemployment, illiteracy, poverty, diseases, and socio-economic standards of the general public and underprivileged people at large.
3666649   31/10/2017
SAHIL NIMAWAT S/O HEERA LAL NIMAWAT
3-K-23, PRABHAT NAGAR, SECTOR-5, HIRAN MAGRI, UDAIPUR (RAJ)
INDIVIDUAL
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Proposed to be Used
AHMEDABAD
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
3692779  01/12/2017
MADAD CHARITABLE FOUNDATION
Inside B.R. Mordern School, Shastri nagar, Amritsar

TRUST

Address for service in India/Attorney address:
MOHIT NANDA ADVOCATE
10-A THE MALL (RAM KUNJ) ADJOINING EMINENT MALL, MALL ROAD, AMRITSAR.

Proposed to be Used
DELHI
Social Services

No exclusive rights over the word Amritsar.
3729663  17/01/2018
POONAM LAL
G-24, SFS Flats, Saket, New Delhi -110017
Individual

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.
Used Since :05/12/2017

DELHI
Providing Social and Community Services and Doing Activities for Human Welfare, Organisation of Spiritual Meetings, Providing Information Through Online, Offline and Other Electronic Networks with Regard to The Aforementioned Services Included in Class-45.
TELUGU YUVA SHAKTI

3849401   01/06/2018
CHAITHANYA KRISHNA MURTHY GOGINENI
Flat No: 303, Anand Plaza, Behind Sandhya Hotel, Opp: Collectorate Office, Lakadi-ka-pool, Hyderabad-500004, Telangana, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
NARESH KUMAR PUTREVU
Flat No. 303, Anandha Plaza, Behind Spearmint Sandhya Hotel, Lakdikapool-04, Hyderabad, A.P.

Proposed to be Used
CHENNAI

We provide Social services to meet the needs of individuals and Society.
4171700    09/05/2019
SHAIKH AKBAR PIRSHAB
SR.NO.35, HISSA NO. 17, HOUSE NO.176, YEWALEWADI, KONDWA BD,PUNE 411048.
PROPRIETOR
Address for service in India/Attorney address:
JITENDRA GUPTA
Pune
Proposed to be Used
MUMBAI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals
DAVINDER SINGH ARORA
B-173, Shop No-4, Gujranwala Town Part-1, Main Road, Delhi-110009
proprietor of - Aroraji Rishtey Wale

Address for service in India/Attorney address:
KHANNA REGISTRATION CO
13-A RAJPUR ROAD CIVIL LINES DELHI

Proposed to be Used
DELHI
PROVIDING MATCH MAKING SERVICES, WEDDING PLANNING SERVICES, MATRIMONIAL DETECTIVE SERVICES AND OTHER ALLIED MATRIMONIAL AND WEDDING SERVICES BOTH OFFLINE AND ON THE INTERNET
Proposed to be Used
DELHI

PROVIDING OF PERSONAL AND SOCIAL SERVICES TO MEET THE NEEDS OF THE YOUTH AND THE UNDERPRIVILEGED CHILDREN WITH OPPORTUNITIES AND AN ENVIRONMENT TO DREAM AND REALIZE THEIR FULL POTENTIALS, INTER-ALIA AS PER DEED OF TRUST.
4410511  16/01/2020
NISCHAY SECURITY GLOBAL PVT. LTD.
W-9, INDUSTRIAL AREA, YAMUNA NAGAR, HARYANA-135001
BODY INCORPORATE

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092

**Proposed to be Used**

**DELHI**
SECURITY SERVICES, SECURITY GUARD SERVICES, INCLUDED IN CLASS 45
PATENT RESEARCH WITH STRATEGIC SENSE

4411641    17/01/2020
M/S.E-MERGE TECH GLOBAL SERVICES PVT., LTD.,
NO.1/62-4, FIRST STREET, RAVI COLONY, ST. THOMAS MOUNT, CHENNAI-600016.

Address for service in India/Attorney address:
S. RENUKA
BALAJI APARTMENT, FLAT A-2, A-BLOCK, GROUND FLOOR, NO.38, PARANAGASUPURAM STREET, KODAMBakkAM, CHENNAI - 600 024

Used Since: 13/09/2010

CHENNAI

LICENSE ING OF PATENT APPLICATIONS (LEGAL SERVICES), LEGAL CONSULTANCY RELATING TO PATENT MAPPING,
INTELLECTUAL PROPERTY CONSULTANCY SERVICES IN THE FILED OF PATENTS AND PATENT APPLICATIONS,
LEGAL SERVICES RELATING TO THE EXPLOITATION OF PATENTS.

THIS IS CONDITION OF REGISTRATION THAT ALL THE WORDS SHALL BE USED TOGETHER.
4413812  20/01/2020
AMIT KUMAR
WARD NUMBER 03, NEAR SHID UDHAM SINGH STADIUM, MOONAK, SANGRUR, PUNJAB-148033
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals.
4413951   21/01/2020
ISHA JAYANTILAL JAIN
B-502, 5th FLOOR, OBEROI SKY HEIGHTS, OPP. JOGGERS PARK, BACK ROAD, LOKHANDWALA, ANDHERI WEST,
MUMBAI – 400 053, MAHARASHTRA, INDIA
A Proprietorship Firm
Address for service in India/Agents address:
RAMU & ASSOCIATES.
253, SHANTIVAN CO-OP HOUSING SOCIETY, NEW LINK ROAD EXTN., ANDHERI (W) MUMBAI 400 053

Proposed to be Used
MUMBAI
Personal and social services rendered by others to meet the needs of individuals.
NOMADS
4416685  23/01/2020
DIVYANSHU GOYAL
214, ARUNACHAL BUILDING, 19, BARAKHAMBA ROAD, NEW DELHI 110001, INDIA
SERVICE PROVIDER
Proposed to be Used
DELHI
SOCIAL WELFARE ACTIVITIES, CHARITABLE ACTIVITIES, NGO SERVICES INCLUDING LEGAL AND ADVISORY SERVICES, PERSONAL & SOCIAL SERVICES, RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, SOCIETY AND/OR COMMUNITY AT LARGE AND GENERAL PUBLIC; PROVIDING SERVICES AND UNDERTAKING ACTIVITIES NAMELY ORGANIZING AND CONDUCTING VOLUNTEER PROGRAMME AND COMMUNITY SERVICE PROJECTS FOR UPLIFTMENT OF LIFE CONDITION OF HUMANS, GENERALLY.
Trade Marks Journal No: 1956, 13/07/2020 Class 45

4419940 25/01/2020
G. RAJESH KHANNA
NO. 1222-A/1, TRICHY ROAD, BEHIND J.S. EMPIRE, COIMBATORE - 641 018, COIMBATORE DIST, TAMILNADU.
INDIVIDUAL
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Astrology consultancy, Horoscope forecasting, Matrimonial agencies and Licensing of architectural drawings to others [legal services].

Transliteration: VALVIYAL VALIKATTI MEANS LIFE GUIDE AND RAJESH KHANNA IS A PERSONAL NAME.
4423385  29/01/2020

CHANDNI AHUJA

trading as ;RAINDROP FOUNDATION

2624, BASEMENT, HUDSON LANE, DELHI-110009, INDIA.

SERVICE PROVIDER

Address for service in India/Agents address:

YOGESH GUPTA

TC-345, 3RD FLOOR,RTECH, PHOOL BAGH, BHIWADI-301019

Used Since :01/04/2018

DELHI

SOCIAL AND CHARITABLE SERVICE.
SIGNAURA

4467727   09/03/2020

VIRAJ VIJAY SUPEKAR
“H.NO 3-15-216 SMASHAN MAROTI ROAD, LANE NO-3 WEST, KAILASH NAGAR, AURANGABAD, MAHARASHTRA-431001, INDIA”
Individual

Address for service in India/Attorney address:
AVINASH ANANDRAO AUTE
“SIGNAURA”, VIGNAHARTHA APARTMENT, OFFICE NO-4, KOTHrud DEPOT, PAUD ROAD, KOTHrud-411038, PUNE, MAHARASHTRA

Proposed to be Used

MUMBAI

Legal services, Security services for the physical protection of tangible property and individuals, Attorney services, Advisory services relating to intellectual property licensing, Certification of legal documents, Consultancy (Intellectual property), Domain name registration services, Litigation consultancy
4473798  16/03/2020
KRISHNA SECURITY AND PLACEMENT PRIVATE LIMITED
D-9-A, GALI NO-8, JYOTI COLONY, SHAHDARA, EAST DELHI-110032
Private Limited Company
Address for service in India/Attorney address:
ANKITA THAKUR
37, FIRST FLOOR, DEFENCE ENCLAVE, OPPO. PREET VIHAR PETROL PUMP, NEW DELHI-110092

Proposed to be Used
DELHI
Providing Services of Ladies and Gents Security Guards, Gunman, Personal Security officers & Bouncers for Residential & Commercial areas
4474080  17/03/2020
YK-MMM CHARITABLE TRUST
32/150, 14 TH CROSS, 3RD MAIN, VYALIKAVAL, MALLESHWARAM BANGALORE 560003
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Personal and social services provided by third parties to meet the needs of individuals, Providing clothing to needy children for charitable purposes, Providing clothing to needy persons for charitable purposes, Conveyancing services [legal services], Monitoring of computer systems in the nature of surveillance services relating to the physical safety of persons and security of tangible property
4474156  17/03/2020
SAMRAT SURSINH RATHOD PROPRIETOR OF M/S. BANKA MACHINE
B/H. ST WORK SHOP, 2, SAMRAT IND AREA, GONDAL ROAD, RAJKOT, GUJARAT-360001. INDIA.
Proprietorship Firm

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006

Proposed to be Used

AHMEDABAD
LEGAL SERVICES, SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
4475018    17/03/2020
NITISH SHARMA
Chamber Number 710, 7th Floor Lawyers Chamber Block, Rohini Court, Delhi
An Individual
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar, Pitampura, Delhi - 110034
Proposed to be Used
DELHI
Legal consultancy services and Legal advocacy services
Trade Marks Journal No: 1956, 13/07/2020

EKAHAMSA FOUNDATION
G-1867 JJ COLONY TIGRI DELHI South Delhi DL 110062 IN
SECTION- 8 COMPANY (NON PROFIT ORGANISATION)

Address for service in India/Agents address:
SAGAR KAPOOR
75, SUKH VIHAR, NEAR PARWANA ROAD, DELHI-110051.

Proposed to be Used

DELHI
CHARITABLE ORGANISATION, PERSONAL AND SOCIAL SERVICES RENDERED TO MEET THE NEEDS OF INDIVIDUALS, SERVICES TO PEOPLE AND MANKIND FOR THEIR WELFARE, RELIEF TO THE POOR CHILDREN, EDUCATION, MEDICAL RELIEF, FREE SERVICE TO CHILDREN IN NEED, HEALTH MEASURES, SELF HELP ACTIVITIES, INDUSTRIAL TRAINING AND CAMPS, ADVANCEMENT OF ANY OTHER OBJECT OF GENERAL PUBLIC UTILITY AS CHARITABLE PURPOSES, TALENT HUNTS OR ORGANIZE COMPETITIONS OR EVENTS FOR THE POOR, NEEDY, DISABLED OR SPECIAL CHILD, NEEDY OR DISABLED CHILDREN, SET UP CAMPS OR DO CHARITABLE EVENTS FOR AWARENESS FOR THE WELLBEING OF CHILDREN IN NEED, PARTICULARLY, CHILDREN EXPOSED TO ANY ABUSE, UNEDUCATED CHILDREN, SPECIAL CHILD, CHILDREN SUFFERING FROM ILL HEALTH, PHYSICAL PROBLEM AND MENTAL ILLNESS.
4476139  18/03/2020
GAURANG MAHENDRABHAI PATEL
PLOT NO. 1235/1, SECTOR 7 D, GANDHINAGAR - 382007 GUJARAT INDIA
Proposed to be Used
AHMEDABAD
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
Trade Marks Journal No: 1956, 13/07/2020 Class 45

4476178 18/03/2020
GAURANG MAHENDRABHAI PATEL
PLOT NO. 1235/1, SECTOR 7 D, GANDHINAGAR - 382007 GUJARAT INDIA

Proposed to be Used
AHMEDABAD
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
IPMMI

4476862    18/03/2020

INSTITUTE OF PACKAGING MACHINERY MANUFACTURERS OF INDIA
303, 3rd Floor, Golderest Business Park, Opp. Shreyas Cinema, Behind Kailash Esplanade, L.B.S. Road, Ghatkopar (West), Mumbai – 400086, Maharashtra, India

Company

Address for service in India/Agents address:
SHAILENDRAT THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091

Used Since : 18/07/2000

MUMBAI

Personal and social services rendered by others to meet the needs of individuals, services to society, poor and orphans; children welfare and health, providing charitable services, legal services.
4477263  19/03/2020
DRASHTI MAHESHKUMAR DAVE
trading as ;"SAMBANDHAH"
403, BALAJI CENTRE, OPP. GURUKUL, MEMNAGAR, AHMEDABAD - 380052
Used Since :20/02/2020
AHMEDABAD
SOCIAL ACTIVITIES IN CLASS - 45.
4477264  19/03/2020
DRAŞTI MAHESHKUMAR DAVE
trading as ;"SAMBAŃDAH"
403, BALAJI CENTRE, OPP. GURUKUL, MEMNAGAR, AHMEDABAD - 380052
Used Since :20/02/2020

AHMEDABAD
PERSONAL AND SOCIAL SERVICES TO MEET THE NEEDS OF INDIVIDUALS - CLASS - 45
Trade Marks Journal No: 1956 , 13/07/2020 Class 45

SRI RAM EDUCATIONAL & SPIRITUAL CHARITY
NO.9/10A, MADHU MESTRI STREET, NEAR RAMAR KOVIL, ONDIPUDHUR, COIMBATORE - 641 016, COIMBATORE DIST, TAMILNADU.
TRUST
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Personal and social services regarding individual needs, Social services rendered by others to meet the needs of individuals, Personal and social services provided by third parties to meet the needs of individuals.
4478044 19/03/2020
Constant Contact, Inc.
c/o The Endurance International Group, 10 Corporate Drive, Burlington, Massachusetts 01803, United States of America
a corporation organized and existing under the laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used
DELHI

Domain name registration services; domain name registration advisory services; consultancy relating to the registration of domain names; domain name search services for the availability of domain names.
4478046  19/03/2020

Constant Contact, Inc.
c/o The Endurance International Group, 10 Corporate Drive, Burlington, Massachusetts 01803, United States of America
a corporation organized and existing under the laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used
DELHI

Domain name registration services; domain name registration advisory services; consultancy relating to the registration of domain names; domain name search services for the availability of domain names.
4479107  20/03/2020
SHRI SHRI SARADESHWARI ASHRAM AND FREE HINDU GIRLS' SCHOOL
26, GAURI MATA SARANI, SHYAMBAZAR
TRUST
Address for service in India/Attorney address:
ARINDAM GHOSH, ADVOCATE
C/O BARNWAL & ASSOCIATES, I, N.S. ROAD, GROUND FLOOR, KOLKATA 700 001, WEST BENGAL, INDIA
Proposed to be Used
KOLKATA
SOCIAL SERVICES
4479584   20/03/2020
ROHIT OMPRAKASH RANA SOLE PROPRIETOR OF JUNU CREATIONS
SURVEY#13, 703A, ROSARY, UDAY BAUG, PUNE -411013
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
4236256
MUMBAI
Internet-based social networking services, Marriage partner introduction or dating service
VISHWASNIYE SECURITY AND MANPOWER SERVICES
J K-198-C, DILSHAD GARDEN, SHAHDARA, DELHI - 110095
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Security guard services; Security inspection services for others; Providing information relating to security guard services; Electronic monitoring services for control of building environmental access and security systems; Consultancy services in the field of national security; Monitoring of computer systems for security guarding of facilities; Security services for the protection of property and individuals; Provision of information, advice and consultancy in relation to security services for the protection of property and individuals; Investigation and surveillance services relating to the physical safety of persons and security of tangible property
4479774  20/03/2020
SPYKAR SECURITY & MULTISERVICES PVT. LTD.
SHANTI SADAN BHOJPUR KOTHI, NEW ALKAPURI, BORING PAR, GARDANIBAGH, PATNA -800002, BIHAR
A company Incorporated under companies act,2013
Address for service in India/Attorney address:
GAUTAM SATYAVIR SINGH & CO.
420, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007(UP) Email Id:-gscc72ipr@gmail.com, Cont. No. 09868124210 , 09560546922

Proposed to be Used
KOLKATA
SECURITY SERVICES FOR PROTECTION OF PROPERTY AND INDIVIDUALS, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHER TO MEET THE NEEDS OF INDIVIDUALS
BECKN

4479878  20/03/2020
OPEN SHARED MOBILITY FOUNDATION
No. 87, Block B, 4th Block, Koramangala Ward No. 68, Ejipura, Bangalore- 560034
Private Limited Company

Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001

Used Since :30/07/2019

CHENNAI
Security services, namely, providing digital user authentication services for digital transactions and e-commerce transactions; investigation and surveillance services relating to the safety of persons and entities.
Trade Marks Journal No: 1956, 13/07/2020 Class 45

4480427 21/03/2020
S.DEHALEESAN
4/22, FIRST CROSS STREET, RAGHAVAN COLONY, ASHOK NAGAR, CHENNAI -83
Sole Proprietor

Address for service in India/Agents address:
S. VIDHYA
29, MURUNGAPALAYAM II STREET, KUMAR NAGAR, GANDHI NAGAR (po), TIRUPUR-640603.

Proposed to be Used
CHENNAI
Insolvency Practitioner services, Resolution Professional services, Interim Resolution Professional Services, Liquidator services, Legal services, legal opinions, legal advice
4480809    21/03/2020
(1). MR. BHARATBHAI MAGANBHAI KHANPARA AND (2). MR. SURESHBHAI CHHAGANBHAI KHANPARA
A – 902, HARIDWAR HEIGHTS, OPP. GANDHI SCHOOL, NANA MAVA MAIN ROAD, RAJKOT – 360 005 (GUJARAT) INDIA
A Joint Co-Owner

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN
TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
Legal Services; Security Services For The Physical Protection Of Tangible Property And Individuals; Personal And Social
Services Rendered By Others To Meet The Needs Of Individuals.
4480888  22/03/2020
GANGADHARA S
# 773 OPP SHANKARNAG BUS STAND 1ST MAIN ROAD KAMALANAGAR BANGAORE 560079
GOLDEN SEA SECURITY AND SERVICES PVT LTD
Individual
Proposed to be Used
CHENNAI
PRIVATE SECURITY AND SERVICES, SECURITY INVESTIGATION ACTIVITIES, PRIVATE SECURITY ACTIVITIES
4481284   23/03/2020
ATUL MEHTA
184 2ND POLO PAOTA JODHPUR RAJASTHAN 342001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :03/01/2019
AHMEDABAD
Social introduction agency services, online social networking services
4481436   23/03/2020
SENDIL ANAND C
#8F01, Palm Springs, 7th C Cross, 16th B Main, 4th B Block, Koramangala, Bangalore-560034
Sole Proprietor

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Legal support services; case management services, namely, legal services for domestically abused persons.
4481818  24/03/2020
ZATCHUP PRIVATE LIMITED
14/4, JANTA ENCLAVE DUGRI, NEAR DHANDRA ROAD LUDHIANA PUNJAB 141013
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Personal and social services rendered by others to meet the needs of individuals; Social introduction agency services; Online social networking services; Providing information in the field of self-improvement; Licensing of computer software; Licensing of technology [legal services]
4482211   25/03/2020
WESTERN EAGLE SECURITY PRIVATE LIMITED
C/O ABUDULLAH KHAN, JAIL ROAD
Active
Address for service in India/Attorney address:
MOHD SALMAN
4/121, PAHASU HOUSE, CIVIL LINES, ALIGARH

Proposed to be Used
DELHI
In respect of Security Services and Consultancy, Security guard services, Security monitoring services, Public events security services, Rental of security apparatus, Safety, rescue, security and enforcement services included in Class-45
ZEMIS

4484753  03/04/2020

NAVNEET DUGAR

A-1 / 343, Paschim Vihar, New Delhi – 110063

INDIAN CITIZEN

Address for service in India/Attorney address:

SUBHASH BHUTORIA

D 969, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025

Used Since : 11/03/2016

DELHI

LEGAL SERVICES; PROVIDING CUSTOMIZED LEGAL DOCUMENTATION, INFORMATION, COUNSELING, ADVICE AND CONSULTATION SERVICES; SOCIO-LEGAL SERVICES; LEGAL SUPPORT SERVICES; PROVIDING LEGAL SUPPORT, CONSULTATION AND GENERAL LEGAL ADVISORY.
Kommit

4484778  03/04/2020
KARMANYA SINGH SAREEN
F-11, Jangpura Extension, New Delhi-110014
Individual

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :16/03/2020

DELHI
Legal Consultancy relating to intellectual property management and rights, Intellectual property consultancy services in the field of Patent and Patent applications, Consultancy relating to the financial valuations of Intellectual property assets, management of intellectual property and copyrights, trademark protection, Advice, representation and assistance in litigation and judicial procedures relating to intellectual property and associates rights, Online services accessible by means of downloadable mobile applications.
PAYPAY

4484832  03/04/2020

MR. P. SINGH
J-BLOCK, RAJOURI GARDEN, NEW DELHI-110027.
SINGLE FIRM

Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.

Proposed to be Used

DELHI

Online social networking services; Identification verification services, namely, providing authentication of personal identification information; Social introduction and networking services; User verification services; Identification verification services.
4485320  06/04/2020
NATIONAL PAYMENTS CORPORATION OF INDIA.
1001A, 10th Floor, B Wing, The Capital, Bandra-Kurla Complex, Bandra (East), Mumbai- 400 051.
A company incorporated under Section 25 of the Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
Mumbai
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals; online social networking services accessible by means of downloadable mobile applications being services included in class 45.
KALYANJYOTI SERVICES

4485664  07/04/2020

KUKIL BARUAH
VILL – KOKILA JARANI, PO DUBIA GAON, KALABARI, SONITPUR, ASSAM - 784178

An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used

KOLKATA

PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; PROVIDING SOCIAL AND COMMUNITY SERVICES; CHARITABLE AND PHILANTHROPIC SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUAL; ORGANIZATION OF SPIRITUAL AND RELIGIOUS MEETINGS for the purpose of welfare
Obuhi

4487912  15/04/2020

OBUHI CONSULTING SERVICES DWC-LLC
DWC Business Centre - First floor P.O. Box 390667 Dubai, UAE

Body Incorporate

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Used Since : 18/06/2018

DELHI

Personal and social services rendered by others to meet the needs of individuals.
4487975   15/04/2020
SANJAY KHERA
4/278, GALI NO. 1, BHOLA NATH NAGAR, OLD TEZAB MILL, SHAHDARA, NORTH EAST DEHI-110032
PROPRIETOR

Address for service in India/Attorney address:
MEENU VERMA
J-178 B VISHNU GARDEN, NEAR SHAKTI MANDIR, NEW DELHI-110018.
Used Since :09/04/2020

DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
Guilt A Smile

4488518  17/04/2020
PRATHAMESH BHATTE
B503, Imperial Heights, Bharatmata Hsg. Soc. Lane, Walhekarwadi, Chinchwad, Pune-411033
An Individual

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI

Providing a website featuring information about how to deal with and process personal emotions
4489008  18/04/2020
SUVIDUTT M.S.
Tower J - 305, Logix Blossom County, Sector 137, Noida, UP - 201301
Individual
Address for service in India/Attorney address:
ALETHEIA LEGAL
GH-6, 2B, Orchid Garden, Sun City, Gurgaon Sector 54, 122002

Proposed to be Used
DELHI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
ADV. ROSHNI MANUEL
KURISINKAL, HOUSE NO. 15/151A(24/1037), MUNDAMVELI P.O, PIN-682507, KERALA, INDIA
Single Firm

Address for service in India/Agents address:
JOHN MATHEW & ASSOCIATES.
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018 KERALA

Proposed to be Used

CHENNAI
LEGAL SERVICES; ALTERNATIVE DISPUTE RESOLUTION SERVICES; LEGAL RESEARCH; LEGAL DOCUMENT PREPARATION SERVICES; LEGAL ADVOCACY SERVICES; LITIGATION SERVICES; CERTIFICATION OF LEGAL DOCUMENTS; CONVEYANCING SERVICES; LEGAL ADVISORY SERVICES; LEGAL SERVICE NAMELY PROCESS SERVING; NOTARIAL SERVICES; PARALEGAL SERVICES; PROVIDING INFORMATION ABOUT LEGAL SERVICES VIA WEBSITE; PLANNING AND ARRANGING OF WEDDING CEREMONIES; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS;
Scripta Lex

4489915    22/04/2020

DUSHYANT TIWARI
128/90 D Block, Kidwai Nagar, Kanpur, Uttar Pradesh 208011
Individual

Address for service in India/Attorney address:
ASCURIO
D3-301, Rutu Park, Near Brindawan Society, Thane West 400601, Maharashtra, India

Proposed to be Used

MUMBAI

‘Alternate Dispute Resolution Service; Arbitration Service; Intellectual Property Right Consultancy And Service; Legal Service; Legal Service In Relation To Negotiation Of Contracts; Legal Service In The Field Of Immigration; Legal Advise; Legal Research; Legal Document Preparation; Legal Information Service; Litigation Service; Legal Consultancy Service; Legal Support Service; Legal Research Service; Legal Investigation Service; Legal Aid Service; Legal Watching Service; Legal Advocacy Service; Legal Compliance Service; Legal Compliance Auditing; Mediation; Registration Service’
4490743 23/04/2020
ESHA ROY
S-262 GK Part-I New Delhi 110048
Individual

Address for service in India/Attorney address:
SHIV MANGAL SHARMA
B-88, B Block, Greater Kailash -1 New Delhi 110048

Proposed to be Used
DELHI
marriage beuro
TRADEMARK ACT 1999

Address for service in India/Attorney address:
SASMITA SETHI
NAHARPADA,W.NO-11,BARIPADA,MAYURBHANJ,ODISHA,PIN-757001

Proposed to be Used
KOLKATA

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
DHARMAASONIC

4491361  24/04/2020
DHARMA PRODUCTIONS PRIVATE LIMITED
Unit No 201 & 202, 2nd floor, Supreme Chambers, Off Veera Desai Road, 17/18, Shah Industrial Estate, Andheri (W), Mumbai - 400 053, India
Body Incorporate

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Proposed to be Used
MUMBAI
Personal and social services regarding individual needs, Online social networking services, Online social networking services accessible by means of downloadable mobile applications
4491786  26/04/2020
SMT. D.S.V. MAHALAKSHMI
D.NO. 6-3-1177/A, SURYA KIRAN APARTMENTS, F-6 B.S. MAKTHA, BEGUMPET, HYDERABAD-500016, TELANGANA, INDIA
Individual
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Legal Services, Legal Advisory Services; Marital Counselling; family counseling; Dispute Resolution Services social services included in class 45

Transliteration  :  OORATA
AN, SICHAN
22nd Floor, 129, Teheran-ro, Gangnam-gu, Seoul 06133, South Korea
Individual

Address for service in India/Attorney address:
KOCHHAR & CO.
17th Floor, Nirmal Building, Nariman Point, Mumbai - 400021, Maharashtra, India

Proposed to be Used
MUMBAI
On-line social networking services; licensing of intellectual property; clothing rental
Quasar Legal

4491997  27/04/2020

KAVITA BHALLA
162, Mandakini Enclave, Alaknanda, New Delhi-110019

sole proprietor

Address for service in India/Attorney address:

ANKIT KHANNA
B 89 gulmohar park, LGF, Delhi-110049

Proposed to be Used

DELHI

Providing legal advice, Legal Advocacy services, legal document preparation, Legal Investigation services, Legal Support Services, legal research services, legal aid services, legal advocacy services, legal information services, Legal Compliance auditing, preparation of legal documents, Court reporting (Legal Services) legal consultation services.
BFF Care; we are there...

4493458    29/04/2020

SOMNATH DAS
MAINAK GARDENS, BLK-H, FLAT-4D, 53 LASKARPUR ROAD, KOLKATA 700084

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
GMR LAW ASSOCIATES

4493482  29/04/2020
G. MADHUSUDHAN RAO
Flat No 502, Maheshwari Complex, Cha-Cha Nehru Park Road, Masabtank, Hyderabad – Telangana - 500028
INDIVIDUAL
Address for service in India/Attorney address:
SUBHAJIT DEY
FASTINFO LEGAL SERVICES PRIVATE LIMITED GE 115, Rajdanga Main Rd, near Ruby, Sector G, Kaskha, Kolkata, West Bengal 700107
Used Since :29/07/2014

CHENNAI
Legal Services
SHREEDAMBA SEVA SANSTHA
58D, 104 ASHTAVINAYAK D CHS LTD, NEW MHADA TOWER, NEAR ATHARVA COLLEGE, OPP. GANESH NAGAR, KANDIVALI (WEST), MUMBAI, MAHARASHTRA, INDIA, PIN- 400067

Trust

Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.

Proposed to be Used
MUMBAI

SOCIAL WORK ACTIVITIES, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDED IN CLASS 45
LYFT

4494673  01/05/2020

Lyft, Inc.
185 Berry Street, Suite 5000, San Francisco, California 94107 U.S.A.
Corporation organized under the laws of U.S.A.

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI
Opening of locks as a part of emergency roadside assistance services
GREENWOLF ADVISORS
4494714  01/05/2020
SAGAR KHUBCHANDANI
D-42, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI-110008
Proprietor
Address for service in India/Attorney address:
ANKITA THAKUR
37, FIRST FLOOR, DEFENCE ENCLAVE, OPPO. PREET VIHAR PETROL PUMP, NEW DELHI-110092
Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
4494815   02/05/2020
PR SUMIYON VIJAY RAJ PROPRIETOR OF FIRM GRIP SECURITY & SERVICES"
UGF 06B, Design Arch, Site C, Zeta 1, Greater Noida. Gautam budh nagar, Uttar Pradesh - 201306
Proprietorship Firm

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
DELHI
Legal services; security services for the physical protection of tangible property and individuals; personal and social
services rendered by others to meet the needs of individuals
4494980  02/05/2020
LALIT KUMAR
HOUSE NO. 21/178,179,KALYAN PURI , DELHI- 110091
INDIVIDUAL
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
Mentoring [spiritual], Spiritual advice, Spiritual consultancy, Astrological and spiritual services, Counselling relating to spiritual direction
4495035  02/05/2020
PANKAJ KUMAR
KUNTI NAGAR JAHANGANJ ROAD, KAMALGANJ, FARRUKHABAD- 209724, UTTAR PRADESH
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :22/11/2019

DELHI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
APTECHMONTANA

4495038  02/05/2020

MR. NAZEER SHEIK PROPRIETOR OF TECKZE SOFT
183/c, 2nd floor, Vengal Rao Nagar, Hyderabad-500038, Telangana India.
Proprietorship Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Used Since : 29/04/2020

CHENNAI

Dating services, Dating agency services, Internet Dating services, Computer dating services, Video dating services, Dating services provided through social networking
4495134   02/05/2020
NATIONAL PAYMENTS CORPORATION OF INDIA.
1001A, 10th Floor, B Wing, The Capital, Bandra-Kurla Complex, Bandra (East), Mumbai- 400 051.
A company incorporated under Section 25 of the Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
To be associated with:
3430360
MUMBAI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals; online social networking services accessible by means of downloadable mobile applications being services included in class 45.
Trade Marks Journal No: 1956, 13/07/2020 Class 45

4495606 04/05/2020
RAKESH A SAROJ
4/37, CENTURY MILL, EMPLOYEES COLONY, NR DOORDARSHAN, P.B. MARG, MUMBAI - 400030
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Registration of domain names [legal services]; Legal administration of licences; Copyright management; Legal research; Legal document preparation services; Intellectual property consultancy; Licensing of intellectual property; Monitoring intellectual property rights for legal advisory purposes
4495629    04/05/2020
SHAIK ABDUL AZEEM
Suha Royal Office No 5, SAA Construction, Next To Narvekar Agencies, Chandrawaddo Fatorda, Goa - 403602
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :26/07/2015

MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, ONLINE SOCIAL NETWORKING SERVICES
LEGALO EXPLORE LLP
Office No. B/10, New India Estate, Near Green Hill Resort, Waliv, Vasai East - 401202, Maharashtra, India.
A body corporate formed and registered under the Limited Liability Partnership Act, 2008.

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
Online booking of legal services; booking services for legal services; providing legal information from an online interactive database; providing online information in the field of law; providing information about legal services via a website; providing information on legal procedures relating to lawsuits or other legal issues; legal research services; preparation of legal reports.
4496940  06/05/2020

DHURV DUTT
Surya Lok, 124, Dutt's, c-8/2 Lane, Central Avenue, Sainik Farms, New Delhi, 110062.
INDIVIDUAL

Address for service in India/Attorney address:
BHRIGU DUTT ADV
A-205, SOMDUTT CHAMBER-1, AFRICA AVENUE MARG, BHIKAJI CAMA PLACE, NEW DELHI-110066
Used Since: 22/12/2015

DELHI
Services of Consultancy and legal advisory, Certification of legal documents, Legal services relating to the management and exploitation of copyright and ancillary copyright, Licensing of intellectual property in the field of trademarks, Copyright management consultation, Legal services relating to company formation and registration,
ADITYA KAPOOR
G-43, Second Floor, Masjid Moth, Greater Kailash-II, New Delhi - 110 048
Legal Services
Sole Proprietor

Proposed to be Used

DELHI
Legal research; Legal advice; Legal services; Mediation [legal services]; Legal mediation services; Legal information services; Registration services [legal]; Legal research services; Legal investigation services; Legal consultancy services; Legal support services; Legal consultation services; Legal aid services; Legal watching services; Legal advocacy services; Legal compliance auditing; Provision of legal information; Certification of legal documents; Provision of legal research; Compilation of legal information; Conveyancing services [legal services]; Bailiff services (legal services); Legal information research services; Attorney services [legal services]; Patent licensing [legal services]; Licensing of computer software [legal services]; Providing information relating to legal affairs; Domain names (Registration of -) [legal services]; Registration of domain names [legal services]; Alternative dispute resolution services [legal services]; Information services relating to legal matters; Licensing of intellectual property [legal services]; Professional legal consultations relating to franchising; Legal advice relating to franchising; Provision of expert legal opinions; Cartoon character licensing [legal services]; Licensing of trademarks [legal services]; Licensing of software [legal services]; Computer software licensing [legal services]; Legal services relating to business; Legal services relating to wills; Software licensing [legal services]; Legal document preparation services; Legal administration of licences; Mediation in legal procedures; Trademark monitoring [legal services]; Legal advice and representation; Personal legal affairs consultancy; Preparation of legal reports; Pro bono legal services; Legal services relating to the exploitation of patents; Legal assistance in the drawing up of contracts; Legal services relating to company formation and registration; Legal services relating to the registration of trademarks; Monitoring intellectual property rights for legal advisory purposes; Monitoring industrial property rights for legal advisory purposes; Advisory services relating to consumers rights [legal advice]; Legal services in the field of immigration; Legal services relating to social insurance claims; Legal services relating to time share rights; Trademark watch services for legal advisory purposes; Arranging for the provision of legal services; Legal consultancy relating to intellectual property rights; Legal services provided in relation to lawsuits; Legal services relating to intellectual property rights; Legal consultation in the field of taxation; Provision of information relating to legal services; Legal consultancy relating to patent mapping; Licensing of patent applications [legal services]; Legal services relating to copyright licensing; Expert consultancy relating to legal issues; Licensing of registered designs [legal services]; Granting of software licences [legal services]; Granting of software licenses [legal services]; Computer software (Licensing of -) [legal services]; Legal services relating to the protection and exploitation of copyright for film, television, theatre and music productions; Legal services relating to the exploitation of ancillary rights relating to film, television, video and music productions; Registration of domain names for identification of users on a global computer network [legal service]; Legal services relating to the negotiation and drafting of contracts relating to intellectual property rights; Legal services relating to the management and exploitation of copyright and ancillary copyright; Legal services relating to the exploitation of copyright and industrial property rights; Legal services relating to the management, control and granting of licence rights; Legal services in relation to the negotiation of contracts for others; Licensing of intellectual property in the field of trademarks [legal services]; Licensing of intellectual property in the field of copyrights [legal services]; Legal and judicial research services in the field of intellectual property; Legal services relating to the exploitation of copyright for printed matter; Legal services relating to the exploitation of intellectual property rights; Preparation of legal reports in the field of human rights; Legal advice in responding to calls for tenders; Providing information about legal services via a website; Legal services relating to the acquisition of intellectual property; Consultancy services relating to the legal aspects of franchising; Legal services relating to the exploitation of transmission rights; Legal services for procedures relating to industrial property rights; Legal services relating to the exploitation of film copyright; Information, advisory and consultancy services relating to legal matters; Legal services relating to the exploitation of broadcasting rights; Legal
advice in responding to requests for proposals [RFPs]; Licensing [legal services] in the framework of software 
publishing; Providing patient advocate services to hospital patients and patients in long term care facilities; Court 
reporting;
4497391 07/05/2020
XIN LI WANG INTERNATIONAL HOLDING GROUP CO., LTD.
22F.-9, No. 282, Shizheng N. 2nd Rd., Xitun Dist., Taichung City, Taiwan (R.O.C.)
A company incorporated under the laws of Taiwan (R.O.C.)
Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001

Proposed to be Used
DELHI
Legal services in relation to the negotiation of contracts for others; Legal document preparation services.
GLAD BHARAT FOUNDATION (REPRESENTED BY ITS MANAGING TRUSTEE MR. AHMAD ABDULLAH SHAHBAZI)
0062, 4B, Nagmatiya Colony, Gaya- 823001, Bihar
Trust

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Used Since :05/08/2019

KOLKATA
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals under Class “45”.
Vertex Corporate Legal

4498694  11/05/2020

ROHIT PATIL
Flat No. 5, Saijyot Apartment, Vastu Park, Jaibhavani Road, Nashik Road, Nashik - 422101
Legal Services
Individual

Proposed to be Used
MUMBAI
Legal Services
TIPSYSOBER

4498945 11/05/2020

SONALI ANKIT MALIK
B-43/2 DDA flats, Naraina Vihar, New Delhi - 110028
Individual

Address for service in India/Attorney address:
NEHA JOSHI
Neha Joshi, O/No. 15, Ground Floor, World Trade Centre, Near Lalit Hotel, Fire Brigade Lane, Barakhamba, New Delhi-110001, India

Proposed to be Used
DELHI

Online social networking services accessible by means of downloadable mobile applications; facilitating social interaction among individuals, social introductions, and for finding persons with particular interests and backgrounds; Providing information in the form of databases featuring information in the fields of social networking, social introduction, personal development, self-improvement; Internet based social introduction; Providing access to computer databases and online searchable databases in the fields of social networking, social introduction; personal and social services rendered by others to meet the needs of individuals; providing an internet website portal for engaging in social networking; providing news and information on food, liquor, entertainment via social networks, websites and other communication networks included in Class 45
4499186  11/05/2020
N V PRASHANTH MANJUNATH
67/73 PERUMAL KOIL SOUTH MAADA STREET, VILLIVAKKAM, TIRUVALLUR, TAMIL NADU - 600049
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Online social networking services; Internet-based social networking services; Online social networking services accessible by means of downloadable mobile applications; Internet-based social networking, introduction, and dating services; Internet-based social introduction and dating services; Internet based dating, matchmaking and personal introduction services; Providing information via interactive online websites in the field of dating and to facilitate introduction of individuals and development of relationships and friendships
PROMETHEUS
4499614  12/05/2020
PROMETHEUS PATENT SERVICES PRIVATE LIMITED
Plot No: 34B, Sai Dwaraka Sinman, Huda Heights, Near Lotus pond, MLA Colony, Road No.12, Banjara Hills, Hyderabad-500034, and Telangana, India
MSME Registered Company

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Used Since :20/10/2008

CHENNAI
Legal services, intellectual property services, intellectual property consultation, protection of intellectual property, advisory services relating to intellectual property rights, patent attorney services, patent application licensing, copyright protection, legal services relating to the registration of trademarks.
TUNE
4499615  12/05/2020
PROMETHEUS PATENT SERVICES PRIVATE LIMITED
Plot No: 34B, Sai Dwaraka Sinman, Huda Heights, Near Lotus pond, MLA Colony, Road No.12, Banjara Hills, Hyderabad-500034, and Telangana, India.
MSME Registered Company
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain’s Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :01/04/2020
CHENNAI
Legal services, intellectual property services, intellectual property consultation, protection of intellectual property, advisory services relating to intellectual property rights, patent attorney services, patent application licensing, copyright protection, legal services relating to the registration of trademarks.
CITYVIBES FOUNDATION

4500316  12/05/2020
RAJESH KUMAR AGARWAL
K-56, mahaveer nagar Tonk road Jaipur -302018
Individual

Address for service in India/Attorney address:
URVASHI JAIN
63, James Colony, Sector-3, Vidhyadhar Nagar, Jaipur, Rajasthan - 302039

Proposed to be Used
To be associated with:
2822380

AHMEDABAD
Social Welfare Services
SIDDHARTH SHARMA  
D 45, Sector 4, Defence Colony, Dehradun, Uttarakhand - 248001  
Proprietor

Address for service in India/Attorney address:  
POOJASHREE  
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

**Proposed to be Used**  
**DELHI**

LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
AURIGA LEGIST
4500740  13/05/2020
NAMAN ISSRANI
H.no B-317, Pocket-2, Mayur Vihar Phase-I, New Delhi-110091
An Indian Citizen
Address for service in India/Attorney address:
ACE INDIA LEGAL CONSULTANTS LLP
F-83, Ground Floor, Green Park (Main), New Delhi – 110016
Proposed to be Used
DELHI
Legal services and consultancy; legal research; legal document preparation services.
4501161  14/05/2020
ANURAG DHONDIYAL
37, SHRI ARBINDO MARG, ADCHINI VILLAGE, SARVODYA ENCLAVE, SOUTH DELHI, DELHI 110017
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI
Social & community services, charitable services, personal & social services rendered to meet the need of individuals.
4501242  13/05/2020
TEJPAL SINGH SALUJA
19, ANAND RISHI NAGAR, DEWAS (M.P.)-455001
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
LEGAL SERVICES
**4501273  14/05/2020**

Adab Singh Kapoor  
M-101, LGF, Saket, New Delhi, 110017  
Registered  

**Address for service in India/Attorney address:**  
ADAB SINGH KAPOOR  
M-101, Lower Ground Floor, Saket, New Delhi - 110017  
Used Since :31/12/2019  

**DELHI**  
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
4501780   15/05/2020
PAAN LEGALINFO PRIVATE LIMITED
105, TULSI TOWER, GEETA BHAWAN SQUARE, INDORE MADHYA PRADESH- 452001
PVT LTD

Address for service in India/Attorney address:
IPR SOLUTIONS
OFFICE NO B 10 1st FLOOR BHAWANI MARKET NEAREST SECTOR 18 METRO NOIDA 201301

Proposed to be Used
MUMBAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4501782 15/05/2020
PAAN LEGALINFO PRIVATE LIMITED
105, TULSI TOWER, GEETA BHAWAN SQUARE, INDORE MADHYA PRADESH- 452001
PVT LTD
Address for service in India/Attorney address:
IPR SOLUTIONS
OFFICE NO B 10 1st FLOOR BHAWANI MARKET NEAREST SECTOR 18 METRO NOIDA 201301

Proposed to be Used
MUMBAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
Palladium Partners Advocates & Solicitors.

ANIKET GAUTAM
Skytech Matrott, Flat no. H-1405, Sector-76, Noida, Uttar Pradesh - 201301
Law Firm

Address for service in India/Attorney address:
ANIKET GAUTAM
Skytech Matrott, Flat no. H-1405, Sector-76, Noida, Uttar Pradesh - 201301
Used Since: 05/08/2019

DELHI

Services rendered by lawyers, legal assistants, and personal advocates, to individuals, groups of individuals, organizations and enterprises.
Trade Marks Journal No: 1956, 13/07/2020 Class 45

KAIRISH

4502414  15/05/2020
KAIRUS SHAVAK DADACHANJI
603, Bhaktawar Colaba Road, Colaba Mumbai - 400005, Maharashtra, India
A Citizen of India

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
MUMBAI

Management of Intellectual Property; intellectual property consultancy; licensing of intellectual property; monitoring intellectual property rights for legal advisory purposes; intellectual property consultancy services for inventors.
KAIRISH INNOTECH

4502431  15/05/2020
KAIRUS SHAVAK DADACHANJI
603, Bhaktawar Colaba Road, Colaba Mumbai - 400005, Maharashtra, India
A Citizen of India

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
MUMBAI

Management of Intellectual Property; intellectual property consultancy; licensing of intellectual property; monitoring intellectual property rights for legal advisory purposes; intellectual property consultancy services for inventors.
M/S. SITARAM JINDAL FOUNDATION
SITARAM JINDAL FOUNDATION JINDAL NAGAR, TUMKUR ROAD, BANGALORE-560073, KARNATAKA, INDIA
Trust

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Used Since :12/07/1969

CHENNAI
SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, PROVIDING PATIENT ADVOCATE SERVICES TO HOSPITAL PATIENTS AND PATIENTS IN LONG-TERM CARE FACILITIES, PROVIDING CLOTHING TO NEEDY CHILDREN FOR CHARITABLE PURPOSES, PROVIDING SHOES TO NEEDY CHILDREN FOR CHARITABLE PURPOSES
4502913 16/05/2020
DINESH CHANDRASHEKHAR TIWARI
New Majri Colliery, Vinayak Nagar Chowk, Tiwari Niwas, Near Telephone Exchange, Post Shivjinagar, Tah : Bhadrawati, Distt :- Chandrapur - 442503 (M.S.)
INDIVIDUAL
Address for service in India/Attorney address:
HARISH T SUMYANI
K K AND CO.,267 BHALDARPURA NEAR CONGRESS BHAWAN,NAGPUR-440018
MUMBAI
ASTROLOGICAL AND SPIRITUAL SERVICES INCLUDED IN CLASS 45
BASAVA SAMITHI
No.1 Basava samithi Basava Bhavan Basaveshwara Road, same as above, BANGALORE (URBAN)- 560001, KARNATAKA
Society

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
KYSF - KANOJIYA YUVA SHAKTI FOUNDATION

4503179  16/05/2020
KANOJIYA YUVA SHAKTI FOUNDATION
VIMAL POWER LAUNDRY KASAR VADAVLI NAKA, THANE, MAHARASHTRA - 400615
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :22/09/2016
MUMBAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4503718    18/05/2020
MILES TO GO MEDIA PVT. LTD
2/40, ANSARI ROAD, DARYAGANJ, NEW DELHI CENTRAL DELHI, DELHI 110002, INDIA
Body Incorporate

Address for service in India/Attorney address:
MADHUMITA AGRAWAL
IPexcel Services Private Limited, Indiqube Lakeside Green Glen Layout, Bellandur, Outer ring road, Next to Sararpuria Softzone, Bangalore - 560103

Proposed to be Used
To be associated with:
4341317

DELHI
Internet-based social networking services; Online social networking services accessible by means of downloadable mobile applications; Online social networking services; Personal and social services rendered by others to meet the needs of individuals; Providing access to computer databases in the fields of social networking, and social introduction; Online social networking services; Providing information in the form of databases featuring information in the fields of social networking and social introduction; User verification services; Identification verification services
PAVITRA
4505565    20/05/2020
SHREE DWARIKADISH VENTURES LLP
M -49-50, AKSHAR MARG, OPP. SWAMINARAYAN TEMPLE, KALAWAD ROAD,RAJKOT-360004, GUJARAT, INDIA
Limited Liability Partnership
Proposed to be Used
AHMEDABAD
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
Jagatjit Group  
4505674    20/05/2020  
DHARAM SINGH PROPRIETOR OF M/S JAGATJIT GROUP  
Bhikhi Road, Cheema, Distt Sangrur- 148029 (Punjab)  
Individual  
Address for service in India/Attorney address:  
ADASTRA IP PVT LTD  
B2-1050, Spaze iTech Park, Sohna Road, 122002 Gurgaon Delhi NCR, India  
Proposed to be Used  
DELHI  
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals.
SRI LAW ASSOCIATES

4506162  20/05/2020

S RAVI
NO: 10A/4, NATHAN FLAT, SOUNDAR RAJAN STREET, T NAGAR, CHENNAI - 600 017

Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Used Since :18/12/2007

CHENNAI
Legal services
4506391   21/05/2020
NANCY SHARMA
C-46, Panchsheel Enclave, Delhi
Individual

Address for service in India/Attorney address:
PRAGATI SHARMA
A-6/6, Vasant Vihar, New Delhi-110057
Used Since :27/07/2018

DELHI

Personal and social services rendered by others to meet the needs of individuals and allied services included in Class 45
4506848  21/05/2020
SATENDER KUMAR PROPRIETOR OF BALAJI IP PRACTICE
E-617 STREET NO 11 & 12 WEST VINOD NAGAR IP EXTN. DELHI-110092
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, IP EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Used Since : 01/01/2006

To be associated with:
1902749

DELHI
TEESRINAZAR.COM
72/26, Opp. Shivalik Park Parking, Shanti Nagar, Adj. Khera Mandir, Manimajra, Chandigarh
LIVE CCTV VIDEO MONITORING SOLUTION
Active

Proposed to be Used
DELHI

Security services for the protection of property and individuals included in class 45
Trade Marks Journal No: 1956, 13/07/2020 Class 99

2219437 13/10/2011
MKB METALLGUSS GMBH
INDUSTRIESTRASSE 18, 85072 ECHSTATT, GERMANY
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A LIMITED LIABILITY COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF GERMANY

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

Cl.6; BASE METALS AND THEIR ALLOYS; ALUMINUM ALLOYS; PARTIALLY PROCESSED BASE METALS; GOODS MADE OF ALUMINUM, BRASS, BRONZE AND COPPER.

Cl.40; METAL CASTING; MATERIAL TREATMENT IN CONNECTION WITH THE SERVICES OF A FOUNDRY- PROVIDING MATERIAL TREATMENT INFORMATION; SURFACE TREATMENT LIKE FINISHING GALVANIZATION, POWDER COATING, OR ABRASIVE BLASTING PROCESSING; ASSEMBLY AND PACKAGING OF INDIVIDUAL PIECES.

Cl.42; ENGINEERING PROJECT MANAGEMENT SERVICES; ENGINEERING PROJECT STUDIES; PROJECT MANAGEMENT [TECHNICAL SUPPORT]; TECHNICAL PROJECT STUDIES; PROJECT DEVELOPMENT,NAMELY TECHNICAL CONSULTANCY FOR THE CONVERSION OF TECHNICAL DETAILS INTO FOUNDRY-READY CONSTRUCTIONS, DIE AND PERMANENT MOULD CONSTRUCTION; ENGINEER SERVICES FOR OTHERS, NAMELY TECHNICAL CONSULTANCY FOR THE DEVELOPMENT OF DIE CASTING MOULDS, THE OPTIMISATION OF CASTING MOULDS AND FORGING MOULDS; PREPARATION AND DEVELOPMENT OF CONTROL AND REGULATING CONCEPTS FOR INDUSTRIAL APPLICATION USED IN CONNECTION WITH MOLTEN MEDIA.
2349182 15/06/2012
PARAMOUNT BED COMPANY LIMITED
14-5, Higashi Suna 2-chome, Koto-ku, Tokyo, Japan
Manufacturers and Merchants
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.10; Surgical, medical machines and apparatus and instruments; hospital supportive equipment included in class 10, including orthopaedic articles, wheel stretchers for patient transport, instrument stands for hospital use, instrument tables for hospital use; instrument cabinets for hospital use, examining tables for hospital use, walking aids for medical purposes, urinals for medical purposes, bed pans.

Cl.20; Patient beds; furniture including beds, tables and food trolleys, cushions; mattresses; pillows; free standing screens; standing partitions, folding partition screens; benches.
UMAK HOSPITALITY PVT.LTD.
RADISSON HOTEL DELHI MAHIPALPUR NATIONAL HIGHWAY-8 NEW DELHI-110037
MANUFACTURERS, TRADERS & SERVICE PROVIDER
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.29; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES: JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.

Cl.30; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE: FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.

Cl.32; BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

Cl.33; ALCOHOLIC BEVERAGES (EXCEPT BEERS)

Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK: TEMPORARY ACCOMMODATION
2505693  02/04/2013
SEOUL SEMICONDUCTOR CO., LTD
59 SIHEUNGDAERO 153-GIL GEUMCHEON-GU SEOUL REPUBLIC OF KOREA
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Mark shall be used as substantially represented and filed..

Cl.9; DIODES; LIGHT EMITTING DIODES; TOP LIGHT EMITTING DIODES; POWER LIGHT EMITTING DIODES; CHIP LIGHT EMITTING DIODES; BIG TOP LIGHT EMITTING DIODES; HIGH FLUX LIGHT EMITTING DIODES; SIDE VIEW LIGHT EMITTING DIODES; ELECTROLUMINESCENCE DIODES; LASER DIODES; PROCESSED OPTICAL GLASS NOT FOR BUILDING PURPOSES; PROCESSED LENS GLASS NOT FOR BUILDING PURPOSES; REFLECTORS [FOR MICROSCOPES]; OPTICAL LANTERN; OPTICAL LENSES; OBJECTIVE LENSES [OPTICS]; CORRECTING LENSES [OPTICS]; APERTOMETERS [OPTICS]; PHOTOMETERS; ACTINOMETERS; LUMINOUS FLUX METERS; TRAFFIC-LIGHT APPARATUS [LUMINOUS OR MECHANICAL]; TRAFFIC SIGNALING PANELS [LUMINOUS OR MECHANICAL]; ROAD SIGNS [LUMINOUS OR MECHANICAL]; SAFETY SIGNALING PANELS [LUMINOUS OR MECHANICAL]; SAFETY DISPLAY PANELS [LUMINOUS OR MECHANICAL]; SIGNALLING PANELS [LUMINOUS OR MECHANICAL]; LUMINOUS SIGNS; LUMINOUS BEACONS; VEHICLE BREAKDOWN WARNING TRIANGLES [LUMINOUS]; LIGHTING BALLASTS; PHOTOVOLTAIC CELLS; INCUBATORS FOR BACTERIA CULTURE; CONSTANT-TEMPERATURE INCUBATORS FOR BACTERIA CULTURES; EYEGLASSES; EYEGLASSES FOR SPORTS; CONTACT LENSES; TRANSFORMERS [ELECTRICITY]; CAPACITORS; DRY CELLS [BATTERIES]; TELEPHONE SETS; TELEVISION TRANSMITTERS; TELEVISION RECEIVERS [TV SETS]; PORTABLE COMMUNICATION APPARATUS; MPEG AUDIO LAYER-3 [MP3] PLAYERS; VIDEO CASSETTES; TAPE RECORDERS; COMPUTER PROGRAMS, RECORDED; COMPUTERS; MONITORS [COMPUTER HARDWARE]; ELECTRONIC PHOTOCOPIERS; CATHODE-RAY TUBES [CRT]; VACUUM TUBES [RADIO]; SEMI-CONDUCTORS; TRANSISTORS; ELECTRICAL SOCKETS; COVERS FOR ELECTRIC OUTLETS; ELECTRICAL PLUGS; DOWNLOADABLE DIGITAL MUSIC; RECORDED AUDIOTAPES, OTHER THAN MUSIC; ANIMATED CARTOONS; LIGHT EMITTING DIODE DISPLAYS; FLASHLIGHTS WITH LIGHT EMITTING DIODE [LED] FOR USE IN PHOTOGRAPHY;

Cl.11; DISH DISINFECTANT APPARATUS FOR HOUSEHOLD PURPOSES; GAS LAMPS; OIL LAMPS; LIGHTS FOR SHIPS; LAMPS FOR DIRECTIONAL SIGNALS OF SHIPS; LIGHT BULBS FOR DIRECTIONAL SIGNALS FOR SHIPS; HEADLIGHTS FOR SHIPS; LIGHTS FOR AIRCRAFTS; LAMPS FOR DIRECTIONAL SIGNALS OF AIRCRAFTS; LIGHT BULBS FOR DIRECTIONAL SIGNALS OF AIRCRAFTS; HEADLIGHTS FOR AIRCRAFTS; LIGHTS FOR RAILWAY VEHICLES; LAMPS FOR DIRECTIONAL SIGNALS OF RAILWAY VEHICLES; HEADLIGHTS FOR RAILWAY VEHICLES; CYCLE LIGHTS; AUTOMOBILE LIGHTS; LAMPS FOR DIRECTIONAL SIGNALS OF AUTOMOBILES; LIGHT BULBS FOR DIRECTIONAL SIGNALS OF AUTOMOBILES; HEADLIGHTS FOR AUTOMOBILES; BICYCLE LIGHTS;
Presto

Priority claimed from 21/10/2014; Application No. : 86/429,589 ;United States of America

2839258  07/11/2014

IDT Messaging, LLC
550 Broad Street Newark, New Jersey 07102, United States of America
Manufacturers, Merchants and Service Providers

Address for service in India/Agents address:

Kan and Krishme
B-483, KNK House, Meera Bagh, Paschim Vihar, New Delhi-110063, India.

Proposed to be Used

Delhi

Cl.9; Computer software, namely, software applications for use with mobile telephones and other communication
devices that promotes the products and services of others by generating hyperlinks within messages for the purpose of
delivering additional information, content or advertising;

Cl.35; Dissemination of advertising for others via the Internet;

Cl.42; Providing temporary use of non-downloadable software for use with mobile telephones and other communication
devices that promotes the products and services of others by generating hyperlinks within messages for the purpose of
delivering additional information, content, or advertising.
CONFLUENCE

2913552  27/02/2015

FAITHFUL+GOULD LIMITED
Woodcote Grove, Ashley Road, Epsom, Surrey, KT18 5BW, United Kingdom

Service Provider
Incorporated under the laws of England and Wales

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Used Since: 18/06/2008

DELHI

Cl.35; Business consultancy; business project management.
Cl.36; Financial consultancy.
Cl.37; Building consultancy; building project management.
Cl.42; Quantity surveying; building surveying.
BELLA ITALIA

2946945 21/04/2015
BELLA ITALIA RESTAURANTS LIMITED
163 Eversholt Street, London, NW1 1BU, United Kingdom
Manufacturer, Merchant and Service Provider
a private limited company incorporated under the laws of the United Kingdom

Address for service in India/Attorney address:
SUKH CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used

DELHI

Cl.30; Coffee; tea; cocoa; sugar; rice; tapioca; sago; pasta; flour and preparations made from cereals, bread, pastry and confectionery; bread; pastry; confectionery; prepared meals containing pasta, bread, cereals and/or pastry; prepared meals and constituents for meals; pizzas, pizza bases; sauces and toppings for pizzas; sauces for pasta and rice; ices; ice cream; desserts; mousses; sorbets; yeast; baking-powder; salt; mustard; vinegar; sauces; condiments; seasonings; salad dressings; mayonnaise; dips; savoury dips, mixes; chutneys; spreads; honey; treacle; spices; biscuits; cakes; pastries; pies; chocolate and chocolate products; desserts; snack foods; prepared foodstuffs included in class 30; drinks; fruit sauces; mousses.

Cl.31; Agricultural, horticultural and forestry products and grains not included in other classes; fresh fruits and vegetables; seeds, natural plants and flowers; malt.

Cl.32; Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages; non-alcoholic drinks.

Cl.33; Alcoholic beverages (except beers).
3014403   22/07/2015
SCHOOL FOR SOCIAL ENTREPRENEURS
trading as ;School for Social Entrepreneurs
139 Tooley Street, London SE1 2HZ, United Kingdom
Manufacturers, Merchants and Service Providers
A charitable organization duly organized and existing under the laws of United Kingdom
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; book binding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers' type; printing blocks
Cl.41; Education; providing of training; entertainment; sporting and cultural activities
**OWLSIGHT**

3053481  10/09/2015
IDEAQUEST INC.
11-1, Haneda Kuko 1-chome, Ohta-ku, Tokyo 144-0041, Japan
Manufacturers and Merchants
a corporation duly organized and existing under the laws of Japan

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi-110 024

Proposed to be Used
To be associated with:
3053482

**DELI**

Cl.9: Detectors; motion detectors; motion sensors; laser measuring systems; laser detectors; lasers for measuring motion; lasers for measuring purposes; cameras; digital cameras; photographic machines and apparatus; optical apparatus and instruments; electric measuring apparatus; infrared sensors; sensors (detectors); motion detecting sensors; baby monitors; monitoring apparatus, electric; electric and electronic video surveillance installations; computers; computer software; computer monitors; telecommunication machines and implements; electric audio and visual apparatus and instruments; image analysis devices; data collecting systems for medical purposes

Cl.10: Lasers for medical purposes; medical imaging apparatus; diagnostic apparatus for medical purposes; diagnostic imaging apparatus for medical purposes; diagnostic measuring apparatus for medical use; apparatus for use in medical analysis; electronic monitoring instruments for medical use; respiration monitors; medical apparatus and instruments; laser and infrared installations and instruments for medical use; optical imaging for medical use; sensor apparatus for medical use in monitoring the patients; detectors for medical applications; patient monitoring instruments; diagnostic, examination, and monitoring equipment
3121643 10/12/2015

BOIRON
2 Avenue de l'Ouest Lyonnais, 69510 MESSIMY, FRANCE
Manufacutrers
Organised under the laws of France as a Societe Anonyme a conseil d'administration

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELI

Cl.3; Toilet soap; body deodorants; essential oils; cosmetics, particularly creams for the face and body, toilet milks, beauty masks, lotions for cosmetic use, softening talcum powder for toiletry use, gels for the shower or bath, sun oils, creams and milks, lip sticks; hair lotions, particularly shampoos; dentifrices.

Cl.5; Pharmaceutical and veterinary preparations, particularly homeopathic and phytotherapeutic preparations, vitamin-based nutritional supplements, minerals; essential fatty acids and amino acids, trace elements; sanitary preparations; dietetic substances for medical use; dietetic substances consisting of vitamins, minerals and trace elements; disinfectants; beverages used as dietary supplements.
Priority claimed from 04/09/2015; Application No.: 2015-85648; Japan

3194633 24/02/2016

YOKOGAWA ELECTRIC CORPORATION
9-32, NAKACHO 2-CHOME, MUSASHINO-SHI, TOKYO 180-8750, JAPAN
Manufacturers, Merchants & Service Providers
a corporation organized and existing under the laws of Japan

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.9: Mathematical instruments; Mechanisms for coin-operated car parking gates; Fire alarms; Gas alarms; Anti-theft warning apparatus; Simulators for the steering and control of vehicles; Sports training simulators; Laboratory apparatus and instruments; Photographic apparatus and instruments; Cinematographic machines and apparatus; Optical machines and apparatus; Temperature indicators; Gasometers; Thermometers; Water meters; Pressure gauges [manometers]; Level indicators; Acoustic meters; Tachometers; Accelerometers; Refractometers; Luminoflux meters; Actinometers; Altimeters; Hygrometers; Illuminometers; Vibration meters; Noisemeters; Speed indicators; Calorimeters; Viscosimeters; Concentration meters; Gravimeters; Densimeters; Dynamometers; Flowmeters; Precision measuring machines and instruments; Automatic adjusting/regulating machines and instruments; Material testing machines; Surveying machines and instruments; Power distribution or control machines and apparatus; Control panels [electricity]; Automatic control device for supporting the improvement of productivity in manufacturing; Batteries and cells; Electric or magnetic meters and testers; Electric wires and cables; Transmission machines and apparatus [for telecommunication]; Radio communication machines and apparatus; Remote control telemeasuring machines and instruments; Parts and accessories for telecommunication machines and apparatus; Computers and their peripherals; Semi-conductor elements; Electronic circuits [not including those recorded with computer programs]; Computer programs; Communication processors and computer softwares of computer network for supporting the improvement of productivity in manufacturing; Server computer and its computer software; Computer programs, downloadable; Industrial X-ray apparatus; Magnetic object detectors; Ultrasonic sensors; Magnetic cores; Resistance wires; Electrodes, other than welding electrodes or medical electrodes; Downloadable music files; Downloadable image files; Electronic publications; Recorded video discs and tapes

Cl.35: Business efficiency expert services; Marketing research or analysis; Business management analysis or business consultancy; Provision of information and advisory services relating to e-commerce; Arranging contracts for the buying and selling of goods on e-commerce; Management of computerised files; Management of computerised files by storing (and outputs, if necessary) the electronic data; Computerized database management; Systemization of information into computer databases; Consultation about the systemization of information into computer databases; The service management for the operation of the computer system; Provision of information about the operation of the computer system

Cl.37: General building contractor services; Upholstering; Machinery installation; Electrical installation services; Telecommunication wiring; Electrical installation services for plant facilities; Construction of power plants; Construction of chemical plants; Construction of food processing plants; Construction of machinery manufacturing plants; Construction of steel manufacturing plants; Construction of non-ferrous metal plants; Construction of textile manufacturing plants; Construction of petrochemical plants; Construction of pharmaceutical manufacturing plants; Construction of nuclear power plants, nuclear reprocessing plants and radioactive waste treatment facilities; Construction of natural gas processing plants; Construction of transportation plants; Construction of heat supply plants; Construction of plant facilities; Advisory services relating to the installation or assembly services of industrial production plants; Repair or maintenance of movie projectors; Repair or maintenance of optical machines and instruments; Repair or maintenance of photographic machines and apparatus; Repair or maintenance of air-conditioning apparatus [for industrial purposes]; Repair or maintenance of burners; Repair or maintenance of boilers; Repair or maintenance of pumps; Repair or maintenance of freezing machines and apparatus; Repair or maintenance of computers; Repair or maintenance of electronic machines and apparatus; Repair or maintenance of telecommunication machines and apparatus; Repair or maintenance of electric motors; Repair or maintenance of power distribution or control machines and apparatus; Repair or maintenance of laboratory apparatus and instruments; Repair or maintenance
of measuring apparatus and instruments; Repair or maintenance of medical machines and apparatus; Repair or maintenance of chemical processing machines and apparatus; Repair or maintenance of semiconductor manufacturing machines and systems; Repair or maintenance of power plants; Repair or maintenance of chemical plants; Repair or maintenance of food processing plants; Repair or maintenance of machinery manufacturing plants; Repair or maintenance of steel manufacturing plants; Repair or maintenance of non-ferrous metal plants; Repair or maintenance of textile manufacturing plants; Repair or maintenance of petrochemical plants; Repair or maintenance of pharmaceutical manufacturing plants; Repair or maintenance of nuclear power plants, nuclear reprocessing plants and radioactive waste treatment facilities; Repair or maintenance of natural gas processing plants; Repair or maintenance of transportation plants; Repair or maintenance of heat supply plants

Cl.42; Architectural services; Surveying; Designing of machines, apparatus or instruments [including their parts] for geological surveys and research, or designing of systems composed of such machines, apparatus and instruments; Plant engineering; Power plant engineering; Chemical plant engineering; Engineering on food manufacturing plants; Engineering on machinery manufacturing plants; Engineering on steel manufacturing plants; Engineering on non-ferrous metal plants; Engineering on textile manufacturing plants; Engineering on petrochemical plants; Engineering on pharmaceutical manufacturing plants; Engineering on nuclear power plants, nuclear reprocessing plants and radioactive waste treatment facilities; Engineering on natural gas processing plants; Engineering on transportation plants; Engineering on heat supply plants; Industrial plant engineering; Design services; Providing information on computer programs for protecting computer systems against unauthorized access to computers and providing secure networks; Computer programming services for the improvement of productivity; Configuration and installation of computers and computer programs; adding and expansion of functions of computers and computer programs; Providing information on operation and utilization of computers and the Internet through communications by computer terminals; Advisory and consultancy services relating to design of apparatus and machines for the improvement of productivity; Monitoring of computers and computer programs by remote access; Design of computer automatic control apparatus; Programming of computer programs or systems and providing information relating thereto; Design and development of computer networks and consultancy services relating thereto; Advisory and consultancy services relating to introduction of computer programs into equipment used in computer systems and maintenance thereof; Consultancy in the field of computer systems; Technological advice relating to computers, automobiles and industrial machines; Testing services on machines, apparatus and instruments for use in testing, inspection or research of pharmaceuticals, cosmetics or foodstuffs; Testing services in the field of preventing pollution; Testing services in the field of electricity; Testing services in the field of civil engineering; Testing or inspection on agriculture, livestock breeding or fisheries; Computer programming; Rental of measuring apparatus; Providing computer programs; Rental of computers; Rental of measuring or testing machines and instruments; Rental of memory space on computer servers and providing information relating thereto; Rental of computer servers and providing information relating thereto; Cloud computing; Rental of laboratory apparatus and instruments; Rental of technical drawing instruments
GRAB SUM

3225175   31/03/2016
OPTUS FOODS LLP
trading as ;Optus Foods LLP
9, Bougain Villa Marg, DLF City, Phase-II, Gurgaon, Haryana-122002
Manufacturers, Merchants and Service Providers
A company duly organized and existing under the laws of India

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Cl.29;Meat, fish, poultry and game; preserved, dried and cooked fruits and vegetables
Cl.30;Coffee, tea, cocoa, preparations made from cereals, bread, pastry and confectionery
Cl.43;Services for providing food and drink; temporary accommodation
TRONC

3316051  20/07/2016
TRONC, INC.
435 N Michigan Avenue, Chicago, Illinois 60611, United States of America
Service Provider
Service Provider

Address for service in India/Attorney address:
RANJAN NARULA ASSOCIATES
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWERS, GOLF COURSE EXTENSION ROAD, SECTOR -65, GURGAON-122005,
NATIONAL CAPITAL REGION (HARYANA), INDIA.

Proposed to be Used
DELHI

Cl.35;Retail services for publications
Cl.36;Real estate listing services; Real estate brokerage
Cl.38;Electronic transmission and streaming of digital media content for others via a global computer network; News agencies, namely, editorial content of sites accessible via a global computer network; News agency services; news syndication reporting
Cl.40;Newspaper printing services
Cl.41;Newspaper and magazine publishing
Cl.45;Licensing of editorial content
ID MEDICAL

3460176  17/01/2017
ID MEDICAL GROUP LIMITED
ID HOUSE, 1 MILL SQUARE, FEATHERSTONE ROAD, WOLVERTON MILL SOUTH, MILTON KEYNES, MK12 5ZD, UNITED KINGDOM
Manufacturers, Merchants & Service Providers
a company organized and existing under the laws of United Kingdom

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
MARK IS USE AND READ AS A WHOLE.

Cl.16; Printed matter; printed publications; newsletters

Cl.35; Personnel recruitment; consultancy relating to personnel recruitment; consultancy relating to recruitment; employment recruitment; recruitment; recruitment consultancy; advertising services; advertising services relating to the recruitment of personnel; advisory services relating to personnel recruitment; assistance relating to recruitment and placement of staff.

Cl.43; Provision, rental and arranging of temporary accommodation
3463698 19/01/2017
WIZWEDGE
114 Boulevard Camille Flammarion, 13004 MARSEILLE, FRANCE
Manufacturers & Merchants
a French societe a responsabilite limitee

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins; trunks and travelling bags; umbrellas, parasols and walking sticks; rucksacks; handbags; wheeled shopping bags; bags for sports; travelling bags; school bags; travelling sets (leatherware)

Cl.25; Clothing, footwear, headgear; clothing for sports; clothing of leather; clothing of imitations of leather; football boots; studs for football boots; non-slipping devices for footwear; berets; pants; bathing trunks; caps [headwear]; belts (clothing); sweaters; hats; socks; sports socks; footwear; footwear for sports; shirts; short-sleeve shirts; neckties; gloves (clothing); vests; waterproof clothing; leggings [leg warmers]; jerseys (clothing); skirts; singlets; bathing suits; singlets for sports; coats; trousers; slippers; overcoats; parkas; dressing gowns; bath robes; pockets for clothing; pocket squares; pullovers; pajamas; dresses; clogs; sandals; bath sandals; soles for footwear; inner soles; shorts; sweat shorts; underpants; sports shoes; trouser straps; men's underwear; women's underwear; brassieres; sweat-absorbent underclothing [underwear]; sweatshirts; tee-shirts; knitwear (clothing); jackets; sashes for wear

Cl.28; Games, toys; gymnastic and sporting articles not included in other classes; shin guards (sports articles); play balloons; balls for use in sports
REGENT INTERNATIONAL HOTELS

3469892    31/01/2017
REGENT HOSPITALITY WORLDWIDE, INC.
P.O. Box 309, Ugland House, Grand Cayman, KY1-1104, Cayman Islands.
Merchants & Service Providers
a company incorporated and existing under the laws of Cayman Islands.

Address for service in India/Attorney address:
K & S PARTNERS
K & S PARTNERS, Intellectual Property Attorneys, 109, Sector 44, Gurgaon 122003, National Capital Region

Proposed to be Used
DELHI

Cl.35; Advertising services; business management consulting services; management and operation of hotels, restaurants, night clubs, bars, spas, recreational and fitness facilities, retail stores, shopping malls, condominiums, apartment buildings, and timeshare resorts for others; food retail services; souvenir retail services; clothing retail services; household supplies retail services, stationary retail services; shopping mall services; retail store services; online retail services; business management of shopping malls; online shopping services; mail order services; customer loyalty services and rewards programs; sales promotion for others, namely, customer loyalty services and rewards programs; business management services in the field of resort recreation clubs, vacation clubs, real estate time sharing projects, undivided deed interest clubs, private residence clubs, right to use clubs, and long term lease projects; business center services; business management, consulting, and operation assistance to yacht owners and operators; business administration services; business management of hotels; business meeting planning services; advertising in the nature of an incentive award program and customer rewards program performed by hotels; organization of exhibitions for commercial or advertising purposes; organization of fashion shows for promotional purposes; organization of trade fairs for commercial or advertising purposes; commercial administration of the licensing of the goods and services of other; professional business consultancy; public relations; business management consultant; business administration services; operation and management of undivided deed interest clubs; private-residence clubs, right-to-use clubs; providing brokerage services for memberships in resort recreation club, real-estate time sharing project, undivided deed interest clubs, private-residence clubs, right-to-use clubs; advertising hotel reward program services with added features which allow participants to earn free lodging and other travel-related benefits; hotel services with added features which allow participants to earn points to be redeemed for free or discounted lodging, air fares, car rentals, cruises, gifts and merchandise; commercial project management for construction plan; planning different discount cards for earning points to be redeemed for gift, redeemed for upgrading guest room or redeemed for food and beverage to promote products or services.

Cl.36; Insurance; financial assessment, analysis and consultancy; real estate services; services relating to the development, included in this class, leasing, management, rental and brokerage of apartments, condominiums, timeshare properties and real estate of all kinds and facilities and amenities relating thereto; lease and sale of real-estate; brokerage services of selling real-estate; brokerage services of leasing real estate; real estate financing; charitable fundraising and donations; real estate management of undivided deed interest clubs, private-residence clubs, right-to-use clubs; facilitating the sale, exchange, and trade of real estate rights of vacation time for members of resort recreation clubs, real-estate time sharing projects, undivided deed interest clubs, private-residence clubs, and right-to-use clubs; arranging for the exchange of occupancy rights between owners of resort properties; management and operation of real estate rental of stores of shopping mall.

Cl.43; Hotel resort and lodging services; providing temporary accommodations; hotel services; restaurant, catering, bar, and lounge services; reservation services for hotel accommodations; resort and lodging services; provision of general-purpose facilities for meetings, conferences, and exhibitions; provision of banquet and social function facilities for special occasions; café and restaurant services; cocktail lounge; coffee shops; room meal services; rental of chairs, tables, table linen and glassware; rental of cooking apparatus; services of providing food and drink; making reservations of hotel, meeting room rental and provision of food and beverage for others; rental of venues for conferences or exhibitions; travel agency services, namely, making reservations and bookings for temporary lodging; rental of grand ball room; hotel information services provided by means of a global computer information network; hotel services featuring an incentive award program; health and fitness club services; health spa services.
IMAGE1 S D3-LINK
3472539  02/02/2017
KARL STORZ ENDOSCOPY-AMERICA, INC.
2151 E. Grand Avenue, El Segundo, California 90245, United States of America.
Manufacturers
A corporation of the State of California, U.S.A.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.9; Electronic imaging equipment, namely cameras, computer hardware and peripherals and related software for operating said imaging equipment for collecting, controlling, processing, organizing, viewing, managing and communicating data, images and documents, obtained from said imaging equipment, and printed materials in the nature of user manuals distributed therewith; all for testing, inspection and diagnosis of industrial and scientific machinery.
Cl.10; Electronic medical imaging system comprised of endoscopic cameras, computer hardware, software, and peripherals for collecting, controlling, processing, organizing, viewing, managing and communicating patient medical data, images and documents and printed materials in the nature of user manuals distributed therewith; all for medical diagnostic, procedural and surgical use.
SAMPARK FOUNDATION
3477593  08/02/2017
SAMPARK
trading as ;SAMPARK FOUNDATION
A-176, SECTOR 40, NOIDA, UTTAR PRADESH
Manufacturers and Service Providers
Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/04/2013
DELHI
Cl.9;Teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software.
Cl.16;Paper and cardboard; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paintbrushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging; printers' type; printing blocks.
Cl.45;Personal and social services rendered by others to meet the needs of individuals.
SAMPARK SMART SCHOOL
3477594  08/02/2017
SAMPARK trading as ;SAMPARK FOUNDATION
A-176, SECTOR 40, NOIDA, UTTAR PRADESH
Manufacturers and Service Providers
An Indian Trust
Address for service in India/Agents address:
ANAND AND ANAND. 
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software.

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paintbrushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging; printers' type; printing blocks.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.

Cl.45; Personal and social services rendered by others to meet the needs of individuals.
SAMPAK SMART KIT
3477596 08/02/2017
SAMPAK trading as ;SAMPAK FOUNDATION
A-176, SECTOR 40, NOIDA, UTTAR PRADESH
Manufacturers and Service Providers
An Indian Trust
Address for service in India/A想了s address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELI
Cl.9;Teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software.
Cl.16;Paper and cardboard; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists" materials; paintbrushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging; printers" type; printing blocks.
Cl.41;Education; providing of training; entertainment; sporting and cultural activities.
Cl.45;Personal and social services rendered by others to meet the needs of individuals.
HYGEIA FRUIT & VEGETABLE PROCESSORS PVT. LTD
Industrial Area, Ner Chowk (Ratti), Distt. Mandi, Himachal Pradesh-175008.
Manufacturers
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since: 02/01/2017

DELHI

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.

Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
Equinox
3481543  13/02/2017
INSTITUT STRAUMANN AG
Peter Merian Weg 12, 4002 Basel, Switzerland
Manufacturers, Merchants & Service Providers
a joint-stock company organized and existing under the laws of Switzerland
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since :01/02/2005
DELHI
Cl.5; Chemical and pharmaceutical products for dental treatment; Materials for use in dental medicine, in particular materials for the production of dental moulds, models, crowns and bridges, inlays, prostheses, artificial teeth; Finished elements for crowns and bridges; Dental prosthesis; Dental ceramics; Precious metal alloys for dental purposes
Cl.10; Surgical, medical, dental or dental implant instruments and apparatus; Dental implants; Medical, dental and surgical implants made of artificial materials; Artificial limbs; Prostheses for dentistry; Components and accessories of the aforesaid goods, included in class 10
Cl.16; Printed matter, in particular magazines, newsletters, brochures, instruction manuals and handbooks, catalogues, advertising material
Cl.35; Wholesale and retail services, including via the Internet, relating to dentistry services for others, pharmaceutical preparations, materials for use in dentistry, in particular materials for the manufacture of dental impressions, models, crowns and bridges, inlays, prostheses, artificial teeth, alloys of materials made from precious and non-precious metals for dentistry and dental technology, dental ceramics, finished elements for crowns and bridges, computer software, in particular CAD/CAM programs for dental purposes, measuring programs for 3D measurements for dental purposes, programs for reconstructing 3D data from 2D photos for dental purposes, programs for creating and managing X-ray images, programs for controlling dental apparatuses, surgical, medical, dental apparatus and instruments, dental implants, prostheses for use in dentistry, components and accessories for the above-mentioned products, included in this class
Trade Marks Journal No: 1956, 13/07/2020 Class 99

Priority claimed from 19/01/2017; Application No.: 016264971(CLASS-6,7,8,9,11,17)

3481976  14/02/2017

TOOLSTREAM LIMITED
BOUNDARY WAY, LUFTON TRADING ESTATE, YEOVIL, SOMERSET BA22 8HZ, UNITED KINGDOM
MANUFACTURERS AND MERCHANTS
A PRIVATE LIMITED COMPANY FORMED AND EXISTING UNDER THE LAWS OF THE UNITED KINGDOM

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used

DELHI

Cl.6; PIPES, TUBES, HOSES AND VALVES, AND FITTINGS THEREFOR (METALLIC); SMALL ITEMS OF METAL HARDWARE.

Cl.7; MACHINES AND MACHINE TOOLS; POWER TOOLS; PUMPS, COMPRESSORS, FANS; PUMPS FOR HEATING INSTALLATIONS.

Cl.8; HAND TOOLS AND IMPLEMENTS; TOOLS FOR PLUMBERS AND FOR PLUMBING

Cl.9; APPARATUS AND INSTRUMENTS FOR CONDUCTING, SWITCHING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING ELECTRICITY; MEASURING, DETECTING AND MONITORING INSTRUMENTS, INDICATORS AND CONTROLLERS; THERMAL CONTROLS; HEATING CONTROLS; THERMOSTATS; TEMPERATURE MONITORS [VALVES] FOR CENTRAL HEATING RADIATORS; DOWNLOADABLE APPLICATION SOFTWARE FOR USE WITH MOBILE DEVICES; RADIATOR VALVES AND HEATING SYSTEMS CONTROLLED FROM A MOBILE DEVICE.

Cl.11; APPARATUS FOR LIGHTING, HEATING, STEAM GENERATING, COOKING, REFRIGERATING, DRYING, VENTILATING, WATER SUPPLY AND SANITATION EQUIPMENT; SANITARY AND BATHROOM INSTALLATIONS; PLUMBING FIXTURES; BURNERS, BOILERS AND HEATERS; THERMAL CONTROLS [VALVES] FOR CENTRAL HEATING RADIATORS; RADIATOR VALVES; UNDERFLOOR HEATING INSTALLATIONS; CENTRAL HEATING SYSTEMS.

Cl.17; FLEXIBLE PIPES, TUBES, HOSES AND VALVES, AND FITTINGS THEREFOR (NON-METALLIC); SEALS, SEALANTS AND FILLERS; WATERPROOFING ARTICLES AND MATERIALS.

Cl.21; BRUSHES AND OTHER ARTICLES FOR CLEANING; BRUSHES FOR PIPES; FLUX BRUSHES; BRUSHES FOR CLEANING FLUES AND BOILERS; FIREPLACE BRUSHES; HANDLES (NON-METALLIC) FOR BRUSHES.
3482542  14/02/2017
ARIS BRANDS PRIVATE LIMITED
C-6/61, Safdarjung Development Area, New Delhi - 110016.
Manufacturers and Service Providers
A company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl. 18: Leather and imitations of leather; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery.

Cl. 25: Clothing, footwear, headgear.

Cl. 35: Advertising; business management; business administration; office functions.
3482544  14/02/2017
ARIS BRANDS PRIVATE LIMITED
C-6/61, Safdarjung Development Area, New Delhi - 110016.
Manufacturers and Service Providers
A company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.18; Leather and imitations of leather; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery.
Cl.25; Clothing, footwear, headgear.
Cl.35; Advertising; business management; business administration; office functions.
A SOUND EFFECT ON PEOPLE

3485998    17/02/2017
SAINT-GOBAIN ECOPHON AB
Box 500, 265 03 Hyllinge, Sweden
Manufacturers and Merchants
a joint stock company organized and existing under the laws of Sweden

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020
Used Since :01/01/2002

DELHI

Cl.6: Building materials of metal, including ceilings of metal, building boards, panels, plates and tiles of metal, wall claddings and wall linings of metal, grid systems of metal for ceilings, ceiling supports of metal, suspension systems of metal for ceilings, latticework, runners, hangers, profiles, trims, splices and clips of metal for suspended ceilings and walls, parts and fittings for all the aforesaid goods in this class; goods of common metal not included in other classes

Cl.17: Packing, stopping and insulating materials; materials made of mineral wool, glass wool, fibre glass, glass fibres and rock fibres; mineral wool, glass wool, fibre glass, glass fibres and rock fibres for insulation, sound proofing and sound absorption; sound proofing materials; sound absorbing materials; insulating, sound proofing and sound absorbing materials in the form of panels and slabs with or without facing; insulating, sound proofing and sound absorption tape and band; metal foils for insulation, sound proofing and sound absorption; mineral wool, glass wool, fibre glass, glass fibres and rock fibres fabrics and paint for insulating, sound proofing and sound absorbing materials; coating materials for insulating and insulation, sound proofing and sound absorbing purposes; products made of semi-processed plastics

Cl.19: Non-metallic building materials, including building panels, building tiles, building slabs, ceilings, ceiling tiles, panels and slabs, wall panels, slabs and tiles, claddings, linings and coatings for walls and ceilings in buildings; suspension systems for ceilings; grid systems for ceilings; facings for building materials; partitions not of metal; non-metallic latticework, runners, hangers, profiles, trims, splices and clips for suspended ceilings and walls; parts and fittings for all aforesaid goods, not included in other classes; building materials for coating walls and ceilings (other than paint); non-metallic coating materials (other than paints)
3491658  25/02/2017
HUNTER ENGINEERING COMPANY
11250 Hunter Drive, Bridgeton, Missouri 63044, United States of America
Manufacturers & Merchants
a corporation organized and existing under the laws of Missouri, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :31/12/2000
DELHI
APPLICANT IS REQUIRED TO FILE USER AFFIDAVIT AND EVIDENCE OF USE.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Cl.7;vehicle lift racks, pit racks, supporting a vehicle during vehicle service procedures; brake lathes (portable and bench units); powered tire changer machines for land vehicles in International Class 7
Cl.9;Vehicle wheel alignment and balancing equipment; Diagnostic software for evaluating vehicle measurements acquired during vehicle service procedures; optical vehicle license plate identification systems; and vehicle diagnostic devices evaluating vehicle measurements acquired during vehicle service procedures in International Class 9
FROSTER
3496853  02/03/2017
CIRCLE K STORES INC.
P.O. BOX 52085 PHOENIX AZ 85072-2085 U.S.A.
MERCHANTS
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.
Proposed to be Used
DELHI
Cl.21;CUPS AND MUGS.
Cl.32;NON-CARBONATED AND NON-ALCOHOLIC FROZEN FLAVORED BEVERAGES.
3497272  02/03/2017
ITECH MASS PVT. LTD.
PLOT NO. E-53-54, SEC-3, NOIDA U.P- 201301
MANUFACTURER, TRADER AND SERVICE PROVIDER
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Used Since :05/03/2005
DELHI
Cl.9; COMPUTER, TELEVISION SOFTWARE AND PROGRAMMES, COMPUTER SOFTWARE, HARDWARE, PERIPHERALS
OPERATING SYSTEMS AND PROGRAMS-, DATA RECORDED IN ELECTRONIC FORM, CD-ROMS; CDIS; CDS; DVDS,
ELECTRONIC PUBLICATIONS SUPPLIED ON-LINE FROM DATABASES AND ON THE INTERNET; INTERACTIVE VIDEOS.
FILMS, TAPES CASSETTES, COMPACT DISKS, SCIENTIFIC, NAUTICAL, SURVEYING, ELECTRIC PHOTOGRAPHIC,
CINEMATOGRAPHIC WEIGHING, MEASURING, SIGNALING, CHECKING (SUPERVISION), APPARATUS FOR RECORDING,
TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS.
Cl.35; BUSINESS OF SALE ACTIVITIES BY WAY OF E-COMMERCE AND PROVIDING ALL SERVICES AND ACTIVITIES IN
RELATION THERETO, BUSINESS OF WHOLESALE, TRADING ACTIVITIES INCLUDING BY WAY OF E-COMMERCE
ACROSS INDIA AND ABROAD, APPOINTING ONLINE AND OFFLINE FRANCHISEES AND PROVIDING ALL SERVICES AND
ACTIVITIES IN RELATION THERETO.
Cl.42; WEB APPLICATION DESIGN AND DEVELOPMENT, SECURITY SOFTWARE DESIGN, WORDPRESS-POWERED
WEBSITES AND CROSS PLATFORM MOBILE SOLUTIONS INCLUDING IDENTITY DESIGN, WEB STRATEGY, CREATIVE
GRAPHIC DESIGN, EMAIL CREATIVE DESIGN, WEB BANNER DESIGN AND DIGITAL BRANDING; DESIGN AND
DEVELOPMENT OF COMPUTERS HARDWARE AND SOFTWARE; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND
RESEARCH AND DESIGN RELATING THERETO;
3500631 03/03/2017
M/S. AMPM FASHIONS PVT. LTD.
B-144, SECTOR-10, NOIDA, U.P.-201301
MANUFACTURER AND SERVICE PROVIDER
Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025
Used Since: 01/12/2002
DELHI
Cl.1; Chemical used in industry, science, photography, agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; manures; fire extinguishing compositions; tempering and soldering preparations; chemical substances for preserving foodstuffs; tanning substances; adhesive used in industry
Cl.2; Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants; mordents; raw natural resins; metals in foil and powder form for painters; decorators; printers and artists
Cl.3; Bleaching preparations and other substances for laundry use; cleaning; polishing; scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions, dentifrices
Cl.4; Industrial oils and greases; lubricants; dust absorbing, wetting and binding compositions; fuels (including motor spirit) and illuminants; candles, wicks
Cl.5; Pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; materials for stopping teeth, dental wax; disinfectants; preparation for destroying vermin; fungicides, herbicides
Cl.6; Common metals and their alloys; metal building materials; transportable buildings of metal; materials of metal for railway tracks; non-electric cables and wires of common metal; ironmongery, small items of metal hardware; pipes and tubes of metal; safes; goods of common metal not included in other classes; ores
Cl.7; Machines and machine tools; motors and engines (except for land vehicles); machine coupling and transmission components (except for land vehicles); agricultural implements other than hand-operated; incubators for eggs
Cl.8; Hand tools and implements (hand-operated); cutlery; side arms; razors
Cl.9; Scientific, nautical, surveying, electric, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life saving and teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; fire extinguishing apparatus
Cl.10; Surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth; orthopaedic articles; suture materials
Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying ventilating, water supply and sanitary purposes
Cl.12; Vehicles; apparatus for locomotion by land, air or water
Cl.13; Firearms; ammunition and projectiles; explosives; fire works
Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery, precious stones; horological and other chronometric instruments
Cl.15; Musical instruments
Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers type; printing blocks

Cl.17; Rubber, gutta percha, gum, asbestos, mica and goods made from these materials and not included in other classes; plastics in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, not of metal

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides, trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddlery

Cl.19; Building materials, (non-metallic), non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal

Cl.20; Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics

Cl.21; Household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges; brushes (except paints brushes); brush making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes

Cl.22; Ropes, string, nets, tents, awnings, tarpaulins, sails, sacks and bags (not included in other classes) padding and stuffing materials (except of rubber or plastics); raw fibrous textile materials

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile)

Cl.28; Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats

Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice

Cl.31; Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt

Cl.32; Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages

Cl.33; Alcoholic beverages (except beers)

Cl.34; Tobacco, smokers’ articles, matches

Cl.35; Advertising, business management, business administration, office functions

Cl.36; Insurance, financial affairs; monetary affairs; real estate affairs

Cl.37; Building construction; repair; installation services

Cl.38; Telecommunications

Cl.39; Transport; packaging and storage of goods; travel arrangement

Cl.40; Treatment of materials

Cl.41; Education; providing of training; entertainment; sporting and cultural activities

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software

Cl.43; Services for providing food and drink; temporary accommodation

Cl.44; Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services

Cl.45; Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
3502470  03/03/2017  
ARUN KUMAR BEGANI  
trading as ;Overseas Enterprises  
B-540 Basement, New Friends Colony, New Delhi - 110025  
Manufacturer and Merchant  
an Indian national  

Address for service in India/Attorney address:  
V.C. MATHEWS  
FLAT NO. 5A, 2nd FLOOR, ELDECO MYSTIC GRENS, SECTOR OMICRON 1, GREATER NOIDA  
Used Since : 29/10/2016  
DELHI  

Cl.24; Textiles and substitutes for textiles; household linen; curtains of textile or plastic  
Cl.25; Clothing, footwear and headgear
Pro Boxing League

3508007  10/03/2017

PRO SPORTIFY VENTURE PRIVATE LIMITED
B-116, Ground Floor, Okhla Industrial Area, Okhla Phase-I, New Delhi - 110020

Address for service in India/Attorney address:
INVENTURE IP
G-13, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013

Proposed to be Used
To be associated with:
3508004, 3508007

DELHI

Cl.28; Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees.

Cl.41; News programmes and reporting services; education; providing of training, entertainment, sporting and cultural activities.
IVRAH

3508037  10/03/2017

VIDIT KUNDRA
E-109 UPSIDC, SITE C, SIKANDRA AGRA 282007

PROPRIETOR

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Used Since :01/03/2017

DELHI

Cl.25; Clothing, footwear & ACCESSORIES
Cl.35; Advertising; business management; business administration; office functions.
Proposed to be Used

KOLKATA

Cl.9; Computer programs and computer operating programs; software and operating software; software programs for video, computer and other electronic and virtual games; data processing programs pre-recorded on machine-readable data carriers; computer video game and electronic and virtual games software; digital media for storing information, data, signals, speech, text, images and sound or melodies, respectively; digital machine-readable media; prerecorded and blank sound carriers, in particular phonograph records, compact disks [CD-ROMs], audio tapes and audio cassettes [compact cassettes]; pre-recorded and blank image carriers, in particular video disks [optical video disks], compact disks [including CD-ROMs, CD-Es, CD-Rs, DATs, DCCs, DVDs, HD-CDs, HDCDs and MDs], video bands, video cassettes, video game cassettes and tapes, exposed films; photo CDs; computer disks; optical, magnetic and laser discs; [magnetic] tapes; [video] tapes; data processing apparatus, computer and computer peripheral apparatus; apparatus for receiving and converting encoded signals [decoders]; apparatus for connecting and controlling, including multimedia, audio, video and telecommunications apparatus and computers and printers, including with electronic program management and control for interactive television and/or pay-TV; buffer memories, computer chips, discs, cables, drives, terminals, printers, keyboards and monitors; accessories for computers, video and computer games, namely adapters, modules, computer and video game cassettes, diskettes, cartridges, disks and tapes, included in this class; electronic apparatus and equipment consisting thereof for recording, receiving, memorizing, transmission, processing, conversion, output and reproduction of information, data, signals, speech, text, images and sound or melodies, respectively; electronic multimedia apparatus and electronic apparatus for interactive television; scientific, controlling, measuring, signaling, counting, registering, surveying, checking, commutation and regulating apparatus and devices and instruments; apparatus, instruments and devices for telecommunication; optical viewers having threedimensional graphic representations; apparatus and equipment in the field of amusement electronics, namely receivers, radios, compact disc players, cassette players, tape recorders, [cabinets for] loudspeakers, record players, television apparatus, monitors, [video] recorders,
video screens, camcorders; observation instruments, binoculars, telescopes; phototelegraphy apparatus; radiotelephony sets; video telephones; [portable] telephone apparatus and equipment; photographic, cinematographic, optical and [audiovisual] teaching apparatus and instruments; slide projectors; [cinematographic] cameras; cameras; films [exposed]; compact disks [read-only memories]; compact disks [audio, video]; [magnetic] data carriers; [optical] data carriers; diskettes; telephone apparatus; animated cartoons; magnetic tapes; magnetic tape units [for computers]; magnetic data carriers; magnetic cards; modems; screens [hardware]; monitors [computer programs]; [token coin operated] musical juke boxes; sound recording strips; sound recording apparatus; sound recording carriers; sound reproduction apparatus; parts for the aforementioned goods, included in this class; spectacles [optic]; sunglasses and protective spectacles; anti-glare spectacles; electronic three-dimensional glasses; sports spectacles; spectacle cases; spectacle frames; spectacle lenses; optical goods; [protective] helmets; clothing for protection against accidents, irradiation and fire; life jackets; jackets with buoyancy and/or harness functions [safety jackets or life jackets]; diving suits; mouse pads; cases adapted for sound and image carriers; television game apparatus [as additional apparatus of external monitor] comprising disk memories.

Cl.16: Printed matter; [periodically published] magazines, newspapers and periodicals; [printed] publications, prospectus and documentation and printing documents; circular letters; pamphlets; comic books and books and manuals; directories; photographs; posters; placards; pictures [prints and paintings]; book jackets; data processing programs in printed form and brochures; computer programs, in printed form; graphic reproductions; graphic prints; bags [envelopes, pouches] of paper or plastics, for packaging; calendars; stationery; writing instruments; pens; pencils; greeting cards; writing materials; note books; advertisement cards; boxes of paper or cardboard; instructional and teaching material [except apparatus]; paper, cardboard, goods of paper and cardboard, included in this class; transfers [including such of vinyl and such for transferring]; stickers of paper and vinyl and stickers [stationery]; transfers [decalcomanias]; envelopes and bags of paper or plastics; tear-off calendars; transfer pictures; packaging film and bag of paper and plastics; folders for papers, document files, albums, elastic bands for offices; adhesive tapes for stationery or for household purposes; tapes of paper; pencils; pencil holders; pencil leads; pads [stationery]; paperweights; letter trays; writing paper; brochures; books; booklets; book ends; office requisites [except furniture]; writing or drawing books; stapling presses [office requisites]; envelopes [stationery]; index cards [stationery]; cardboard; cardboard articles; catalogues; adhesives [glue] for stationery or household purposes; magazines [newspapers]; [writing] paper; [toilet] paper; [packaging] paper; paper bags; postcards; erasing articles; rubber erasers; pen cases; inkstands; pencil lead holders; writing cases; writing materials; writing cases [sets]; writing pads; school supplies [stationery]; teaching materials; [pencil] sharpeners; [pencil] sharpening machines; stamping; inking pads; ink, inkwells; drawing materials; drawing pads; document folders.

Cl.24: Goods of fabric and textiles, as far as included in this class; bath linen, except clothing; fabric [impervious to gases] for aeronautical balloons; bed and table covers; bed covers of paper, bed linen, bedding [bed linen, covers of textile or plastics for cushions and furniture, flags and pennants, not of paper, curtains of textile or plastics, fabric for household purposes, towels of textile or plastics, household linen, napkins of cloth, labels of cloth, hand-kerchiefs of textile; plastic materials [substitute for fabrics], nonwoven fabrics [textiles].

Cl.25: Clothing; footwear; headgear; accessories, namely head scarves, neck scarves, square scarves, pocket scarves, neckties and bow ties; anoraks; suits; bathing suits; bath clothing, bathing trunks; bath robes; bath caps; bath sandals; mountain clothing, mountain anoraks, mountain blouses, mountain trousers, mountain overalls, mountain shoes, mountain underwear; hiking clothing, hiking anoraks, hiking blouses, hiking shirts, hiking trousers, hiking overalls, hiking shoes, hiking underwear; bodysuits [teddies, bodies]; brassieres; ladies' wear; ladies and gentlemen coats; mittens; leisure clothing; belts [clothing]; [half] boots [ankle boots]; gloves; slippers; jumpers; shirt yokes; shirts; trousers; suspenders; hats; jackets; jeans; jerseys; stuff jackets; skull caps [headgear]; hoods; hooded jackets, hooded sweaters; dresses; readymade clothing: combinations [clothing]; corsets, collars; costumes; [sweat-absorbent] lingerie; leggings; coats; corselets; dressing gowns; caps; cap peaks; muffls; outer clothing; outdoor clothing; overalls; ski boots, ski underwear; slips; socks; sport clothing, sport anoraks, sport blouses, sport shirts, sport trousers, sport overalls, boots for sports, sport underwear; lace boots; esparto shoes; beach clothes; beach shoes; outerwear; [sweat-absorbent] stockings; tights; sweaters; pockets for clothing; knitwear; singlets; T-shirts; overcoats; uniforms; [sweat-absorbent] underwear; underpants; underwear; underclothes; waistcoats [clothing]; vests; hosiery [clothing].

Cl.28: Games and playthings [including electronic], as far as included in this class; electronic game apparatus without a video monitor, except as additional apparatus of external display or monitor; electronic pocket games and playthings; apparatus for video playing, computer and other electronic and video games and play-things, other than those adapted for use with external display screen or monitor [hardware]; gymnastic and sporting articles, as far as included in this class; building games and building blocks [playthings]; bob-sleighs; body boards; bows for archery [archery], archery implements; boxing gloves; board games; artificial Christmas trees, ornaments for Christmas trees, Christmas tree stands, candle holders for Christmas trees; draughts, draughtboards [games]; dominoes; skating boots with skates attached; radiocontrolled toy vehicles [toys]; scale model vehicles [toys]; toy masks; shuttlecocks; parlour games; golf clubs; appliances for gymnastics; golf gloves; kaleidoscopes; playing cards; skittles; climbers' harness; confetti; spinning tops [playthings]; playing balls; puppets; theatrical masks; mobiles [playthings]; marbles for games; butterfly nets; pistols [playthings]; plush toys; punching balls; dolls [playthings]; dolls' bed, dolls' feeding bottles, dolls' houses, dolls' clothes, dolls' rooms; jigsaw puzzles; swings, rocking horses, sleighs [sports articles]; chessboards; elbow/knee guards [sports articles], protective paddings [parts of sports suits]; flippers for swimming; soap bubbles [playthings]; ski apparatus, skis, ski bindings and ski poles; balls for games; playing cards; dices; sling shots [sports articles]; teddy bears; Bliss games for dice; dominoes; surfboards and snow boards; duckboards; surf boards; sailing, surfing; and parts and fittings thereof, as far as included in this class; slides; hang gliders; paragliders; kites [surfing]; surf skis and kites; waterskies and relevant equipment, as far as included in this class; skates, namely inline-skates, in-line-roller-skates, roller skates, ice skates; parts for the aforementioned goods, as far as included in this class; specifically adapted cases,
Cl.41; Education; teaching; instruction; training; advanced training and educational courses; publication services, as far as included in this class; computer training and computer advanced training; projecting, organizing and conducting of trainings, correspondence courses, seminars, cultural exhibitions, conferences, film, television and video presentations and events for sportive, cultural and educational purposes; projecting, organizing and conducting of sportive and cultural activities, events and competitions, also in the Internet; projecting, organizing and conducting of virtual events and competitions for sportive, cultural and educational purposes; playing sound and video recordings for third parties; production, reproduction, showing and rental of films, videos and other television programs; rental of exposed video and/or audio cassettes, tapes and discs [including CD-ROMs, CD-Es, CD-Is, CDRs, DATs, DCCs, DVDs, HD-CDs, HDCDs and MDs] and of video games, computer games and other electronic and virtual games; rental of television receiving apparatus and decoder; rental of books; agencies for artists, music performances; theatre performances, popular entertainment, circus productions; entertainment; organizing and conducting of shows, quizzes and music events and conducting competitions in the field of entertainment and in the sporting field, including for recording or being live broadcasts on radio or television; broadcast and television services, as far as included in this class; publication and issuing of printed matter, [periodically published] magazines, newspapers and periodicals, [printed] publications, prospectus and documentation and printed matter, circular letters, pamphlets, books, manuals, directories, photographs, posters and placards, also recorded on corresponding electronic media [including CD-ROMs, CD-Es, CD-Is, CDRs, DATs, DCCs, DVDs, HD-CDs, HDCDs and MDs], all aforementioned goods with the exception of advertising; operating lotteries; club services [entertainment and education]; amusement parks; discotheque services; academies [education services]; education information; holiday camp services [entertainment]; television entertainment; correspondence courses; movie studios; providing recreation facilities; health club services; gambling; providing golf facilities; boarding schools [entertainment and education]; production [recording], recording and rental of films, television programs and videos and other audio/video productions, works and records in all media; providing cinema facilities; arranging and conducting of colloquiums; modelling for artists; presentation of live performances [entertainment] and orchestra services; party planning [entertainment]; production of radio and television programs; production of shows; providing casino facilities; providing sports facilities; rental of sports equipment [except vehicles]; sport camp services; rental of stadium facilities; recording studios services; arranging and conducting of symposiums; rental of sound recordings; entertainer services; ticket reservation and booking services for entertainment and arranging of tickets for entertainment events, in particular for concert, musical, theatre and sporting events; entertainment information [entertainment]; production of video films; conducting of competitions [entertainment and education]; compilation [services of an editor]; timing of sports events; projecting, organizing and conducting of trainings, correspondence courses, seminars, cultural exhibitions, conferences for commercial and advertising purposes; rental of films retrievable from all data network [video-on-demand]; editing [lay-out] of printed matter, [periodically published] magazines, newspapers and periodicals, [printed] publications, prospectus and documentation and printed matter, circular letters, pamphlets, books, manuals, directories, photographs, posters and placards [with the exception of [printed] publications] and associated electronic media [including CD-ROMs, CD-Es, CD-Is, CDRs, DATs, DCCs, DVDs, HD-CDs, HDCDs and MDs], all aforementioned goods with the exception of advertising; production of web-TV programs, interactive programs and Internet TV programs; provision of on-line computer games; conducting of games on the Internet; providing on-line games services on computer networks; on-line entertainment, in particular via computer networks, namely the Internet; providing online computer games having animation for third parties; radio and television entertainment broadcasts/programs; film, audio, video and television production; orchestra services; publication and issuing of electronically displayable text, graphic, picture and sound information being accessible by data networks [with the exception for advertising purposes]; providing online computer games services; planning, organizing and conducting conferences in the field of commerce and with respect to the theme of advertising; planning, organizing and conducting conferences for commercial and advertising purposes.
J.T.BAKER

3508364 10/03/2017

VWR INTERNATIONAL HOLDINGS, INC.
2751 Centerville Road, Suite 358, Wilmington, Delaware 19808 USA

a Delaware Corporation

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Used Since: 01/01/1980

DELHI

Cl.5; Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; chemical reagents for medical or veterinary purposes; reagents for medical use; reagents and media for medical and veterinary diagnostic purposes; pharmaceutical drug delivery system, namely, drug delivery formulations used with various active ingredients for immediate release or controlled release of active ingredient into the body for a wide variety of pharmaceuticals

Cl.9; Chromatography columns; Chromatography columns for laboratory use; chromatography apparatus; chromatography apparatus for laboratory use; laboratory equipment; laboratory apparatus; scientific laboratory apparatus, namely, solid phase extraction columns and devices using chromatographic sorbents for extraction of chemicals from solvents; scientific laboratory apparatus, namely, a solid phase extraction system comprising a manifold and an extraction disk holder
BayernLB

3508404  14/03/2017
BAYERISCHE LANDES BANK
Brienner Str. 18, 80333 Munich, Germany
a company incorporated under the laws of Germany

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI

Cl.16; Printed matter, publications, pamphlets, in particular for banking and financial services.
Cl.35; Advertising; business administration and consultancy.
Cl.36; Insurance, financial affairs, monetary affairs, real estate affairs.
Cl.42; Design and development of computer software, rental of software; database design and development services.
Cl.45; Licensing of software (legal services)
Takasago Thermal Engineering

3509643  18/03/2017
TAKASAGO THERMAL ENGINEERING CO., LTD.
6-27-30, Shinjuku, Shinjuku-Ku, Tokyo 160-0022, Japan
A company incorporated under the laws of Japan

Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS,TOWER 1,2ND FLOOR,BLOCK EP,PLOT NO.11 & 12,SALT LAKE,SECTOR V,KOLKATA 700 091,WEST BENGAL,INDIA

Proposed to be Used

KOLKATA

Cl.11; Lighting installations for air vehicles; Germicidal lamps; Safety lamps; Ultraviolet ray lamps, not for medical purposes; Electric lamps and lighting apparatus; Rotary kiln horizontal cylindrical furnaces and other furnaces for industrial purposes; Nuclear reactors; Boilers, other than parts of machines; Parts and fittings of boilers, other than parts of machines; Water heaters; Parts and fittings of water heaters; Kitchen worktops; Kitchen sinks; Cooking apparatus and installations; Cooling installations and machines; Air-conditioning apparatus and installations; Parts and fittings for air-conditioning apparatus and installations; Ventilation [air-conditioning] installations and apparatus; parts and fittings for ventilation [air-conditioning] installations and apparatus; Sanitary apparatus and installations; Parts and fittings for sanitary apparatus and installations; Regulating accessories for water or gas apparatus and pipes; Heating apparatus and installations; Parts and fittings for heating apparatus and installations; Water purifying apparatus and installations; Water distribution installations; Parts and fittings for water distribution installations; Wastewater treatment apparatus and installations; Septic tanks for industrial purposes; Septic tanks for household purposes; Incinerators; Fumigation apparatus, not for medical purposes; Ionization apparatus for air treatment; Drying apparatus and installations; Sterilizers; Evaporators; Distillation apparatus; Heat exchangers, other than parts of machines; Heat regenerators; Distillation columns; Clean chambers [sanitary installations]; Parts and fittings for clean chambers [sanitary installations]; Air purifying apparatus and machines; Parts and fittings for air purifying apparatus and machines; Heat accumulators; Air conditioners for vehicles; Air deodorizing apparatus; Air reheaters; Industrial air germicidal apparatus; Burners; Gas burners; Heat pumps; Solar thermal collectors [heating]; Level controlling valves in tanks; Chimney blowers; Chimney flues; Household electrothermic appliances; Coils [parts of distilling, heating or cooling installations]; Desalination plants; Disinfectant apparatus; Heating elements; Flare stacks for use in the oil industry; Fountains; Steam generating installations; Swimming pool chlorinating units; Water intake apparatus; Water softening apparatus and installations; Watering installations, automatic; Recuperators for chemical processing; Temperature setting and keeping apparatus used in chambers; Constant temperature and humidifying rooms; Variable air volume units; Constant temperature rooms; Corrosion preventing apparatus for piping dosing nitrogen gas into circulating water; Stack piping units; Chemical filters; Plant-cultivation greenhouses (phytatron), low dew point rooms and other special environment rooms having temperature and purification degree control system.

Cl.35; Advertising; Publicity; Promoting the goods and services of others through the administration of sales and promotional incentive schemes involving trading stamps; Business management analysis and business consultancy; Business research; Business assessment and appraisal; Professional business consultancy; Business management and organization consultancy; Marketing research; Providing information concerning commercial sales; Business management of hotels; Employment agencies of engineering experts; Employment agencies of scientific or technological experts; Employment agencies services; Auctioneering; Import-export agencies; Arranging newspaper subscriptions for others; Document reproduction; Shorthand services; Transcription; Providing business assistance to others in the operation of data processing apparatus namely, computers, typewriters, telex machines and other similar office machines; Filing documents or magnetic-tapes [office functions]; Systemization of information into computer databases; Compilation of information into computer databases; Publicity materials rental; Rental of typewriters and copying machines; Providing employment information; Rental of vending machines; Greenhouse gas emission trading; Business appraisals relating to air conditioning installations and other machines and apparatus.

Cl.36; Financing services; Acquisition of bonds about financing; Trading of bonds; Acquisition of bonds issued for raising funds; Surety services; Financial consultancy; Agencies for collecting gas or electric power utility payments; Insurance brokerage; Insurance underwriting; Agencies for non-life insurance; Claims adjustment for non-life insurance; Insurance premium rate computing; Real estate agency services; Rental of real estate; Real estate management; Providing information on buildings or land [real estate affairs]; Real estate appraisal; Antique appraisal; Art appraisal; Precious stone appraisal; Used automobiles appraisal; Appraisal of value of air conditioning apparatus and other machines; Appraisal of facilities of buildings; Financial assessment of company credit; Charitable fund raising; Rental of paper money and coin counting machines; Rental of cash dispensers or automated-teller machines; Greenhouse gas emission trading.
Cl.37; Construction; Repair of buildings; Building maintenance; Machinery installation, maintenance and repair; Repair information; Consultancy on boilers repair or maintenance; Consultancy on pumps repair or maintenance; Consultancy on repair or maintenance of air conditioning apparatus; Consultancy on repair or maintenance of freezing machines and apparatus; Consultancy on repair or maintenance of electronic machines and apparatus; Electrical installation services; Telecommunication wiring; Damp-proofing [building]; Demolition of buildings; Construction consultancy; Consultancy on machinery installation; Providing information on machinery installation; Electrical installation consultancy; Telecommunication wiring consultancy; Building construction supervision; Operation and maintenance of building equipment; Providing information on operation of building equipment; Monitoring of operation condition of machines, apparatus and devices (including their parts) or installations composed of them (including monitoring by computer); Consultancy on operation of building installations; Providing technical information on building construction; Rustproofing; Consultancy on rustproofing; Installation of building insulation; Consultancy on installation of building insulation; Anti-vibration and seismically isolation construction of buildings and building installations; Consultancy on anti-vibration and seismically isolation construction of buildings and building installations; Street cleaning; Window cleaning; Cleaning of building interiors and exteriors; Vermic exterminating [other than for agriculture, forestry or horticulture]; Disinfecting; Consultancy on disinfecting; Disinfection, sterilization, mildew-proof and deodorization treatment for building interiors; Sterilization of medical machines and apparatus; Rental of cleaning machines; Rental of electric washing machines; Rental of laundry dryers; Rental of spin dryers of clothes; Rental of construction machines and apparatus; Construction project management services.

Cl.39; Transport; Delivery of goods; Message delivery; Traffic information; Vehicle-driving services; Cargo handling and freight services; Providing information relating to the transportation of freight; Freight brokerage; Information and consultancy on freight brokerage; Removal services; Transport brokerage; Freight forwarding; Providing information on freight forwarding; Ship brokerage; Refloating of ships; Piloting; Warehousing services; Temporary safekeeping of personal belongings; Distribution of energy; Consultancy on distribution of energy; Water distribution; Consultancy on water distribution; Storage of waste and trash; Recycling of waste and trash; Rental of warehouse space; Parking services; Operating toll roads; Operating parking lots; Providing vessel mooring facilities; Airport services; Rental of loading-unloading machines and apparatus; Vehicle rental; Rental of wheel chairs; Rental of mechanical parking systems; Rental of packing or wrapping machines and apparatus; Rental of refrigerators and freezers; Rental of gasoline station equipment, not for repair and maintenance of automobiles; Transportation information; Rental of equipment for hydrogen filling station; Distribution of temperature-controlled air; Hydrogen filling station services.

Cl.40; Rental of air conditioners; Rental of boilers; Rental of heating apparatus; Rental of generators; Rental of chemical processing machines and apparatus; Rental of water purifying apparatus; Rental of heat pumps; Rental of heat exchangers; Rental of drying apparatus; Rental of cooling appliances and installations; Air purification; Air deodorizing; Production of energy; Water treatment; Rental of air purifying apparatus; Waste treatment [transformation]; Sorting of waste and recyclable material [transformation]; Recycling of waste and trash; Rental of waste crushing machines; Custom assembling of materials for others; Food and drink preservation; Metal treating; Coating and surface finishing of machines and tools; Boiler making; Decontamination of hazardous materials.

Cl.42; Providing facilities for experiments and examinations of engineering; Consultancy in the design and development of computer hardware; Architectural services; Design of machines, apparatus and instruments, and their parts, as well as systems composed thereof; Measuring of quality of air exhausted from indoor; Measuring of indoor air environment; Measuring of noise and vibration; Measuring of indoor air pressure; Calibration [measuring]; Consultancy on designing and drafting of buildings; Surveying; Geological surveys; Industrial technology calculations by computer for others; Degradation inspection of building installations; Designing, other than for advertising purposes; Technological advice relating to computers, automobiles and industrial machines; Updating of computer software; Creating and maintaining web sites; Computer software design, computer programming, or maintenance of computer software; Technical writing; Conducting technical project studies; Chemistry services; Testing, inspections or researches of pharmaceuticals, cosmetics or foodstuffs; Testing or researches on machines, apparatus and instruments; Agencies for energy-saving planning of buildings; Consultancy on environmental protection; Consultancy on maintenance and improvement of indoor environment; Technical consultancy in the field of energy saving and energy efficiency; Materials testing; Water analysis; Non-destructive inspections of piping and other metal hardware; Researches on building construction and city planning; Testing or researches on prevention of pollution; Testing, inspections or researches on electricity static and other electricity; Testing and research services in the field of civil engineering; Testing, inspections or researches on agriculture, livestock breeding or fisheries; Consultancy on anti-static preparations of goods; Creating of home pages on the Internet; Editing images, characters and sound signals by computers; Providing meteorological information; Rental of measuring apparatus; Rental of technical drawing instruments; Rental of computers; Providing computer programs; Rental of scientific apparatus and instruments; Inspection and measurement of air conditioning installations, and other machines and apparatus; Agencies for preparing or submitting documents related to buildings to government office; Non-destructive inspection services; Monitoring of computer systems by remote access.
3510648 20/03/2017
BABAROS GROUP CO., LIMITED
1508, 15/F, Phase 2, Office Bldg., Arran Center, No.625, Nathan Rd., Kowloon, Hong Kong
A Company duly organized and existing under the laws of Hong Kong

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl.10; medical apparatus and instruments; nursing appliances; sphygnotensiometers; testing apparatus for medical purposes; artificial teeth; ear picks; feeding bottles; contraceptives, non-chemical; artificial limbs; orthopedic articles

Cl.21; containers for household or kitchen use; clothes-pegs; mop wringers; toothpicks; cosmetic utensils; make-up removing appliances; make-up brushes; eyelash brushes; rags [cloth] for cleaning; gloves for household purposes
3513335  23/03/2017
TEAMWORK CAPITAL MANAGEMENT SA
Rue de Saint-Jean 30, 1203 Geneva, Switzerland
A Joint-stock company organized under the laws of Switzerland
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Cl.9; Equipment for data processing and telecommunications, computers and computer peripherals, computer programs and software, electronic apparatus and installations for recording, transmission, reproduction and processing, particularly digital, of sound or images as well as of computer data
Cl.38; Telecommunications, communications by computer terminals, information relating to telecommunications, computer-aided message and image transmission, electronic messaging, rental of apparatus and equipment for telecommunication and for message transmission, provision of access to databases, namely to magazines, books, manuals and catalogs on line
Cl.42; Research, writing, design, testing and development of computer programs and software, in particular for the field of commercial functions, accounting and production management control and management of articles, quality management and maintenance, distribution, personnel management and project management as well as all general office functions such as word processing, electronic mail and archiving; advisory services in connection with computer program and software writing, development, implementation and use; computer program and software implementation, programming, maintenance, rental, updating and subcontracting services; computer systems analysis; information and advisory services regarding computer hardware and software, including services provided on line or via the Internet or extranets; rental of computers, micro-computers and computer peripherals; online access to magazines, books, manuals and catalogues; development and design of computer systems in connection with the protection of computer creations; computer security services; installation, maintenance and repair of software for data networks; design of computer systems; computer programming; recovery of databases; development (design) of data banks
Cl.45; Legal services
PASSION FOR SURFACE SOLUTIONS

Priority claimed from 29/09/2016; Application No. : 619832016 ;Switzerland

3514897    27/03/2017

OERLIKON SURFACE SOLUTIONS AG, PFÄFFIKON
Churerstrasse 120, 8808 Pfäffikon, Switzerland
A company organised and existing under the laws of Switzerland

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.1; Chemical products for commercial purposes, especially from organic and inorganic coating materials for objects; chemical products in powder form especially for coating, for the generative production of objects and for laser deposition welding

Cl.7; Devices, apparatuses and machines for the surface treatment of objects, especially coating, diffusion hardening, and heat treatment; Devices, apparatuses and machines for the supplementary or entire layer-wise design of objects

Cl.40; Surface treatment of workpieces, tools and machine parts, especially coating, heat treatment, diffusion hardening, supplementary or entire layer-wise designing of objects
SEEGER LEDERWAREN INTERNATIONAL LTD.
10/F, Wah Yuen Factory Building, 21 Beech Street, Tai Kok Tsui, Kowloon, Hong Kong
A company organised and existing under the laws of Hong Kong.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.18; Saddlery and leather goods, namely, trunks, suitcases and travelling bags, carry-all bags, suit and clothing bags, suitcases for carrying suits, carry-on baggage, shirt travelling cases, vanity cases, travelling sets, shirt cases, tie cases, toilet bags, shoe cases. briefcases, attaché cases, rigid clasp bags, shopping bags, handbags (citywear), men's and ladies' shoulder bags, clutch bags, briefcases.

Cl.25; Clothing; clothing accessories, namely, belts, braces, gloves, scarfs, shawls, suspenders and ties; footwear, namely, shoes, boots and slippers; headgear, namely, caps and hats.

Cl.35; Advertising; business management; business administration; office functions; retail services in respect of saddlery and leather goods, clothing, footwear and headgear.
3517068  31/03/2017
FRANCHISE INDIA HOLDINGS LIMITED
2504, SECTOR -22C, CHANDIGARH, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
ARJITA, ADVOCATE
405 B, PINNACLE BUSINESS TOWER, BEHIND ATRIUM HOTEL-BESIDE VIVANTA BY TAJ, SURAJKUND ROAD, FARIDABAD, HARYANA-121001.

Proposed to be Used
DELHI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD WELLNESS INDIA.COM EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION, CONSULTING, MEDIA AND PUBLISHING

Cl.41; EDUCATION AND TRAINING, EVENT MANAGEMENT CONDUCTING OF WORKSHOPS, SEMINARS, CONFERENCES AND EXHIBITIONS.
3517440  30/03/2017

HERITAGE RIVER CRUISES PVT. LTD.
B-9/9123, III Floor, LIG Flat, Masood Pur, Vasant Kunj, New Delhi- 110070
A company existing under the Indian Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Used Since :21/03/2016

DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS BENGAL GANGA EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION.

Cl.39; Travel services, namely booking and providing river cruise services

Cl.43; Resort hotel services
Trade Marks Journal No: 1956, 13/07/2020 Class 99

U. S. BRASS
3519263 03/04/2017
ASCOT TM LIMITED
Kingfisher House Restmor Way, Hackbridge Surrey, SM6 7AH England
An UK Company
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LETTERS U.S. EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION.

Cl.18; LEATHER & IMITATION OF LEATHER, AND GOODS MADE OF THIS MATERIAL, ALL TYPES OF BAGS, SPORTS BAGS, TRAVEL BAGS, BAGS; HOLDALLS; TRAVELLING, WALLETS AND ACCESSORIES FOR THE SAME.
Cl.25; CLOTHING, FOOTWEAR, HEADGEAR.
3520532 05/04/2017
OFFICINE MANDELLI S.R.L.
Via Canturina Vecchia 13, SENNA COMASCO - COMO, Italy
Italian limited liability company

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.6; Handles of metal for doors; Handles of metal for windows; Window handles of metal.
Cl.20; Door handles, not of metal; Furniture handles, not of metal; Plastic handles; Plastic window handles.
TEAZEN

3521071  06/04/2017

TEAZEN INC.
80-23, Daeun-gil, Gyegok-myeon, Haenam-gun, Jeollanam-do 536-833, Republic of Korea

a company incorporated under the laws of Republic of Korea

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used

DELHI

Cl.30; Fruit teas; Iced tea; Tea; Flowers or leaves for use as tea substitutes; Non-alcoholic tea-based beverages; Artificial coffee; Vegetable preparations for use as coffee substitutes; Chicory and chicory mixtures for use as coffee substitutes; Caffeine-free coffee; Instant coffee.

Cl.32; Non-alcoholic rice punch[sikhye]; Fruit-flavored beverages; Fruit juices; Non-alcoholic beverages containing fruit juices; Frozen fruit beverages; Fruit nectars; Non-alcoholic fruit punch; Vegetable juices; Vegetable juice beverages; Soft drinks; Aerated water.
3521419   06/04/2017
NUCLEUS SOFTWARE FOUNDATION
33-35, Thyagraj Nagar Market, New Delhi - 110003, India
An Indian company
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used
To be associated with:
3521418
DELHI
Cl.9; Downloadable computer application; Interactive education software
Cl.16; Articles of paper stationary
Cl.36; Charitable services for the purposes of undertaking Corporate Social Responsibility (CSR) activities
Cl.41; Charitable (not-for-profit) primary and academic mentoring
IDEAS INTO ACTION

Priority claimed from 07/10/2016; Application No. : 15904791 ;European Union

3521787 07/04/2017

CUSHMAN & WAKEFIELD, INC.
1290 Avenue of the Americas, New York, NY 10104 - 6178, USA
(A New York corporation)

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately.

Cl.35; Auctioneering services; business services, namely, business services relating to real estate or property; estimation services for contract work relating to real estate or property for business purposes; business consultation and providing business information relating to commercial or residential real estate; advertising and marketing of commercial or residential real estate; business research services; compilation of statistics; professional business consultancy services; economic forecasting; organization of exhibitions for commercial or advertising purposes; commercial management assistance; marketing research; employment services, namely, employment agency services; personnel recruitment services; business consultation and advisory services for others in the field of facilities management; preparation of business reports relating to commercial or residential real estate; business research services; compilation of statistics; professional business consultancy services; cost price analysis services; economic forecasting; organization of exhibitions for commercial or advertising purposes; commercial management assistance; marketing research; employment services, namely, employment agency services; personnel recruitment services; business consultation and advisory services for others in the field of facilities management; preparation of business reports relating to commercial or residential real estate; organization for a third party of telephone welcoming services and of telephone receptionist services; mail sorting, handling and receiving; outsource service provider in the field of operation and maintenance of mechanical handling equipment, conveyor systems for a warehouse facility.

Cl.36; Financial services, namely, financial planning, financial management, financial investment and financial advice in the field of residential and commercial real estate and investments therein, financial portfolio management; banking services; insurance services, namely, insurance consulting pertaining to real property, leasing and financing in the field of real estate; insurance brokerage, insurance administration, insurance underwriting in the field of commercial and residential real estate, claims processing, and insurance consultancy; real estate services, namely, real estate agency services; real estate investment brokerage services and transactional financial services related thereto, namely, raising and placing of debt or equity for the funding of real estate assets management of real property; management, appraisal, and investment advice in relation to real estate; research relating to residential and commercial real estate; preparation of reports relating to commercial or residential real estate; assessment of rates, namely, assessment of rental rates and assessment of insurance rates relating to real estate; financial management and valuation of property and real estate developments; real estate agency services, namely, residential real estate agency services, commercial real estate agency services; rental of real property, namely, rental property management; commercial property fund management; commercial property research, namely, research relating to commercial real estate; management services, namely, management of investment funds; investment and financial portfolio management services; mortgage brokerage services; mortgage lending services; financial analysis; financial investment brokerage services; advice and transaction execution on behalf of landlords and developers in relation to the purchase, sale, management and rental of real estate; management of changing accommodation requirements on behalf of occupiers, namely, assessment of accommodation requirements, investigation, reporting and advice in relation to available real estate, negotiation of terms of rental of real estate and negotiation of acquisition of real estate; financial and real estate services in relation to projects for the development and regeneration of real estate; tenant representation services, namely, assisting and advising tenants in relation to searching for property to rent, negotiation of rental agreements, advising on existing leases and conducting market rent valuations; financial and market research services relating to commercial and residential real estate; preparation of reports relating to commercial or residential real estate; assessment of rates, namely, assessment of rental rates and assessment of insurance rates relating to commercial or residential real estate; financial management and valuation of property and real estate developments; real estate agency services, namely, residential real estate agency services, commercial real estate agency services; rental of real property, namely, rental property management; commercial property fund management; commercial property research, namely, research relating to commercial real estate; lease administration; negotiation of lease renewal terms; advising on existing leases and conducting market rent valuations; financial and market research services relating to commercial and
residential real estate; budgeting for annual occupancy costs; management of changing accommodation requirements on behalf of occupiers, namely, assessment of accommodation requirements, investigation, reporting and advice in relation to available real estate, negotiation of terms of rental of real estate and negotiation of acquisition of real estate; financial and real estate services in relation to projects for the development and regeneration of real estate; tenant representation services, namely, assisting and advising tenants in relation to searching for property to rent, negotiation of rental agreements, advising on existing leases and conducting market rent valuations; financial and market research services relating to commercial and residential real estate; portfolio management services for small commercial, retail properties; real estate brokerage services, namely, the sale of residential, industrial and commercial property; preparation of finance reports relating to commercial or residential real estate; consultation in the field of real estate.

Cl.37; Building construction; building maintenance and repair services; real estate development; caretaking services being cleaning and maintenance services, namely, cleaning and maintenance of buildings; construction landscaping, namely, paving, concreting, fencing, construction of retaining walls, drainage, irrigation, decking; housekeeping services, namely, cleaning of residential homes; air-conditioning apparatus installation and repair; building construction supervision and management; building insulating, namely, assessment and installation of insulating materials; cleaning of buildings; security alarm installation and repair; elevator installation and repair; heating equipment installation and repair; safe maintenance and repair; floor sanding; scaffolding erection and repair; integrated facilities management, namely, repair and maintenance of electrical, elevatory, plumbing, heating, ventilation and air-conditioning systems; building inspection (in the course of building construction); Installation and maintenance of grounds and landscaping, including irrigation, grass, tree and shrubs, hard landscaping and lighting; Office maintenance and repair of data centers, laboratory and research and development space, trading floors and broadcasting environments; building maintenance services, namely, lock repair, painting, patching of walls, lighting repair and replacement, carpet and ceiling repair, glass repair; pest control and extermination services; roofing installation and repair; ATM cleaning and maintenance.

Cl.39; Moving and storage of building occupants' furniture and associated materials; transportation services, namely, providing shuttle services for employees; parking lot services; document storage.

Cl.40; Document destruction; water treatment and purification.

Cl.41; Educational services, namely, organizing, arranging and conducting courses, seminars, roundtables, workshops, and classes in the fields of real estate, finance, investments, accounting, technology, business, and business operations and distributing course materials in connection therewith; developing educational materials for others in the fields of real estate, finance, investments, accounting, technology, business, and business operations.

Cl.42; Architectural and building design services; surveying services, namely, building surveying, quantity surveying and land surveying; engineering, including engineering services relating to real property; drafting (construction) services; interior decorating; calibration services; industrial design services; technical consultation in the field of energy saving; research in the field of environmental protection and real estate; environmental services, namely, environment impact studies, assessment and advice relating to energy use of buildings and sustainability of buildings; energy and sustainability services, namely, assessment and advice services relating to energy performance, air-conditioning inspections, sustainability audits for office and apartment buildings and shopping centers; remote monitoring services relating to energy consumption; testing analysis and evaluation of elevators of others for the purpose of certification and compliance with industry standards; elevator design; research and development including evaluations and reports, site plan analysis and feasibility studies; technical support services, namely, audio visual support and set up in officer conference rooms; testing, analysis, and evaluation services to assess compliance of buildings with certification requirements, and/or industry standards and regulations; land development construction services, namely, planning and laying out of residential and/or commercial buildings.

Cl.45; Security services for buildings, namely, guarding of building sites and buildings, remote monitoring of security systems; security consultancy services; monitoring of burglar and security alarms.
3521818  07/04/2017
HERITAGE RIVER JOURNEYS PVT. LTD.
Office no. 7, Second Floor, Local Shopping Centre Vasant Arcade, Vasant Kunj, New Delhi 110 070
Traders
A company existing under the Indian Companies Act, 1956
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately.
Cl.39; Travel services, namely booking and providing river cruise services
Cl.43; Resort hotel services
Trade Marks Journal No: 1956 , 13/07/2020  Class 99

RATIONAL INTELLECTUAL HOLDINGS LIMITED
Douglas Bay Complex, King Edward Road, Onchan, Isle of Man IM3 1DZ

Company

Address for service in India/Attorney address:
VOHRA & VOHRA
L-4073, Devinder Vihar, Sector- 56, Gurgaon-122011

Proposed to be Used
DELHI

Cl.9; Apparatus for electronic payment processing; apparatus for recording images; apparatus for recording sound; apparatus for reproduction of images; apparatus for reproduction of sound; application software; audio devices; communication software; communication software for connecting global computer networks; computer components and parts; computer game cartridges; computer game cassettes; computer game discs; computer game programmes; computer game programs; computer game software; computer game software downloadable from a global computer network; computer game entertainment software; computer hardware; computer networking and data communications equipment; computer operating systems; computer programmes for playing games; computer programmes for games featuring sport; computers and computer hardware; data loggers and recorders; data processing equipment and accessories (electrical and mechanical); display monitors; downloadable computer game programs; downloadable computer game software for games featuring sport; downloadable computer game software via a global computer network and wireless devices; downloadable computer game software; downloadable interactive entertainment software for playing computer games; downloadable interactive entertainment software for playing video games; electronic game programs; electronic game software; firmware; games software; games software for use with computers; software for use with sports gaming; graphical user interface software; interactive computer software; interactive computer systems; interactive entertainment software for use with computers; interactive entertainment software for use with personal computers; joysticks; recorded content; recorded film; software; telecommunications equipment; video game computer programs; video game discs; video game programs; video game software; video game cartridges; video games on disc [computer software]; video games software; virtual reality game software; virtual reality software; fantasy sport software; downloadable computer software for use in the provision of entertainment services, including computer games, card games, casino games; optical discs containing software for use in the provision of entertainment services, including computer games, card games and casino games; computer and computer networking hardware, including computer chips, set-top boxes for television viewing, portable computers, personal computers, handheld computers, computer cable, computer screens, monitors, disc drives, keyboards, computer monitors and computer display screens; computer servers, computer networking equipment, media routers, network routers; entertainment systems comprising of computer hardware and software to view movies and television programs, provide a concierge service, order room service, book on-site or off-site services and access global electronic network; computer software and computer hardware apparatus with multimedia and interactive functions; computer hardware; apparatus and instruments for recording, transmitting and reproducing sound, data and/or images; downloadable electronic publications; electronic publications distributed via email; smart cards, magnetic coded cards, electronic data carrier cards, charge cards, bank cards, credit cards, debit cards, chip cards, stored value cards, payment cards, pre-paid cards; cards using magnetic memories and integrated circuit memories; hologram impregnated cards; set-top boxes for gaming; sunglasses; frames for glasses; sport glasses (eye glasses); goggles for use in sports; sports eyewear; spectacle holders; binoculars; cases adapted for binoculars; USB (universal serial bus) storage devices; memory sticks; bags and cases specially adapted for holding or carrying portable, mobile, handheld and tablet devices and equipment and accessories for such devices; carriers for mobile phones; cases for mobile phones; holders adapted for mobile phones; mobile phone covers; mobile phone straps; laptop carrying cases; laptop covers; mouse mats; mouse pads; photographic and cinematographic apparatus and instruments for use in relation to gaming, casino games and services, poker games, card games, poker tournaments

Cl.16; Printed matter; printed publications; newspapers; magazines; periodicals; brochures; pamphlets; photographs; posters; tickets; advertisement boards of paper or cardboard; printed forms; credit cards [other than encoded or magnetic]; debit cards [other than encoded or magnetic]; charge cards [other than encoded or magnetic]; none of the aforesaid goods relating to jewellery, precious stones, watches and chronological instruments
Cl.25; Clothing; footwear; headgear

Cl.28; Automatic coin-operated games; automatic gaming machines; battery-powered computer game with LCD screen; card games; cards (Bingo -); cards [games]; cards (playing -); checker sets; checkerboards; checkers [checker sets]; checker sets; chess games; chip markers for bingo; chips and dice [gaming equipment]; chips for gaming; coin-operated electronic amusement apparatus; coin-operated gaming machines; coin-operated pinball game machines; coin-operated video amusement apparatus; computer game apparatus; controllers for game consoles; counters [discs] for games; counters for games; counters for games [discs]; cue tips (Billiard -); cues (Billiard -); dart boards; dart games; dice; dice cups; dice (cups for -); dice games; draughtboards; draughts sets; electronic amusement apparatus incorporating a liquid crystal display; electronic board games; electronic dart games; gaming machines; gaming tables; hand-held electronic games; hand-held electronic video games; hand-held units for playing video games; hand-held units for playing electronic games; handheld computer games; holders for darts; pinball games machines [coin or counter operated]; pinball machines; playing card cases; playing card shuffling device; playing cards; playing cards and card games; poker chips; printed lottery tickets; roulette chips; roulette tables; roulette wheels; scratch cards for playing lottery games; soft toys; electronic interactive games systems comprising of gaming tables, gaming consoles, mobile gaming devices, gaming terminals and/or gaming stations; electronic game units; electronic game units including slot machines; electronic game accessories including, controllers, displays, button panels, joysticks, gaming pads and bolsters; electronic games apparatus; cups for dice; cases for playing cards; playing card shuffling devices; coin-operated gaming equipment

Cl.35; Acquisition and merger consultation; acquisition of business information relating to company status; acquisition of commercial information; acquisitions (advice relating to -); acquisitions (Business -) consulting services; administration of business affairs; administration of businesses; administration relating to business planning; administration of business affairs; administration relating to business planning; advisory services relating to business organisation; advisory services relating to business organisation; advertising, marketing, media and promotional consultancy, advisory and assistance services; advertisement and publicity services; advertising, marketing, media and promotional consultancy; advisory and assistance services; advice and information concerning commercial management business; advice relating to business management; advice relating to the acquisition of businesses; advice relating to business management; advice relating to marketing management; advice relating to the organisation and management of business; advising commercial enterprises in the conduct of their business; advisory services for business management; advisory services relating to business planning; advisory services relating to the corporate structure of businesses; advisory services relating to business organisation; assessment analysis relating to business management business; assessment analysis relating to business organisation; assistance, advisory services and consultancy with regard to business organisation; assistance, advisory services and consultancy with regard to the management of business activities; business advice; business assistance, management and administrative services; business consultancy and advisory services; business database management; business information; business management consultancy; business management consultancy and advisory services; business management services; business management services relating to the development of businesses; business merger services; business project management; business research; computerised auditing; computerised database management services; data collection [for others]; data processing; economic analysis for business purposes; information in business matters; market research; online retail services in relation to gaming apparatus and software; online advertising, marketing, media and promotional services; operation of businesses [for others]; organisation of events for commercial and advertising purposes; provision of business information; provision of commercial information; retail services in relation to mechanising products, computer game software, computer games, joysticks, headsets, computer hardware, memory sticks, mobile phone covers, mouse mats, bags, coin purses, key holders, wallets, umbrellas, clothing, footwear, headgear, card games, checker sets, checkerboards, checkers [checker sets], checker sets, chess games, chip markers for bingo; retail services in relation to chips and dice [gaming equipment]; chips for gaming, coin-operated electronic amusement apparatus, coin-operated games, coin-operated gaming equipment, coin-operated pinball game machines, coin-operated pinball game machines, controllers for game apparatus, counters [discs] for games, counters for games, counters for games [discs], cue tips (Billiard -); cues (Billiard -); retail services in relation to dart boards, dart games, dice, dice cups, dice (cups for -), dice games, draughtboards, draughts sets, electronic board games, electronic dart games, electronic games, electronic games, games, gaming machines, gaming tables, hand-held electronic games, hand-held electronic video games, hand-held units for playing video games, hand-held units for playing electronic games, handheld computer games; retail services in relation to holders for darts, pinball games machines [coin or counter operated]; pinball machines, playing card cases, playing card shuffling device, playing cards, playing cards and card games, poker chips, printed lottery tickets, roulette chips; roulette tables, roulette wheels; scratch cards for playing lottery games; retail services in relation to soft toys, electronic interactive games systems comprising of gaming tables, gaming consoles, mobile gaming devices, gaming terminals and/or gaming stations; electronic game units; electronic game units including slot machines; electronic game accessories including, controllers, displays, button panels, joysticks, gaming pads and bolsters; retail services in relation to set-top boxes for gaming, electronic games apparatus, cups for dice, articles for use in playing card games, cases for playing cards, playing card shuffling devices, coin-operated gaming equipment; retail services in relation to games relating to sport, apparatus for playing sports, balls being sporting articles, bags adapted for carrying sporting articles, bags specially adapted for sports equipment, cases adapted for carrying apparatus, sports clothing, sports garments, sports gloves; strategic business consultancy; tax advice; tax preparation; writing of business project reports; administration of gaming services; arranging of competitions for commercial purposes; arranging of competitions for advertising purposes; marketing services; promotional services; compilation of directories for publication on the Internet

Cl.38; Access time to global computer networks (Rental of -); access to content, websites and portals; arranging access to a computer database; audio, video and multimedia broadcasting via the Internet and other communications networks; broadcasting services; communication between computers; communication network consultancy; communication services between computers; communication services by electronic means; communication services for the electronic transmission of data; computer communication and Internet access; computer communication services; computer network communication services; data communication by electronic means; data streaming; data transmission; data transmission services; distribution of data or audiovisual images via a global computer network or the Internet; electronic communication services; electronic data communications; electronic data exchange; electronic data
interchange services; electronic messaging services; exchange of messages via computer transmission; message sending; message services; on-line communication services; rental of access time to a computer database; streaming audio and video material on the Internet; streaming of data; telecommunication services; telecommunications; transferring and disseminating information and data via computer networks and the Internet; transmission of data, audio, video and multimedia files, including downloadable files and files streamed over a global computer network; transmission of information on-line; transmission of picture and data signals

Cl.41; Entertainment services; television entertainment services; providing television programmes; sporting and cultural activities; amusement services; amusement game services; gaming services; casino services; card game services; poker game services; the provision of games of skill; organisation, production, and presentation of any of the aforesaid services; organisation, production and presentation of tournaments, competitions, contests, games, gameshows and events; organisation, production and presentation of tournaments, competitions, contests, games, gameshows and events all relating to amusement games, gaming, card games, games of skill, poker games and casino games; the provision of any of the aforesaid services live or through the medium of television or on-line from a computer database or via the Internet or via portable, mobile, handheld or tablet devices; electronic games services provided by means of the Internet; multi-player card games, card rooms and games of skill provided live or by means of the Internet or via television or via portable, mobile, handheld or tablet devices; organisation, production and presentation of any of the aforesaid services; providing news, consultancy and advisory services relating to any of the aforesaid services; the provision of information relating to entertainment services, television entertainment services, television programmes, sporting activities, cultural activities, amusement services, amusement games, gaming services, casino services, card game services, poker game services, tournaments, competitions, contests, games, gameshows and events; the provision of on-line electronic publications; providing electronic newsletters distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; providing electronic newsletters regarding entertainment, television entertainment, sporting activities, cultural activities, gaming, casinos, poker tournaments, card games and poker distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; organisation, administration and running of entertainment services, television entertainment services, sporting activities, cultural activities, amusement services, amusement games, gaming services, casino services, card game services, poker game services, tournaments, competitions, contests, games, game shows and events

Cl.42; Administration of user rights in computer networks; advice and development services relating to computer software; advice relating to the design of computer hardware; advisory services relating to computer software design; advisory services relating to computer hardware design; advisory services relating to computer software; compilation of web pages for the Internet; computer-aided design of video graphics; computer hardware development; computer programming; computer programming and software design; computer programming of computer games; computer programming of video and computer games; computer programming services; computer services; computer site design; computer software consulting; computer software consultancy services; computer software design and development; computer systems development; computerised data storage; computing consultancy; customization of computer hardware and software; data mining; data warehousing; design and development of computer game software and virtual reality software; design of games; design services; design and development of data storage systems; development and maintenance of computer software; development of computer programs; development of computer software; development of interactive multimedia software; development of software for data and multimedia content conversion from and to different protocols; hire of computer programs; hire of computers; hosting of digital content on the Internet; hosting of databases; hosting of websites; hosting services and software as a service and rental of software; installation and customisation of computer applications software; installation of computer software; installation, repair and maintenance of computer software; leasing of computer apparatus; leasing of computer hardware; maintenance and updating of software for communication systems; maintenance of computer software; maintenance of software; preparation of reports relating to computer programmes; preparation of reports relating to computers; programming of software of Internet platforms; providing temporary use of non-downloadable computer programs; rental of computer apparatus; rental of computer software; research services; software creation; testing, authentication and quality control; website design
RITU ARORA, (PROPRIETOR), TRADING AS: MS. JEWELZ
52, Elliot Road, Kolkata 700 016
Sole Proprietorship

Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS,TOWER 1,2ND FLOOR,BLOCK EP, PLOT NO.11 & 12,SALT LAKE,SECTOR V,KOLKATA 700 091,WEST BENGAL,INDIA

Proposed to be Used
KOLKATA
Cl.14; Costume jewellery under Class 14;
Cl.21; Hair accessories under Class 21
3529268   19/04/2017
RUTIKA MALAVIYA (SOLE PROPRIETOR) ROOH ENTERTAINMENT
110, Laxmi Plaza, Laxmi Industrial Estate, New Link Road, Andheri west, Mumbai - 400053. India.
An Indian National
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2010
MUMBAI
Cl.35;Advertising; business management; business administration; office functions.
Cl.41;Education; providing of training; entertainment; sporting and cultural activities.
Cl.45;Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
VALAYA INC.
PLOT No. 122/123, UDYOG VIHAR PHASE-6, PACE CITY-2, SECTOR-37, GURGAON-122001, HARYANA. India
An Indian Company

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :01/04/1992

DELHI

Cl.14; Precious metals and their alloys; jewellery, precious stones; horological and chronometric instruments.
Cl.24; Textiles and substitutes for textiles; bed covers; table covers.
Cl.25; Clothing, footwear, headgear.
Cl.26; Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers.
Cl.35; Advertising; business management; marketing and marketing consultancy, business administration; office functions.
DESIGN ARC

Priority claimed from 28/10/2016; Application No. : 015987514 ;European Union

3536018    28/04/2017

DESIGN ARC UK LIMITED
Quadrant House, Floor 6, 4 Thomas More Street, London E1W 1YW, United Kingdom
a company organized and existing under the laws of England and Wales

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.18; Leather and imitations of leather; bags made of leather and imitations of leather; travelling bags; handbags, rucksacks, purses; umbrellas and parasols; belts; changing bags

Cl.25; Clothing; footwear; headgear; menswear, womenswear, childrenswear, clothing and accessories in class 25 for babies; scarves, shawls, wraps, ponchos; t-shirts; shirts; sweat tops; sweat pants; denim jeans; trousers; dungarees; leggings; shorts; dresses; skirts; jackets; suits; swimwear; snowsuits; skiwear; sportswear; booties; shoes; bibs

Cl.35; Retail services connected with the sale of clothing for adults and children, baby and toddler clothing, clothing accessories, baby and toddler clothing accessories; department store retail services connected with the sale of clothing for adults and children, baby and toddler clothing, clothing accessories, baby and toddler clothing accessories; retail store services in the field of clothing for adults and children, baby and toddler clothing, clothing accessories, baby and toddler clothing accessories
AGRO

3542925    05/05/2017
AGRO MERCHANTS GLOBAL, L.P.
333 South Grand Avenue, 28th Floor, Los Angeles, CA 90071, United States of America
a Cayman Islands company

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

DELHI

Cl.35; Business consulting services relating to product distribution, operations management services, logistics, reverse logistics, supply chain, and production systems and distribution solutions; business management services, namely, supply chain logistics, reverse logistics and liquidation of goods of others; freight logistics management; transportation logistics services, namely, arranging the transportation of goods for others; supply chain management services; business advisory services in the field of transportation logistics; freight logistics management in Class 35

Cl.39; Rental of warehouse space; warehouse storage; warehousing services; warehousing services, namely, storage, distribution, pick-up, packing, and shipping of food; transport, delivery, packaging, and storage of food; merchandise packaging for others; packaging articles for transportation; packaging articles to the order and specification of others; supply chain logistics and reverse logistics services, namely, storage, transportation and delivery of goods for others by air, rail, ship or truck; freight forwarding services freight transportation by air, rail, ship or truck; global transportation of freight for others by all available means in Class 39

Cl.40; Freezing of foods; food processing; providing technical information in the field of food processing in Class 40

Cl.42; Food safety testing; inspecting foods to determine whether the goods conform to quality certification standards in Class 42
Trade Marks Journal No: 1956, 13/07/2020 Class 99

ACCESSORI

RIACHUELO

3543685 06/05/2017
LOJAS RIACHUELO S.A.
Rua Leão XIII, 500-Jd. São Bento, São Paulo/SP-02526-000, BRAZIL
A company incorporated under the laws of Brazil
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used

DELHI

Cl.9; Spectacle frames; Chains (Eyeglass ---); Eyeglass cords; Eyeglass cases; Spectacle cases; Pads (Mouse ---); Spectacles [optics]; Sunglasses; Sports (Goggles for ---).

Cl.14; Rings [jewellery, jewelry (Am.)]; Jewellery; Earrings; Brooches [jewellery, jewelry (Am.)]; Key rings [trinkets or fobs]; Necklaces [jewellery, jewelry (Am.)]; Chains [jewellery, jewelry (Am.)]; Watch chains; Diamonds; Cases for watches [presentation]; Threads of precious metal [jewellery, jewelry (Am.)]; Jewellery (Paste ---); Gold thread [jewellery, jewelry (Am.)]; Precious stones; Semi-precious stones; Pearls [jewellery, jewelry (Am.)]; Bracelets [jewellery, jewelry (Am.)]; Straps for wristwatches; Wristwatches; Watches; Alarm clocks.

Cl.18; Backpacks; Bags; Handbags; Purses; School bags; Suitcases; Travelling bags; Trunks (Luggage); Valises; Vanity cases, not fitted; Pocket wallets; Umbrellas; Imitation leather.

Cl.25; Clothing; Footwear; Headgear; Beach clothes; Underwear / underclothing; Pyjamas / pajamas; Belts; Stockings / Socks; Belts; Neck scarves [mufflers]; Berets; Gloves; Bathing suits / swimsuits; Bathing trunks / bathing drawers; Bath robes.
SMARTAR

3543837    08/05/2017
RESEARCH NOW LIMITED
160 Queen Victoria Street, London, EC4V 4BF, United Kingdom
A private limited company established under the laws of England and Wales

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used
DELHI

Cl.35; Market research services; business and marketing research services, namely, conducting, processing, and analyzing qualitative and quantitative business and marketing research and public opinion surveys; consulting services in the field of market research and public opinion surveys; organization and management of focus groups, panel groups and online opinion panel participants for business and market research purposes; business information services, namely, data collection and data sampling; and providing customer and prospective customer relationship management consultation services to businesses

Cl.42; SAAS featuring software for designing, conducting and managing online, offline and mobile surveys, polls and other feedback and data collection activities; SAAS featuring software for the administration, distribution, collection, reporting, analysis and presentation of respondents' feedback and other information gathered; PAAS featuring computer software platforms enabling panel integrated research tools; PAAS featuring computer software platforms enabling customers to conduct market research on a self-serve basis, the ability to customize surveys and the ability to customize the panel of survey respondents; providing a website featuring technology for designing, conducting and managing online, offline and mobile surveys, polls and other feedback and data collection activities
JOULON

Priority claimed from 09/03/2017; Application No. : 40201703913 ;Singapore

JOULON SERVICES DMCC

Unit No: 1204 Reef Tower Plot No: JLT-PH2-O1A Jumeirah Lakes Towers Dubai UAE

A Company organised and existing under the laws of United Arab Emirates

Address for service in India/Agents address:

VUTTS & ASSOCIATES


Proposed to be Used

DELHI

Cl.35; business data analysis services; price analysis services; business consulting services; business project management; business management consultancy; administrative processing of purchase orders; business management and organization consultancy; business efficiency expert services; commercial or industrial management assistance; import-export agency services; invoicing; negotiation and conclusion of commercial transactions for third parties; marketing; outsourced administrative management for companies; outsourcing services [business assistance]; procurement services for others [purchasing goods and services for other businesses].

Cl.37; machinery installation, maintenance and repair; oil drilling; gas drilling; construction of structures for the production of crude oil; construction of structures for the storage of crude oil; installation of oil production apparatus; construction of structures for the production of natural gas; construction of structures for the storage of natural gas; construction of structures for the transportation of natural gas; drilling of wells; drilling of deep oil or gas-wells; electric appliance installation and repair; factory construction; pipeline construction and maintenance; rebuilding engines that have been worn or partially destroyed; rebuilding machines that have been worn or partially destroyed; shipbuilding; underwater construction; underwater repair; warehouse construction and repair.

Cl.42; oil prospecting; oil-field surveys; engineering consultancy; technological consultancy; research consultancy; scientific research and development; technological research; industrial analysis and research services; industrial design; design consultancy; design engineering; computer software design; engineering; mechanical research; outsource service providers in the field of information technology; quality control.
Samsung Star Scholar

3546702    11/05/2017
SAMSUNG ELECTRONICS COMPANY LIMITED
129, Samsung-ro, Yeongtong-gu, Suwon-si, Gyeonggi-do, Republic of Korea

Manufacturer, Merchants & Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Used Since :24/06/2016

DELHI

Cl.9;Mobile telephones; digital cameras; portable media players; portable computers; wireless headsets for mobile phones, smart phones and tablet computers; rechargeable batteries; battery chargers; leather cases for mobile phones, smart phones and tablet computers; flip covers for mobile phones, smart phones and tablet computers; tablet computers; television receivers; audio electronic components, namely surround sound systems; digital set-top boxes; DVD players

15. Light emitting diode displays; Monitors; 3D eye glasses; computers; printers for computers; semiconductors; Computer Software; Smart phones

Cl.16;Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; artists' and drawing materials; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing blocks

Cl.41;Education; providing of training; entertainment; sporting and cultural activities

Cl.42;Software Services; Clouding computer services; design and development of computer hardware and software; computer programming; design and development of computer systems; computer software consultancy; computer rental; rental of web servers; data conversion of computer programs and data creating and maintaining web sites for others; hosting computer sites[web sites]; providing search engines for the internet; rental of application software; rental of a database server rental of computer software; cloud hosting provider services
3546703 11/05/2017
SAMSUNG ELECTRONICS COMPANY LIMITED
129, Samsung-ro, Yeongtong-gu, Suwon-si, Gyeonggi-do, Republic of Korea

Manufacturer, Merchants & Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Used Since: 12/12/2016

DELI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. APP.NO.1824987.

Cl.9; Mobile telephones; digital cameras; portable media players; portable computers; wireless headsets for mobile phones, smart phones and tablet computers; rechargeable batteries; battery chargers; leather cases for mobile phones, smart phones and tablet computers; flip covers for mobile phones, smart phones and tablet computers; tablet computers; television receivers; audio electronic components, namely surround sound systems; digital set-top boxes; DVD players

15. Light emitting diode displays; Monitors; 3D eye glasses; computers; printers for computers; semiconductors; Computer Software; Smart phones

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; artists' and drawing materials; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' and typesetting blocks

Cl.41; Education; providing of training; entertainment; sporting and cultural activities

Cl.42; Software Services; Clouding computer services; design and development of computer hardware and software; computer programming; design and development of computer systems; computer software consultancy; computer rental; rental of web servers; data conversion of computer programs and data creating and maintaining web sites for others; hosting computer sites [web sites]; providing search engines for the internet; rental of application software; rental of a database server rental of computer software; cloud hosting provider services
3550237  16/05/2017
OTCF, S.A.
ul. Grottgera 30, 32-020 Wieliczka, Poland
A company duly organised and existing under the laws of Poland

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

Cl.25; Neckwear; Parkas; Neckerciefs; Underwear; Thermal underwear; Bras; Jumpsuits; Tracksuits; Footwear; Ski and snowboard shoes; Boots for sports; Formal evening wear; Sweatsuits; Long jackets; Waistcoats; Swimming caps; Head scarves; headwear; Baseball caps; Sleeveless blouses vests; Jumpers; Rain boots; Flip-flops; T-shirts; Underwear; Balaclavas; Snowsuits; Anti-sweat underwear; Children’s garments; Sports jackets; Coats; Golf shirts; Tank tops; Shirts; Hats; Shoulder wraps for clothing; Ear muffs; Waterproof outer clothing; Shoes; Leg-warmers; Rain suits; Sports over uniforms; Clothing for gymnastics; Evening dresses; Denims [clothing]; Clothing; Stuff jackets; Sportswear; Waterproof clothing; Undershirts; Jackets; Waistbands; Headbands; Head sweatbands; Bath wraps; Belts; Gloves for apparel; Sandals; Socks; Trousers shorts; Swimming suit; Skirts; trousers; Leggings; Sports headgear; Sleeveless jerseys; Mufflers; Scarfs; dresses; Shorts; Boots for sports; Jogging tops; Tunics; Wind resistant jackets; Corsets; Flat caps.

Cl.40; Treatment of materials, in particular, Custom tailoring, Clothing alteration, moulding of textiles, Cutting of textiles.
3550244  16/05/2017

SPN PROPMART LLP
202, 2nd Floor, Sumriddhi Complex, Block No. 38/4-A, Sanjay Place, Agra ,282002
LLP

Address for service in India/Agents address:
ARPIT SURI
31/323,A-2,PROFESSOR COLONY,KAMLA NAGAR, AGRA-282005

Used Since :13/10/2016

DELHI

Cl.35;REAL ESTATE MARKETING, ADVERTISEMENT
Cl.36;REAL ESTATE MANAGEMENT, CONSULTANCY, VALUATION
Cl.37;DEALS IN CONSTRUCTION AND DEVELOPMENT OF COMMERCIAL AND RESIDENTIAL BUILDINGS
DEALERRATER
3552619  19/05/2017
DR MEDIA HOLDINGS, LLC
203 Crescent St., Suite 503 Waltham, Massachusetts 02453, U.S.A.
A Delaware Limited Liability Company, U.S.A.
Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020
Proposed to be Used
DELI
Cl.35; Providing online information services featuring reviews and ratings of motor vehicle dealerships and motor vehicles posted by users, motor vehicle news and recalls, motor vehicle classified advertisements, and motor vehicle dealerships; marketing services, namely, conducting consumer tracking behavior research and consumer trend analysis; providing website space for advertising goods and services of motor vehicle dealerships.
Cl.42; Providing temporary use of non-downloadable software application tools for customizable email solutions for automated targeted communications to customers for soliciting customer reviews; providing temporary use of non-downloadable software application tools for customizable solutions for monitoring web-based presence and leveraging social media engagement with customers and potential customers; providing temporary use of non-downloadable software application tools for customizable solutions for commercial reputation management and customer-dealer communications.
RATIONAL ACOUSTICS

Priority claimed from 18/05/2017; Application No. : 87455327 ;United States of America

3560668 31/05/2017

RATIONAL ACOUSTICS LLC
241 H Church Street , Putnam, Connecticut 06260, U.S.A.
A Connecticut State limited liability company,

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.9;Software to control and improve audio equipment sound quality.

Cl.41;Education services, namely, providing live and on-line seminars in the field of Acoustic Test and Measurement and Sound System Engineering.
3561002  31/05/2017
RICOH COMPANY, LTD.
3-6, 1-Chome, Naka-Magome, Ohta-Ku, Tokyo, Japan
A Japanese corporation

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since: 18/02/2015

DELHI

Cl.9; Digital cameras; computer software for browsing still and moving images, which are photographed by digital cameras, on smart devices, computers, mobile phones and portable media players.

Cl.42; Providing a website for browsing still and moving images, which are photographed by digital cameras; Providing a website that gives computer users the ability to upload or download still and moving images for social networking websites.
Trade Marks Journal No: 1956, 13/07/2020 Class 99

3565613 07/06/2017
AMPLUS ENERGY SOLUTIONS PRIVATE LIMITED
A-57 DDA SHEDS, OKHLA INDUSTRIAL AREA PHASE II, NEW DELHI, 110020
An Indian company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 30/04/2017
DELHI

Cl.4; Industrial oils and greases; lubricants; dust absorbing, wetting and binding compositions; fuels (including motor spirit) and illuminants; candles and wicks for lighting; electrical energy,

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; solar batteries, solar panels for the production of electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes; solar furnaces, solar thermal collectors [heating].

Cl.17; Electrical, thermal and acoustic insulating materials and plastics for use in manufacture in the form of sheets, blocks and rods, as well as certain goods made of rubber, gutta-percha, gum, asbestos, mica or substitutes therefor; insulators for electric mains.

Cl.35; Advertising; business management; business administration; office functions.

Cl.37; Building construction; repair; installation services; electric appliance installation and repair.

Cl.39; Distribution of energy.

Cl.40; Production of energy.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; energy auditing, consultancy in the field of energy-saving.
KAIOS

Priority claimed from 20/12/2016; Application No. : 016183949 ;European Union

3569549   13/06/2017

KAI OS TECHNOLOGIES INC.

25 Edelman, Suite 200, Irvine, California 92618, U.S.A.

A Delaware corporation

Address for service in India/Agents address:

ANAND AND ANAND.

B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Computer software and firmware for operating system programs; Computer operating systems; operating system software; software for use in developing, executing, and running other software on mobile devices, computers, computer networks, and global communication networks; computer software development tools; computer software for use in transmitting and receiving data over computer networks and global communication networks; computer software for managing communications and data exchange among and between mobile devices and desktop computers; computer middleware, namely, software that mediates between the operating system of a mobile device and the application software of a mobile device; computer application software for mobile phones, namely, software development tools for the creation of mobile software applications; Computer communication software for the synchronization, transmission and sharing of data, calendar, content and messaging between one and more electronic handheld devices and data stored on or associated with another device or computer; Embedded computer software for the synchronization, transmission and sharing of data, calendar, content and messaging between one and more electronic handheld devices and data stored on or associated with another device or computer; mobile application software for the synchronization, transmission and sharing of data, calendar, content and messaging between one and more electronic handheld devices and data stored on or associated with another device or computer; Electronics; electronic products; Mobile electronic products; electronic devices; consumer electronic products; computer hardware; computer software.

Cl.38; Telecommunications and information technology services; Telecommunications services; communications services; transmitting services; transmission services; telecommunications; voice mail services; providing access; electronic services; providing information in the field of telecommunications; sending and receiving data, sound, signals and information; digital network telecommunications services; broadcasting; mobile communication; electronic messaging services; Telecommunications services, namely, electronic and satellite transmission of messages, GPS navigation, texts, emails, notification alerts, status updates, documents, images, voice, music files, video files, audio files, audio-video files, streaming media files, multimedia files, location information and paging information; consulting services; advisory services.

Cl.42; Providing temporary use of non-downloadable computer software; non-downloadable software; cloud based software; application service provider; SaaS software; PaaS software; providing information in the field of information technology; online communications services; communications websites; computer software services; services in connection with computer hardware and software; services related to computer hardware and software; services related to communication and networking hardware and software; designing, creating, maintaining, and hosting communications websites for others; technical support services; computer services; data encryption services; design and development of software and applications for health and fitness purposes notably for the monitoring and recording of heart rate; development and design of virtual reality software; design and development of computers and mobile devices; design and development of computer game software and virtual reality software; development and design of virtual reality hardware and peripheral products; providing a website in the field of technology; rental of computers, handheld computers and tablet computers; design of software, development of computer software application solutions, updating of software, maintenance of software; monitoring services relating to telecommunications networks; consulting services; advisory services.
American Psychiatric Association

1000 Wilson Boulevard, Suite 182, Arlington, Virginia 22209, United States of America

A corporation of Washington, DC

Address for service in India/Attorney address:

D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

KOLKATA

Cl.9; Pre-recorded instructional CDs and DVDs featuring information regarding the classification, description, diagnosis and treatment of mental disorders; downloadable electronic publications in the nature of reference manuals featuring information regarding the classification, description, diagnosis and treatment of mental disorders

Cl.16; Publications, namely, books, journals, brochures, and manuals in the field of psychiatry

Cl.35; Association services, namely, promoting public awareness of psychiatry and mental illness and promoting the interests of psychiatrists

Cl.41; Education services, namely, providing online tutorial sessions and educational testing in the field of psychiatry for professionals; organizing and conducting educational conferences and seminars in the field of psychiatry, and the distribution of course materials in connection therewith; non-downloadable electronic publications in the nature of e-books featuring information regarding the classification, description, diagnosis and treatment of mental disorders

Cl.42; Providing a database in the field of psychiatry featuring technology that allows physicians to input and collect information electronically and analyzes the data for purposes of assessing and benchmarking quality of care, improving the quality of care delivered to psychiatric patients, improving patient outcomes, and helping physicians meet their quality reporting requirements, maintain their medical certification, and meet government insurance reporting requirements; providing a database in the field of psychiatry for scientific and research purposes

Cl.44; Providing a database in the field of psychiatry for medical purposes; data analysis in the field of psychiatry for medical purposes; providing a database containing medical records and related medical information; health care services, namely, providing a database in the field of psychiatric patient information and featuring inputting and collection of data and information, all for treatment, diagnostic, and payment purposes
3570734    14/06/2017
ADIL MUSTAQUEEM
801, SABA APARTMENTS, PLOT D.-3, SECTOR -44, NOIDA , UTTAR PRADESH - 201302
Proprietor
Address for service in India/Attorney address:
M.AIJAZ
150, 2ND FLOOR JULENA NEW FRIENDS COLONY NEW DELHI-110025
Used Since :01/06/2015

DELHI

Cl.29; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS

Cl.30; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE

Cl.31; AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
Carvaan Nights

3574200  19/06/2017

SAREGAMA INDIA LIMITED
33 Jessore Road, Dum Dum, Kolkata – 700 028, West Bengal, India.
An Indian company

Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS, TOWER 1, 2ND FLOOR, BLOCK EP, PLOT NO. 11 & 12, SALT LAKE, SECTOR V, KOLKATA 700 091, WEST BENGAL, INDIA

Proposed to be Used

KOLKATA

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.15; Musical instruments.

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; artists’ and drawing materials; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers’ type, printing blocks.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.

Cl.43; Services for providing food and drink; temporary accommodation.
ROBOCENT

3574495 20/06/2017
SAHAJANAND TECHNOLOGIES PRIVATE LIMITED
A1, SAHAJANAND ESTATE, WAKHARIA WADI, NEAR DABHOLI CHAR RASTA, VED ROAD, SURAT Surat GJ 395004 IN

Body Corporate

Proposed to be Used

AHMEDABAD

Cl.7; GEMSTONE AND DIAMOND PROCESSING MACHINERY, TOOLS AND PARTS, ELECTRO MECHANICAL MACHINERY, TOOLS AND PARTS.

Cl.9; DATA PROCESSING APPARATUS FOR GEMSTONE, DIAMOND AND CERAMIC PROCESSING
STERLING TALENT SOLUTIONS

3575018     20/06/2017

STERLING INFOSYSTEMS, INC.
1 State Street Plaza, 24th Floor, New York, NY 10004, United States of America
a corporation organized under the laws of the State of Delaware, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.36; Evaluation of credit worthiness of private individuals

Cl.42; Platform as a service (paas) featuring computer software platforms in the field of HR recruiting and employee onboarding, including offer letters, documentation management, work eligibility management and tax credit worthiness

Cl.44; Drug testing for substance abuse

Cl.45; Background investigation and research services, namely conducting pre-employment background investigations, tenant screening, social security traces, criminal record investigation, driving record investigation, reference verification, education verification, and license and certification verification; pre-employment screening and background investigation service, namely, background checks, drug screening for employment, criminal checks; Identity verification services that confirm individual identity against official identity documentation including services such as digital badges that display confirmed identity to consumers; Post-hire employee monitoring, featuring periodic or on-going investigations of employee-related criminal records, professional licenses, credit worthiness, substance abuse and driving records
WE GO BEYOND

3575225  20/06/2017

DIGICERT, INC
2801 North Thanksgiving Way, Suite 500, Lehi, Utah 84043, United States of America

MFG. & SSERVICE PROVIDER
A corporation of the state of Delaware

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON 122 002. NATIONAL CAPITAL REGION, INDIA.

Proposed to be Used

DELHI

Cl.9; Computer software; computer hardware; computer software for providing network, internet, and computer security; computer antivirus software; internet and data security software; enterprise security software; firewall software; computer utility software; privacy control software; content filtering software; cloning software, namely, software for cloning computer hard drives, software for cloning computer operating systems, software for cloning data files, software reconfiguring personal computers; computer hardware appliances that provide firewall, content filtering, intrusion alert, virus protection, virtual private networking and other security functions; computer software for providing online identity protection, privacy control, and parental control; computer software for providing intrusion detection and prevention; computer software for scanning, detecting, and removing viruses, worms, Trojan horses, adware, spyware, and other malware; computer software for use in the monitoring and control of computer and online activity; computer software for providing online transaction security; computer software for detection and prevention of identity theft and fraud; computer optimization software; computer software to prevent, diagnose and repair computer problems; computer maintenance software; computer software for the creation of virtual private network; computer software for the back-up, storage, restoration and recovery of data, folders, and files; computer software for file management and transfer; computer software for in updating other computer software; computer application software for use in electronic storage of data, documents and receipts; computer application software to assist in tracking, managing, and reporting expenses, credit scores, account information, and commercial transactions; computer software for connecting and managing remote computers, for synchronization of files through e-mail, for providing security to remote computer users, for implementing computer software and network security measures for remote computer users; computer software, namely, encryption software to enable secure transmission of digital information, namely, confidential, financial and credit card information over the Internet, as well as over other modes of communication between computing devices; computer programs for the encryption and authentication of electronic information; computer software and firmware for the management, transmission, and storage of data and information; computer software for use in networking computers and applications; computer software for use in monitoring computers for security purposes; computer software in the field of cryptographic network security and data security functions; downloadable user manuals and instructional guides for use in connection with all of the foregoing; downloadable electronic publications in the nature of newsletters in the fields of computer software and network security.

Cl.42; Monitoring of computer systems for security purposes; computer services; providing information in the fields of global computer network and local area network security, preventing computer viruses; computer network security and Internet security services; computer virus protection services; identity theft protection services, namely, fraud prevention in the form of personal and financial information monitoring; software as a service (SaaS) service featuring software for personal information management, software to help consumers identify and opt out from public websites and databases to increase privacy and reduce unwanted solicitations, and software for fraud protection and identity theft prevention; web content categorization and filtering services; technical support services, namely, troubleshooting of problems with computer software and computer networks; maintenance, installation and updating of computer software for others; consulting services for others in the field of computer software, computer network security and internet security; computer programming; computer software design for others; leasing, hire and rental of computers, computer hardware, computer systems, computer programs and computer software; providing security threat management systems, namely, monitoring and tracking of malware, security vulnerabilities and problems in computer software, the internet, and computer networks; computer services relating to computer, network and internet security, including content screening and filtering services, virus scanning and protection services, access control services, authorization management services, web usage monitoring services, and bandwidth management and protection services; notification and delivery of software updates; development, design, implementation, testing, analysis, and consulting services in the field of security, access, authorization, authentication encryption, and identification systems for computers, computer hardware and computer networks; on-line technical support services, namely, troubleshooting of computer software problems; computer consultation regarding computer networks and internal computer networks, security services for computer networks and internal computer networks; computer consulting services in the field of security integration, network security, network architecture, encryption technology, and computer security; security verification of computer network
firewalls, servers and other network devices from unauthorized access, namely, analyzing global computer information network and internal computer network vulnerability; provision of security services for virtual private computer networks (VPNs); providing on-line, non-downloadable software for computer and Internet security testing; providing consultants to help deploy, supervise and manage information technology projects; providing information in the field of information technology relating to communications devices, computers, computer hardware, computer software, computer peripherals, and computer networks; business services in the nature of managed public key infrastructure (PKI) services, namely, application and network infrastructure security services; providing identity verification services in e-commerce transactions; fraud and identity theft protection services; monitoring the Internet, public records, credit reports, private and public electronic databases, and unregulated global computer networks to facilitate the detection of and protection against identity theft and fraud; computer services, namely, data recovery services; technical support services, namely, providing back-up computer programs and facilities; consulting services in the field of design, selection, implementation and use of computer hardware and software systems for others; updating, publishing and maintenance of software for networks and standalone computers in the fields of security, database management, and anti-virus protection; providing online database regarding computers, computer hardware, computer software, computer networks, computer-related services, data storage management, enterprise information management, and online analytical processing (OLAP)
3581059 29/06/2017
THE INDIAN HOTELS COMPANY LIMITED
Taj Palace Hotel, Sardar Patel Marg, Diplomatic Enclave, New Delhi-110 021 and its Registered Office at Mandlik House, Mandlik Road, Mumbai-400 001.
An Indian company incorporated under the Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
3581058
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3581058

Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery, precious stones; horological and other chronometric instruments.

Cl.16; Paper and cardboard, printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging; printers type; printing blocks.

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides, trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddlery.

Cl.20; Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother- of-pearl, meerschaum and substitutes for all these materials, or of plastics.

Cl.21; Household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges; brushes (except paints brushes); brush making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes.

Cl.25; Clothing, footwear, headgear.
3581660  30/06/2017
MAHAVEER LUNIYA L
1023/140, Basement Floor, 20th main, 5th Block, Rajajinagar, West of Chord Road, Bangalore- 560010
Proprietary Concern

Address for service in India/Agents address:
SUNDARESH A. V.
301, 12TH AMAIN ROAD, 6TH BLOCK, RAJ AJINAGAR, BANGALORE - 560 010.
Used Since :01/09/2016
CHENNAI
Cl.7;Sewing Machines its parts & Accessories.
Cl.11;All steam & Boiler Apparatus and related parts and accessories.
3582118    30/06/2017
AMITA TRIVEDI
60 - SHRINATH STREET , CHOTA BANGARDA ROAD , INDORE - 452001 M.P.
HONEY AGRO INDUSTRIES

Address for service in India/Attorney address:
PANKAJ GUPTE
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used
MUMBAI
Cl.29;PULES PROCESSED , COCONUT POWDER , PICKLE AND PROCESSED NUTS.
Cl.30;PROCESSED GRAIN , FLOUR , SPICE , SUGAR , SAGO , RICE , PAPAD.
Trade Marks Journal No: 1956, 13/07/2020 Class 99

TOMMY JEANS
3586328 06/07/2017
Tommy Hilfiger Europe B.V.
Stadhouderskade 6, 1054 ES AMSTERDAM, The Netherlands
A company duly organised and existing under the laws of The Netherlands

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Used Since: 23/02/2017

KOLKATA

Cl.3: Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; soaps for personal use; perfumery, eau de cologne, toilet water, perfumes, fragrances for personal use, essential oils; cosmetics; make-up products, namely, lipsticks, lip glosses, mascaras, eye shadows, eyeliners, blushes, pressed powders, loose powders, foundations; nail care products, namely, nail polish and nail polish remover; non-medicated toiletries; non-medicated skin care products, namely, cosmetic creams and lotions for skin care, moisturizing creams, facial masks and skin firming creams and lotions; cosmetic preparations for baths and showers, namely, bath oil, bath salts, bath beads and bath crystals, talcum powders for toilet use, hair lotions, shampoos; dentifrices; antiperspirants, deodorants for personal use; shaving articles, namely, shaving soaps, shaving gel and shaving cream, after-shave, after-shave lotions and gels; shoe polish and creams; hair dyes; cleaning preparations; cosmetics for animals.

Cl.9: Photographic, cinematographic and optical apparatus and instruments; optical goods such as spectacles, protective spectacles, spectacle glasses, contact lenses, sunglasses; sunglasses products, namely, headstraps, sunglass retainers, eyeglass cases and sunglasses cases, spectacles presentation boxes, spectacles chains and spectacles cords, parts for all aforesaid goods; cameras cases; cases and holders for portable computers and mobile phones; blank audio tapes, blank audio cassettes, blank video tapes, video cameras; blank video cassettes, blank compact discs; compact discs featuring music, blank laser discs, video disks and magnetic optical discs featuring topics in the fields of fashion, modeling, cosmetics and lifestyles; blank magnetic data carriers, blank recording discs; pre-recording discs featuring topics in the fields of fashion, modeling, cosmetics and lifestyles; computers; computer peripheral equipment; recorded computer programs featuring topics in the fields of fashion, modeling, cosmetics and lifestyles; mouse pads; magnetic coded cards featuring topics in the fields of fashion, modeling, cosmetics and lifestyles; compact disc players, downloadable electronic publications in the nature of books, magazines, newsletters, brochures and catalogs in the fields of fashion, modeling, cosmetics and lifestyles; compact disc players; portable computers and mobile phones; telephones, mobile telephones, communication devices and cases therefore; ringtones [downloadable]; screen savers and screen wallpaper; reading tablets and other devices for reading and viewing text; images and audio-visual content; software applications [apps], including apps for installation on telephones, mobile telephones and communications and wireless communication devices; accessories for telephones, telephone handsets, communication and wireless communication devices; bags and cases adapted for holding or carrying telephones, mobile telephones communications and wireless communications equipment and accessories; electronic and computerized personal organizers; computer software for downloading, publishing, displaying, posting, labeling, blogging, sharing or other ways of providing electronic media or information via the Internet or other communication networks; electronic publications provided on-line via databases or via the Internet (including web sites).

Cl.14: Jewellery, namely, bracelets, necklaces, brooches, rings, earrings, charms, tie tacks, hat ornaments of precious metals, badges of precious metals, buckles for watchstraps, pins being jewellery, cufflinks, key rings; precious stones; horological and chronometric instruments, namely, watches, wrist-watches, straps for wrist-watches and watch cases, clocks, chronographs, chronometers, alarm clocks; watches cases; jewellery cases; shoe and hat ornaments of precious metal; precious metals and their alloys.

Cl.18: Leather unworked or semi-worked and imitations of leather; animal skins; full line of bags, namely, all purpose sports and athletic bags; overnight bags; book bags; tote bags; travelling bags; backpacks; luggage, namely suitcases; purses; brief cases; travel bags; duffel bags; and textile shopping bags; beach bags, wheeled shopping bags, school bags; garment bags for travel; straps for luggage; overnight cases; clutch bags; travel kit bags sold empty; suitcases with wheels attached; billfolds; wallets, pocket wallets, change purses, coin purses, key cases, leather credit card cases; combined money and credit card holders; card cases, cosmetic cases sold empty, cases and holders for cosmetic articles; cases for manucure-sets; beauty-cases for storing cosmetics; umbrellas, parasols and walking sticks; whips and saddelry, collars for animals; harness for animals; animal hides; leather trimmings for furniture; guts for making sausages.
CI.25; Clothing for men, women and children and infants namely, shirts, golf shirts, t-shirts, polo shirts, knit tops, woven tops, sweatshirts, tank tops, sweaters, blouses, jerseys, turtlenecks, shorts, sweatpants, warm-up suits, blazers, sport coats, trousers, jeans, skirts, dresses, wedding dresses, suits, overalls, jumpers, vests, jackets, coats, raincoats, parkas, ponchos, swimwear, bikinis, swim trunks, overcoats, rainwear, wind resistant jackets, clothing for dancing namely leotards and ballet suits, sleepwear, pajamas, bathrobes, shower caps, chasubles, underwear, lingerie, boxer shorts, belts made of leather (for clothing), ties; headgear namely, hats, wool hats, caps, visors, headbands (clothing), ear muffs (clothing); scarves, shawls, wristbands, cloth bibs; footwear, gym shoes, sneakers, socks, stockings, hosiery, shoes, boots, beach shoes, sandals, slippers; gloves (clothing); suspenders; layettes (clothing); sashes; wet suits for water-skiing; Maniples; shower caps; Sleep masks; wedding clothing.

CI.35; Retail store services, and assistance on commercial business in connection with perfumery, cosmetics, clothing, footwear, headgear, textile goods, goods made of leather or imitations of leather, bags, eyewear, jewellery, watches, horological and chronometric instruments, household accessories and articles; the aforesaid services also in connection with franchising; online retail store services by mail order companies in the field of clothing, perfumery, household accessories, cosmetics, watches, jewellery, eyewear, records, compact discs, cassettes, videos, books, art pictures, cards, calendars, posters, prints, stickers and cartoon printed books; administrative services in respect of the closing of franchise agreements for perfumery, cosmetics, clothing, footwear, headgear, textile goods, goods made of leather or imitations of leather, bags, eyewear, jewellery, watches, horological and chronometric instruments, household accessories and articles; assistance in franchised commercial business management; organisation of trade fairs for commercial or advertising purposes; advertising; office functions; aforementioned services also provided via Internet; presentation of goods on communication media, for retail purposes; commercial administration of the licensing of the goods and services of others; promotional services; sales promotion for others; organization of runways for promotion; personnel management consultancy; relocation services for businesses; secretarial services; accounting; rental of vending machines; sponsorship search.
3586329  06/07/2017
Tommy Hilfiger Europe B.V.
Stadhouderskade 6, 1054 ES AMSTERDAM, The Netherlands
A company duly organised and existing under the laws of The Netherlands

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Used Since: 23/02/2017

To be associated with:
3586328

KOLKATA

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; soaps for personal use; perfumery, eau de cologne, toilet water, perfumes, fragrances for personal use, essential oils; cosmetics; make-up products, namely, lipsticks, lip glosses, mascaras, eye shadows, eyeliners, blushes, pressed powders, loose powders, foundations; nail care products, namely, nail polish and nail polish remover; non-medicated toiletries; non-medicated skin care products, namely, cosmetic creams and lotions for skin care, moisturizing creams, facial masks and skin firming creams and lotions; cosmetic preparations for baths and showers, namely, bath oil, bath salts, bath beads and bath crystals, talcum powders for toilet use, hair lotions, shampoos; dentifrices; antiperspirants, deodorants for personal use; shaving articles, namely, shaving soaps, shaving gel and shaving cream, after-shave, after-shave lotions and gels; shoe polish and creams; hair dyes; cleaning preparations; cosmetics for animals.

Cl.9; Photographic, cinematographic and optical apparatus and instruments; optical goods such as spectacles, protective spectacles, spectacle glasses, contact lenses, sunglasses; sunglass products, namely, headstraps, sunglass retainers, eyeglass cases and sunglasses cases, spectacles presentation boxes, spectacles chains and spectacles cords, parts for all aforesaid goods; cameras cases; cases and holders for portable computers and mobile phones; blank audio tapes, blank audio cassettes, blank video tapes, video cameras; blank video cassettes, blank compact discs; compact discs featuring music, blank laser discs, video disks and magnetic optical discs featuring topics in the fields of fashion, modeling, cosmetics and lifestyles; blank magnetic data carriers, blank recording discs; pre-recording discs featuring topics in the fields of fashion, modeling, cosmetics and lifestyles; computers; computer peripheral equipment; recorded
computer programs featuring topics in the fields of fashion, modeling, cosmetics and lifestyles; mouse pads; magnetic coded cards featuring topics in the fields of fashion, modeling, cosmetics and lifestyles; compact discs (audio-video) featuring topics in the fields of fashion, modeling, cosmetics and lifestyles; optical compact discs featuring topics in the fields of fashion, modeling, cosmetics and lifestyles; compact disc players, downloadable electronic publications in the nature of books, magazines, newsletters, brochures and catalogs in the fields of fashion, modeling, cosmetics and lifestyles; pocket calculators; video game cartridges; headphones; loudspeakers; communication, telecommunication, telephone and mobile telephone apparatus and instruments; telephones, mobile telephones, communication devices and cases therefore; ringtones [downloadable]; screen savers and screen wallpaper; reading tablets and other devices for reading and viewing text; images and audio-visual content; software applications (apps), including apps for installation on telephones, mobile telephones and communications and wireless communication devices; accessories for telephones, telephone handsets, communication and wireless communication devices; bags and cases adapted for holding or carrying telephones, mobile telephones communications and wireless communications equipment and accessories; electronic and computerized personal organizers; computer software for downloading, publishing, displaying, posting, labeling, blogging, sharing or other ways of providing electronic media or information via the Internet or other communication networks; electronic publications provided on-line via databases or via the Internet (including web sites).

Cl.14;Jewellery, namely, bracelets, necklaces, brooches, rings, earrings, charms, tie tack, hat ornaments of precious metals, badges of precious metals, buckles for watchstraps, pins being jewellery, cufflinks, key rings; precious stones; horological and chronometric instruments, namely, watches, wrist-watches, straps for wrist-watches and watch cases, clocks, chronographs, chronometers, alarm clocks; watches cases; jewellery cases; shoe and hat ornaments of precious metal; precious metals and their alloys.

Cl.18;Leather unworked or semi-worked and imitations of leather; animal skins; full line of bags, namely, all purpose sports and athletic bags; overnight bags; book bags; tote bags; travelling bags; backpacks; handbags; luggage, namely suitcases; purses; brief cases; travel bags; duffel bags; and textile shopping bags; beach bags, wheeled shopping bags, school bags; garment bags for travel; straps for luggage; overnight cases; clutch bags; travel kit bags sold empty; suitcases with wheels attached; billfolds; wallets, pocket wallets, change purses, coin purses, key cases, leather credit card cases; combined money and credit card holders; card cases, cosmetic cases sold empty, cases and holders for cosmetic articles; cases for manicure-sets; beauty-cases for storing cosmetics; umbrellas, parasols and walking sticks; whips and saddelry, collars for animals; harness for animals; animal hides; leather trimmings for furniture; guts for making sausages.

Cl.25;Clothing for men, women and children and infants namely, shirts, golf shirts, t-shirts, polo shirts, knit tops, woven tops, sweatshirts, tank tops, sweaters, blouses, jerseys, turtlenecks, shorts, sweatpants, warm-up suits, blazers, sport coats, trousers, jeans, shirts, skirts, dresses, wedding dresses, suits, overalls, jumpers, vests, jackets, coats, raincoats, parkas, ponchos, swimwear, bikinis, swim trunks, overcoats, rainwear, wind resistant jackets, clothing for dancing namely leotards and ballet suits, sleepwear, pajamas, bathrobes, shower caps, chasubles, underwear, lingerie, boxer shorts, belts made of leather (for clothing), ties; headgear namely, hats, wool hats, caps, visors, headbands (clothing), ear muffs (clothing); scarves, shawls, wristbands, cloth bibs; footwear, gym shoes, sneakers, socks, stockings, hosiery, shoes, boots, beach shoes, sandals, slippers; gloves (clothing); suspenders; layettes (clothing); sashes; wet suits for water-skiing; Maniples; shower caps; Sleep masks; wedding clothing.

Cl.35;Retail store services, and assistance on commercial business in connection with perfumery, cosmetics, clothing, footwear, headgear, textile goods, goods made of leather or imitations of leather, bags, eyewear, jewellery, watches, horological and chronometric instruments, household accessories and articles; the aforesaid services also in connection with franchising; online retail store services by mail order companies in the field of clothing, perfumery, household accessories, cosmetics, watches, jewellery, eyewear, records, compact discs, cassettes, videos, books, art pictures, cards, calendars, posters, prints, stickers and cartoon printed books; administrative services in respect of the closing of franchise agreements for perfumery, cosmetics, clothing, footwear, headgear, textile goods, goods made of leather or imitations of leather, bags, eyewear, jewellery, watches, horological and chronometric instruments, household accessories and articles; assistance in franchised commercial business management; organisation of trade fairs for commercial or advertising purposes; advertising; office functions; aforementioned services also provided via Internet; presentation of goods on communication media, for retail purposes; commercial administration of the licensing of the goods and services of others; promotional services; sales promotion for others; organization of runways for promotion; personnel management consultancy; relocation services for businesses; secretarial services; accounting; rental of vending machines; sponsorship search.
3586330  06/07/2017
Tommy Hilfiger Europe B.V.
Stadhouderskade 6, 1054 ES AMSTERDAM, The Netherlands
A company duly organised and existing under the laws of The Netherlands

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
To be associated with:
3586328, 3586329

KOLKATA

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; soaps for personal use; perfumery, eau de cologne, toilet water, perfumes, fragrances for personal use, essential oils; cosmetics; make-up products, namely, lipsticks, lip glosses, mascaras, eye shadows, eyeliners, blushes, pressed powders, loose powders, foundations; nail care products, namely, nail polish and nail polish remover; non-medicated toiletries; non-medicated skin care products, namely, cosmetic creams and lotions for skin care, moisturizing creams, facial masks and skin firming creams and lotions; cosmetic preparations for baths and showers, namely, bath oil, bath salts, bath beads and bath crystals, talcum powders for toilet use, hair lotions, shampoos; dentifrices; antiperspirants, deodorants for personal use; shaving articles, namely, shaving soaps, shaving gel and shaving cream, after-shave, after-shave lotions and gels; shoe polish and creams; hair dyes; cleaning preparations; cosmetics for animals.

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Cl.14; Jewellery, namely, bracelets, necklaces, brooches, rings, earrings, charms, tie tacks, hat ornaments of precious metals, badges of precious metals, buckles for watchstraps, pins being jewellery, cufflinks, key rings; precious stones; horological and chronometric instruments, namely, watches, wrist-watches, straps for wrist-watches and watch cases, clocks, chronographs, chronometers, alarm clocks; watches cases; jewellery cases; shoe and hat ornaments of precious
metal; precious metals and their alloys.

Cl.18; Leather unworked or semi-worked and imitations of leather; animal skins; full line of bags, namely, all purpose sports and athletic bags; overnight bags; book bags; tote bags; travelling bags; backpacks; handbags; luggage, namely suitcases; purses; brief cases; travel bags; duffel bags; and textile shopping bags; beach bags, wheeled shopping bags, school bags; garment bags for travel; straps for luggage; overnight cases; clutch bags; travel kit bags sold empty; suitcases with wheels attached; billfolds; wallets, pocket wallets, change purses, coin purses, key cases, leather credit card cases; combined money and credit card holders; card cases, cosmetic cases sold empty, cases and holders for cosmetic articles; cases for manicure-sets; beauty-cases for storing cosmetics; umbrellas, parasols and walking sticks; whips and saddlery, collars for animals; harness for animals; animal hides; leather trimmings for furniture; guts for making sausages.

Cl.25; Clothing for men, women and children and infants namely, shirts, golf shirts, t-shirts, polo shirts, knit tops, woven tops, sweatshirts, tank tops, sweaters, blouses, jerseys, turtle-necks, shorts, sweatpants, warm-up suits, blazers, sport coats, trousers, jeans, skirts, dresses, wedding dresses, suits, overalls, jumpers, vests, jackets, coats, raincoats, parkas, ponchos, swimwear, bikinis, swim trunks, overcoats, rainwear, wind resistant jackets, clothing for dancing namely leotards and ballet suits, sleepwear, pajamas, bathrobes, shower caps, chasubles, underwear, lingerie, boxer shorts, belts made of leather (for clothing), ties; headgear namely, hats, wool hats, caps, visors, headbands (clothing), ear muffs (clothing); scarves, shawls, wristbands, cloth bibs; footwear, gym shoes, sneakers, socks, stockings, hosiery, shoes, boots, beach shoes, sandals, slippers; gloves (clothing); suspenders; layettes (clothing); sashes; wet suits for water-skiing; Maniples; shower caps; Sleep masks; wedding clothing.

Cl.35; Retail store services, and assistance on commercial business in connection with perfumery, cosmetics, clothing, footwear, headgear, textile goods, goods made of leather or imitations of leather, bags, eyewear, jewellery, watches, horological and chronometric instruments, household accessories and articles; the aforesaid services also in connection with franchising; online retail store services by mail order companies in the field of clothing, perfumery, household accessories, cosmetics, watches, jewellery, eyewear, records, compact discs, cassettes, videos, books, art pictures, cards, calendars, posters, prints, stickers and cartoon printed books; administrative services in respect of the closing of franchise agreements for perfumery, cosmetics, clothing, footwear, headgear, textile goods, goods made of leather or imitations of leather, bags, eyewear, jewellery, watches, horological and chronometric instruments, household accessories and articles; assistance in franchised commercial business management; organisation of trade fairs for commercial or advertising purposes; advertising; office functions; aforementioned services also provided via Internet; presentation of goods on communication media, for retail purposes; commercial administration of the licensing of the goods and services of others; promotional services; sales promotion for others; organization of runways for promotion; personnel management consultancy; relocation services for businesses; secretarial services; accounting; rental of vending machines; sponsorship search.
KANO ANYONE CAN MAKE

3589260  11/07/2017

KANO COMPUTING LIMITED
69-89 Mile End Road, E1 4TT London, UK
A Limited company organised and existing under the laws of United Kingdom

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

To be associated with:
2871681

DELHI

Cl.9; Computers; computer kits; computer apparatus; computer modules; computer sub-assemblies; personal computers; portable computers; micro-computers; desktop computers; components for computers; circuit boards; printed circuit boards; computer circuit boards; memory boards; memory chips; computer chips; integrated circuit chips; data storage apparatus equipment; data storage units; data storage units for use with computers; computer memory apparatus; computer memory devices; computer memory hardware; memory cards; computer mother boards; hard drives, interface cards; a kit that allows users to assemble a pixel board which is a board composed of LED lights that may be controlled and operated by the user; pixel brain (computer software); speakers; speaker kit; speaker brain (computer software); computer screens; screen kit; adaptor rings for attaching accessories and equipment to cameras; volume dial; speaker boom tube; drum pad; cameras; camera kits; camera lenses and viewfinders; camera bags; camera filters; camera brains (computer software); LEDs; LED monitors and displays; LED ring flash; camera sensors; tripwire sensors; tilt, gesture, electronic, optical, sensory and motion USB sensors; tripods; mode dial; pixel board storage case; speaker case; camera case; computer case; switches, transceivers and converters; computer cables; power cables; charging cable; power supplies; batteries; power adapters; power protection devices; electrical cables; electrical couplings; data transmission cables; computer serial ports; computer software; operating software; application software; computer programs; computer programs for accessing and using the internet; computer peripherals; computer peripheral devices; monitors; tablets; smart phones and watches; computer controllers; keyboards; computer mouse; scanners; printers; computer projectors; headphones, speakers, and microphones for use with computers; wireless transmitters; wireless computer peripherals; networking devices; CD-ROM drives; DVD-drives; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; calculating machines, data processing equipment; downloadable publications; parts and fittings, accessories and components for all the aforesaid goods.

Cl.38; Telecommunication services; chat room services; providing an online platform where users can upload and share images and audio visual recordings, share games, projects and software applications and exchange messages with other users; the provision of information, advice and consultancy relating to all of the aforesaid.
SWOO

Priority claimed from 03/07/2017; Application No. : 016943185 ;European Union 3589917 12/07/2017

SWOO LIMITED
Unit 2415, Level 24, Al Sira Tower, Abu Dhabi Global Market, Al Maryah Island, United Arab Emirates
A company organised and existing under the laws of United Arab Emirates.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9;Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs; DVD's and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus; data processing apparatus; downloadable image files; downloadable music files; downloadable ring tones for mobile phones; software (computer—) [recorded]; computer programs [downloadable software]; electronic publications, downloadable.

Cl.35;Advertising; business management; business administration; office functions; marketing; business consultancy; business information; business inquiries; business investigations; business research; business management and organization consultancy; business management assistance; on-line advertising on a computer network; marketing research; marketing studies; information agencies (commercial —); publication of publicity texts; presentation of goods on communication media, for retail purposes; outdoor advertising; data search in computer files for others; distribution of samples.

Cl.41;Education; providing of training; entertainment; sporting and cultural activities; education information; education services; entertainment services; entertainment information; providing on-line electronic publications, not downloadable; publication of electronic books and journals on-line; cinema presentations; live performances (presentation of—).

Cl.42;Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; computer hardware (consultancy in the design and development of—); computer programming; computer programs (duplication of—); computer software consultancy; computer software design; computer software (maintenance of—) computer software (updating of—); computer virus protection services; creating and maintaining web sites for others; maintenance of computer software; providing search engines for the internet; recovery of computer data; rental of computer software; rental of web servers.
DOOSAN MACHINE TOOLS CO., LTD.
40, JEONGDONG-RO 162BEON-GIL, SEONGSAN-GU, CHANG-WON-SI, GYEONGSANGNAM-DO, REPUBLIC OF KOREA
A company duly organised and existing under the laws of Republic of Korea

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

Cl.7; Lathes (except for woodworking), Boring machines, Milling machines, Laser processing (working) machines, Discharge machines, Machining centers

Cl.9; CNC (computer numerical control) devices for machine tools; CNC (computer numerical control) devices for industrial machines; CNC (computer numerical control) devices for robots; peripherals for CNC (computer numerical control); CNC (computer numerical control) devices for educational purposes; programmable controllers; computer integrated manufacturing system; factory automation system; CNC (computer numerical control) devices for textile machines
3593814  18/07/2017
INFORMATION TV PRIVATE LIMITED
B-116, Ground Floor, Okhla Industrial Area, Okhla Phase-I, New Delhi - 110020
a company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
INVENTURE IP
G-13, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013

Proposed to be Used
DELHI
Cl.38; Music broadcasting; transmission of music; telecommunications
Cl.41; Audio, video, multimedia production; education; providing of training, entertainment, sporting and cultural activities
DE-HOLE

3594574    19/07/2017
TATA STEEL LIMITED
Bombay House, 24, Homi Mody Street, Mumbai 400001
Manufacturer, Merchants & Services Providers
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India
Used Since :01/06/2015
KOLKATA
Cl.9; ELECTRONIC INSTRUMENT FOR REAL TIME DETECTION OF HOLES.
Cl.42; SOFTWARE DESIGN; SOFTWARE DESIGN AND DEVELOPMENT; COMPUTER PROGRAMMING AND SOFTWARE DESIGN.
PROVIDE BF
3594575  19/07/2017
TATA STEEL LIMITED
Bombay House, 24, Homi Mody Street, Mumbai 400001
Manufacturer, Merchants & Services Providers
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India
Used Since :01/06/2015
KOLKATA
Cl.9; SIMULATION APPARATUS; SIMULATION SOFTWARE; INDUSTRIAL PROCESS CONTROL SOFTWARE; SOFTWARE FOR PROCESSING IMAGES, GRAPHICS AND TEXTS; SOFTWARE TO INSPECT, MONITOR, MANAGE, IMPROVE OPERATIONAL EFFICIENCY FURANCE HEALTH AND QUALITY OF HOT METAL; SOFTWARE FOR THE OPERATIONAL MANAGEMENT OF BLAST FURNACE PROCESSES.
Cl.42; SOFTWARE DESIGN; SOFTWARE DESIGN AND DEVELOPMENT; COMPUTER PROGRAMMING AND SOFTWARE DESIGN.
I-STAT

3595809  20/07/2017
ABBOTT POINT OF CARE INC.
400 College Road East, Princeton, New Jersey 08540, United States of America
A corporation organized and existing under the laws of the state of Delaware, United States of America

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURIA EXTENSION NEW DELHI-110014

Proposed to be Used
DELHI

Cl.5; Medical diagnostic reagents; testing preparations for medical use; diagnostic tests for medical use; cartridges containing reagents for medical diagnostic use.

Cl.9; Software and hardware related to blood, bodily fluid and tissue testing; software and hardware for configuring blood, bodily fluid and tissue testing systems; electronic data interfacing software and apparatus for blood, bodily fluid and tissue testing systems; computer hardware and software for use in the field of medical diagnostics; management software for medical diagnostic instruments and/or laboratory instruments; computer software and hardware for managing interface between medical diagnostic instruments and/or laboratory instruments; computer software and hardware for managing medical diagnostic laboratory workflow; laboratory information management software and hardware; computer software and hardware for monitoring medical diagnostic instruments and/or laboratory instruments; computer software and hardware for troubleshooting regarding medical diagnostic instruments and/or laboratory instruments; computer software for processing diagnostic medical testing data and/or laboratory data.
EUROCHAIN

3599218    25/07/2017
Joh. Winklhofer Beteiligungs GmbH & Co. KG
Albert-Roßhaupter-Str. 53, 81369 Munich, Germany
A German Corporation

Address for service in India/Attorney address:
QUEST IP
122/104, Silver Oaks Apartments, DLF Ph-1, Gurgaon - 122 002

Proposed to be Used
DELHI

Cl.7; Industrial chains, namely chains for machines of all types and conveyor chains (machine parts); chains for
automotive engines (motor parts) including those for motorcycles, in particular roller chains, bushed roller chains and
inverted tooth chains; parts of all afore-mentioned chains; driving/conveying chains, except for land vehicles, namely
chains and accessories (included in class 07) of metal for drive and conveying technology, in particular flat-top chains,
plate conveyor chains, magnet curves for metal magnet-flex chains; driving/conveying chains, except for land vehicles,
namely chains and accessories (included in class 07) of plastic for drive and conveying technology, in particular flat-top
chains, magnet-flex flat-top chains, plate conveyor chains, chains with small rollers on top, multiflex chains, case
conveyor chains, non-standard chains, modular belts, magnet curves for plastic magnet-flex chains.

Cl.12; Chains for automobiles (including those for motorcycles) and bicycles, in particular roller chains, bushes roller
chains and inverted tooth chains; parts of all afore-mentioned chains.
3614596  18/08/2017
SONIA SARDANA
WZ - 487/65, NATIONAL MARKET, PEERAGARHI, NEW DELHI - 110087
Manufacturer and trader of disposable garments
Proprietor of DISPOFAB INTERNATIONAL
Address for service in India/Attorney address:
K.LAL
F-175, 30-FUTA ROAD, KHAJOORI KHAASS DELHI-110090
Used Since :01/07/2016
DELHI
Cl.5; SANITARY NAPKINS, PANTY FITTED WITH SANITARY NAPKIN
Cl.10; MEDICAL CLOTHING, BED SHEETS, FACE MASK, PANTY, PADDED PANTY, SHOE COVERS, SURGEON CAPS, BOUFFANT CAPS, PILLOW COVERS, SHOWER CAPS, GLOVES ETC.
Cl.25; CLOTHING, APRON, GOWN, MIDHI, BRA, PANTY, HEAD BAND, SHOE COVERS, CAPS, LANGOT, SLIPPERS, BEARD COVER MASK ETC.
Cl.44; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, HEAD BAND, PANTY, PADDED PANTY, WAX STRIPS, FACE WIPES, NAPKINS ETC.
MOTOLUB

3619182  23/08/2017

PETROLIAM NASIONAL BERHAD (PETRONAS)
Tower 1, PETRONAS Twin Towers, Kuala Lumpur City Centre, 50088 Kuala Lumpur, Malaysia

a company incorporated in Malaysia

Address for service in India/Attorney address:

LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Used Since :10/07/2007

DELHI

Cl.1; Chemicals used in industry, agriculture, horticulture and forestry; chemical substances, chemical materials, chemical preparations and natural elements; additives for motor fuel; hydraulic oils; transmission fluids; battery fluids; brake fluids; heat transfer fluids; fluids for use in metal working; fluids for protection of drills; drilling fluids; brake and clutch fluids; electric discharge machine fluids; shock absorber fluids; anti-rust fluids; coolants; anti-seize compound; degreaser; de-icers; decarbonizer; surfactants; deflocculating agents for oil and crude oil; oil dispersants; oil separating chemicals.

Cl.4; Industrial oils and greases; automotive oils and greases lubricants; fuels; petroleum; petroleum products; engine oils; gear oils; bearing oils; turbine oils; compressor oils; electrical insulation oils; mould release oils; cutting oils; mineral oils; lubricating oils being hydraulic oils; graphite as lubricants; open gear grease; open gear lubricants; lubricants for drills; compressor lubricants; cylinder lubricants; lubricating greases; lubricating oils; base oils.
3619460  24/08/2017
EMPYREAN SKYVIEW PROJECTS PVT. LTD.
31C/C, GANDHI NAGAR, JAMMU-180004
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDER

Address for service in India/Attorney address:
SHASHANK SINGH ASSOCIATES
A-71, THIRD FLOOR, GULMOHAR PARK, NEW DELHI, DELHI-110049, INDIA
Used Since :30/06/2015

DELHI

Cl.12; APPARATUS FOR LOCOMOTION BY LAND; AIR OR WATER; CABLE TRANSPORT APPARATUS AND INSTALLATIONS

Cl.37; BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES; MAINTENANCE OF RAILWAY TRACKS; BUILDING CONSTRUCTION SUPERVISION BUILDING SEALING PROOFING [BUILDING; CONSTRUCTION; CONSTRUCTION CONSULTANCY; RENTAL OF CRANES [CONSTRUCTION EQUIPMENT]; DEMOLITION OF BUILDINGS; DRILLING OF WELLS; MACHINERY INSTALLATION, MAINTENANCE AND REPAIR

Cl.39; OPERATING TOLL ROADS
EMPYREAN SKYVIEW PROJECTS

3619461  24/08/2017
EMPYREAN SKYVIEW PROJECTS PVT. LTD.
trading as ;EMPYREAN SKYVIEW PROJECTS PVT. LTD.
31C/C, GANDHI NAGAR, JAMMU-180004
MANUFACTURER, MERCHANTS AND SERVICE PROVIDER

Address for service in India/Attorney address:
SHASHANK SINGH ASSOCIATES
A-71, THIRD FLOOR, GULMOHAR PARK, NEW DELHI, DELHI-110049, INDIA

Used Since : 22/10/2014

To be associated with:
3619460, 3619461

DELHI

Cl.12;APPARATUS FOR LOCOMOTION BY LAND; AIR OR WATER; CABLE TRANSPORT APPARATUS AND INSTALLATIONS

Cl.37;BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES; MAINTENANCE OF RAILWAY TRACKS; BUILDING CONSTRUCTION SUPERVISION BUILDING SEALING / DAMP-PROOFING [BUILDING: CONSTRUCTION CONSTRUCTION CONSULTANCY; RENTAL OF CRANES [CONSTRUCTION EQUIPMENT]; DEMOLITION OF BUILDINGS; DRILLING OF WELLS; MACHINERY INSTALLATION, MAINTENANCE AND REPAIR

Cl.39;OPERATING TOLL ROADS
OPALHOUSE

Priority claimed from 21/03/2017; Application No. : 87/379,421 ;United States of America

3619487    24/08/2017

TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
a Minnesota Corporation, USA

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.3; Potpourri; incense; room fragrances; room fragrance refills for non-electric room fragrance dispensers; wood conditioner

Cl.9; Digital scales; weather thermometers, not for medical use; measuring spoons and cups

Cl.28; Christmas tree ornaments and decorations; Christmas tree stands and covers; Christmas tree skirts and stockings; outdoor activity games in the nature of croquet, bocce balls and lawn bowling
Priority claimed from 01/05/2017; Application No. : 87/431,938 ;United States of America

TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
a Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.3; Potpourri; skin soap; lotions, namely, face, hand, hair and body lotions and shaving and aftershave lotions; incense; room fragrances; room fragrance refills for non-electric room fragrance dispensers; wood conditioners

Cl.9; Digital scales; weather thermometers, not for medical use; measuring spoons and cups

Cl.28; Christmas tree ornaments and decorations; Christmas tree stands and covers; Christmas tree skirts and stockings; outdoor activity games in the nature of croquet, bocce balls and lawn bowling
3619941  24/08/2017
CADBURY UK LIMITED
P.O. Box 12, Bournville Lane, Bournville, Birmingham B30 2LU, United Kingdom

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used
DELHI

Cl.16; Paper and paper articles, cardboard and cardboard articles, books, book markers, stationery, artists materials, pictures, calendars, playing cards, pens, pencils and crayons; all included in Class 16.

Cl.25; Articles of outer-clothing; T-Shirts; all included in Class 25.

Cl.28; Toys, games (other than ordinary playing cards) and playthings; all included in Class 28.

Cl.30; Chocolate, chocolates, non-medicated confectionery; bakery products; biscuits, cookies, cakes and pastries; all included in Class 30.

Cl.35; Organising and conducting of demonstrations of goods; distribution of samples; dissemination of advertising matter; public relations, market research and sales promotional services; all for others; all included in Class 35.

Cl.41; Educational, entertainment and recreational services; all relating to the development of the chocolate industry; publication of educational materials; organising and conducting exhibitions and demonstrations for educational and entertainment purposes; all included in Class 41.

Cl.43; Cafes, cafeteria, canteen, restaurant, snackbar and catering services.
AUGUSTA FIBERGLASS

3622573    29/08/2017
AUGUSTA FIBERGLASS COATINGS, INC.
86 LAKE CYNTHIA ROAD, BLACKVILLE, SOUTH CAROLINA 29817, UNITED STATES OF AMERICA

a corporation organized and existing under the laws of the State of South Carolina, United States of America

Address for service in India/Agents address:
ROBIN MARK GROSER
D-1/5, DLF QUTAB ENCLAVE, PHASE-I, GURGON

Proposed to be Used

DELHI

Cl.37; PROVIDING REPAIR, INSTALLATION, AND SERVICING OF FIBERGLASS TANKS, LINERS, CONTAINERS, AND OTHER INDUSTRIAL CHEMICAL PROCESSING EQUIPMENT, IN CLASS 37

Cl.40; MANUFACTURING OF FIBERGLASS TANKS, LINERS, CONTAINERS, AND OTHER INDUSTRIAL CHEMICAL PROCESSING EQUIPMENT TO THE ORDER AND SPECIFICATION OF OTHERS, IN CLASS 40
Paulita Carlotta
3623916   30/08/2017
ROSANA LISA ROSALES
5823 Wigton Drive, Houston, Texas 77096, U.S.A.
A U.S. Citizen
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.14; Precious metals and their alloys; jewellery including necklaces, bracelets, earrings, charms; precious stones; horological and chronometric instruments.
Cl.25; Clothing, apparels including women's apparel namely blouses, sweaters, jackets, skirts, dresses, pants, scarves, shirts, footwear and headgear.
3623947    30/08/2017
JINDAL SUPREME (INDIA) PVT. LTD.
9th KM Delhi Road, Hissar, Harayana 125044, India
a company incorporated under the Companies Act 1956

Address for service in India/Attorney address:
V.C. MATHEWS
FLAT NO. 5A, 2nd FLOOR, ELDECO MYSTIC GREENS, SECTOR OMICRON 1, GREATER NOIDA 201310

Proposed to be Used
DELHI
Cl.6; Common metals and their alloys and pipes and tubes of metal
Cl.35; Retail and wholesale services related to pipes and tubes of metal
CHACHA KI GAMES

3630470  08/09/2017

Zepetto India LLP

#405, Global Foyer Building, Golf Course Road, Gurgaon-122002, India

A Limited Liability Partnership firm

Address for service in India/Agents address:

S.S. RANA & CO.

317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.9; Recorded computer software, namely, computer game software, video game software for personal computer and home video game consoles; Recorded computer operating programs; Downloadable computer program software, namely, downloadable computer game software for personal computer and home video game consoles; Computers; Downloadable electronic music files; Video disks and video tapes with recorded animated cartoons; Digital media, namely, downloadable video files featuring animated cartoons; Virtual reality game software; Computer software for encryption; Computer programs for the enabling of access or entrance control; Computer game programs; Computer game software; Computer memory devices; Downloadable electronic publications in the nature of newspapers, magazines in the field of games; Computer programs for downloading and editing images, sound and video; Downloadable game software for mobile devices; Downloadable game programs for mobile devices; Recorded game programs for mobile devices; Recorded game software for mobile devices; Downloadable computer software application for mobile phones, tablets, namely software for on-line games; Online gaming software for recreational game playing purposes; Downloadable mobile game applications (APP).

Cl.35; Advertising services; Providing information related to enquiries on business and marketing in the field of online game and mobile game; Systemization of game program information into computer databases of games; Import-export agencies in the field of game software; Negotiation and conclusion of commercial transactions for third parties in the field of game software; Negotiation and conclusion of commercial transactions for third parties in the field of computer game software; Negotiation and conclusion of commercial transactions for third parties in the field of downloadable computer software application; Arranging of online trading in-game items between the user of online game; Arranging of online trading in-game characters between the user of online game; Negotiation and conclusion of commercial transactions for third parties in the field of video game cartridges; Negotiation and conclusion of commercial transactions for third parties in the field of apparatus for games; Negotiation and conclusion of commercial transactions for third parties in the field of toys; Negotiation and conclusion of commercial transactions for third parties in the field of online game items on a computer network; On-line retail store services featuring online game items and virtual goods, namely, clothing, weapons, shields, virtual currency, magic, potions, characters for use in online virtual worlds; Retail store services featuring downloadable mobile game software; Wholesale store services featuring computer game; Sponsoring and promoting services for mobile game and on-line game competitions and tournaments; Advertising, including promotion of products and services of third parties through sponsoring arrangements and license agreements relating to mobile game and on-line game competitions and tournaments.

Cl.41; Production of films; Entertainment in the nature of ongoing television programs in the field of game, news; On-line publication of electronic books and journals, not downloadable; Organization of exhibitions for cultural or educational purposes; Provision of information relating to electronic computer games provided via the Internet; Providing information on-line relating to computer games and computer enhancements for games; Providing amusement arcade services; Entertainment services, namely, providing internet game center in the nature of a website featuring non-downloadable games; Entertainment services, namely, providing of game center for mobile device consisting of an online website featuring online shooting games, online role playing games, online flight simulator games, online strategy simulation games; Providing on-line computer games and on-line video games; Mobile game services; Providing of mobile game via wireless internet; Providing mobile game via cellular phones; Providing of electronic publications relating to mobile game, not downloadable; Providing a web-based system and on-line portal for customers to participate in on-line gaming, operation and coordination of game tournaments, leagues and tours for recreational computer game playing Entertainment services, namely, providing of online shooting games, online action games, online role playing games, online flight simulator games, online strategy simulation games; Entertainment services, namely, providing temporary use of non-downloadable computer games.

Cl.42; Computer software design; Computer programming; Maintenance of computer software; Updating of computer
software; Computer systems design services; Rental of computer software; Installation of computer software; Creating and maintaining web sites for others; Designing and developing computer game software and video game software for use with computers, video game program systems and computer networks; Programming of computer game; Computer software development, computer programming and maintenance of computer game software; Maintenance and updating of online game software; Online game software design; Installation of online game software; Online game software consultation; Maintenance and updating of mobile game software; Mobile game software design; Installation of mobile game software; Mobile game software consultation.
3630471  08/09/2017
Zepetto India LLP
#405, Global Foyer Building, Golf Course Road, Gurgaon-122002, India
A Limited Liability Partnership firm

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
To be associated with:
3630470

DELHI

Cl.9; Recorded computer software, namely, computer game software, video game software for personal computer and home video game consoles; Recorded computer operating programs; Downloadable computer program software, namely, downloadable computer software for personal computer and home video game consoles; Computers; Downloadable electronic music files; Video disks and video tapes with recorded animated cartoons; Digital media, namely, downloadable video files featuring animated cartoons; Virtual reality game software; Computer software for encryption; Computer programs for the enabling of access or entrance control; Computer game programs; Computer game software; Computer memory devices; Downloadable electronic publications in the nature of newspapers, magazines in the field of games; Computer programs for downloading and editing images, sound and video; Downloadable game software for mobile devices; Downloadable game programs for mobile devices; Recorded game programs for mobile devices; Recorded game software for mobile devices; Downloadable computer software application for mobile phones, tablets, namely software for on-line games; Online gaming software for recreational game playing purposes; Downloadable mobile game applications (APP).

Cl.35; Advertising services; Providing information related to enquiries on business and marketing in the field of online game and mobile game; Systemization of game program information into computer databases of games; Import-export agencies in the field of game programs; Negotiation and conclusion of commercial transactions for third parties in the field of game software; Negotiation and conclusion of commercial transactions for third parties in the field of computer game software; Negotiation and conclusion of commercial transactions for third parties in the field of downloadable computer software application; Arranging of online trading in-game items between the user of online game; Arranging of online trading in-mobile game items between the user of online game; Arranging of online trading in-game characters between the user of online game; Negotiation and conclusion of commercial transactions for third parties in the field of video game cartridges; Negotiation and conclusion of commercial transactions for third parties in the field of apparatus for games; Negotiation and conclusion of commercial transactions for third parties in the field of toys; Negotiation and conclusion of commercial transactions for third parties in the field of online game items on a computer network; On-line retail store services featuring online game items and virtual goods, namely, clothing, weapons, shields, virtual currency, magic, potions, characters for use in online virtual worlds; Retail store services featuring downloadable mobile game software; Wholesale store services featuring computer game; Sponsoring and promoting services for mobile game and on-line game competitions and tournaments; Advertising, including promotion of products and services of third parties through sponsoring arrangements and license agreements relating to mobile game and on-line game competitions and tournaments.

Cl.41; Production of films; Entertainment in the nature of ongoing television programs in the field of game, news; Online publication of electronic books and journals, not downloadable; Organization of exhibitions for cultural or educational purposes; Provision of information relating to electronic computer games provided via the Internet; Providing information on-line relating to computer games and computer enhancements for games; Providing amusement arcade services; Entertainment services, namely, providing internet game center in the nature of a website featuring non-downloadable games; Entertainment services, namely, providing of game center for computer consisting of an online website featuring
shooting games, action games, role playing games, flight simulator games, strategy simulation games; Entertainment services, namely, providing of game center for mobile device consisting of an online website featuring online shooting games, online action games, online role playing games, online flight simulator games, online strategy simulation games; Providing on-line computer games and on-line video games; Mobile game services; Providing of mobile game via wireless internet; Providing mobile game via cellular phones; Providing of electronic publications relating to mobile game, not downloadable; Providing a web-based system and on-line portal for customers to participate in on-line gaming, operation and coordination of game tournaments, leagues and tours for recreational computer game playing Entertainment services, namely, providing of online shooting games, online action games, online role playing games, online flight simulator games, online strategy simulation games; Entertainment services, namely, providing temporary use of non-downloadable computer games.

Cl.42; Computer software design; Computer programming; Maintenance of computer software; Updating of computer software; Computer systems design services; Rental of computer software; Installation of computer software; Creating and maintaining web sites for others; Designing and developing computer game software and video game software for use with computers, video game program systems and computer networks; Programming of computer game; Computer software development, computer programming and maintenance of computer game software; Maintenance and updating of online game software; Online game software consultation; Maintenance and updating of mobile game software; Mobile game software design; Installation of mobile game software; Mobile game software consultation.
SANJEEV JINDAL TRADING AS M/S KSHITIJ AGRO DAIRY FARM.
H.NO. B1/ 191, 1st Floor, Paschim Vihar, New Delhi- 110063.
An Indian Citizen

Address for service in India/Attorney address:
N. MAHABIR
Litmus Legal, 405, Mercantile House, 15, Kasturba Gandhi Marg, New Delhi - 110001

Proposed to be Used
DELHI
mark shall be used as represented.
Cl.29; Dairy Products Including Milk, Ghee, Khoya, Paneer.
Cl.31; Fresh Vegetables and Fruits.
3635268  14/09/2017
BALANCEHERO CO., LTD.
6th Floor, 169, Yeoksam-ro, Gangnam-gu, Seoul, Republic of Korea
a corporation organized and existing under the laws of Republic of Korea
Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020
Used Since :03/04/2015
To be associated with:
3620208
DELHI
Cl.9;Downloadable smart phone application (software).
Cl.42;Monitoring services for state of battery charge of mobile phones, monitoring services for amount of battery remaining of mobile phones, monitoring services for balance of mobile data.
LAVA
3640520    21/09/2017
EVEREADY INDUSTRIES INDIA LIMITED
1 MIDDLETON STREET, KOLKATA 700071, INDIA
A company incorporated under the Indian Companies Act,1956
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Proposed to be Used
To be associated with:
3061942
KOLKATA
Cl.7; Machines and machine tools; electronically powered kitchen machines namely food processor, electric juicer, electric hand blender, electric chopper, electric hand-held mixer for household purposes, mixer grinder, juicer mixer grinder
Cl.8; Hand tools and implements (hand operated); hand operated kitchen appliances namely hand operated chopper, hand operated blender; electric steam iron (hand operated); electric dry iron (hand operated)
Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes; electrically powered appliances for household use namely, oven toaster griller, induction cooker, electric kettle, rice cooker, coffee maker, toaster, sandwich makers, water heaters, microwave ovens, roti maker, immersion heater, room heater, fans, air conditioners, refrigerators, coolers, water filters
EVERFLO
3640521 21/09/2017
EVEREADY INDUSTRIES INDIA LIMITED
1 MIDDLETON STREET, KOLKATA 700071, INDIA
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

Cl.7; Machines and machine tools; electronically powered kitchen machines namely food processor, electric juicer, electric hand blender, electric chopper, electric hand-held mixer for household purposes, mixer grinder, juicer mixer grinder

Cl.8; Hand tools and implements (hand operated); hand operated kitchen appliances namely hand operated chopper, hand operated blender; electric irons; electric steam iron (hand operated); electric dry iron (hand operated)

Cl.11; APPARATUS FOR LIGHTING, HEATING, STEAM GENERATING, COOKING, REFRIGERATING, DRYING, VENTILATING, WATER SUPPLY AND SANITARY PURPOSES; ELECTRICALLY POWERED APPLIANCES FOR HOUSEHOLD USE NAMELY, OVEN TOASTER GRILLER, INDUCTION COOKER, ELECTRIC KETTLE, RICE COOKER, COFFEE MAKER, TOASTER, SANDWICH MAKERS, WATER HEATERS, MICROWAVE OVENS, ROTI MAKER, IMMERSION HEATER, ROOM HEATER, FANS, AIR CONDITIONERS, REFRIGERATORS, COOLERS; THE ABOVE MENTIONED GOODS EXCLUDING WATER PURIFYING APPARATUS AND PARTS, THEREOF.
WINDIES

3640611 21/09/2017

CRICKET WEST INDIES INC.

Simmonds Building, 30 DeCastro Street, Road Town, Tortola, Virgin Islands (British)

A corporation organised and existing under the laws of British Virgin Islands.

Address for service in India/Agents address:

ANAND AND ANAND.

B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

**Cl.14**; Clocks; watches; badges; jewellery (in particular bracelets, charms, cuff links, medallions); pendants; key rings; tie clips; presentation cases; tableware services; statues.

**Cl.16**; Books, booklets, brochures, periodical publications, printed matter; photographs; stationery; playing cards; pens, pencils; postcards; greeting cards; paper knives; posters; writing pads; photograph albums; address books; erasers; pencil sharpeners; rulers; book marks; pen cases; pencil cases; calendars; bags; prints; pictures; diaries.

**Cl.25**; Clothing including footwear.

**Cl.28**; Games and playthings; sporting articles.

**Cl.41**; Education relating to cricket; cricket training; entertainment including both the organization thereof and information relating thereto; sporting activities.
3641439  22/09/2017
GRUPO BIMBO, S.A.B. DE C.V.
PROLONGACION PASEO DE LA REFORMA NO. 1000, COL. PENA BLANCA SANTA FE, MEXICO D.F., 01210, MEXICO
MANUF. AND SERVICE PROVIDER
A company incorporated under the laws of Mexico
Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1
Proposed to be Used
DELHI
Cl.5; pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides.
Cl.29; meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats.
Cl.30; bakery products including bread, biscuits, cakes and pastries.
Cl.35; retail bakery services, advertising, marketing, promotional and business.
Cl.43; services for providing food and drink; temporary accommodation.
3M COMPANY
3M Center, 2501 Hudson Road, St. Paul, Minnesota, 55144, United States of America
a corporation organized and existing under the laws of the State of Delaware, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 07/12/2010

DELHI

Subject to no exclusive right over the mark “CAR CARE” separately & mark will be consider as a whole as substantially shown.

Cl.3; Surface and interior care products for marine, land and air vehicles, namely, polishes, washes, conditioners, protectants, paint stripping and removing preparations, rust removing preparations and degreasing preparations; Automobile and car wax preparations; car cleaning preparations; detergents for automobiles; automobile carpet and upholstery cleaning preparations; automobile, tire, glass and wheel cleaning preparations

Cl.37; Automobile cleaning and washing services; automobile detailing; Automobile repair and maintenance services; automobile polishing and painting; automobile customization services; automobile service station services; film installation; paint protection film installation
HERITAGE EXPERIENTIAL LEARNING SCHOOL

3649779  05/10/2017
ENLEARN EDUCATION PVT. LTD.
trading as: ENLEARN EDUCATION PVT. LTD.
K - 1, GREEN PARK MAIN, NEW DELHI - 110016
MANUFACTURER, MERCHANTS AND SERVICE PROVIDER

Address for service in India/Attorney address:
NAMITHA MATHEWS AND POORVA PANT
B-14, BASEMENT, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI

Cl.16; PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PRINTED MATTER; BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY; ADHESIVES FOR STATIONERY OR HOUSEHOLD PURPOSES; ARTISTS’ MATERIALS; PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); PRINTERS TYPE; PRINTING BLOCKS

Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
Trade Marks Journal No: 1956 , 13/07/2020 Class 99

Xperiential Learning Systems

3649780 05/10/2017
ENLEARN EDUCATION PVT. LTD.
K - 1, GREEN PARK MAIN, NEW DELHI - 110016
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDER

Address for service in India/Attorney address:
NAMITHA MATHEWS AND POORVA PANT
B-14, BASEMENT, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELI

Cl.16; PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PRINTED MATTER; BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY; ADHESIVES FOR STATIONERY OR HOUSEHOLD PURPOSES; ARTISTS' MATERIALS; PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); PRINTERS TYPE; PRINTING BLOCKS

Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
NECTAR LIFESCIENCES LIMITED

3651767  06/10/2017
NECTAR LIFESCIENCES LIMITED
S.C.O. 38-39, SECTOR 9-D, CHANDIGARH-160009
Body Incorporate
Address for service in India/Attorney address:
JITIN TALWAR
413-P SECTOR 6 PANCHKULA HARYANA -134109
Used Since :26/03/2004
DELHI

Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; manures; fire extinguishing compositions; tempering and soldering preparations; chemical substances for preserving foodstuffs; tanning substances; adhesives used in industry

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions; dentifrices

Cl.9;  Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; data processing equipment and computers; fire-extinguishing apparatus;

Cl.10;  Surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth; orthopedic articles; suture materials

Cl.31;  Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt
mPower

3652248  07/10/2017

OTIS ELEVATOR COMPANY
1 Carrier Place, Farmington, CT 06032, United States of America
A corporation of New Jersey

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used
DELHI

Cl.7; Elevators, lifts (other than ski lifts), elevator operating apparatus, lift operating apparatus, door operator; motors, electric, other than for land vehicles

Cl.9; Elevator automatic controller for retrofitting a manual elevator and associated elevator fixtures; electronic control panel for elevator; switches, electric
Select Gold
Priority claimed from 28/04/2017; Application No. : 016660458 ;European Union
3655751 12/10/2017
MULTIFIT Tiernahrungs GmbH
Westpreußenstr. 32-38, 47809 Krefeld, Germany
A Company duly organised and existing under the Laws of Germany
Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA
Proposed to be Used
KOLKATA
Cl.5; Dietary supplements, dietary foodstuffs for veterinary purposes.
Cl.28; Toys for domestic pets.
Cl.31; Animal foodstuffs; hay; chewing bones; sand (litter for animals), in particular bird sand; animal litter.
Cl.35; Business management of outlets selling products for animals; retailing of the following goods: animal care products, toys for animals, animal requisites, dental care preparations for animals, cosmetics for animals, veterinary and health care preparations for pets, medical additives for animal foodstuffs, materials for dressings, dog lotions, dog washes, enclosures, aviaries, perches and platforms, bird houses, dog chains, hair clipping and shearing machines; retailing of the following goods: dog whistles, veterinary apparatus and instruments, electric blankets, indoor aquarium filtration apparatus, indoor aquarium heaters, lights for indoor aquariums, printed matter, leashes, collars, clothing for animals, animal skins, hides, nose bags (feed bags), enclosures, aviaries, perches and platforms, not of metal, animal display installations (structures), bird houses, not of metal, sandstone, gravel, in particular for indoor aquariums; retailing of the following goods: goods of wood, cork, reed, cane, wicker or of plastics, being fittings and furnishings for animal houses, including cages, enclosures, aviaries, terrariums, stables, animal houses and animal display installations and being activity material for the animals accommodated therein, beds, kennels, cushions, couches and nesting boxes for animals, dog baskets, cat baskets, transport boxes for animals, scratching posts for animals, in particular for cats, cabinets for indoor aquariums; retailing of the following goods: care and cleaning devices for animals, in particular combs for animals, animal brushes and sponges, housings for animals, in particular cages, terrariums, kennels and litter boxes for pets, cages for household pets, bird baths, cat litter trays, toothbrushes for animals, toys for domestic pets, climbing, stimulation and movement stimulating objects for animals, including mirrors, bells, handbells, ladders and swings, fishing tackle; retailing of the following goods: confectionery, sugar confectionery, edible ices, ice cream, sand, in particular bird sand, products for animal litter, in particular cat litter and litter for small animals, hay, straw, plants for indoor aquariums, animal fodder, foodstuffs for animals, chewing products for animals, including edible chews, beverages for animals, lemonades, fruit beverages and fruit juices, mineral and aerated waters, preparations for making non-alcoholic beverages, non-alcoholic beverages; retailing of the following goods: furnishings and decorations, racks (furniture), furniture, shelving accessories, price rails, scanner strips, scanner rails, displays, in particular for offering and presenting goods; advertising; marketing services; organizational and business advice for franchise concepts; providing of business know-how (franchising)
3656865   13/10/2017
JAGRAN PRAKASHAN LIMITED
Jagran Building, 2, Sarvodya Nagar, Kanpur, Uttar Pradesh
Limited Company
Address for service in India/Attorney address:
MAVEN LEGAL LLP
E - 149, (FF) RISHI NAGAR, OPP. SAINIK VIHAR, GATE NO. 1, NEW DELHI - 110034
Used Since :29/09/2017
DELHI
Cl.16; paper printed matter; photographs; artists' materials; instructional and teaching material (except apparatus)
Cl.35; advertising / publicity advertising by mail order rental of advertising time on communication media rental of advertising space production of advertising films advertising agencies / publicity agencies providing business information via a web site direct mail advertising on-line advertising on a computer network marketing news clipping services sales promotion for others web site traffic optimization / web site traffic optimization
Cl.41; Services consisting of all forms of education of persons or training of animals; Services having the basic aim of the entertainment, amusement or recreation of people; Presentation of works of visual art or literature to the public for cultural or educational purposes
Cl.44; health counselling / health counseling manicuring massage medical assistance pharmacy advice
Trade Marks Journal No: 1956, 13/07/2020 Class 99

Series trade mark u/s 15 of Trade Marks Act, 1999

3664888  27/10/2017
CASIO INDIA CO., PVT. LTD.
A-41, First Floor, Mohan Co-operative, Industrial Estate, Mathura Road, New Delhi – 110044, India
a company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :21/08/2017

DELHI

Cl.14; Jewellery, precious stones; horological and other chronometric instruments, watch bands, watch cases, watch chains, watch crystals, watch glasses, watch springs, watch straps, watches.
Cl.35; Advertisement; wholesale services for wrist watches and clocks and its accessories.
ZAROORAT GHAR GHAR KI

3665799  30/10/2017

OPERA GRATIA PRIVATE LIMITED
Khasra No.-258, Ground Floor, Right Side Saidulajaib, Plot No.-2 Lane No.-4 Delhi, South West Delhi, New Delhi -110030, India
a company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Used Since :21/05/2016

DELHI

Cl.35; Advertisement, business management; business administration and office functions; providing an online commercial information directory about skilled professionals on the internet.

Cl.37; Repair maintenance and installation services; air conditioning apparatus installation and repair, cleaning machines, electric appliance installation and repair, furniture maintenance, heating equipment installation and repair, kitchen equipment installation, machinery installation, maintenance and repair, motor vehicle maintenance, plumbing, carpentry service, cleaning of vehicles and car wash, dry cleaning, extermination, cleaning of buildings (interior and exterior).

Cl.45; Security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
ACTNext

Priority claimed from 01/05/2017; Application No.: 87432201; United States of America

3666661  31/10/2017

ACT, INC.
500 Act Drive, Iowa City, Iowa 52243, United States of America.
An Iowa Corporation.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELI

Cl.35: Research in the fields of learning and assessment methodologies for use in the field of career and workplace success; providing a website featuring information in the fields of learning and assessment methodologies for use in the fields of career success and workforce development.

Cl.41: Educational research services, namely, integrative research in the fields of computational psychometrics, artificial intelligence, innovative assessments, multimodal analytics, and learning experiences; Providing a website featuring research findings and information in the fields of computational psychometrics, artificial intelligence, innovative assessments, multimodal analytics, and learning experiences for use in the field of education; Providing digital publications relating to integrative research in the fields of computational psychometrics, artificial intelligence, innovative assessments, multimodal analytics, and learning experiences for use in the fields of education and career and workforce development.
HUMU

3677822  14/11/2017
FLEXOUND SYSTEMS OY
Finnoolniitynkuja 4, 02270 Espoo, Finland
A company organized and existing under the laws of Finland

Address for service in India/Attorney address:
ZEUSIP
C-4, JANGPURA EXTENSION NEW DELHI-110014.

Proposed to be Used

DELHI

The Applicant wishes to claim rights in all colours.

Cl.9; Information technology equipment and peripheral devices; calculators, data processing equipment, computers; electronic databases; electronic files (stored); computer programs; apparatus for saving, transferring and playing audio and visual content; speakers; amplifiers; magnetic information storage media, discs; optical equipment; measurement equipment; sensors; signaling apparatus; positioning and navigation equipment.

Cl.42; Development and implementation of information technology equipment and peripheral devices; development and programming of data processing equipment; development, programming and maintenance of computer software; design and development of systems and apparatus for saving, transferring and playing audio and visual content; technical consultation, helpdesk and information services related to systems and apparatus for saving, transferring and playing audio and visual content; testing and quality control services for audio and visual content saving, transferring and playing apparatus and systems; scientific and technological services.
Priority claimed from 25/05/2017; Application No. : 87464503 ;United States of America
3685409    23/11/2017
GLOBAL EQUIPMENT SERVICES AND MANUFACTURING, INC.
5215 Hellyer Ave., Ste. 130, San Jose, California, 95138, U.S.A.
A California Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.40; Assembly of products for others; Manufacturing services for others in the field of semiconductors, flat panel display, solar cells, photovoltaic solar, hard disk drives, automotive, consumer electronics, assembly and inspection equipment.

Cl.42; Engineering design services in the field of semiconductor manufacturing, processing and inspection, flat panel display manufacturing, solar cell manufacturing, hard disk drive manufacturing, automotive, consumer electronics, assembly and inspection equipment industries; Custom design of manufacturing equipment for use in the semiconductor, flat panel display, solar cells, photovoltaic solar, hard disk drives, automotive, consumer electronics, assembly and inspection equipment industries; Computer software design, computer programming and maintenance of computer software; Design of mechanical and micromechanical components; Design of mechanical, electromechanical and optoelectronic apparatus and instruments; Design of optical and microoptical components; Design, installation, updating and maintenance of computer software; Development and implementation of software, hardware and technology solutions for the purpose of testing of electronic components and electronic systems; Product development and engineering services for others.
Priority claimed from 26/05/2017; Application No. : 1,839,497 ;Canada
3686634    24/11/2017

GRAPHITE SOFTWARE CORPORATION
555 Legget Drive, Suite 740, Ottawa ONTARIO, K2K2X3, Canada
A company incorporated under the Laws of Canada

Address for service in India/Attorney address:
R PARTHASARTHY
B 6/10, Safdarjung Enclave, New Delhi - 110029

Used Since :09/05/2017

DELHI

Cl.9;Software for creating and managing secure application domains on mobile devices, namely, mobile phones, smart phones, and tablet computers; remote monitoring and control software for mobile devices, namely, mobile phones, smart phones, and tablet computers; downloadable software for remote monitoring and control of mobile devices, namely, mobile phones, smart phones, and tablet computers; remote content and data management software for mobile devices, namely, mobile phones, smart phones, and tablet computers

Cl.42;Software as a service (SaaS) services for creating and managing application domains on mobile devices, namely mobile phones, smart phones, and tablet computers
JINDER MAHAL

3691407    30/11/2017

WORLD WRESTLING ENTERTAINMENT, INC.
1241 East Main Street, Stamford, Connecticut 06902, U.S.A.
A Delaware corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :17/06/2011

DELHI

Cl.25; Clothing, namely, tops, shirts, jackets, sweatshirts, hoodies; outerwear, namely, coats; bottoms, pants, shorts, underwear, dresses, pajamas, lingerie, clothing ties, scarves, gloves, swimwear; Halloween and masquerade costumes; footwear, namely, shoes, sneakers, slippers, flip flops, boots; headwear, namely, hats, caps; wrist bands; bandanas.

Cl.28; Toys, namely, action figures, accessories therefor; dolls; cases for action figures; toy wrestling rings; playsets for use with action figures; toy vehicles; board games; hand-held units for playing electronic game other than those adopted for use with an electronic display screen or monitor; tabletop action skill games; construction toys; playing cards; puzzles; stuffed toys; plush toys; toy belts; knee and elbow pads for athletic use; toy foam hands; costume masks; novelty face masks; Christmas tree decorations; toy spinning tops; arcade games; kites; bobble-head dolls; puppets; card games; toy guitars; toy water guns; vinyl products for playing in a pool; doll furniture; party favors in the nature of crackers and noisemakers; skateboards; toy scooters; paper party favors.

Cl.41; Entertainment services, namely, wrestling exhibitions and performances by a professional wrestler and entertainer rendered live and through broadcast media including television and radio, and via the internet or commercial online service; providing wrestling news and information via a global computer network; providing information in the fields of sports and entertainment via an online community portal; providing a website in the field of sports entertainment information; fan club services, namely, organizing sporting events in the field of wrestling for wrestling fan club members; organizing social entertainment events for entertainment purposes for wrestling fan club members; providing online newsletters in the fields of sports entertainment; online journals, namely blogs, in the field of sports entertainment.
Trade Marks Journal No: 1956 , 13/07/2020 Class 99

3728659 16/01/2018
DIA’A ALNUSUK CO.
P.O. Box 101067, Postal Code 21311, Palestine Street, Musharafa District, Jeddah, Saudi Arabia.
a limited company registered in Saudi Arabia.

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI

Cl.3; Amber [perfume], soap, cosmetic preparations for baths, skin whitening creams, make-up preparations, hair lotions, hair dyes, cosmetics, dentifrices, make-up, oils for cosmetic purposes, shampoos, perfumes, nail care preparations, abrasives.

Cl.24; Fabric, textile material, cloth, bed covers, bedspreads, quilts, mattress covers, travelling rugs [lap robes], shrouds, traced cloths for embroidery, covers [loose] for furniture, household linen, towels of textile, knitted fabric, sleeping bags.
3778813  15/03/2018

PRIYANKA VISHNOI
44/35 KIRAN PATH MANSAROVER, JAIPUR - 302020

Address for service in India/Attorney address:
SIMRAT KAUR
THE ENDRETTA- ADVOCATES AND SOLICITORS SECOND FLOOR, 198, SECTOR 38, GURGAON-122001

Proposed to be Used
AHMEDABAD

Cl.25; CLOTHING AND FOOTWEAR.
Cl.28; ALL TYPES OF TOYS.
JAI SINGH RATHORE
P. NO. 101, MADAN VILAS, SIRSI ROAD, JAIPUR, (RAJ.) 302021
INDIVIDUAL

Address for service in India/Agents address:
ANKIT JAIN
B3, TRADE CENTER, 11/12, NEAR LOTUS DAIRY, OPPOSITE J.P. UNDERPASS, SAHAKAR MARG, LALKOTHI, JAIPUR-302015.

Proposed to be Used
AHMEDABAD
CL.12; AUTOMOBILE
CL.36; REAL ESTATE
CL.41; SPORTING AND RELATED ACTIVITIES
CL.43; HOTELS, RESTAURANTS, CAFE, AND HOSPITALITY
Priority claimed from 15/10/2019; Application No. : 40201922528W ;Singapore
4330825   24/10/2019
SUNRISE & CO (PTE) LTD
9 Kaki Bukit Crescent, Kaki Bukit Tech Park 1, Singapore - 416240
A company organised and existing under the laws of Singapore.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI
Cl.29;Preserved, frozen, dried and cooked fruits; crystallized fruits / frosted fruits; fruit, preserved; fruit peel; fruit chips; fruit-based snack food; frozen fruits.

Cl.30;Chocolate; Chocolate products and chocolate based products; Dairy, nuts or fruit chocolates; Chocolate coated fruits; Chocolate coated nuts; Dark chocolate; White chocolate; Milk chocolate; Filled chocolate; Filled chocolates; Chocolate confections; Chocolate candies; Chocolate powder; Chocolate sauce; Chocolate-based spreads with or without nuts; Chocolate confectionery containing pralines; Pralines made of chocolate; Chocolates with mint flavoured centres; Chocolate confectionery having a praline flavour; Chocolates in the form of pralines; Chocolate bars; Chocolate-based bars; Chocolate coated nougat bars; Foodstuffs containing chocolate; Chocolate-based ready to-eat food bars; Protein, energy and cereal bars; Cocoa; Cocoa products; Cocoa mixes; Cocoa powder; Instant cocoa powder; Coffee; coffee flavourings; Flavouring syrups for use in coffee espresso and/or cappuccino; Chocolate-covered coffee beans; Chocolate bark containing ground coffee beans; coffee or cocoa based beverages with or without milk; tea; coffee-based beverages; chocolate based beverages; beverages made from chocolate; chocolate drink preparations; drinks flavoured with chocolate; chocolate beverages with milk; Spices; Powdered spices; Mixed spices.
RAJASHVI JAJODIA
151/152, 4A, INDUPARK SOC, N DUTTA ROAD, ANDHERI (WEST) MUMBAI 400058
MASAYA
Individual
Proposed to be Used
MUMBAI
Cl.24; Diff Bedsheet
Cl.24; Blankets
Cl.28; Soft Toys
Series trade mark u/s 15 of Trade Marks Act, 1999

4338135  05/11/2019
CAPITALAND LIMITED
168 Robinson Road, #30-01 Capital Tower, Singapore 068912
A company incorporated in Singapore

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :29/11/2011

DELHI

Cl.35; Charitable services, namely, organizing and conducting volunteer programmes and community service projects; business management and administration; business consultancy services relating to management, marketing and promotion of fund raising campaigns; advertising and promotional services; information, advisory and consultancy services relating to the aforesaid services

Cl.36; Fund raising; charitable fund raising; charitable collections; arranging charitable collections [for others]; charitable services, namely financial services; organising collections; financial assistance; financial sponsorship; financial sponsorship of entertainment, educational, cultural, recreational and sporting events, gala nights; organising financial collections through charitable events, exhibitions and competitions; information, advisory and consultancy services relating to the aforesaid services

Cl.41; School (Education); teaching; nursery schools; arranging and conducting of conferences; arranging and conducting of congresses; Book publishing; Program production; entertainment; Training services; Career counselling [education or training advice]; Career information and advisory services [educational and training advice]
4367189   04/12/2019
APAHDANCE HERITAGE LLP
01, SECOND FLOOR, GAYATRI NAGAR, NEAR SAI BABA MANDIR, KALADHUNGI ROAD, HALDWANI, UTTARAKHAND 263139
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
JITENDRA KUMAR RATHI
Office No. 207, 02nd Floor, Heera Complex, Opposite Old CA Study Circle, Mother Dairy Road, Shakarpur, Delhi-110092, India
Used Since :07/08/2019
To be associated with:
4367187
DELHI
Cl.24; Textiles and textile goods, not included in other classes ; bed and table covers.
Cl.35; Advertising, business management, business administration, office functions.
Cl.41; Education; providing of training; entertainment; sporting and cultural activities
Thirsteez

4396125  02/01/2020

JUBILANT FOODWORKS LIMITED
Registered office at Plot no. 1A, Sector – 16A, Noida – 201301, Uttar Pradesh AND Corporate Office at Logix Techno Park, Tower D, 5th Floor, Sector 127, Noida 201304, Uttar Pradesh
An Indian Company incorported under the Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since : 12/09/2019

DELHI

Cl.5; Dietetic food and beverages adapted for medical purposes; diet friendly beverages; Medicated and medicinal beverages falling in class 5.

Cl.29; Milk-based beverages; Milk-based beverages with chocolate, almond, fruits, Oat-based beverages [milk substitute] all falling in class 29.

Cl.30; Coffee-based beverages containing milk; Chocolate-based beverages with milk; Tea-based beverages also containing (indicate other; ingredients included in the tea-based beverages, e.g., milk, soy, flavored syrup.

Cl.32; Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.
METALOOP INNOVATION LABS PTE. LTD.
138 Robinson Road, Oxley Tower, #21-03, Singapore, 068906
A Singaporean Company

Address for service in India/Attorney address:
AKANKSHA SINGH
415, Vardhman Chambers, 17 Cawasji Patel Street, Fort, Bombay- 400 001

Proposed to be Used

MUMBAI

Cl.35; Rental of advertising space, book-keeping / accounting, business management assistance, business inquiries, business auditing, business management and organization consultancy, business management consultancy, business efficiency expert services, business organization consultancy, advisory services for business management, professional business consultancy, business information, providing business information via a web site, compilation of information into computer databases, compilation of statistics, compiling indexes of information for commercial or advertising purposes, computerized file management, cost price analysis, design of advertising materials, drawing up of statements of accounts, economic forecasting, financial auditing, invoicing, news clipping services, online advertising on a computer network, provision of an online marketplace for buyers and sellers of goods and services, opinion polling, pay per click advertising, payroll preparation, price comparison services, search engine optimization for sales promotion / search engine optimisation for sales promotion, systemization of information into computer databases, targeted marketing, tax preparation, tax filing services, web site traffic optimization / web site traffic optimisation.

Cl.36; Banking, credit bureau services, issuance of credit cards, debt advisory services, electronic funds transfer, financial evaluation [insurance, banking, real estate], financial management, financial analysis, financial consultancy, financial information, providing financial information via a web site, financing services, instalment loans, insurance brokerage, insurance consultancy, insurance information, investment of funds, loans [financing], mortgage banking, mutual funds, online banking, processing of credit card / debit card payments, providing rebates at participating establishments of others through use of a membership card, saving bank services.

Cl.42; Business card design, cloud computing, computer programming, computer software design, rental of computer software, computer system analysis, computer system design, computer software consultancy, computer technology consultancy, conversion of data or documents from physical to electronic media, conversion of computer programs and data, other than physical conversion, creating and designing website-based indexes of information for others [information technology services], data encryption services, development of computer platforms, digitization of documents [scanning], duplication of computer programs, electronic data storage, electronic monitoring of personally identifying information to detect identity theft via the internet, electronic monitoring of credit card activity to detect fraud via the internet, electronic security consultancy, maintenance of computer software, monitoring of computer systems by remote access, monitoring of computer systems to detect breakdowns, monitoring of computer systems for detecting unauthorized access or data breach, off-site data backup, outsource service providers in the field of information technology, platform as a service [PaaS], recovery of computer data, providing search engines for the internet, software as a service [SaaS], software development in the framework of software publishing, updating of computer software, web site design consultancy.
INAYA
Priority claimed from 17/07/2019; Application No. : 018096163 ;European Union
4409724  16/01/2020
AUBERGE RESORTS LLC
33 Reed Blvd, Mill Valley California 94941, United States of America
Delaware
Address for service in India/Attorney address:
INVENTURE IP
C 1/8 Sector 36 NOIDA 201301 UP

Proposed to be Used
DELHI
Cl.41; Education; providing of training; entertainment; sporting and cultural activities; providing recreation and sports facilities and information; organization of recreational activities; provision of recreational areas; organizing of recreational events; entertainment services; providing entertainment information; providing health club and gymnasium services; entertainment club services; art gallery services; providing casino and gaming facilities; organization of meetings, conferences and exhibitions.
Cl.43; Services for providing food and drink; temporary accommodation; hotel and resort services, hotel reservation services; restaurant, catering and banquet services; making reservations for long and short term stays in apartments and condominiums; booking of temporary accommodations; providing facilities for exhibitions; rental and brokerage of timeshare properties; exchange arrangements for timeshare properties and other interval ownership properties.
PUREZERO

4410912  17/01/2020

O&M HALYARD INTERNATIONAL UNLIMITED COMPANY

Unit 4, Block 10, Blanchardstown Corporate Park, Dublin 15, D15X98N

incorporated in Ireland

Address for service in India/Attorney address:

RNA, IP ATTORNEYS

401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005

NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used

DELHI

Cl.9; Gloves for laboratory purposes

Cl.10; Nitrile gloves for medical use; Protective gloves for medical use
4411474    17/01/2020
Tommy Hilfiger Europe B.V.
Stadhouderskade 6, 1054 ES Amsterdam, The Netherlands
A company duly organised and existing under the laws of The Netherlands

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI

Cl.18; Leather unworked or semi-worked and imitations of leather; animal skins; full line of bags, namely, all-purpose sports and athletic bags; overnight bags; book bags; tote bags; travelling bags; backpacks; handbags; luggage, namely suitcases; purses; brief cases; travel bags; duffel bags; and cloth shopping bags; beach bags, wheeled shopping bags, school bags; garment bags for travel; shoulder belts; fitted belts for luggage, tie cases, tie holders from leather and trinkets for keys from leather; straps for luggage; overnight cases; clutch bags; travel kit bags sold empty; suitcases with wheels attached; billfolds; wallets, pocket wallets, change purses, coin purses, key cases, leather credit card cases; combined money and credit card holders; card cases, cosmetic cases sold empty, cases and holders for cosmetic articles; cases for manicure-sets; beauty-cases for storing cosmetics; umbrellas, parasols and walking sticks; whips and saddlery, collars for animals; harness for animals; animal hides; leather trimmings for furniture.

Cl.25; Clothing including Clothing for men, women and children and infants namely, shirts, golf shirts, t-shirts, polo shirts, knit tops, woven tops, sweatshirts, tank tops, sweaters, hoodies, cardigans, blouses, jerseys, turtle-necks, shorts, sweatpants, warm-up suits, costumes, blazers, sportswear, sport coats, trousers, jeans, jumpsuits, skirts, dresses, wedding dresses, suits, overalls, jumpers, vests, jackets, coats, raincoats, parkas, ponchos, swimwear, bikinis, swim trunks, overcoats, rainwear, wind resistant jackets, clothing for dancing namely leotards and ballet suits, sleepwear, pajamas, bathrobes, shower caps, chasubles, underwear, lingerie, boxer shorts, belts (clothing), belts made of leather (for clothing), ties; headgear including hats, wool hats, beanies, caps, visors, headbands (clothing), ear muffs (clothing); scarves, shawls, wristbands, cloth bibs; footwear, gym shoes, sneakers, socks, stockings, hosiery, shoes, boots, beach shoes, sandals, slippers, pumps [footwear], high-heeled shoes, espadrilles, slip-on shoes; gloves (clothing); suspenders; layettes (clothing); sashes for wear; wet suits for water-skiing; wet suits for surfing; Maniples; shower caps; Sleep masks; wedding clothing.
4413868 20/01/2020
THE RED BANGLE FILM COLLABORATIVE PRIVATE LIMITED
No. 12/4, 1st Main, Nandidurga Road, Jaymahal Extension, Benson Town Post, Bengaluru 560 046
A Company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used

CHENNAI

Cl.9; Computer software to enable connection to databases, computer networks, global computer networks and the Internet; computer programs for user interface design; enterprise software; collaboration management software platforms; software compiling tools; artificial intelligence and machine learning software; artificial intelligence software for analysis; computer software for analysing market information; software for processing electronic payments to and from others; reporting software; scheduling and publishing software; software tools for heuristic evaluation of videos; collaborative and interactive software; real-time collaborative editing [RTCE] platforms [software]; workflow management system software; workflow software and applications.

Cl.35; Statistical analysis and reporting services; market research for compiling information on viewers of television and digital platforms; market research services regarding Internet usage habits; customer relationship management; collating of data in computer databases; conducting market survey; market analysis; market assessment services; arranging subscriptions to Internet services; business management of musicians, artists, technicians, and music composers; providing advertising, marketing and promotional services, namely, development of advertising campaigns provided through online banners, outdoor billboards.

Cl.38; Providing access to databases and information via global computer networks; providing access to Internet platforms for the purpose of exchanging digital content.

Cl.41; Video production services; music video production services; production of audio and video recordings; post-production editing services in the field of music, videos and films; sound recording services; photography and photography services.

Cl.42; Digital asset management; providing online non-downloadable software for use in enterprise resource planning; enterprise content management; hosting of e-commerce platforms on the Internet; platform as a service [PaaS]; platform as a service [PaaS] featuring software platforms for transmission of images, audio-visual content, video content and messages; hosting digital content on the Internet; digitalization of sound and images; interactive hosting services which allow the users to publish and share their own content and images online; providing temporary use of on-line non-downloadable software for processing electronic payments; providing quality assurance in the field of computer software; graphic design services, graphic designing; digitization of sound and images; design and development of digital sound and image carriers.
WREN KITCHENS

4418247   24/01/2020

THE WEST RETAIL GROUP LIMITED

The Nest, Falkland Way, Barton-Upon-Humber DN18 5RL, United Kingdom

Manufacturers/Merchants/Service Providers

A company formed and existing under the laws of England and Wales

Address for service in India/Attorney address:

METTLE LEGAL

523, FIFTH FLOOR, DLF STAR TOWER, SECTOR -30, GURGAON-122001, HARYANA, INDIA.

Proposed to be Used

DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD KITCHENS

Cl.7;Washing machines; dish washers; waste disposal machines; electromechanical machines for food preparation, all for household use; electric kitchen machines, knives and utensils; parts and fittings for all the aforesaid goods.

Cl.9;Computer-aided design (CAD) software; computer software designed to estimate costs; data and image processing software for making three dimensional models; computer software; software applications; downloadable electronic publications; apparatus for weighing, including apparatus to weigh humans, and for kitchen use.

Cl.11;Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes; ovens, grills, hobs, heaters, extractor units, microwaves, freezers, refrigerators, fridge-freezers; electric wine coolers; sinks, sinks incorporating drainers, baths (including whirlpool baths), showers, shower enclosures, shower screens, basins, toilets; taps; heated towel rails; lighting and lighting fixtures; parts and fittings for all the aforesaid goods; sanitary and bathroom installations and plumbing fixtures; shower room installations and fixtures; ventilation installations; parts and fittings for all the aforesaid goods.

Cl.19;Non-metallic flooring materials; non-metallic flooring in the nature of wood, wood effect material, and substitutes for wood, or of plastic, for further assembly into a suite of kitchen furniture; bedroom units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, sink units, spacing units and spacers, all of wood and substitutes for wood, or of plastic; kitchen units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, basin units, spacing units and spacers, all of wood and substitutes for wood, or of plastic; pre-assembled kitchen units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, basin units, spacing units and spacers, all of nonmetallic materials; pre-assembled bathroom units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, basin units, spacing units and spacers, all of non-metallic materials; pre-assembled kitchen units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, sink units, spacing units and spacers, all of wood and substitutes for wood, or of plastic; pre-assembled bedroom units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, basin units, spacing units and spacers, all of wood and substitutes for wood, or of plastic; for further assembly into a suite of kitchen furniture; bedding units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, basin units, spacing units and spacers, all of nonmetallic materials, for further assembly into a suite of bedroom furniture; bathroom units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, basin units, spacing units and spacers, all of non-metallic materials, for further assembly into a suite of bathroom furniture; kitchen units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, sink units, spacing units and spacers, all of wood and substitutes for wood, or of plastic, for further assembly into a suite of kitchen furniture; bedroom units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, sink units, spacing units and spacers, all of wood and substitutes for wood, or of plastic, for further assembly into a suite of bedroom furniture; bathroom units, cabinets, cupboards, display units, shelves, shelf units, drawers, drawer units, sink units, spacing units and spacers, all of wood and substitutes for wood, or of plastic, for further assembly into a suite of bathroom furniture; nonmetallic blanks for use in the manufacture of kitchen, bedroom and bathroom receptacles; blanks of wood and substitutes for wood, or of plastic, for use in the
manufacture of kitchen, bedroom and bathroom receptacles; parts, fittings, fixtures, components and accessories for any or all of the aforesaid goods.

Cl.20;Furniture; kitchen furniture; bedroom furniture; bathroom and shower room furniture; fitted kitchens and fitted bedrooms and kits of parts for assembly into kitchens and bedrooms and their constituent parts being items of furniture; fitted bathrooms and shower rooms and kits of parts for assembly into bathrooms and shower rooms and their constituent parts being items of furniture; articles of furniture including cupboards, cabinets, tables, chairs, stools, storage chests, drawers, chests of drawers, beds, wardrobes; bedside tables, shelving, shelves, mirrors, dressing tables, benches, racks, sink units (all in the nature of furniture); worktops and table tops; countertops; upstands; splashbacks; furniture panels; furniture doors; non-metallic handles for furniture; blinds; soft furnishing being cushions; parts, fittings, fixtures and fittings for all the aforesaid goods.

Cl.24;Textiles and textile goods, not included in other classes; soft furnishings; soft furnishings for bedrooms; curtains; pelmets; material for soft furnishings.

Cl.27;Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall and ceiling coverings.

Cl.35;Advertising; business management; business administration; office functions; business management of retail outlets; promotional services; marketing and marketing support services; presentation of goods on communications media, for retail purposes; provision of advice and assistance in the selection of goods; price comparison services; retail services connected with the sale of kitchen furniture, fitted kitchen furniture, kitchen furniture sold complete, pre-assembled kitchen furniture, kitchen furniture for further assembly into a suite of kitchen furniture, cabinets, kitchen cabinets, cupboards, kitchen cupboards, kitchen units, display units, kitchen display units, shelves, worktops, kitchen worktops, upstands, splashbacks, storage units, shelves [furniture], shelf units, kitchen shelf units, drawers, drawer units, drawer handles, cupboard handles, drawer handles, cupboard handles, tables, chairs, stools, sinks, sinks units [kitchen furniture], taps, spacing units, spacing units for kitchen furniture, spacers, spacers for use with kitchen furniture, kitchen appliances, washing machines, tumble dryers, and parts, fittings, components and accessories therefor; mail order retail services connected with the sale of kitchen furniture, fitted kitchen furniture, kitchen furniture sold complete, pre-assembled kitchen furniture, kitchen furniture for further assembly into a suite of kitchen furniture, cabinets, kitchen cabinets, cupboards, kitchen cupboards, kitchen units, display units, kitchen display units, shelves, worktops, kitchen worktops, upstands, splashbacks, storage units, shelves [furniture], shelf units, kitchen shelf units, drawers, drawer units, drawer handles, cupboard handles, drawer handles, cupboard handles, tables, chairs, stools, sinks, sinks units [kitchen furniture], taps, spacing units, spacing units for kitchen furniture, spacers, spacers for use with kitchen furniture, kitchen appliances, washing machines, tumble dryers, and parts, fittings, components and accessories therefor; online retail services connected with the sale of kitchen furniture, fitted kitchen furniture, kitchen furniture sold complete, pre-assembled kitchen furniture, kitchen furniture for further assembly into a suite of kitchen furniture, cabinets, kitchen cabinets, cupboards, kitchen cupboards, kitchen units, display units, kitchen display units, shelves, worktops, kitchen worktops, upstands, splashbacks, storage units, shelves [furniture], shelf units, kitchen shelf units, drawers, drawer units, drawer handles, cupboard handles, drawer handles, cupboard handles, tables, chairs, stools, sinks, sinks units [kitchen furniture], taps, spacing units, spacing units for kitchen furniture, spacers, spacers for use with kitchen furniture, kitchen appliances, washing machines, tumble dryers, and parts, fittings, components and accessories therefor; mail order retail services connected with the sale of bedroom furniture, fitted bedroom furniture, bedroom furniture sold complete, pre-assembled bedroom furniture, bedroom furniture for further assembly into a suite of bedroom furniture, beds, bed frames, headboards, mattresses, bed linen, wardrobes, dressers, chests of drawers, bedside tables, nightstands, bedside cabinets, chairs, dressing tables, dressing table stools, benches, mirrors, shelves, shelf units, storage units, cupboards, basins, basin units, display units, bedroom display units, wall fixings, spacers and screws, and parts, fittings, components and accessories therefor; mail order retail services connected with the sale of bedroom furniture, fitted bedroom furniture, bedroom furniture sold complete, pre-assembled bedroom furniture, bedroom furniture for further assembly into a suite of bedroom furniture, beds, bed frames, headboards, mattresses, bed linen, wardrobes, dressers, chests of drawers, bedside tables, nightstands, bedside cabinets, chairs, dressing tables, dressing table stools, benches, mirrors, shelves, shelf units, storage units, cupboards, basins, basin units, display units, bedroom display units, wall fixings, spacers and screws, and parts, fittings, components and accessories therefor; mail order retail services connected with the sale of bedroom furniture, fitted bedroom furniture, bedroom furniture sold complete, pre-assembled bedroom furniture, bedroom furniture for further assembly into a suite of bedroom furniture, beds, bed frames, headboards, mattresses, bed linen, wardrobes, dressers, chests of drawers, bedside tables, nightstands, bedside cabinets, chairs, dressing tables, dressing table stools, benches, mirrors, shelves, shelf units, storage units, cupboards, basins, basin units, display units, bedroom display units, wall fixings, spacers and screws, and parts, fittings, components and accessories therefor; mail order retail services connected with the sale of bathroom furniture, fitted bathroom furniture, bathroom furniture sold complete, pre-assembled bathroom furniture, bathroom furniture for further assembly into a suite of bathroom furniture, sanitaryware, sanitary installations, basins, basin units, baths, toilets, bidets, showers, electric showers, shower enclosures, shower screens, taps, bathroom cabinets, vanity units, mirrors, countertops, shelves, shelf units, storage units, spacing units, display units, bathroom display units, wall fixings, furniture handles, spacers and screws, and parts, fittings, components and accessories therefor; mail order retail services connected with the sale of bathroom furniture, fitted bathroom furniture, bathroom furniture sold complete, pre-assembled bathroom furniture, bathroom furniture for further assembly into a suite of bathroom furniture, sanitaryware, sanitary installations, basins, basin units, baths, toilets, bidets, showers, electric showers, shower enclosures, shower screens, taps, bathroom cabinets, vanity units, mirrors, countertops, shelves, shelf units, storage units, spacing units, display units, bathroom display units, wall
fixings, furniture handles, spacers and screws, and parts, fittings, components and accessories therefor; retail services connected with the sale of furniture, furniture units, soft furnishings, apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes, curtains, blinds, wall and floor coverings, building materials; mail order retail services connected with the sale of furniture, furniture units, soft furnishings, apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes, curtains, blinds, wall and floor coverings, building materials; online retail services connected with the sale of items of furniture, furniture units, parts, fixtures and fittings for furniture, soft furnishings, apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes, lighting installations, fixtures and fittings, flooring, curtains, blinds, tiles, wall and floor coverings, building materials; information, advisory and consultancy services in relation to any or all of the aforesaid services.

Cl.36; Store card services; credit services; warranty services; financial services relating to the purchase of items for the home and home improvements; information, advisory and consultancy services relating to any or all of the aforesaid services.

Cl.37; Installation, fitting, repair, renovation and maintenance of domestic premises, including kitchens, bedrooms, bathrooms and shower rooms and fixtures and fittings; installation, fitting, repair, renovation and maintenance of kitchens, bedrooms, bathrooms, shower rooms; installation, fitting, repair, renovation and maintenance of fixtures and fittings for kitchens, bedrooms, bathrooms, shower rooms; information, advisory and consultancy services relating to any or all of the aforesaid services.

Cl.42; Design and planning services for domestic and commercial premises including for kitchens, bedrooms, bathrooms and shower rooms; design of furniture; design of layouts for furniture; design services relating to residential property; space planning [design] of interiors; interior design and planning services; providing temporary use of non-downloadable software; software as a service; information, advisory and consultancy services relating to all the aforesaid services.
4422209  28/01/2020
THE INDIAN HOTELS COMPANY LIMITED
Taj Palace Hotel, Sardar Patel Marg, Diplomatic Enclave, New Delhi-110 021 and its Registered Office at Mandlik House, Mandlik Road, Mumbai-400 001
An Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.

Cl.35; Advertising; business management; business administration; office functions.
Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs.
Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
Cl.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture, horticulture and forestry services.
4423018  28/01/2020
Carborundum Universal Limited
“Parry House”, 43, Moore Street, Chennai – 600 001, State of Tamil Nadu, India
MANUFACTURES AND MERCHANTS
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used
CHENNAI

Cl.1; CHEMICAL USED IN INDUSTRY; ADHESIVE USED IN INDUSTRY; UNPROCESSED EPOXY RESINS; EPOXY RESINS; RESINS IN THE FORM OF GRANULES; UNPROCESSED RESINS IN THE FORM OF POWDER OR GRANULES; RESINS IN THE FORM OF GRANULES FOR USE IN INDUSTRY; SYNTHETIC RESINS FOR POWDER COATINGS IN INDUSTRIAL APPLICATIONS; RAW SYNTHETIC RESINS IN THE FORM OF POWDER; RESINS IN THE FORM OF POWDERS (FOR USE IN INDUSTRY); RESINS IN THE FORM OF PASTES FOR USE IN INDUSTRY; RESINS IN THE FORM OF PASTES; RESINS IN THE FORM OF DISPERSIONS; POLYMER DISPERSIONS; RESINS IN THE FORM OF EMULSIONS FOR USE IN INDUSTRY

Cl.2; PRESERVATIVES AGAINST RUST AND AGAINST DETERIORATION OF WOOD; COLORANTS; RAW NATURAL RESINS; DECORATORS; DAMP PROOFING PAINTS; WATERPROOF PAINTS

Cl.19; BUILDING MATERIALS; CONSTRUCTION MATERIALS; CEMENT ADMIXTURES; CEMENT COATING PRODUCTS;
CONCRETE AD MIXTURES; REFRACTORY CASTABLE MIXES, NOT OF METAL; REFRACTORY MORTARS; CONCRETE;
BRICKS; CEMENT; NON-METALLIC REFRACTORY BLOCKS; REFRACTORY BLOCKS, NOT OF METAL; REFRACTORY
CONSTRUCTION MATERIALS, NOT OF METAL
4433243  07/02/2020
GS HOLDINGS CORP.
679, Yeoksam-dong, Gangnam-gu, Seoul, Republic of Korea
a company organized and existing under the laws of Republic of Korea.
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Proposed to be Used
DELHI
Cl.9; Smart phone application (software)
Cl.35; Retail services provided by hypermarket services; Retail convenience stores; Retail services for fuel; Advertising
Cl.36; Rental of real estate; Real estate management; Credit card services
Cl.37; Gasoline refuelling service for motor vehicles; Battery charging service for motor vehicles; Motor vehicle maintenance; Washing of motor vehicles
Cl.39; Rental of electric cars; Car parking; Transportation logistics; Delivery of goods
THUNDERBIRD WATER

4433752  07/02/2020
UCHUCKLESAHT TRIBE GOVERNMENT
5251 Argyle St, Port Alberni, British Columbia, V9Y1V1 Canada
MANUFACTURER AND SERVICE PROVIDER
Government Department
Address for service in India/Attorney address:
GROVERLAW ADVO,
H-36 GREEN PARK EXTENSION NEW DELHI 110016

Proposed to be Used
DELHI
Cl.21; Aluminium water bottles sold empty; plastic water bottles sold empty; reusable stainless steel water bottles sold empty; water bottles sold empty
Cl.39; Water supply and distribution services; bottled water supply and distribution services; bulk water supply and distribution services
THUNDERBIRD SPIRIT WATER

4433753  07/02/2020

UCHUCKLESAHT TRIBE GOVERNMENT
5251 Argyle St, Port Alberni, British Columbia, V9Y1V1 Canada
MANUFACTURER AND SERVICE PROVIDER
Government Department

Address for service in India/Attorney address:
GROVERLAW ADVO,
H-36 GREEN PARK EXTENSION NEW DELHI 110016

Proposed to be Used

DELHI

Cl.21; Aluminium water bottles sold empty; plastic water bottles sold empty; reusable stainless steel water bottles sold empty; water bottles sold empty

Cl.39; Water supply and distribution services; bottled water supply and distribution services; bulk water supply and distribution services
INBIOBACT

4441489   14/02/2020
INVATI CREATIONS PRIVATE LIMITED
UNF - 24, UNNAYAN COMMERCIAL CENTER 1050/1 SURVEY PARK KOLKATA Kolkata West Bengal 700075
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
CS NIHIL MIDHA
#201, Sector-8 Part-I, Karnal, Haryana-132001
Used Since :14/09/2016

KOLKATA

Cl.1; BASIC CHEMICALS, PESTICIDES, AND OTHER AGRO CHEMICAL PRODUCTS
Cl.5; PHARMACEUTICALS, MEDICAL CHEMICALS, AND BOTANICAL PRODUCT
4441593  14/02/2020
"ALKOR AND CO", LLC
Leninsky prospekt 72/2, Moscow, 119261, Russian Federation
A LIMITED LIABILITY COMPANY

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Proposed to be Used
KOLKATA

Cl.3;Non-medicatet cosmetics and toiletry preparations; non-medicatet dentifrices; perfumery, essential oils;
bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations;
adhesives for affixing false hair; smoothing stones; grinding preparations / sharpening preparations; shaving stones
[astringents]; almond oil; almond soap; amber [perfume]; starch glaze for laundry purposes; laundry starch / starch for
laundry purposes; polishing rouge / jewellers’ rouge; soap; soap for brightening textile; laundry blueing; badian essence;
cosmetic preparations for baths; shaving soap; lipsticks; cotton sticks for cosmetic purposes / cotton swabs for cosmetic
purposes; beauty masks; bergamot oil; whiting; skin whitening creams / cream for whitening the skin; leather bleaching
preparations; bleaching salts; bleaching soda; laundry bleach / laundry bleaching preparations; laundry glaze; scented
wood; mouthwashes, not for medical purposes; nail polish / nail varnish; make-up preparations; hair lotions; carbides of
metal [abrasives]; silicon carbide [abrasive]; essential oils of cedarwood; volcanic ash for cleaning; shoe cream; hair
dyes / hair colorants; hair waving preparations / waving preparations for the hair; false eyelashes; cosmetic preparations
for eyelashes; polishing preparations; shoe wax; polish for furniture and flooring; shining preparations [polish];
shoemakers’ wax; cobbler’s wax; mustache wax / moustache wax; wax for parquet floors; polishing wax; tailors’ wax;
medicated soap; medicated sweets / medicated candies; medicated toiletry preparations; medicated toothpaste;
medicinal alcohol; medicinal drinks; medicinal hair growth preparations; medicinal herbs; medicinal infusions; medicinal
mud / medicinal sediment [mud]; medicinal oils; medicinal roots; medicinal tea; medicine cases, portable, filled;
medicines for alleviating constipation; medicines for dental purposes; medicines for human purposes; medicines for
veterinary purposes; melissa water for pharmaceutical purposes; menthol; mercurial ointments; preparations of
microorganisms for medical or veterinary use; milk ferments for pharmaceutical purposes; milk sugar for pharmaceutical
purposes / lactose for pharmaceutical purposes; milking grease; mineral food supplements; mineral water salts; mineral
waters for medical purposes; mint for pharmaceutical purposes; moleskin for medical purposes; mothproofing paper /
mothproofed paper; mothproofing preparations; molding wax for dentists; modeling wax for dentists; mouthwash for
medical purposes; mud for baths; mustard for pharmaceutical purposes; mustard oil for medical purposes; mustard
plasters / mustard poultices; myrobalan bark for pharmaceutical purposes; narcotics; nerviness; nicotine gum for use as
an aid to stop smoking; nicotine patches for use as aids to stop smoking; nutraceutical preparations for therapeutic or
medical purposes; nutritional supplements; nutritive substances for microorganisms; oil of turpentine for pharmaceutical
purposes; ointments for pharmaceutical purposes; opiates; opium; opoponax; opotherapy preparations / organotherapy
preparations; oxygen baths; oxygen cylinders, filled, for medical purposes; oxygen for medical purposes; pants,
absorbent, for incontinence; panty liners [sanitary]; paper for mustard plasters / paper for mustard poultices;
parasiticides; pastilles for pharmaceutical purposes / lozenges for pharmaceutical purposes; pearl powder for medical
purposes; pepticum for pharmaceutical purposes; pediculicidal shampoos; pepsins for pharmaceutical purposes; peptones
for pharmaceutical purposes; Pesticides; petroleum jelly for medical purposes; pharmaceutical preparations;
pharmaceutical preparations for skin care; pharmaceutical preparations for treating dandruff; pharmaceutical
preparations for treating sunburn; Pharmaceuticals; phenol for pharmaceutical purposes; phosphates for pharmaceutical
purposes; phyotherapy preparations for medical purposes; plant extracts for pharmaceutical purposes; poisons; pollen
dietary supplements; pomades for medical purposes; porcelain for dental prostheses; potassium salts for medical
purposes; powder of baking soda; powder of baking soda for babies; pre-filled syringes; propolis / propolis dietetic
supplements; propolis for pharmaceutical purposes; protein dietary supplements; protein supplements for animals;
purgatives / evacuants; pyrethrum powder; quassia for medical purposes; quebracho for medical purposes;
quinine for medical purposes; quinquina for medical purposes / cinchona for medical purposes; radioactive substances
for medical purposes; radiological contrast substances for medical purposes; radium for medical purposes; rat poison;
reagent case for medical purposes; reagent glass for veterinary purposes; preparations for reducing sexual activity;
remedies for foot perspiration; remedies for perspiration; repellents for dogs; rhubarb roots for pharmaceutical purposes;
royal jelly dietary supplements; royal jelly for pharmaceutical purposes; rubber for dental purposes; salts for medical
purposes; salts for mineral water baths; sanitary napkins / menstrual knickers; sanitary napkins / sanitary products; salts
for pharmaceutical purposes; scapulars for surgical purposes; sea water for medicinal bathing; sedatives / tranquillizers; semen
for artificial insemination; serotherapeutic medicines; serums; personal sexual lubricants; sexual stimulant gels; siccatives [drying
agents] for medical purposes; slimming pills; slug exterminating preparations; smelling salts; smoking herbs for medical
purposes; sodium salts for medical purposes; soil-sterilizing preparations / soil-sterilising preparations; solvents for
removing adhesive plasters; soporifics; starch for dietary or pharmaceutical purposes; stem cells for medical purposes;
stem cells for veterinary purposes; sterilizing preparations / sterilising preparations; steroids; stick liquore for
pharmaceutical purposes; strychnine; styptic preparations; sugar for medical purposes; sulfanilamide [medicines]; sulfur
sticks [disinfectants]; sunburn ointments; suppositories; surgical dressings; surgical glue; surgical implants comprised
of living tissues; swim diapers, disposable, for babies / swim nappies, disposable, for babies; swim diapers, reusable, for
babies / swim nappies, reusable, for babies; syrup for pharmaceutical purposes; tanning pills; tartar for pharmaceutical
purposes; teeth filling material; therapeutic preparations for the bath; thermal water; thymol for pharmaceutical purposes;
tincture of iodine; tinctures for medical purposes; tissues impregnated with pharmaceutical lotions; tobacco extracts
[tobacco preparation]; toiletries for human and animal use; transplants [living tissues]; treatments for the burn of burns; turpentine
for pharmaceutical purposes; vaccines; vaginal washes for medical purposes; vermifuges / anthelmintics; vermin destroying preparations;
vestisants; veterinary preparations; vitamin preparations; vitamin supplement patches; vulnerary sponges; wadding for
medical purposes; wart pects; wheat germ dietary supplements; yeast dietary supplements; yeast for pharmaceutical
purposes.

Cl.16: Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except
furniture; adhesives for stationery or household purposes; drawing materials and materials for artists; paintbrushes;
instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing
blocks; absorbent sheets of paper or plastic for foodstuff packaging; address plates for addressing machines; address
stamps; addressing machines; adhesive bands for stationery or household purposes; adhesive tape dispensers [office
requisites]; adhesive tapes for stationery or household purposes; adhesives [glues] for stationery or household
purposes; advertisement boards of paper or cardboard; albums / scrapbooks; almanacs; animation cels; announcement
cards; art-paper; aquarelles / watercolours / watercolours; artists' watercolour saucers / artists' watercolor saucers; atlases;
baggage claim check tags of paper; cards / stationery; aquarelles / watercolors / watercolours; architects' models; arithmetical tables /
physics; automatic writing machines; baking paper; balls for billiard games; bacon paper; bags for packing and wrapping:
cases for stamps [seals]; catalogues; chalk for lithography; chalk holders; charcoal pencils; chart pointers, non-electronic;
chromolithographs [chromos] / chromos; cigar bands; clipboards; clips for name badges holders [office requisites]; clips
for offices / staples for offices; cloth for bookbinding / bookbinding cloth; coasters of paper; comic books; compasses for
drawing; composing frames [printing]; composing sticks; conical paper bags; copying paper [stationery]; cords for
bookbinding / bookbinding cords; correcting fluids [office requisites]; correcting ink [heliography]; correcting tapes
[office requisites]; covers [stationery] / wrappers [stationery]; cream containers of paper; credit card imprints, non-
electric; dental tray covers of paper; desk mats; desktop cabinets for stationery [office requisites]; diagrams; document files [stationery]; document holders [stationery]; document laminators for office use; drawer liners of paper, perfumed or not; drawing boards; drawing instruments; drawing materials; drawing pads; drawing pens; drawing pins / thumbtacks; drawing rulers; drawing sets; duplicators; elastic bands for offices; electrocardiograph paper; electrotypes; embroidery designs [patterns]; engraving plates; engravings; envelope sealing machines for offices; envelopes [stationery]; erasing products; erasing shields; etching needles; etchings; fabrics for bookbinding; face towels of paper; figurines of papier mâché / statuettes of papier mâché; files [office requisites]; filter paper; filtering materials of paper; finger-stalls [office requisites]; flags of paper; flower-pot covers of paper / covers of paper for flower pots; fly-eyes; folders for papers / jackets for papers; format printed; fountain pens; franking machines for office use; postage machines for office use; French curves; galley racks [printing]; garbage bags of paper or of plastics; geographical maps; gilt for stationery purposes; glue for stationery or household purposes; pastes for stationery or household purposes; gluten [glue] for stationery or household purposes; graining combs; graphic prints; graphic representations; graphic reproductions; greeting cards; gummed cloth for stationery purposes; gummed tape [stationery]; gums [adhesives] for stationery or household purposes; hand labelling appliances; hand-rolls for painters; handkerchiefs of paper; handwriting specimens for copying; hat boxes of cardboard; hectographs; histograms; teaching sections for purposes; holders for cheque books / holders for cheques; holders for stamps [seals]; house painters' rollers; humidity control sheets of paper or plastic for foodstuff packaging; index cards [stationery]; indexes; Indian inks; ink sticks; ink stones [ink reservoirs]; ink; inking pads; inking ribbons; inking sheets for document reproducing machines; inking sheets for duplicators; inkstands; inkwells; isinglass for stationery or household purposes; labels of paper or cardboard; ledgers [books]; letter trays; lithographic stones; lithographic works of art; lithographs; loose-leaf binders / ring binders; magazines [periodicals]; manifolds [stationery]; manuals [handbooks] / handbooks [manuals]; marking chalk; marking pens [stationery]; mats for beer glasses; mimeograph apparatus and machines; modelling clay; modelling materials; modelling paste; modelling wax; not for dental purposes; moisterens [office requisites]; moisterens for powdered surfaces [office requisites]; money clips; moulds for artists' clays [artists' materials]; apparatus for making photos; musical greeting cards; name badge holders [office requisites]; name badges [office requisites]; newsletters; newspapers; nips; nips of gold; note books; numbering apparatus; numbers [type]; obliterator stamps; office perforators; office requisites, except furniture; oleographs; packaging material made of starches; packing [cushioning, stuffing] materials of paper or cardboard; padding materials of paper or cardboard / stuffing of paper or cardboard; pads [stationery]; page holders; paint boxes for use in schools; paint trays; paintbrushes; painters' brushes; painters' easels; paintings [pictures]; framed or unframed; palettes for painters; pamphlets; pantographs [drawing instruments]; paper for medical examination tables; paper for medical instruments; paper for the sterilisation of medical instruments; paper bows, other than haberdashery or hair decorations; paper clasp; paper coffee filters; paper creasers [office requisites]; paper cutters [office requisites]; paper for medical examination tables; paper for radiograms; paper for recording machines; paper knives [letter openers]; paper ribbons, other than haberdashery or hair decorations; paper sheets [stationery]; paper shredders for office use; paper tapes and cards for the recordal of computer programmes; paper wipes for cleaning; paper; paper-clips; papers for painting and calligraphy; paperweights; paper mâché; parchment paper; passport holders; pastels [crayons]; pen cases / boxes for pens; pen clips; pen wipers; pencil holders; pencil lead holders; pencil leads; pencil sharpeners, electric or non-electric; pencil sharpening machines, electric or non-electric; pencils; penholders; pens [office requisites]; perforated cards for Jacquard looms; periodicals; photo-engravings; photograph stands; photographs [printed]; pictures; placards of paper or cardboard; place mats of paper; plastic bags for pet waste disposal; plastic bubble packs for wrapping or packaging; plastic cling film, extensible, for palletization; plastic film for modelling; polymer modelling clay; portraits; postage stamps; postcards; posters; printed coupons; printed matter; printed publications; printed sheet music; printed timetables; printers' blankets, not of textile; printers' reglets; printing blocks; printing sets, portable [office requisites]; printing type; prints [engravings]; prospectuses; punches [office requisites]; retractable reels for name badge holders [office requisites]; rule for paper; rollers for typewriter typebars; rubber bands; rubber bands for office uses; sealing compounds for stationery purposes; sealing machines for offices; sealing stamps; sealing wafers; sealing wax; seals [stamps]; self-adhesive tapes for stationery or household purposes; sewing patterns; sheets of reclaimed cellulose for wrapping; shields [paper seals]; signboards of paper or cardboard; silver paper; slate pencils; song books; spoons for inking ribbons; spray chalk; square rulers for drawing; squares for drawing; stamp pads; stamp stands; stamps [seals]; stands for pens and pencils; stapling presses [office requisites]; starch paste [adhesive] for stationery or household purposes; stationery; steakite [tailor's chalk]; steel letters; steel pens; stencil cases; stencil plates; stencils; stencils [stationery]; stencils for decorating food and beverages; stickers [stationery]; T-squares for drawing; table linen of paper; table napkins of paper; table runners of paper; tablecloths of paper; tablemats of paper; tags for index cards; tailors' chalk; teaching materials [except apparatus]; terrestrial globes; tickets; tissues of paper for removing make-up; toilet paper / hygienic paper; towels of paper; tracing cloth; tracing needles for drawing purposes; tracing paper; tracing patterns; trading cards, other than for games; transfers [decalcomanias] / decalcomanias; transparencies [stationery]; trays for sorting and counting money; type [numerals and letters] / letters [type]; typewriter keys; typewriter ribbons; typewriters, electric or non-electric; vignetting apparatus; viscose sheets for wrapping; washing; waxed paper; wood pulp board [stationery]; wood pulp paper; wrapping paper / packing paper; wristbands for the retention of writing instruments; writing board erasers; writing brushes; writing cases [sets]; writing cases [stationery]; writing chalk; writing instruments; writing materials; writing or drawing books; writing paper; writing slates.

Cl.21; Household or kitchen utensils and containers; cookware and tableware, except forks, knives and spoons; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-worked glass, except building glass; glassware, porcelain and earthenware; abrasive pads for kitchen purposes; abrasive sponges for scrubbing the skin; aerosol dispensers, not for medical use; the skim bristles [brushware]; animal brushes; animal grooming gloves; aquarium hoods; aromatic oil diffusers, other than reed diffusers, electric and non-electric; electric devices for attracting and killing insects; autoclaves, non-electric, for cooking / pressure cookers, non-electric; baby baths, portable; baking mats; basins [ receptacles]; baskets for household purposes; baking brushes; blanching spoons [cooking utensils]; beaters, non-electric; beer mugs; beverage urns, non-electric; bird baths; birdcages; blenders, non-electric, for household purposes; boot kicks; boot trees; bottle openers, electric and non-electric; bottles; bowls [basins] / basins [bowls]; boxes for dispensing paper towels; boxes for sweets / candy boxes; boxes of glass; bread baskets for
services [tableware]; tea strainers; teapots; thermally insulated containers for food; tie presses; toilet brushes; toilet cases / fitted vanity cases; toilet paper dispensers; toilet paper holders; toilet sponges; toilet utensils; toothbrushes; toothbrushes, electric; toothpaste tube squeezer; toothpick holders; toothpicks; tortilla presses, non-electric [kitchen utensils]; towel rails and rings / rails and rings for towels; trays for household purposes; trays of paper, for household purposes; trivets [table utensils]; trouser presses; utensils for household purposes; vases; vegetable dishes; vessels of metal for making ices and iced drinks; vitreous silica fibres, other than for textile use / vitreous silica fibers, other than for textile use; waffle irons, non-electric; washing boards; washstubs; waste paper buckets; water apparatus for cleaning teeth and gums; watering cans; watering devices / sprinkling devices; apparatus for water-polishing, non-electric; wax-polishing appliances, non-electric; for shoes; whisks, non-electric, for household purposes; window-boxes; wine aerators; wine pourers; wine-tasting pipettes / wine tasting siphons; wool waste for cleaning; works of art of porcelain, ceramic, earthenware, terra-cotta or glass.

Cl.25; Clothing, footwear, headwear; adhesive bras / adhesive brassieres; albs; ankle boots; aprons [clothing]; ascots; babies' pants [underwear]; bandanas [neckerchiefs]; bath robes; bath sandals; bath slippers; bathing caps; bathing suits / swimwear; bathing trunks / bathing shorts; belts [clothing]; berets; bibs, sleeve, not of paper; boas [necklets]; bodices [lingerie]; boot uppers; boots for sports; boots; boxer shorts; braces for clothing [suspenders] / suspenders; Brassieres; breeches for wear; Camisoles; cap peaks; caps being headwear; chastubles; clothing containing slimming substances; clothing for gymnastics; clothing incorporating LEDs; clothing of imitation of leather; clothing of leather; clothing; coats; collars [clothing]; combinations [clothing]; corselets; corsets [underclothing]; cuffs / wristbands [clothing]; cyclists' clothing; detachable collars; dress shields; dresses; dressing gowns; ear muffs [clothing]; embroidered clothing; esparto shoes or sandals; fingerless gloves; fishing vests; fittings of metal for footwear; football shoes; footwear; electrically heated; footwear uppers; footmuffs, not electrically heated; footstools; fur; cuffs [clothing]; gabardines [clothing]; galoshes / galoshes; garters; girdles; gloves [clothing]; gymnastic shoes; hairdressing capes; half-boots; hat frames [skeletons]; hats; headbands [clothing]; headscarves / headscarfs; headwear; heel protectors for shoes; headpieces for footwear; headpieces for stockings; heels; hoods [clothing]; hosiery; jackets [clothing]; jerseys [clothing]; judo uniforms; jumper dresses / pinafore dresses; karate uniforms; kimono; knickers / panties; knitwear [clothing]; lace boots; latex clothing; layettes [clothing]; leggings [leg warmers] / leg warmers; leggings [trousers]; leotards; liveries; mantles; mantillas; masquerade costumes; mitres [hats] / miters [hats]; mittens; money belts [clothing]; motorists' clothing; muffs [clothing]; neck tube scarves / neck gaiters; neckties; non-slipping devices for footwear; non-electric: overalls / smocks; headbands / headbands; paper hats [cloche]; parkas; Pelerines; pelisses; Petticoats; pocket squares; pockets for clothing; ponchos; pyjamas / pajamas; rash guards; ready-made clothing; ready-made linings [parts of clothing]; sandals; Saris; sarongs; sashes for wear; scarves / scarfs; shawls; shirt fronts; shirt yokes; shirts; shoes; short-sleeve shirts; shower caps; ski boots; ski gloves; skirts; skorts; skull caps; sleep masks; slippers; slips; slips [clothing]; socks / sock suspenders; socks; inner soles; soles for footwear; spats / gaiters; sports jerseys; sports shoes; sports singlets; stocking suspenders; stockings; studs for football boots; stuff jackets [clothing]; suits; sweat-absorbent socks; sweat-absorbent stockings; sweat-absorbent underwear / sweat-absorbent underclothing; sweatshirts; jumpers [clothing]; sweaters; trousers / pants (Am.); swimmers; swimming trunks / swimming briefs; swimming trunks; swimming caps / swimming hats; bodies [underclothing]; fencing gloves; artificial targets [sports articles]; fairground ride apparatus; fencing gauntlets / fencing gloves; fencing masks; fencing weapons; fish hooks; fishing lines; fishing tackle; flippers for diving; flippers for swimming; floats for fishing; flying discs [toys]; foosball tables; apparatus for games; games; gaming machines for gambling; gloves for games; golf bag tags; golf bag trolleys / golf bag carts; golf bags, with or without wheels; golf clubs; golf gloves; golf hat [clothing]; gut for fishing; gut for rackets; appliances for gymnastics; gyroscope and flight stabilizers for model aircraft; hand-held consoles for playing video games; hang gliders; harness for sailboards; harpoon guns [sports articles]; hockey sticks; horsehoe shoes; hunting game calls; ice skates; in-line roller skates; inflatable games for swimming pools; jigsaw puzzles; joysticks for video games; kaleidoscopes; kite reels; knee guards [sports articles]; landing nets for anglers; mah-jong; marriage dolls / marbles for games; masks [playthings]; masks for sailboards; matryoshka dolls; men's athletic supporters [sports articles]; needles for pumps for inflating balls for games; nets for sports; novelty toys for parties; novelty toys for playing jokes; ornaments for Christmas trees, except lights, candles and confectionery; pachinkos; paddlesports; painting guns [sports apparatus]; paintballs [ammunition for paintball guns] [sports apparatus]; paper party hats; paragliders; parlour games / parlor games; party poppers [party novelties]; percussion caps [toys] / detonating caps [toys]; machines for physical exercises; piñatas; play balloons; play tents; playhouses for children; playing cards; playing cards; playing cards; plush toys; plush toys with attached comfort blanket; poles for pole vaulting; portable games and toys incorporating telecommunication functions; portable games with liquid crystal
displays; protective cups for sports; protective films adapted for screens for portable games; protective paddings [parts of sports suits]; pumps specially adapted for use with balls for games; punching bags; puppets / marionettes; quoits; rackets / bats for games; rattles [playthings]; reels for fishing; remote-controlled toy vehicles; rhythmic gymnastics ribbons; ring games; rocking horses; rods for fishing; roller skates; roller skis; rollers for stationary exercise bicycles; rosin used by athletes; roulette wheels; sailboards; scale model kits [toys]; scale model vehicles; scent lures for hunting or fishing; scooters [toys]; scratch cards for playing lottery games; seal skins [coverings for skis]; shin guards [sports articles]; shuttlecocks; skateboards; skating boots with skates attached; skeleton sleds; ski bindings; ski sticks / ski poles; ski sticks for roller skis / ski poles for roller skis; skis; skittles; skittles [games] / ninepins; sleds [sports articles]; slides [playthings]; sling shots [sports articles]; slot machines [gaming machines]; snow globes; snowboards; snowshoes; soap bubbles [toys]; sole coverings for skis; spinning tops [toys]; spring boards [sports articles]; starting blocks for sports; stationary exercise bicycles; strings for rackets; stuffed toys; surf skis; surfboard leashes; surfboards; swimming belts; swimming jackets; swimming kickboards; swimming pool air floats; swimming pools [play articles]; swimming webs / webbed gloves for swimming; swings; tables for table tennis; targets; teddy bears; tennis ball throwing apparatus; tennis nets; theatrical masks; toy air pistols; toy dough; toy figures; toy imitation cosmetics; toy mobiles; toy models; toy pistols; toy putty; toy robots; toy vehicles; toys for pets; toys; trading cards for games; trampolines; tricycles for infants [toys]; twirling batons; video game consoles; video game machines; waist trimmer exercise belts; water wings; waterskis; weight lifting belts [sports articles]; yoga swings.

Cl.32; Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages; aloe vera drinks, non-alcoholic; aperitifs, non-alcoholic; barley wine [beer]; beer; beer wort; beer-based cocktails; carbonated water / aerated water; preparations for making carbonated water / preparations for making aerated water; cider, non-alcoholic; cocktails, non-alcoholic; energy drinks; extracts of hops for making beer; fruit juices / fruit juice; fruit nectars, non-alcoholic; ginger beer / ginger ale; grape must, unfermented; isotonic beverages; kvass; lemonades; lithia water; malt beer; malt wort; mineral water [beverages]; must; non-alcoholic beverages; non-alcoholic beverages flavoured with coffee / non-alcoholic beverages flavored with coffee; non-alcoholic beverages flavoured with tea / non-alcoholic beverages flavored with tea; non-alcoholic dried fruit beverages; non-alcoholic essences for making beverages; non-alcoholic fruit extracts; non-alcoholic fruit juice beverages; non-alcoholic honey-based beverages; non-alcoholic preparations for making beverages; orgeat; pastilles for effervescing beverages; powders for effervescing beverages; protein-enriched sports beverages; rice-based beverages, other than milk substitutes; sarsaparilla [non-alcoholic beverage]; seltzer water; shandy; sherbets [beverages] / sorbets [beverages]; smoothies; soda water; soft drinks; soya-based beverages, other than milk substitutes; syrups for beverages; syrups for lemonade; table waters; tomato juice [beverage]; vegetable juices [beverages]; waters [beverages]; whey beverages.
CASCADUS

4442839   14/02/2020

FARMOVA ORGANICS PRIVATE LIMITED
H.No. 8-2-293/192/38/C, Road No.14 S.V. Nagar, Banjara Hill, Hyderabad Telangana 500034 India

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used

CHENNAI

Cl.1; Genes of seeds for agricultural production, Growing media, fertilizers and chemicals for use in agriculture, horticulture and forestry

Cl.5; Pesticides, Pesticides for agricultural use, Pesticides for horticultural use, preparation for destroying vermin, fungicides and herbicides
VESTIAN

4446220 19/02/2020
VESTIAN GROUP, INC
200 N. LASALLE STREET, SUITE 2830, CHICAGO, ILLINOIS 60601
SERVICE PROVIDER
Body incorporate
Used Since :02/12/2009
To be associated with:
1890732, 4446219

CHENNAI

Cl.35; real estate and facilities lease auditing services; real estate, facilities and work place management; business consultation and advisory services in the filed of facilities, such as facilities acquisition, facilities management and facilities dispositions

Cl.36; investment management; investment fund management; real estate consultation services; real estate brokerage services; real estate and facilities cost/price analysis; real estate and facilities valuation services; real estate and facilities portfolio administration; real estate listing services; real estate syndication services; mortgage brokerage services; mortgage lending services; mortgage banking services; real estate portfolio management services; leasing of real estate and consultation services related thereto

Cl.37; real estate development services; real estate site development services, Civil inerior works which include Mechanical, electrical and Plumbing MEP works, interior and exterior painting, roofing, project management services

Cl.42; Architectural & interior design services related to corporate real estate, retail and hospitality sector, space planning, change management, concept design inclusive of furniture layouts, services layouts, selection of all materials and loose furniture, MEP design, specialized lighting design, green and sustainable architecture, smart building solutions, AV and I.T. Graphic design, signage, art and landscape design and project cost closures, good for construction drawings and periodic site inspection during construction phase up to handover and post-handover validation stage
Proposed to be Used

DELHI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION

Cl.9: DVD players; MP3 players; life saving apparatus and equipment; downloadable music files; electronic publications, downloadable; mechanisms for coin-operated apparatus; metronomes; photographic apparatus and instruments; fire extinguishers; eye glasses; audio cassette and CD players; voice frequency transmission machines and apparatus; pre-recorded music audio tapes; pre-recorded music compact discs; pre-recorded music electronic media; audio and visual apparatus and instruments; compasses for measuring; computer software; protective helmets.

Cl.16: Rubber stamp; note books; histological sections for teaching purposes; song books; monographs; stationery; art paper; colored pencils; books; booklets; facial tissue of paper; pencils; English vocabulary book; entry book for pocket money; paper hand towels; printing paper; periodicals; erasers; study books or papers; toilet paper.

Cl.38: Voice over internet protocol (VoIP) services; providing access to multimedia content on-line; providing chat services via mobile and wired communication; video data transmission services; video streaming services; providing access to online community sites via smartphone applications; audiovisual communication services; transmission of interactive entertainment software; telephone services of English essay educational broadcasting; providing access to an internet discussion website; communication by remote screen; satellite transmission and television broadcasting services; cable television broadcasting; telecommunications by e-mail; internet education broadcasting; internet broadcasting services; broadcasting of programmes via the internet; electronic bulletin board services [telecommunications services]; electronic messages sending via computer networks; electronic transmission of audio/video files via communications networks.

Cl.41: Publication of textbooks; coaching [training]; publication of educational materials; provision of libraries; reading education; organization of exhibitions for cultural or educational purposes; publication of books; providing entertainment and educational services at children's play schools; nursery school services; language teaching; provision of language
courses; publication of audio books; foreign language academies; nursery schools; kindergarten services; providing online electronic publications, not downloadable; electronic desktop publishing; on-line publication of electronic books and periodicals; Chinese language academies; publication of study books or papers.
AFFIRM TELEVISION

4462050  04/03/2020

Affirm Films, Inc.
10202 W. Washington Boulevard, Culver City, California 90232, United States of America.
a corporation organized and existing under the laws of the State of California, United States of America.

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used
DELHI

Cl.9; Prerecorded discs, featuring drama, comedy, documentary, music and children's entertainment; downloadable television programs, featuring drama, comedy, documentary, music and children's entertainment

Cl.41; Production and distribution of television programs featuring drama, comedy, documentary, music and children's entertainment
NARESH THADANI
Khasra No. 432, 434, Ground Floor Main MG Road, Village Sultanpur, New Delhi-110030
Individual

Address for service in India/Agents address:
KAMAL SACHDEV
HOUSE NO.2, OLD GEETA COLONY, NEAR PUNJAB AND SIND BANK, DELHI-110031.

Proposed to be Used
DELHI
Cl.20; In respect of furniture, mirrors, picture frames, mattress, pillows and other home furnishing.

Cl.27; In respect of home carpets, rugs, mats and matting, linoleum and other materials for covering existing floors, wall hangings, wall papers and home furnishing products.
DRY WATER PICTURES

4464937    06/03/2020
SCHON COMMUNICATIONS PRIVATE LIMITED
A-10, DDA SHEDS OKHLA INDUSTRIAL AREA PHASE I, NEW DELHI 110020
Sound recording and music publishing activities
PRIVATE LIMITED COMPANY
Proposed to be Used
DELHI
Cl.9; MOTION PICTURE, SOUND RECORDING, DIGITAL RECORDING, MOBILE APPLICATIONS
Cl.41; VIDEO PRODUCTION, MUSIC PUBLISHING, TELEVISION PROGRAM PRODUCTION
4467853    09/03/2020
TATA STEEL LIMITED
Tata Centre, 43 Jawaharlal Nehru Road, Kolkata 700 001.
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
KOLKATA

Cl.1; Chemicals for use in industry, science and photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; fire extinguishing and fire prevention compositions; tempering and soldering preparations; substances for tanning animal skins and hides; adhesives for use in industry; putties and other paste fillers; compost, manures, fertilizers; biological preparations for use in industry and science.

Cl.5; Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for human beings and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides.

Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus.

Cl.20; Furniture, mirrors, picture frames; containers, not of metal, for storage or transport; unworked or semi-worked bone, horn, whalebone or mother-of-pearl; shells; meerschaum; yellow amber.

Cl.22; Ropes and string; nets; tents and tarpaulins; awnings of textile or synthetic materials; sails; sacks for the transport and storage of materials in bulk; padding, cushioning and stuffing materials, except of paper, cardboard, rubber or plastics; raw fibrous textile materials and substitutes therefor.

Cl.23; Yarns and threads for textile use.

Cl.24; Textiles and substitutes for textiles; household linen; curtains of textile or plastic.

Cl.25; Clothing, footwear, headwear.

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings, not of textile.

Cl.40; Treatment of materials; recycling of waste and trash; air purification and treatment of water; printing services; food and drink preservation.
Veda - Vijaya

4468095    10/03/2020

ROHAN MISRA
62 SHALIMAR APARTMENTS, 4 DESOUZA ROAD, BANGALORE - 560025

Sole Proprietor

Address for service in India/Attorney address:
CONSCIENTIA LAW ASSOCIATES.
39A, NORTH PARADE ROAD, CHAKRAPANI COLONY, ST THOMAS MOUNT, CHENNAI - 600 016

Proposed to be Used

CHENNAI

Cl.5; Manufacturing of ancient medicinal remedies

Cl.41; Promotion of ancient Indian texts and Medicinal Systems
4468318    11/03/2020
JAYSON PAUL
S/o Paul MV, Maruthomayil, Thambalamanna P.O, Thiruvambadi, Kozhikode, Kerala 673603
SOLE PROPRIETOR

Address for service in India/Attorney address:
DHANESH NAMBIAR
Benchmark Legal Consultants Delta Tower Thana, Kannur 670012 Tel: 04972769090 Mobile: 7012709090

Proposed to be Used

CHENNAI

Cl.35; Advertising, marketing and promotional services, advertising agencies, Advertising And Publicity Services, Namely, Promoting The Goods, Services, Brand Identity And Commercial Information And News Of Third Parties Through Print, Audio, Video, Digital And On Line Medium; Commercial Information And Directory Agency; Providing An On Line Commercial Information Directory On The Internet, Designing Of Advertising, Creative Advertising, Newspaper Advertising, On Line Advertising, Radio Advertising, Television Advertising, Exhibitions Design Promotions; Direct Marketing, Direct Mail Advertising, Business And Professional Consultancy, outdoor advertising, layout services for advertising purposes, marketing, modeling for advertising or sales promotion, online advertising on a computer network, production of advertising films, publication of publicity texts, publicity columns preparation, publicity material rental, radio commercials, sales promotion for others, sponsorship search, telemarketing services, television commercials, updating of advertising material, writing of publicity texts, Public relations services all being included under class 35

Cl.41; Education Academy Services For Teaching various subjects; Services For Setting Up Data Processing Teaching Programs; Education Services For Imparting Data Processing Teaching Methods; Teaching And Training In Business, Industry And Information Technology; Tutoring; Providing Online Tutorials; Providing Tutoring In The Field Of Geometry; Providing Tutorial Sessions In The Field Of Mathematics; Arranging And Conducting Of Workshops, Tutorials, Seminars And Conferences; Colloquia, Distance Learning Courses And Exhibitions For Cultural Purposes; Education Services Relating To Commerce, Organisation Of Language Tutoring; Arranging And Conducting Of Conferences, Conventions, Educational Exhibitions, Classes, Lectures, Seminars And Training Workshops; Preparation Of Syllabuses, Courses, Study Guides And Examinations; Training Courses Relating To System Analysis; Providing Information On Line Relating To Computer Games And Computer Enhancements For Games, Educational Consultancy Services Included In Class 41
Trade Marks Journal No: 1956, 13/07/2020  Class 99

4468430  11/03/2020
SREE AGRO FARMS
PLOT NO.5-C, MITHILAPURI 145, PANDIYAN, SALAI NEELANKARI, KANCHIPURAM-600115, CHENNAI, TAMIL NADU, INDIA
PARTNERSHIP

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
CHENNAI

Cl.29; MEAT, FISH, POULTRY AND GAME, MEAT EXTRACT, PRESERVED, DRIED AND COOKED FRUIT AND VEGETABLES, JELLIES, JAMS, COMPOTES, EGGS, MILK, CHEESE, BUTTER, YOGURT, MILK PRODUCTS, OILS AND FATS FOR FOOD.

Cl.30; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE PASTA, NOODLES, TAPIoca AND SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRIES AND CONFECTIONERY, ICE-CREAM, CHOCOLATE, ICE CREAM, SORBETS AND OTHER EDIBLE ICES, SUGAR, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, SEASONINGS, SPICES, PRESERVED HERBS, VINEGAR, SAUCES AND OTHER CONDIMENTS. FROZEN ICES.

Cl.31; RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS,
RAW AND UNPROCESSED GRAINS AND SEEDS, FRESH FRUITS AND VEGETABLES, FRESH HERBS, NATURAL PLANTS AND FLOWERS, BULBS, SEEDLINGS AND SEEDS FOR PLANTING, LIVE ANIMALS, FOODSTUFFS AND BEVERAGES FOR ANIMALS.

Cl.32; ROOT BEERS, NON-ALCOHOLIC BEVERAGES, MINERAL AND AERATED WATERS, FRUIT JUICE BEVERAGES, NON-ALCOHOLIC, FRUIT BEVERAGES, SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.

Cl.37; DEVELOPMENT OF PORTS, DEVELOPMENT OF LAND [CONSTRUCTION], PROPERTY DEVELOPMENT SERVICES [CONSTRUCTION], RENOVATION AND MAINTENANCE OF SHOPPING CENTERS, INDUSTRIAL COMPLEXES, OFFICE BUILDINGS, RESIDENTIAL BUILDINGS AND OTHER REAL ESTATE DEVELOPMENTS, REPAIR AND MAINTENANCE OF SHOPPING CENTRES, INDUSTRIAL COMPLEXES, OFFICE BUILDINGS, RESIDENTIAL BUILDINGS AND OTHER REAL ESTATE DEVELOPMENTS, BUILDING CONSTRUCTION SUPERVISION SERVICES RELATING TO SHOPPING CENTERS, INDUSTRIAL COMPLEXES, OFFICE BUILDINGS, RESIDENTIAL BUILDINGS AND OTHER REAL ESTATE DEVELOPMENTS.

Cl.43; RESORT HOTELS, RESORT LODGING SERVICES, RESORT HOTEL SERVICES, HOTEL, MOTEL AND RESORT SERVICES, PROVIDING FOOD AND LODGING IN HEALTH RESORTS THAT SPECIALIZE IN PROMOTING PATRONS' GENERAL HEALTH AND WELL-BEING.

Cl.44; MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES.
HOLOGRES

4469740  12/03/2020

Alibaba Group Holding Limited

Fourth Floor, One Capital Place, P. O. Box 847, George Town, Grand Cayman, Cayman Islands

A Corporation organised and existing under the laws of Cayman Islands

Address for service in India/Attorney address:

ZEUSIP ADVOCATES LLP

C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used

DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers; calculating machines, data processing equipment and computers; computer programs; software for processing electronic payments to and from others; authentication software; computer software supplied on the Internet; computer software for interactive entertainment, which allows users to customize the viewing, listening, and playing experience by selecting and arranging the display and performance of audio, video and audiovisual elements; downloadable audio, visual, and audiovisual files and recordings, featuring multimedia entertainment programs and content; online electronic publications (downloadable from the Internet or a computer network or a computer database); instant messaging software; file sharing software; communications software for electronically exchanging data, audio, video, images and graphics via computer, mobile, wireless, and telecommunications networks; computer software in the form of an application for mobile devices and computers; software applications for use with mobile devices; computer software for processing images, graphics, audio, video, and text; downloadable computer software to facilitate the electronic transmission of information, data, documents, voice, and images over the Internet; downloadable computer software which allows users to participate in web-based meetings and classes, with access to data, documents, images and software applications through a web browser; downloadable computer software for accessing, viewing, and controlling remote computers and computer networks; downloadable cloud-computing software; downloadable cloud-based software; downloadable electronic publications in the nature of magazines, articles, brochures, leaflets, datasheets, informational materials, instructional materials in the field of business, e-commerce, information technology, cloud computing, telecommunications, the Internet, business and e-commerce training, business, sales, marketing and financial management; computer peripherals; semi-conductors; semi-conductor integrated circuits; semi-conductor memory chips; semi-conductor memory controllers; semi-conductor memory integrated circuits; semi-conductor processor chips; semi-conductor processors; microcontrollers; microcontroller units; low power microcontrollers; circuit chips; computer chips; CPU (central processing unit); RISC-V computer chips and central processing units; computer chips and central processing units with instruction set architecture; notebook computers; laptop computers; portable computers; handheld computers; personal digital assistants; personal media players; mobile telephones; smart phones; digital cameras; batteries, battery chargers; computer workstations; computer servers; computer and telecommunications networking hardware; computer network adaptors, switches, routers and hubs; wireless and wired modems and communication cards and devices; laptop holders, computer bags; fire-extinguishing apparatus; computer hardware and firmware; computer software (including software downloadable from the Internet); automobile navigation system; compact discs; digital music (downloadable from the Internet); telecommunications apparatus; mouse mats; mobile phone handsets; mobile phone accessories; downloadable games, pictures, motion pictures, movies and music; alarm systems; security cameras; mobile radio and television broadcasting units; television broadcasting equipment; cameras; video cameras; headphones; telephone ear pieces; speakers; Global Positioning System (GPS) apparatus and equipment; computer, electronic and video games programmes and software (including software downloadable from the Internet); liquid crystal displays for telecommunications and electronic equipment; set top box; remote control; data storage programs; spectacles and sunglasses; electronic signboards; encoded or magnetic bank credit, debit, cash and identification cards; automatic teller machines, cash dispensers; electronic book readers; toner cartridges, unfilled, for printers and photocopiers; baby monitors; video baby monitors; lens hoods; tablet computers; encoded key cards; 3D spectacles; memory cards for video game machines; computer applications for streaming videos, music and images; digital media streaming devices; all included in Class 9.

Cl.35; Advertising; business management; business administration; office functions; organization, operation and supervision of loyalty and incentive schemes; advertising services provided via the Internet; production of television and radio advertisements; accountancy; auctioneering; organization of trade fairs; opinion polling; data processing; provision of business information; advertising agency services; advertising services provided for others; database management; compilation of information into computer databases; business consulting services; business consulting services in the field of web based events, conferences, training programs, learning programs, and seminars; business consulting

Trade Marks Journal No: 1956 ,  13/07/2020   Class 99
services in the field of delivering web-based knowledge; business consulting services in the field of online collaboration and collaboration technologies; business consulting services in the fields of sales and marketing; business project management services; business project management services relating to development, set up, staging, production, recording, monitoring and follow-up for web based events, conferences, training programs, learning programs, and seminars; market research and business consulting services; business consultancy services relating to facilitating the transaction of business via local and global computer networks by locating and providing referrals for the delivery of a wide variety of business and consumer products and services; dissemination of business information of goods and services of others via local and global computer networks; business consultancy services relating to providing a web site on a global computer network by which third parties can offer and source goods and services, place, determine the status of and fulfill trade leads and orders, enter into contracts and transact business; providing computerized online ordering services; advertising of goods and services of others via local and global computer networks; international import and export agency services; rental of advertising space on communication media; online trading services relating to electronic auctioneering and providing online business evaluation relating thereto; online retail services of consumer products; providing a directory of third party web sites to facilitate business transactions; business consultancy services relating to an electronic marketplace for the buyers and sellers of goods and/or services on a global computer network; business assistance relating to facilitating business transaction via local and global computer networks; corporate management consultancy services; marketing and promotion services; publication of publicity materials; marketing of vacant premises; dissemination of advertising materials, updating of advertising materials, compilation of advertisements for use as web pages on the Internet; rental of advertising space; computer data processing; sales, business and promotional information services; telephone answering (for unavailable subscribers); telephone answering (for others); auctioneering provided on the Internet; personnel management; provision of sales, business, advertising and promotional information through a global computer network and via the Internet; presentation of goods on communication media for retail purposes; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods from a general merchandise catalogue by mail order or by means of telecommunications; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods from retail outlets; retail and wholesale of semi-conductors, semi-conductor integrated circuits, semi-conductor memory chips, semi-conductor memory controllers, semi-conductor memory integrated circuits, semi-conductor processor chips, semi-conductor processors, microcontrollers, microcontroller units, low power microcontroller chips, computer chips and central processing units, computer chips and central processing units with instruction set architecture, telephones, mobile phone handsets, mobile phone accessories, electronic and telecommunications goods, computer hardware and computer software, batteries, battery chargers, apparatus and instruments for recording, receiving, transmitting and/or reproducing data, information, pictures, images and/or sound, precious metals, jewellery, precious stones, printed matter, stationery, magnetically and non-magnetically encoded cards, furniture, picture frames, household and kitchen utensils, glassware, porcelain and earthenware, textiles, clothing, footwear, headgear, laces and embroidery, buttons, ribbons, pins and needles, artificial flowers, carpets, rugs, games and electronic toys, chemicals used in industry, science, photography and agriculture, paints, varnishes and lacquers, personal hygiene products, soaps, perfumery, cosmetics, hair and body lotions, essential oils, cleaning and bleaching preparations, lubricants, fuels, candles, pharmaceutical, veterinary and sanitary preparations, ironmongery and small items of metal hardware, machines and machine tools, cutlery, razors and hand tools, computers, calculating machines, electrical, photographic, cinematographic and optical apparatus and instruments, spectacles and sun glasses, surgical and medical apparatus and instruments, apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes, vehicles, firearms, fireworks, silverware, horological and chronometric instruments, musical instruments, magazine, cards, paper and printed products, pictures, typewriting and publishing materials, rubber and plastics for manufacture use, packing and insulating materials, leather and imitations of leather and goods made from these materials, handbags, purses, wallets, leather holders, bags, luggage, umbrellas, mirrors, ropes, string, nets, tents, yarns and threads for textile use, coat hangers, place mats, dressermaker's articles, bed and table covers, playthings and sporting articles, foodstuffs and beverages, meat, fish, poultry, preserved, dried and cooked fruits and vegetables, jams and fruits sauces, eggs, milk and milk products, edible oils and fats, coffee, tea, cocoa, sugar, rice, flour, bread and cakes, condiments, fresh fruit and vegetables, beer, mineral water, fruit juices and other non-alcoholic drinks, alcoholic beverages, floral products, tobacco, smokers' articles and matches; direct mail advertising; buying and selling agency services for others; selection of goods and procurement of goods for individuals and businesses; ordering services [for others]; department store retailing services; supermarket retailing services; secretarial services; provision of business statistical information; organization of exhibitions for commercial or advertising purposes; business assistance services relating to compilation and rental of mailing lists; business investigation; business administration services for the processing of sales made on the Internet; business referral services and personnel placement; import-export clearance agencies (import-export agency services); agency for newspapers subscriptions; document reproduction; transcription (including stencil-paper writing); rental of office equipment; customer relationship management; business management services relating to electronic commerce; business management and administration services relating to sponsorship programmes; accounting services; charitable services, namely business administration relating to organizing and conducting volunteer programmes and community service projects; rental of sales stands; provision of commercial and business contact information; search engine optimization; web site traffic optimization; pay per click advertising; commercial intermediation services; business management for freelance service providers; negotiation and conclusion of commercial transactions for third parties; updating and maintenance of data in computer databases; business project management services for construction projects; providing business information via a web site; consultancy, information and advisory services relating to the aforesaid services; all included in Class 35. 

Cl.42; Scientific and technological services and research and design relating thereto, industrial analysis and research services; research and development relating to semi-conductor, semi-conductor integrated circuits, semi-conductor memory chips, semi-conductor memory controllers, semi-conductor memory integrated circuits, semi-conductor processor chips, semi-conductor processors, microcontrollers, microcontroller units, low power microcontrollers, circuit
chips, computer chips, CPU (central processing unit), RISC-V computer chips and central processing units, computer chips and central processing units with instruction set architecture; technical project studies; providing a website featuring technology that enables users to share information and advice; design and development of computer hardware and software; software as a service (SaaS); computer services in connection with transmitting information, data, documents, and images over the Internet; computer services in connection with providing an online access to interactive computer database featuring movies programming, previews, trailers, sports, concerts, celebrity and entertainment news and other related information; application service provider (ASP) services, namely, hosting computer software applications of others; application service provider (ASP) services providing software in the fields of web-based conferencing, audio conferencing, electronic messaging, document collaboration, video conferencing, and voice and call processing; providing online non-downloadable software for facilitating the interoperability of multiple software applications; technical support (technical consultancy) services relating to computer software and applications provided online, by email and by telephone; computer services, namely, creating an online community for registered users to participate in discussions, get feedback from their peers, form virtual communities, engage in social networking, and exchange documents; computer technology advice provided to Internet users by means of a support hotline; computer service relating to creating indexes of information, sites and resources on computer networks; providing internet search engines; design of computers, notebook computers, laptop computers, portable computers and handheld computers; design of personal digital assistants and personal media players; design of mobile telephones and smart phones; design of digital cameras; computer services; computer programming; computer integration services; computer analysis services; computer programming in relation to the defence against virus; computer system software services; computer services in relation to providing direct connection services between computer users for exchanging data; computer software design; computer system design; design and development of webpages; hosting webpages for others; hosting computer application software for searching and retrieving information from databases and computer networks; providing technical information at the specific request of end-users by means of telephone or global computer network; consultancy services in relation to computer software; computer services relating to customized searching of computer databases and websites; computer and electronic signal coding and decoding; conversion of physical data and documents into electronic media format; product testing and evaluation services; architectural and design services; interior designs of buildings, offices and apartments; computer and computer network information services; provision of computer security risk management programs; computer security information, knowledge, and testing services; quality assurance services; computer services relating to certification of business transactions and preparation of reports therefor; computer security services for access control to computers, electronic networks and databases; security of data transmission and of transactions via computer networks; consultancy in the field of data security; technological consultancy concerning securing telecommunications; computerized communication network security services; providing information in the fields of Internet, world wide web and computerized communication network security; consulting services in the fields of Internet, world wide web and computerized communication network security services, information security services; authentication services for computer security; computer services in relation to online authentication of electronic signatures; off-site data backup; electronic data storage; providing information on computer technology and programming via a web site; cloud computing; cloud hosting provider services; providing temporary use of non-downloadable cloud-based software and cloud computing software; electronic storage of data; providing virtual computer systems and virtual computer environments through cloud computing; rental of entertainment software; cartography services; consultancy, information and advisory services relating to the aforesaid services; providing on-line non-downloadable computer software and computer applications for streaming videos, music and images; all included in Class 42.
CORTIXEdge

CARRIERT CORPORATION
13995 Pasteur Boulevard, Palm Beach Gardens, FL 33418, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Cl.9: Cloud-based software; Cloud based software for data collection, transmission and analysis in the field of commercial buildings; Internet of Things [IoT] gateway; Computer programs for Internet of Things [IoT] enabled devices; Sensors for Internet of Things [IoT] enabled devices; Hand-held electronic data collectors, Cloud based software for data collection, transmission and analysis for use in commercial buildings, particularly in the field of the heating, ventilating, air-conditioning, refrigeration, pumps, boilers, lighting, energy efficiency, security, occupant safety and comfort, and the interaction with Internet of Things devices, of such buildings

Cl.42: Providing a cloud based software for data collection and transmission, and data analysis, for use in building applications, providing temporary use of on-line non-downloadable operating software for accessing and using a cloud computing network
Series trade mark u/s 15 of Trade Marks Act, 1999

4472670  14/03/2020
BYTEDANCE LTD.
P.O. Box 31119 Grand Pavilion, Hibiscus Way, 802 West Bay Road, Grand Cayman, KY1-1205, Cayman Islands
A company incorporated under the laws of Cayman Islands

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI

Cl.9: Application software; Application software for smart phone; Downloadable computer software applications; Downloadable smart phone application (software); Covers for smartphones and mobile phones; Cases for smartphones and mobile phones; Protective cases for smartphones; selfie sticks used as smartphone accessories; holders adapted for smartphones, mobile phones; straps for smartphones, mobile phones; batteries; battery chargers; USB charges; USB cables; earphones; headphones; headsets; protective films adapted for smartphones, mobile phones; other accessories designed for smartphones or mobile phones, including mobile phone charger, adaptor and travel charger, power-bank, mobile cover, memory card, card reader, handsfree, bluetooth devices and screen protector included in class 9; Glasses, electronic glasses, USB flash drives, speakers, fisheye lenses for cameras, lenses, camera tripods, magnets, silicon magnets, airpod case; alarms; optical apparatus and instruments; video screens.

Cl.35: Advertising and advertisement services; advertising agencies; on-line advertising on computer networks; pay per click advertising; preparing advertisements for others; dissemination of advertising matter; advertising through all public communication means; sales promotion for others; search engine optimization for sales promotion; providing and rental of advertising space on the internet; updating and maintenance of data in computer databases; advice in the field of business management and marketing, presentation of goods on communication media, for retail purposes; business advice and information; assistance in management of business activities; commercial information agency services; providing business information via a website; personnel management consultancy.
Cl.36; Insurance; Financial affairs; Monetary affairs; Real estate affairs; Insurance; financial affairs; monetary affairs; real estate affairs; clearing and reconciling financial transactions via a global computer network; online banking services and financial services; credit card services, processing and transmission of bills and payments thereof, and providing insurance for financial transactions; arrangement and management of leases and tenancy; renting and leasing of real estate; real estate appraisal; real estate valuation, real estate financing, real estate investment; real estate brokerage services; housing agency services; actuarial services; real estate management and consultancy services; rent collection; capital investments; financial evaluation [insurance, banking, real estate]; financial and asset management services; financial consultancy and advisory services; online information services relating to finance and insurance; antique appraisal; art appraisal; jewellery appraisal; used car appraisal; charitable fund raising; organizing of charitable collections; charitable collections; safe deposit services.

Cl.38; Providing internet application services for communications; SMS/application message sending services via PC (personal computer); Transmission of application information via internet; Search services of smart phone applications; Communication via virtual private networks [VPN]; Electronic delivery of images and photographs via a global computer network; Data transmission and telecommunication services; Telecommunications services for providing access to data/sound or images; Transmission of text/photo/video via the smart phone application; Transmission of information via applications for smart phones; Transmission, broadcasting and reception of audio, video, still and moving images, text and data; Transfer of data via on-line services; Peer-to-peer (P2P) sharing services; Providing access to a video sharing portal; live video streaming services.

Cl.42; Computer services for providing temporary use of a non-downloadable computer interface software in order to create online personalized information services; providing temporary use of online non-downloadable operating software for accessing and using a cloud computing network; designing, development, testing and analysis of computer systems, computer hardware, computer software and computer programs; Hosting an online website featuring technology that enables users to share information, participate in discussions, get feedback from their peers, and engage in social networking featuring social media, photos, images, and topics of general interest to such users; computer services and software for creating virtual communities for registered users to participate in discussions and engage in social, business and community networking; application service provider (ASP) services featuring software; design of web sites and software applications on global computer networks, local and internal computer networks or via a mobile phone platform or wireless electronic communication devices; graphic art design and development of multimedia software applications; providing information and news online in relation to scientific and technological services and research and design relating thereto; search engine services for entertainment and educational purposes; hosting digital content on the Internet; computer services for the temporary provision of non-downloadable software for using social networks and creating a virtual community, and computer services for the temporary provision of non-downloadable software for the transmission of audio, video, data, photographic images, texts, graphics; hosting a website for the uploading, sharing, viewing and posting of photographs, digital images, movies, videos, online journals, namely web blogs in general interest fields, and other related multimedia materials over a global computer network; Cloud computing featuring software; electronic data storage; business card design.

Cl.45; On-line social networking services; licensing of computer software [legal services]; licensing of intellectual property
Series trade mark u/s 15 of Trade Marks Act, 1999

4472672  14/03/2020
BYTEDANCE LTD.
P.O. Box 31119 Grand Pavilion, Hibiscus Way, 802 West Bay Road, Grand Cayman, KY1-1205, Cayman Islands
A company incorporated under the laws of Cayman Islands

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI

Cl.2; Paints, varnishes, lacquers; Preservatives against rust and against deterioration of wood; Colorants, dyes; Inks for printing, marking and engraving; Raw natural resins; Metals in foil and powder form for use in painting, decorating, printing and art; Pigments; Ink for skin dressing.

Cl.4; Industrial oils and greases, wax; Lubricants; Dust absorbing, wetting and binding compositions; Fuels and illuminants; Candles and wicks for lighting.

Cl.5; Pharmaceuticals, medical and veterinary preparations; Sanitary preparations for medical purposes; Dietetic food and substances adapted for medical or veterinary use, food for babies; Dietary supplements for human beings and animals; Plasters, materials for dressings; Material for stopping teeth, dental wax; Sterilising preparations; Depurative; Diapers for pets; Contact lenses, Contact lens Solutions.

Cl.7; Machines, machine tools, power-operated tools; Motors and engines, except for land vehicles; Machine coupling and transmission components, except for land vehicles; Agricultural implements, other than hand-operated hand tools; Incubators for eggs; Automatic vending machines; Industrial machines; Distribution machines, automatic / vending machines; Electric Shoe polishers; Washing machines [laundry].

Cl.12; Vehicles; Apparatus for locomotion by land, air or water; bicycle; Air pumps [vehicle accessories]; Wheelchairs;
Repair outfits for inner tubes.

Cl.15; Musical instruments; music stands; stands for musical instruments; conductors’ batons.

Cl.34; Cigar humidifiers, Humidifiers for tobaccos; Tobacco and cigarettes; Matches; Lighters for Smokers; Cigarette filters.

Cl.40; Treatment of materials; Recycling of waste and trash; Air purification and treatment of water; Printing services; Food and drink preservation; Food processing services; Customized assembling of materials for others; Pottery firing; tailoring; Processing of Cinematographic films; Framing of works of art; Paper finishing; Metal treating.

Cl.44; Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services; Medical Clinics; Nutrition consultation; Gardening; Opticians’ services; Rental of sanitation facilities; Beauty salon.
Priority claimed from 20/09/2019; Application No. : LS/M/2019/292 ;Lesitho
4473769  16/03/2020

Microsoft Corporation
One Microsoft Way, Redmond, Washington 98052-6399, United States of America
a corporation organized and existing under the laws of the State of Washington, USA

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI

Cl.9;Computer software; computer software for browsing the internet; computer operating software, computer browsing software, namely, software for browsing the global computer network and private networks, computer software for providing access to the Internet.

Cl.35;Advertising and marketing services; digital advertising services; on-line retail store services featuring a wide variety of consumer goods of others; on-line retail department store services; on-line retail store services featuring computer software provided via the Internet and other computer and electronic communication networks; retail store services featuring computer software for use on handheld mobile digital electronic devices and other consumer electronics; advertising / publicity; online advertising on a computer network; dissemination of advertising matter.

Cl.42;Software as a Service (SaaS); Platform as a Service (PaaS); computer software design services; computer consultancy services.
ITOK

4474026  17/03/2020

BYTEDANCE LTD.
P.O. Box 31119 Grand Pavilion, Hibiscus Way, 802 West Bay Road, Grand Cayman, KY1-1205, Cayman Islands
A company incorporated under the laws of Cayman Islands

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used

DELI

Cl.9; Application software; Application software for smart phone; Downloadable computer software applications; Downloadable smart phone application (software); Covers for smartphones and mobile phones; Cases for smartphones and mobile phones; Protective cases for smartphones; selfie sticks used as smartphone accessories; holders adapted for smartphones, mobile phones; straps for smartphones, mobile phones; batteries; battery chargers; USB chargers; USB cables; earphones; headphones; headsets; protective films adapted for smartphones, mobile phones; other accessories designed for smartphones or mobile phones, including mobile phone charger, adaptor and travel charger, power-bank, mobile cover, memory card, card reader, handsfree, bluetooth devices and screen protector included in class 9; Glasses, electronic glasses, USB flash drives, speakers, fisheye lenses for cameras, lenses, camera tripods, magnets, silicon magnets, airpod case; alarms; optical apparatus and instruments; video screens.

Cl.35; Advertising and advertisement services; advertising agencies; on-line advertising on computer networks; pay per click advertising; preparing advertisements for others; dissemination of advertising matter; advertising through all public communication means; sales promotion for others; search engine optimization for sales promotion; providing and rental of advertising space on the internet; updating and maintenance of data in computer databases; advice in the field of business management and marketing, presentation of goods on communication media, for retail purposes; business advice and information; assistance in management of business activities; commercial information agency services; providing business information via a website; personnel management consultancy.

Cl.36; Insurance; Financial affairs; Monetary affairs; Real estate affairs; Insurance; financial affairs; monetary affairs; real estate affairs; clearing and reconciling financial transactions via a global computer network; online banking services and financial services; credit card services, processing and transmission of bills and payments thereof, and providing insurance for financial transactions; arrangement and management of leases and tenancy; renting and leasing of real estate; real estate appraisal; real estate valuation, real estate financing, real estate investment; real estate brokerage services; housing agency services; actuarial services; real estate management and consultancy services; rent collection; capital investments; financial evaluation [insurance, banking, real estate]; financial and asset management services; financial consultancy and advisory services; online information services relating to finance and insurance; antique appraisal; art appraisal; jewellery appraisal; used car appraisal; charitable fund raising; organizing of charitable collections; charitable collections; safe deposit services.

Cl.38; Providing internet application services for communications; SMS/application message sending services via PC (personal computer); Transmission of application information via internet; Search services of smart phone applications; Communication via virtual private networks [VPN]; Electronic delivery of images and photographs via a global computer network; Data transmission and telecommunication services; Telecommunications services for providing access to data/sound or images; Transmission of text/photo/video via the smart phone application; Transmission of information via applications for smart phones; Transmission, broadcasting and reception of audio, video, still and moving images, text and data; Transfer of data via on-line services; Peer-to-peer (P2P) sharing services; Providing access to a video sharing portal; live video streaming services.

Cl.41; Educational services; training services; Presentation of music videos via mobile device on online; Providing of on-line electronic publications (not downloadable) via mobile devices; Multimedia publishing of printed matter, books, magazines, journals, newspapers, newsletters, tutorials, maps, graphics, photographs, videos, music and electronic publications; Electronic publication of information on a wide range of topics on-line; Entertainment and amusement information via internet online, entertainment, organization and presentation of shows, competitions, games, concerts and entertainment events; arranging, organizing, conducting, and hosting social entertainment events; conducting educational conferences

Cl.42; Computer services for providing temporary use of a non-downloadable computer interface software in order to create online personalized information services; providing temporary use of online non-downloadable operating software for accessing and using a cloud computing network; designing, development, testing and analysis of computer systems, computer hardware, computer software and computer programs; Hosting an online website featuring technology that
enables users to share information, participate in discussions, get feedback from their peers, and engage in social networking featuring social media, photos, images, and topics of general interest to such users; computer services and software for creating virtual communities for registered users to participate in discussions and engage in social, business and community networking; application service provider (ASP) services featuring software; design of web sites and software applications on global computer networks, local and internal computer networks or via a mobile phone platform or wireless electronic communication devices; graphic art design and development of multimedia software applications; providing information and news online in relation to scientific and technological services and research and design relating thereto; search engine services for entertainment and educational purposes; hosting digital content on the Internet; computer services for the temporary provision of non-downloadable software for using social networks and creating a virtual community, and computer services for the temporary provision of non-downloadable software for the transmission of audio, video, data, photographic images, texts, graphics; hosting a website for the uploading, sharing, viewing and posting of photographs, digital images, movies, videos, online journals, namely web blogs in general interest fields, and other related multimedia materials over a global computer network; Cloud computing featuring software; electronic data storage; business card design.

Cl.45; On-line social networking services; licensing of computer software [legal services]; licensing of intellectual property
Tikpedia

4474028  17/03/2020

BYTEDANCE LTD.
P.O. Box 31119 Grand Pavilion, Hibiscus Way, 802 West Bay Road, Grand Cayman, KY1-1205, Cayman Islands

A company incorporated under the laws of Cayman Islands

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used

DELHI

Cl.9; Application software; Application software for smart phone; Downloadable computer software applications; Downloadable smart phone application (software); Covers for smartphones and mobile phones; Cases for smartphones and mobile phones; Protective cases for smartphones; selfie sticks used as smartphone accessories; holders adapted for smartphones, mobile phones; straps for smartphones, mobile phones; batteries; battery chargers; USB chargers; USB cables; earphones; headphones; headsets; protective films adapted for smartphones, mobile phones; other accessories designed for smartphones or mobile phones, including mobile phone charger, adaptor and travel charger, power-bank, mobile cover, memory card, card reader, handsfree, bluetooth devices and screen protector included in class 9; Glasses, electronic glasses, USB flash drives, speakers, fisheye lenses for cameras, lenses, camera tripods, magnets, silicon magnets, airpod case; alarms; optical apparatus and instruments; video screens.

Cl.35; Advertising and advertisement services; advertising agencies; on-line advertising on computer networks; pay per click advertising; preparing advertisements for others; dissemination of advertising matter; advertising through all public communication means; sales promotion for others; search engine optimization for sales promotion; providing and rental of advertising space on the internet; updating and maintenance of data in computer databases; advice in the field of business management and marketing, presentation of goods on communication media, for retail purposes; business advice and information; assistance in management of business activities; commercial information agency services; providing business information via a website; personnel management consultancy.

Cl.36; Insurance; Financial affairs; Monetary affairs; Real estate affairs; Insurance; financial affairs; monetary affairs; real estate affairs; clearing and reconciling financial transactions via a global computer network; online banking services and financial services; credit card services, processing and transmission of bills and payments thereof, and providing insurance for financial transactions; arrangement and management of leases and tenancy; renting and leasing of real estate; real estate appraisal; real estate valuation, real estate financing, real estate investment; real estate brokerage services; housing agency services; actuarial services; real estate management and consultancy services; rent collection; capital investments; financial evaluation [insurance, banking, real estate]; financial and asset management services; financial consultancy and advisory services; online information services relating to finance and insurance; antique appraisal; art appraisal; jewellery appraisal; used car appraisal; charitable fund raising; organizing of charitable collections; charitable collections; safe deposit services.

Cl.38; Providing internet application services for communications; SMS/application message sending services via PC (personal computer); Transmission of application information via internet; Search services of smart phone applications; Communication via virtual private networks [VPN]; Electronic delivery of images and photographs via a global computer network; Data transmission and telecommunication services; Telecommunications services for providing access to data/sound or images; Transmission of text/photo/video via the smart phone application; Transmission of information via applications for smart phones; Transmission, broadcasting and reception of audio, video, still and moving images, text and data; Transfer of data via on-line services; Peer-to-peer (P2P) sharing services; Providing access to a video sharing portal; live video streaming services.

Cl.41; Educational services; training services; Presentation of music videos via mobile device on online; Providing of on-line electronic publications (not downloadable) via mobile devices; Multimedia publishing of printed matter, books, magazines, journals, newspapers, newsletters, tutorials, maps, graphics, photographs, videos, music and electronic publications; Electronic publication of information on a wide range of topics on-line; Entertainment and amusement information via internet online, entertainment, organization and presentation of shows, competitions, games, concerts and entertainment events; arranging, organizing, conducting, and hosting social entertainment events; conducting educational conferences

Cl.42; Computer services for providing temporary use of a non-downloadable computer interface software in order to create online personalized information services; providing temporary use of online non-downloadable operating software for accessing and using a cloud computing network; designing, development, testing and analysis of computer systems, computer hardware, computer software and computer programs; Hosting an online website featuring technology that
enables users to share information, participate in discussions, get feedback from their peers, and engage in social networking featuring social media, photos, images, and topics of general interest to such users; computer services and software for creating virtual communities for registered users to participate in discussions and engage in social, business and community networking; application service provider (ASP) services featuring software; design of web sites and software applications on global computer networks, local and internal computer networks or via a mobile phone platform or wireless electronic communication devices; graphic art design and development of multimedia software applications; providing information and news online in relation to scientific and technological services and research and design relating thereto; search engine services for entertainment and educational purposes; hosting digital content on the Internet; computer services for the temporary provision of non-downloadable software for using social networks and creating a virtual community, and computer services for the temporary provision of non-downloadable software for the transmission of audio, video, data, photographic images, texts, graphics; hosting a website for the uploading, sharing, viewing and posting of photographs, digital images, movies, videos, online journals, namely web blogs in general interest fields, and other related multimedia materials over a global computer network; Cloud computing featuring software; electronic data storage; business card design.

Cl.45; On-line social networking services; licensing of computer software [legal services]; licensing of intellectual property
PJ Masks

ENTERTAINMENT ONE UK LIMITED
45 Warren Street, LONDON W1T 6AG, United Kingdom
A Company incorporated under the laws of England and Wales

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Used Since :30/11/2018

CHENNAI

Cl.25; CLOTHING; FOOTWEAR; HEADGEAR; SPORTS, JERSEYS; SPORTS SHOES; BELTS OF LEATHER (GARMENTS); TIES.

Cl.28; GAMES; TOYS; PLAYING CARDS; ORNAMENTS FOR CHRISTMAS TREES, EXCEPT ILLUMINATION ARTICLES AND CONFECTIONERY; ACTION SKILL GAMES; TOY FIGURES; BOARD GAMES; CHILDREN'S MULTIPLE ACTIVITY TOYS; PLAY BALLOONS; BASKETBALLS; BATH TOYS; BASEBALLS; BEACH BALLS; BEAN BAG DOLLS; BUILDING BLOCKS (TOYS); BOWLING BALLS; MOBILES (TOYS); TOSSING DISC TOYS; DOLLS; DOLLS' CLOTHES; DOLL'S HOUSE; STUFFED TOYS; JIGSAW PUZZLES; JUMP ROPES; KITES; SOFT TOYS; PUPPETS; ROLLER SKATES; SKATEBOARDS; SOCCER BALLS; SPINNING TOPS; TOY VEHICLES; TOY CARS; TOY MODELS; TOY WATCHES; YO-YOS.
4475587 18/03/2020
Primarc Projects Private Limited
6A, Elgin Road, 2nd Floor, Kolkata 700020, West Bengal, India
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used
KOLKATA

Cl.16: Printed matter; paper and paper articles; stationery and office requisites; writing implements; artists materials; books, bookmarks, newspapers, periodicals, cards, posters, photographs; calendars; decorative wrapping paper; wrapping materials made of paper, cardboard, plastic film and metal foil; brochures.

Cl.36: Real estate services

Cl.37: Building construction, repair, installation services
FINESSE INTERNATIONAL DESIGN PRIVATE LIMITED
D-58, Ground Floor, Defence Colony, New Delhi – 110 024.
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
4245485

DELHI

Cl.3: Fragrances; Non-medicated cosmetics and toiletry preparations; Non-medicated dentifrices; Perfumery, essential oils; Bleaching preparations and other substances for laundry use; Cleaning, polishing, scouring and abrasive preparations.

Cl.9: Eyewear, Eyewear accessories, sunglasses, eyeglasses and ophthalmic frames and cases therefor, Scientific, optical, measuring, signalling and checking apparatus and instruments; Optical apparatus and instruments; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, weighing, measuring, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; Apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; Recorded and downloadable media, computer software, blank digital or analogue recording and storage media; Mechanisms for coin-operated apparatus; Cash registers, calculating devices; Computers and computer peripheral devices; Diving suits, divers’ masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; Fire-extinguishing apparatus.

Cl.14: Brooches, Cufflinks, Precious metals and their alloys; Jewellery, precious and semi-precious stones; Horological and chronometric instruments.

Cl.18: Bags, belts; Leather and imitations of leather; Animal skins and hides; Luggage and carrying bags; Umbrellas and parasols; Walking sticks; Whips, harness and saddlery; Collars, leashes and clothing for animals.

Cl.26: Buttons; Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair; Decorative charms for eyewear.
DOUBLEJUMP

4479156   20/03/2020
PRICEWATERHOUSECOOPERS SERVICES LLC
300 Madison Avenue, Office of the General Counsel, New York NY 10017, U.S.A.
a Delaware Limited Liability Company organized under the laws of the State of Delaware

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI

Cl.9; Computer software, namely, a software platform for searching relational databases and for collecting, aggregating and analyzing health care related data and information from a wide range of sources, including patient specific data and health records, health and medical research information and reports, hospital and health care facilities records and reports, and general information regarding medicine, health and wellness.

Cl.42; Hosting a website featuring technology for collecting, aggregating and analyzing health care related data and information from a wide range of sources, including patient specific data and health records, health and medical research information and reports, hospital and health care facilities records and reports, and general information regarding medicine, health and wellness.
4479168   20/03/2020  
TTK Prestige Limited  
Registered office at Plot no. 38, SIPCOT Industrial Complex, Hosur-635126 and its corporate office at 11th Floor, Brigade Tower, 135 Brigade Road, Bangalore - 560 025, State of Karnataka, India  
MANUFACTURES AND MERCHANTS  
Address for service in India/Agents address:  
MOHAN ASSOCIATES.  
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU  
Used Since :24/09/2017  
To be associated with:  
491297

CHENNAI

Cl.9;DOWNLOADABLE PUBLICATIONS; DOWNLOADABLE ELECTRONIC PUBLICATIONS; ELECTRONIC PUBLICATIONS; PUBLICATIONS IN ELECTRONIC FORMAT; ELECTRONIC PUBLICATIONS DOWNLOADABLE FROM DATABASES OR THE INTERNET; DOWNLOADABLE ELECTRONIC PUBLICATIONS IN THE NATURE OF MAGAZINES; ELECTRONIC PUBLICATIONS [DOWNLOADABLE] PROVIDED ON-LINE FROM DATABASES OR THE INTERNET

Cl.16;STATIONERY; NEWSLETTERS; BROCHURES; PAMPHLETS; CARDBOARD; CARDBOARD ARTICLES; PRINTED MATTER; BOOKS; PERIODICALS; NEWSPAPERS; ARTISTS' MATERIALS; CALENDERED PAPER; DISPLAY BANNERS OF CARDBOARD; PAPER BANNERS; ADVERTISEMENT BOARDS OF PAPER OR CARDBOARD; CARDS; CLIPBOARDS; FLYERS; FOLDERS; POSTERS PRINTED COUPONS

Transliteration : Prestige
TTK Prestige Limited
Registered office at Plot no. 38, SIPCOT Industrial Complex, Hosur-635126 and its corporate office at 11th Floor, Brigade Tower, 135
Brigade Road, Bangalore - 560 025, State of Karnataka, India

MANUFACTURES AND MERCHANTS

Address for service in India/Agents address:
Mohan Associates.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Used Since :19/04/2008

To be associated with:
491297

CHENNAI

Cl.9; DOWNLOADABLE PUBLICATIONS; DOWNLOADABLE ELECTRONIC PUBLICATIONS; ELECTRONIC PUBLICATIONS; PUBLICATIONS IN ELECTRONIC FORMAT; ELECTRONIC PUBLICATIONS DOWNLOADABLE FROM DATABASES OR THE INTERNET; DOWNLOADABLE ELECTRONIC PUBLICATIONS IN THE NATURE OF MAGAZINES; ELECTRONIC PUBLICATIONS [DOWNLOADABLE] PROVIDED ON-LINE FROM DATABASES OR THE INTERNET

Cl.16; STATIONERY; NEWSLETTERS; BROCHURES; PAMPHLETS; CARDBOARD; CARDBOARD ARTICLES; PRINTED MATTER; BOOKS; PERIODICALS; NEWSPAPERS; ARTISTS' MATERIALS; CALENDERED PAPER; DISPLAY BANNERS OF CARDBOARD; PAPER BANNERS; ADVERTISEMENT BOARDS OF PAPER OR CARDBOARD; CARDS; CLIPBOARDS; FLYERS; FOLDERS; POSTERS PRINTED COUPONS
TTK Prestige Limited
Registered office at Plot no. 38, SIPCOT Industrial Complex, Hosur-635126 and its corporate office at 11th Floor, Brigade Tower, 135 Brigade Road, Bangalore - 560 025, State of Karnataka, India
MANUFACTURES AND MERCHANTS
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since :12/02/2017
To be associated with:
491297

CHENNAI

Cl.9;DOWNLOADABLE PUBLICATIONS; DOWNLOADABLE ELECTRONIC PUBLICATIONS; ELECTRONIC PUBLICATIONS; PUBLICATIONS IN ELECTRONIC FORMAT; ELECTRONIC PUBLICATIONS DOWNLOADABLE FROM DATABASES OR THE INTERNET; DOWNLOADABLE ELECTRONIC PUBLICATIONS IN THE NATURE OF MAGAZINES; ELECTRONIC PUBLICATIONS [DOWNLOADABLE] PROVIDED ON-LINE FROM DATABASES OR THE INTERNET

Cl.16;STATIONERY; NEWSLETTERS; BROCHURES; PAMPHLETS; CARDBOARD; CARDBOARD ARTICLES; PRINTED MATTER; BOOKS; PERIODICALS; NEWSPAPERS; ARTISTS’ MATERIALS; CALENDERED PAPER; DISPLAY BANNERS OF CARDBOARD; PAPER BANNERS; ADVERTISEMENT BOARDS OF PAPER OR CARDBOARD; CARDS; CLIPBOARDS; FLYERS; FOLDERS; POSTERS PRINTED COUPONS

Transliteration : Prestige
4479172  20/03/2020
TTK Prestige Limited
Registered office at Plot no. 38, SIPCOT Industrial Complex, Hosur-635126 and its corporate office at 11th Floor, Brigade Tower, 135
Brigade Road, Bangalore - 560 025, State of Karnataka, India
MANUFACTURES AND MERCHANTS
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since :18/07/2018
To be associated with:
491297
CHENNAI
Cl.9;DOWNLOADABLE PUBLICATIONS; DOWNLOADABLE ELECTRONIC PUBLICATIONS; ELECTRONIC PUBLICATIONS; PUBLICATIONS IN ELECTRONIC FORMAT; ELECTRONIC PUBLICATIONS DOWNLOADABLE FROM DATABASES OR THE INTERNET; DOWNLOADABLE ELECTRONIC PUBLICATIONS IN THE NATURE OF MAGAZINES; ELECTRONIC PUBLICATIONS [DOWNLOADABLE] PROVIDED ON-LINE FROM DATABASES OR THE INTERNET
Cl.16;STATIONERY; NEWSLETTERS; BROCHURES; PAMPHLETS; CARDBOARD; CARDBOARD ARTICLES; PRINTED MATTER; BOOKS; PERIODICALS; NEWSPAPERS; ARTISTS' MATERIALS; CALENDERED PAPER; DISPLAY BANNERS OF CARDBOARD; PAPER BANNERS; ADVERTISEMENT BOARDS OF PAPER OR CARDBOARD; CARDS; CLIPBOARDS; FLYERS; FOLDERS; POSTERS PRINTED COUPONS
Transliteration : Prestige
TTK Prestige Limited
Registered office at Plot no. 38, SIPCOT Industrial Complex, Hosur-635126 and its corporate office at 11th Floor, Brigade Tower, 135 Brigade Road, Bangalore - 560 025, State of Karnataka, India
MANUFACTURES AND MERCHANTS
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since :21/07/2017
To be associated with:
491297
CHENNAI
Cl.9;DOWNLOADABLE PUBLICATIONS; DOWNLOADABLE ELECTRONIC PUBLICATIONS; ELECTRONIC PUBLICATIONS; PUBLICATIONS IN ELECTRONIC FORMAT; ELECTRONIC PUBLICATIONS DOWNLOADABLE FROM DATABASES OR THE INTERNET; DOWNLOADABLE ELECTRONIC PUBLICATIONS IN THE NATURE OF MAGAZINES; ELECTRONIC PUBLICATIONS [DOWNLOADABLE] PROVIDED ON-LINE FROM DATABASES OR THE INTERNET
Cl.16;STATIONERY; NEWSLETTERS; BROCHURES; PAMPHLETS; CARDBOARD; CARDBOARD ARTICLES; PRINTED MATTER; BOOKS; PERIODICALS; NEWSPAPERS; ARTISTS' MATERIALS; CALENDERED PAPER; DISPLAY BANNERS OF CARDBOARD; PAPER BANNERS; ADVERTISEMENT BOARDS OF PAPER OR CARDBOARD; CARDS; CLIPBOARDS; FLYERS; FOLDERS; POSTERS PRINTED COUPONS
MOHAMMED ABDALLAH SHARBATLY COMPANY LIMITED
Al-Safa District 11, Abdullah Sharbatly Street 2053, Jeddah 21491, Kingdom of Saudi Arabia
a Limited Company registered in Saudi Arabia.

Address for service in India/Attorney address:
MR. ROHIT SINGH
HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI

Cl.9; Surveying instruments, blueprint apparatus, regulating apparatus, electric, monitoring apparatus, other than for medical purposes, speed checking apparatus for vehicles, converters, electric, distance measuring apparatus, dictating machines, apparatus for recording distance, range finders, compasses for measuring, connections, electric, transmitters of electronic signals, transmitting sets [telecommunication], mileage recorders for vehicles, kilometer recorders for vehicles, surveying apparatus and instruments, data processing apparatus, observation instruments, computer programs, recorded, steering apparatus, automatic, for vehicles, computer programs [downloadable software], Global Positioning System [GPS] apparatus.

Cl.35; Import-export agency services, dissemination of advertising matter, business efficiency expert services, advertising, publicity, organization of exhibitions for commercial or advertising purposes, relocation services for businesses, sales promotion for others, systemization of information into computer databases, on-line advertising on a computer network, procurement services for others [purchasing goods and services for other businesses], commercial administration of the licensing of the goods and services of others, marketing, commercial intermediation services, providing business information via a web site, provision of an on-line marketplace for buyers and sellers of goods and services, production of teleshopping programmes, marketing in the framework of software publishing.

Cl.39; Warehousing, rental of warehouses, freight [shipping of goods], freighting, transport, freight forwarding, marine transport, transport brokerage, transportation information, transport reservation, travel reservation, stevedoring, traffic information, transportation logistics, providing driving directions for travel purposes.
4479264  20/03/2020
FORSAN FOODS & CONSUMER PRODUCTS COMPANY LIMITED
P.O. Box: 8103, Riyadh 11482, Kingdom of Saudi Arabia
a Limited Liability Company registered in Saudi Arabia.

Address for service in India/Attorney address:
MR. ROHIT SINGH
HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI

Cl.29; Butter, Butter (Cocoa), Butter (Coconut), Butter (Peanut), Buttercream, Caviar, Cheese, Coconut oil, Cream (dairy products), Cream (Whipped), Croquettes, Dates, Margarine, Milk, Pickles, Raisins, Yoghurt, Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk products; edible oils and fats.

Cl.30; Coffee, Artificial coffee, Beverages (Chocolate-based), Beverages (Cocoa-based), Beverages (Coffee-based), Beverages (Tea-based), Biscuits, bread, Buns, Cake paste, Cake powder, Cakes, Chocolate, Cocoa, Condiments, Confectionery, Cookies, Cooking salt, Corn flakes, Crackers, Curry [spice], Custard, Honey, Ice cream, Iced tea, Ketchup [sauce], Macaroni, Mustard, Noodles, Pasta, Pepper, Pies, Pizzas, Popcorn, Seasonings, Spices, Sugar, tea; rice; tapioca and sago; flour and preparations made from cereals, pastry and confectionery; ices, treacle; yeast, baking-powder; vinegar, sauces (condiments); ice.

Cl.31; Beans (fresh), Cereal seeds, unprocessed, Citrus fruit, Cocoa beans, raw, Flowers, dried, for decoration, Fruit, fresh, Garden herbs, fresh, Oats, Seeds (Plant), Sesame, Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; natural plants and flowers; foodstuffs for animals; malt.
BloomMX
4479516  20/03/2020
BLOOOM INTERNATIONAL, AG
Industriestrasse 9, 6300 Zug, Canton of Zug, Switzerland
A company incorporated in Switzerland

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI
Cl.9; Software application to analyze the season and farmer’s land condition
Cl.42; Services relating to providing scientific and technical information, services to the farmers as regards crop, soil, seed preparation and planting
4479640   20/03/2020
HARPESTA CONTROL PRIVATE LIMITED
KHANPUR LUNAWADA
Private Limited Company
Address for service in India/Attorney address:
ALPESH RAMESHBHAI DHANDHLYA
401, Haash Complex, Nagri Hospital-Law Garden Road, Nr. Ellise Bridge Police Line, Ahmedabad-380006, Gujarat, India

Proposed to be Used
AHMEDABAD
Cl.1; Chemical used in industry, science, photography, agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; manures; fire extinguishing compositions; tempering and soldering preparations; chemical substances for preserving foodstuffs; tanning substances; adhesive used in industry
Cl.5; Pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; materials for stopping teeth, dental wax; disinfectants; preparation for destroying vermin; fungicides, herbicides
Cl.44; Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4480631    21/03/2020
MOHITKUMAR KALUBHAI GADHIYA
C-51, PRAMUKHCHHAYA SOCIETY, YOGICHOWK, PUNAGAM, SURAT
MY TRADEMARK CLASS IS MULTICLASS
PROPRIETOR
Used Since: 15/04/2019
AHMEDABAD

Cl.24; BROCADES, BUCKRAM, FABRICS FOR TEXTILE USE, NET, COTTON FABRICS, SILK [CLOTH], TEXTILE MATERIAL, VELVET, WOOLLEN CLOTH, AND OTHER INCLUDING IN CLASS 24

Cl.25; CLOTHING, COATS, CLOTHING OF LEATHER, DRESSES, DRESSING GOWNS, JACKETS [CLOTHING], READY-MADE CLOTHING, SHIRTS, SKIRTS, SUITS, TEE-SHIRTS, TIGHTS, TROUSERS AND ALL TYPES OF KIDS WEAR INCLUDING IN CLASS 25.
KAPEEFIT

4480748  21/03/2020
KAPEEFIT HEALTH BRAND PVT. LTD.
536 Indra Nagar, Bareilly- 243122, Uttar Pradesh
A company organised and existing under the laws of India

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used

DELHI

Cl.29; Preserved, dried and cooked fruits and vegetables, jellies, jams, fruit sauces, eggs, milk and milk products, edible oils and fats

Cl.30; Cereals, preparations, tea, coffee and other food supplements, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, flour, bread, pastry and confectionery, ices, honey, treacle, yeast baking powder, salt, mustard, vinegar, sauces (condiments), spices, ice, all type of flour

Cl.31; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt; Mouth Freshners and Betals

Cl.32; Soft Drinks Concentrates, Mineral and Aerated Waters, Other Non-Alcoholic Drinks, Syrups Extracts And Essence For Making No-Alcoholic Beverages And Drinks, Preparations For Making Beverages, Ele, Porter, No-Alcoholic Beer, Fruit Juices, Pulp, Vegetable Drinks, Vegetable Juices, Soft Drinks, Spring Water, Natural Mineral Water, Sarbat Synthetic Sweetened Aerated And Ready To Serve Beverages, Synthetics, Fruit Extracts, Fruit Syrups, Crushes, Cordials, Barley Waters and Purified Drinking Water
KAPEEFIT

4480749   21/03/2020
KAPEEFIT HEALTH BRAND PVT. LTD.
536 Indra Nagar, Bareilly- 243122, Uttar Pradesh
A company organised and existing under the laws of India

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used

DELHI

Cl.35; Advertising, business management, business administration, office function, marketing & distribution of goods, wholesale & retail services relating to ayurvedic, herbal & products, advertising materials of all kinds including website, web hosting, directories, mail information, organizing of exhibition & events, business information services, earning statements, Advertising, Business Administration & Business Management Activities, Online Marketing, Export & Import, Wholesale & Retail Outlets and Shops Including Services Relating To Distribution, Trading and Marketing of Ayurvedic Medicines and Herbal Preparations, Pharmaceutical and Veterinary Preparations; Sanitary Preparations for Medical Purposes; Medicinal Preparations for the Mouth in the form of Drops, Capsules, Tablets Or Compressed Tablets; Pharmaceutical Preparations Sold In Pre-Filled Injectors; Sanitary Preparations For Medical Purposes; Dietetic Food and Substances Adapted for Medical Or Veterinary Use, Food For Babies; Dietary Supplements For Humans And Animals; Plasters, Materials For Dressings; Material For Stopping Teeth, Dental Wax; Disinfectants; Preparations For Destroying Vermin; Pesticides Insecticides , Herbicides, Fungicides, Mosquito Repellents, Mosquito Repellent Coils, Infant Milk Food, Infant Milk Substitutes, Infants' and Invalids' Food And Dietetic Food Includes.

Cl.41; Service in respect of Education and Training, Entertainment, Sporting and Cultural Activities including Providing Education Training Through Academies, Schools, Event Management, Institutes, Educational Centers, Correspondence, Instruction Services, Teaching, Tuitions, Libraries, Publication of Text Books and Magazines, Bookmobile Services, Arranging and Conducting Colloquiums, Conferences, Congresses, Seminars, Symposiums, Workshops, Organizing Competitions (Education and Entertainment), Including Distant Education, E-Learning; Services relating to investigation and development of higher Yogic Practices

Cl.42; Service relating to ayurvedic, homeopathic, medical, hygienic and beauty, yoga and health care services; providing of food and drink; temporary accommodation; veterinary and agricultural services, legal service, scientific and industrial research; computer programming and providing healthcare related and on line awareness programmes, exhibitions and camps websites designs and development of computer softwares and services that cannot be classified in ohter classes, scientific consulting & research services relating to foods & dietary supplements; beverages; food research; food sanitation consultation; quality control of hygiene food & food stuffs; design, development & testing services for others in the fields of new food products, computer services, namely, creating, maintaining, designing, implementing websites in the field of food, drinks; computerized food analysis; research & development of new products.

Cl.44; Hygienic and Beauty, Yoga and Health Care Service, homeopathic medical, hygienic and beauty, yoga and health care service, veterinary and agriculture services, Medical Services; Veterinary Services and Hygienic Care for Human Beings or Animals, Pharmacy Services, Pharmacy Advisory Services, Pharmacy Dispensary Services and Healthcare Services; Health Spa Services, Hospitals, Medical Assistance, Medical Clinics, Dispensary and Nursing Home Services, Diagnostic and Pathological Testing Services Including Consultation Relating to Medicine and Healthcare; Aromatherapy; Dentistry; Psychotherapy; Homeopathy, Nutrition, Nutraceutical Medicine, Functional Medicine, Ayurvedic Treatment, Food Supplement Nutrition Consultancy, Acupuncture, Nutritional Immunology, Holistic Health Consultancy, Anti-Aging Therapy
4481063   23/03/2020
CELLBIOS HEALTHCARE & LIFESCIENCES PVT. LTD.
No.3, Easwaran Salai, Karapakkam, Chennai, Tamilnadu, India- 600097
Manufacturer and Merchant
Body Incorporate
Used Since :24/09/2008
To be associated with:
4005660
CHENNAI
Cl.5; Pharmaceutical, Veterinary Products, Dietetic
Cl.10; Medical, Dental, Biotech, Diagnostic, Biopharma, Bioprocess, Instruments, Apparatus and disposable products
4481319  23/03/2020
AMPLUS POWER SUPPLY PRIVATE LIMITED
A-57, DDA Sheds Okhla Industrial Area, Phase- II, New Delhi 110020, India
a company incorporated under the provisions of Companies Act, 2013.

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
To be associated with:
4481318

DELHI
Cl.12;Electric Vehicles, Powertrains.
Cl.37;Charging of electric vehicles.
Cl.39;Transport; packaging and storage of goods; travel arrangement.
BRAVERY LAKE
Priority claimed from 25/09/2019; Application No. : 88630094 ;United States of America

CHU STUDIOS PRODUCTIONS INC.
C/o Allison H. Binder, 9665 Wilshire Blvd., 5th Floor, Beverly Hills, California- 90212, U.S.A.
A California Corporation

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Digital media, namely, downloadable audio and video recordings featuring content in the fields of children's entertainment, family entertainment, drama, action, comedy, adventure, science-fiction, fantasy, thriller, and horror entertainment; downloadable television programs featuring content in the fields of children's entertainment, family entertainment, drama, action, comedy, adventure, science-fiction, fantasy, thriller, and horror entertainment; downloadable video recordings.

Cl.41; Entertainment services, namely, providing multimedia production services; production of television programs; entertainment services, namely, providing ongoing television programs in the fields of children's entertainment, family entertainment, drama, action, comedy, adventure, science-fiction, fantasy, thriller, and horror entertainment; web content production services, namely, production of television shows for broadcast via the internet; providing television programs, not downloadable, via video-on-demand transmission service.
4481657  24/03/2020
ANKIT AGNIHOTRI
1370/8, VIVEKANAND NAGAR, BANK COLONY, SULTANPUR, UP-228001
Individual

Address for service in India/Agents address:
NEELAM DAHIYA
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.

Proposed to be Used

DELHI

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; artificial limbs, eyes and teeth; orthopaedic articles; suture materials; therapeutic and assistive devices adapted for persons with disabilities; massage apparatus; apparatus, devices and articles for nursing infants; sexual activity apparatus, devices and articles.

Cl.12; Vehicles; apparatus for locomotion by land, air or water.
Trade Marks Journal No: 1956, 13/07/2020 Class 99

4481764 24/03/2020
MÉDECINS SANS FRONTIÈRES INTERNATIONAL
Rue de Lausanne 78, CP 116, CH-1211, GENEVE 21, Switzerland
Swiss Corporation

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagon Maestro Plot No. F21A Sector 50 Noida - 201301

Used Since: 29/10/1999

DELHI

Cl. 16; Paper, printed matter namely posters, brochures, leaflets, prospectuses, catalogues, magazines (periodicals), newspapers, postcards, greetings cards, books, bookmarks, calendars, albums, pencils, pads (stationery), envelopes, photographs, negatives, blocks and all other printed matter promoting the activities of humanitarian associations; teaching materials (except apparatus).

Cl. 36; Insurance; financial affairs, monetary affairs, real estate affairs; organization of collections, fundraising services; charitable fundraising; promoting humanitarian association in order to raise financing activities; financial sponsorship; subsidies and aids of any kind in particular for doctors, surgeons, nurses, nursing homes (hospitals) or educational establishments and for humanitarian associations; financial assistance to the development.

Cl. 41; Education; training; entertainment sports and cultural activities, organisation and conducting of seminars, colloquiums, conferences; organisation of exhibitions for cultural or educational purposes; film production, publication of books and periodicals; publication of texts (except advertising texts); publication of electronic books, periodicals and texts (other than advertising) on line. Production of shows; training of personnel working for a humanitarian association, including training of doctors and surgeons, hospital staff, nurses, engineers holiday camp services (entertainment) organisation of competitions; organisation of events for cultural or educational purposes; reporters and photographic reports services.

Cl. 45; Legal services; providing clothing; mediator services in the context of inter-ethnic conflicts and other armed conflicts; review of standards and practices to verify compliance with laws and regulations; actions with the media and relevant institutions, namely lobbying (lobbying services) other than for commercial purposes, including governmental authorities and pharmaceutical industries, to promote access to healthcare, medicines and services social and personal issues in relation to humanitarian aid and development for the most disadvantaged populations.
4481765  24/03/2020
MÉDECINS SANS FRONTIÈRES INTERNATIONAL
Rue de Lausanne 78, CP 116, CH-1211, GENEVE 21, Switzerland
Swiss Corporation

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Used Since :05/04/2013

DELHI

Cl.36; Insurance; financial affairs, monetary affairs, real estate affairs; organization of collections, fundraising services; charitable fundraising; promoting humanitarian association in order to raise financing activities; financial sponsorship; subsidies and aids of any kind in particular for doctors, surgeons, nurses, nursing homes (hospitals) or educational establishments and for humanitarian associations; financial assistance to the development.

Cl.41; Education; training; entertainment sports and cultural activities, organisation and conducting of seminars, colloquiums, conferences; organisation of exhibitions for cultural or educational purposes; film production, publication of books and periodicals; publication of texts (except advertising texts); publication of electronic books, periodicals and texts (other than advertising) on line. Production of shows; training of personnel working for a humanitarian association, including training of doctors and surgeons, hospital staff, nurses, engineers holiday camp services (entertainment) organisation of competitions; organisation of events for cultural or educational purposes; reporters and photographic reports services.

Cl.44; Rest and convalescent homes, medical care, hygiene and beauty care; medical and health consultancy, in particular for populations in developing countries and disadvantaged populations; veterinary and agricultural services; medical surgical services; health care services in aid missions to persons in danger and disadvantaged populations, by providing medicines (pharmaceutical services); hospitals; services of a psychologist; medical and psychological assistance during armed conflicts, internal conflicts and immediate post-conflict situations, famine, severe food shortage and in the fight against epidemics and a poor economic and social situation; operation (management) of a medical database; health care services to populations, in particular provision of medical assistance emergency in times of war, epidemics or natural disasters; services providing medical assistance to disadvantaged populations, particularly, development and introduction of programs consisting of medical care by doctors and paramedics, medical clinics, pharmacy advice; running services (management) of a medical database; lending of sanitary installations.

Cl.45; Legal services; providing clothing; mediator services in the context of inter-ethnic conflicts and other armed conflicts; review of standards and practices to verify compliance with laws and regulations; actions with the media and relevant institutions, namely lobbying (lobbying services) other than for commercial purposes, including governmental authorities and pharmaceutical industries, to promote access to healthcare, medicines and services social and personal issues in relation to humanitarian aid and development for the most disadvantaged populations.
HeyFun
4482058  25/03/2020
Guangdong OPPO Mobile Telecommunications Corp., Ltd.
No.18 Haibin Road, Wusha, Chang'an, Dongguan, Guangdong, China
A corporation/company organized and existing under the laws of China

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI

Cl.9; Computer programmae, computer software, downloadable software; Software applications for use with mobile devices; Software and applications for mobile devices; Downloadable applications for use with mobile devices, recorded video game programs,.

Cl.41; Game services provided online from a computer network, video game software, providing temporary use of non-downloadable game software, providing online non-downloadable games software.
OnePlus Technology (Shenzhen) Co., Ltd.
18C02, 18C03, 18C04, and 18C05, Shum Yip Terra Building, Binhe Avenue North, Futian District, Shenzhen, Guangdong, China
A limited company organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELI

Cl.9; Data processing apparatus; Encoded identification bracelets, magnetic; Tablet computers; Modems; Smartphones; Global positioning system [GPS] apparatus; Sleeves for laptops; Loudspeakers; Headphones; Electronic book readers; Television apparatus; Remote control apparatus; Electrical adapters; Eyeglasses; Battery chargers; Batteries, electric; Digital televisions; Smartwatches.

Cl.35; Advertising; Online advertising on a computer network; Rental of advertising time on communication media; Market studies; Providing commercial and business contact information; Sales promotion for others; Provision of an online marketplace for buyers and sellers of goods and services; Systemization of information into computer databases; Updating and maintenance of data in computer databases; Rental of vending machines.

Cl.42; Technological research; Research and development of new products for others; Industrial design; Packaging design; Computer software design; Computer virus protection services; Software as a service [SaaS]; Cloud computing; Electronic data storage; Off-site data backup; Weather forecasting; Outsource service providers in the field of information technology.
OnePlus Technology (Shenzhen) Co., Ltd.
18C02, 18C03, 18C04, and 18C05, Shum Yip Terra Building, Binhe Avenue North, Futian District, Shenzhen, Guangdong, China
A limited company organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.9; Data processing apparatus; Encoded identification bracelets, magnetic; Tablet computers; Smartphones; Global positioning system (GPS) apparatus; Sleeves for laptops; Loudspeakers; Headphones; Electronic book readers; Television apparatus; Remote control apparatus; Electrical adapters; Eyeglasses; Battery chargers; Batteries, electric; Digital televisions; Smartwatches.

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Cl.42; Technological research; Research and development of new products for others; Industrial design; Packaging design; Computer software design; Computer virus protection services; Software as a service [SaaS]; Cloud computing; Electronic data storage; Off-site data backup; Weather forecasting; Outsourcing service providers in the field of information technology.
OnePlus Technology (Shenzhen) Co., Ltd.
18C02, 18C03, 18C04, and 18C05, Shum Yip Terra Building, Binhe Avenue North, Futian District, Shenzhen, Guangdong, China
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F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

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Cl.35; Advertising; Online advertising on a computer network; Rental of advertising time on communication media; Market studies; providing commercial and business contact information; Sales promotion for others; Provision of an online marketplace for buyers and sellers of goods and services; Systemization of information into computer databases; Updating and maintenance of data in computer databases; Rental of vending machines.

Cl.42; Technological research; Research and development of new products for others; Industrial design; Packaging design; Computer software design; Computer virus protection services; Software as a service [SaaS]; Cloud computing; Electronic data storage; Off-site data backup; Weather forecasting; Outsource service providers in the field of information technology.
Aljo

4482148    25/03/2020
ALJO Aluminium-Bau Jonuscheit GmbH
Gewerbestr. 2, 27804 Berne, Germany.
A German Company

Address for service in India/Attorney address:
L.S. DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS, F-1/2, OKHLA INDUSTRIAL AREA, PHASE-I, NEW DELHI-110020.

Proposed to be Used

DELI

Cl.6; Transportable buildings of metal; Mirror hangers of metal; metal chests; crates and bins of metal; sheets and plates of metal; sheets of aluminum; Ladders and scaffolding, of metal and Mobile steps [ladders] of metal.

Cl.7; Machines and machine tools; motors and engines for ships (boats) and aeroplanes (aircrafts); hoods, flaps and Crankcases for motors, engines and machines; winching machines; lifting and elevating platforms; Cranes [lifting and hoisting apparatus].

Cl.12; Parts and fittings for vehicles, in particular for ships, yachts and aeroplanes, land vehicles, air vehicles; hangers for use on ships; doors for land and air vehicles and ships; boat masts for ships.

Cl.20; Metallic furniture.

Cl.40; Treatment of materials, Manufacture of furniture and plastic parts to order and specification of others.
Wel-Core
4482298  26/03/2020
WELSPUN FLOORING LIMITED
Welspun House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel (W), Mumbai –400013.
Manufacturer, Trader, Distributor and Services Provider
Body Incorporate

Proposed to be Used
MUMBAI
Cl.19; Tile floorings not of metal, Parquet flooring Vinyl Flooring, Vinyl Tile, Wood Plastic Composite Flooring, Laminate Flooring not of metal, Engineered hardwood flooring, PVC Flooring.
Cl.27; Rugs; Carpets Artificial Grass, Carpet Tiles.
SRROUND

4482364  26/03/2020
SOUND ECOSYSTEM TECHNOLOGIES PVT LTD
1/71, Laxmi Niwas, Road No 25, Sion West, Mumbai - 400022
Social Network
PRIVATE LIMITED COMPANY

Proposed to be Used

MUMBAI

CI.35; Online Business Networking Services; Business Marketing Services; Advertising, Marketing And Promotion Services; Compilation And Systemization Of Information Into Computer Databases; Providing An Online Searchable Database Featuring Employment Opportunities And The Services Of Others; Providing An Online Searchable Database Featuring Business, Employment And Professional Queries And Answers; Providing Information About And Making Referrals Concerning Products, Services, Events, And Activities, Market Research, Business Management of Performing Artists, Provision of advertising space, time and media.

CI.38; Providing Email and Instant Messaging Services, Chat Rooms, Online Forums, Messages among Computer Users, Audio and video broadcasting services over the Internet or other communications network, namely, uploading, posting, showing, displaying, tagging and electronically transmitting information, audio, and video clips; providing access to information, audio, and video via websites.

CI.41; Rental of Audio Equipment, Booking of Seats for Shows, Arranging and Conducting of Concerts and Competition, Audio, Video and Multimedia Productions, Photography, Disc Jockey Services, Dubbing, Entertainment Services, Film Production, Rental of Equipments, Production of Music, Music Halls, Orchestra Services, Impresario Services, Presentation of Live Performances, Scriptwriting Services, Rental of Sound Recordings, Teaching, Music Education, Online Databases in the field of Entertainment

CI.45; Providing Professional And Social Services To Meet The Needs Of Individuals; Social Introduction And Networking Services; Hosting An Online Website Community For Registered Users To Share Information, Photos, Audio And Video Content And Engage In Communication And Collaboration Between And Among Themselves, To Form Groups And To Engage In Social Networking; Providing Information In The Field Of Personal Development, Namely Self-Improvement, Self-Fulfilment.
ZEROFILL
4482576 27/03/2020
HINDUSTAN UNILEVER LIMITED
Unilever House, B. D. Sawant Marg, Chakala, Andheri (East), Mumbai, Maharashtra - 400099, India
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
MUMBAI
Cl.21; Containers for refuse, containers for waste, bins and baskets, not of metal, whether or not on wheels, for indoor and outdoor use.
Cl.35; Consumer information services; providing consumer product information; promotion of the use of packaging materials; promotion of the recycling benefits of packaging materials; promotion of responsible resource management and the benefits of sustainable lifestyle choices; operation and supervision of loyalty schemes and incentive schemes; loyalty, incentive and bonus program services; management of business and customer loyalty, incentive or promotional schemes.
Cl.40; Sorting of waste and recyclable material; recycling of packaging materials; consultancy with regard to the sorting, recycling, utilisation and disposal of waste and packaging material.
4482632  27/03/2020
ERLAB DFS SAS
PARC D'AFFAIRES DES PORTES, BP 403, 27104 VAL DE REUIL CEDEX, FRANCE
a French company
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI
Cl.9; Furniture especially made for laboratories.
Cl.11; Air purifying apparatus and machines.
Cl.42; Quality control.
4482633  27/03/2020
ERLAB DFS SAS
PARC D'AFFAIRES DES PORTES, BP 403, 27104 VAL DE REUIL CEDEX, FRANCE
a French company

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

**Proposed to be Used**

**DELI**

**Cl.9;** Furniture especially made for laboratories.

**Cl.11;** Air purifying apparatus and machines.

**Cl.42;** Quality control.
4482634 27/03/2020
ERLAB DFS SAS
PARC D'AFFAIRES DES PORTES, BP 403, 27104 VAL DE REUIL CEDEX, FRANCE
a French company

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
To be associated with:
2493119, 3307809

DELHI
Cl.9; Furniture especially made for laboratories.
Cl.11; Air purifying apparatus and machines.
Cl.42; Quality control.
HIKE PRIVATE LIMITED
World Mark 1, 4th Floor, Tower-A, Asset Area no. 11, Hospitality District, Indira Gandhi International Airport, New Delhi – 110037, India
a company organized and existing under the laws of India

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
DELHI

Cl.9; Downloadable software for instant messaging; software application for use with mobile devices; downloadable application for use with mobile devices; software to enable the collection, editing, organizing, modifying, uploading, downloading, accessing, storing, posting, displaying, tagging, streaming, linking, sharing, transmitting or otherwise providing information, text, data, images, audio, audio-visual and video content over the internet and other communication networks; downloadable music, images and videos; downloadable software application which allows users to create virtual images and graphical depictions of people, places and things; computer software for use in facilitating voice over internet protocol (VOIP) calls, phone calls, video calls, text messages; software for managing, creating and interacting with an online community; software for annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via internet and communication networks; software for creating, managing and accessing groups within virtual communities; downloadable e-commerce computer software to allow users to perform electronic business transactions via a global computer and communications network; software for making bookings and reservations; software that enables individuals, groups, companies, and brands to create and maintain an online presence for marketing purposes; interactive multimedia software for playing games; recorded computer games programs.

Cl.35; Marketing, advertising and promotion services, namely, arranging, generating and distributing digital coupons, digital offers, advertisements and promotions of others; retail including online retailing.

Cl.38; Electronic messaging; peer-to-peer photo and video sharing services; electronic transmission of digital photo files, videos, graphics, animation, and other audio visual content among internet users; telecommunications services, namely, electronic transmission of data, messages, graphics, images, audio, video and information; providing online chat rooms for transmission of messages among computer users; instant messaging service; voice over internet protocol (VoIP) services; providing online forums for communication on topics of general interest; broadcasting services over computer or other communication networks, namely, uploading, posting, displaying, tagging, and electronically transmitting data, information, messages, graphics, animations, videos, multimedia content, and images; mobile social networking services.

Cl.41; Organization of events for educational purposes; training services; know-how transfer [training]; entertainment services featuring videos, audio, images, text, user-generated content via the internet; entertainment services in the nature of creation, development and production of multimedia entertainment content and graphical depictions of people, places and things; provision of information via blogs featuring information in the field of general entertainment and related information; digital video, audio entertainment publishing services; providing online game services, providing mobile game services, providing mobile recreational and entertainment information services, providing virtual community, providing photo sharing through global communication services; providing online non-downloadable graphics.

Cl.42; Providing non-downloadable software for instant messaging; providing non-downloadable software for use with mobile devices; providing non-downloadable software to enable the collection, editing, organizing, modifying, uploading, downloading, accessing, storing, posting, displaying, tagging, streaming, linking, sharing, transmitting or otherwise enabling access to information, text, data, images, audio, audio-visual and video content over the internet and other communication networks; providing non-downloadable software which allows users to create virtual images and graphical depictions of people, places and things; providing non-downloadable software for use in facilitating voice over internet protocol (VoIP) calls, phone calls, video calls, text messages; non-downloadable software for managing, creating and interacting with an online community; providing non-downloadable software for annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via internet and communication networks; non-downloadable software for creating, managing and accessing groups within virtual communities; providing temporary use of non-downloadable computer software for creating multi-media content and graphical depictions of people, places and things that can be posted, shared and transmitted via multi-media messaging (MMS), text messaging (SMS), email, online chatrooms, global computer networks, and other
telecommunications networks.

**Cl.45:** Online social networking services; social introduction and networking services; online social networking services accessible by means of downloadable mobile application; providing information in the form of databases featuring information in the fields of social networking and social introduction; user and identification verification services; providing access to computer databases in the fields of social networking; providing online computer databases and online searchable databases in the field of social networking.
HIKEGAME

4482646    27/03/2020
HIKE PRIVATE LIMITED
World Mark 1, 4th Floor, Tower-A, Asset Area no. 11, Hospitality District, Indira Gandhi International Airport, New Delhi – 110037, India
a company organized and existing under the laws of India

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
DELHI

Cl.9; Downloadable software for instant messaging; software application for use with mobile devices; downloadable application for use with mobile devices; software to enable the collection, editing, organizing, modifying, uploading, downloading, accessing, storing, posting, displaying, tagging, streaming, linking, sharing, transmitting or otherwise providing information, text, data, images, audio, audio-visual and video content over the internet and other communication networks; downloadable music, images and videos; downloadable software application which allows users to create virtual images and graphical depictions of people, places and things; computer software for use in facilitating voice over internet protocol (VoIP) calls, phone calls, video calls, text messages; software for managing, creating and interacting with an online community; software for annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via internet and communication networks; software for creating, managing and accessing groups within virtual communities; downloadable e-commerce computer software to allow users to perform electronic business transactions via a global computer and communications network; software for making bookings and reservations; software that enables individuals, groups, companies, and brands to create and maintain an online presence for marketing purposes; interactive multimedia software for playing games; recorded computer games programs.

Cl.35; Marketing, advertising and promotion services, namely, arranging, generating and distributing digital coupons, digital offers, advertisements and promotions of others; retail including online retailing.

Cl.38; Electronic messaging; peer-to-peer photo and video sharing services; electronic transmission of digital photo files, videos, graphics, animation, and other audio visual content among internet users; telecommunications services, namely, electronic transmission of data, messages, graphics, images, audio, video and information; providing online chat rooms for transmission of messages among computer users; instant messaging service; voice over internet protocol (VoIP) services; providing online forums for communication on topics of general interest; broadcasting services over computer or other communication networks, namely, uploading, posting, displaying, tagging, and electronically transmitting data, information, messages, graphics, animations, videos, multimedia content, and images; mobile social networking services.

Cl.41; Organization of events for educational purposes; training services; know-how transfer [training]; entertainment services featuring videos, audio, images, text, user-generated content via the internet; entertainment services in the nature of creation, development and production of multimedia entertainment content and graphical depictions of people, places and things; provision of information via blogs featuring information in the field of general entertainment and related information; digital video, audio entertainment publishing services; providing online game services, providing mobile game services, providing mobile recreational and entertainment information services, providing virtual community, providing photo sharing through global communication services; providing online non-downloadable graphics.

Cl.42; Providing non-downloadable software for instant messaging; providing non-downloadable software for use with mobile devices; providing non-downloadable software to enable the collection, editing, organizing, modifying, uploading, downloading, accessing, storing, posting, displaying, tagging, streaming, linking, sharing, transmitting or otherwise enabling access to information, text, data, images, audio, audio-visual and video content over the internet and other communication networks; providing non-downloadable software which allows users to create virtual images and graphical depictions of people, places and things; providing non-downloadable software for use in facilitating voice over internet protocol (VoIP) calls, phone calls, video calls, text messages; non-downloadable software for managing, creating and interacting with an online community; providing non-downloadable software for annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via internet and communication networks; non-downloadable software for creating, managing and accessing groups within virtual communities; providing temporary use of non-downloadable computer software for creating multi-media content and graphical depictions of people, places and things that can be posted, shared and transmitted via multi-media messaging (MMS), text messaging (SMS), email, online chatrooms, global computer networks, and other
telecommunications networks.

Cl.45; Online social networking services; social introduction and networking services; online social networking services accessible by means of downloadable mobile application; providing information in the form of databases featuring information in the fields of social networking and social introduction; user and identification verification services; providing access to computer databases in the fields of social networking; providing online computer databases and online searchable databases in the field of social networking.
HIKEMANSION

4482649    27/03/2020
HIKE PRIVATE LIMITED
World Mark 1, 4th Floor, Tower-A, Asset Area no. 11, Hospitality District, Indira Gandhi International Airport, New Delhi – 110037, India
a company organized and existing under the laws of India

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
DELHI
Cl.9;Downloadable software for instant messaging; software application for use with mobile devices; downloadable application for use with mobile devices; software to enable the collection, editing, organizing, modifying, uploading, downloading, accessing, storing, posting, displaying, tagging, streaming, linking, sharing, transmitting or otherwise providing information, text, data, images, audio, audio-visual and video content over the internet and other communication networks; downloadable music, images and videos; downloadable software application which allows users to create virtual images and graphical depictions of people, places and things; computer software for use in facilitating voice over internet protocol (VOIP) calls, phone calls, video calls, text messages; software for managing, creating and interacting with an online community; software for annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via internet and communication networks; software for creating, managing and accessing groups within virtual communities; downloadable e-commerce computer software to allow users to perform electronic business transactions via a global computer and communications network; software for making bookings and reservations; software that enables individuals, groups, companies, and brands to create and maintain an online presence for marketing purposes; interactive multimedia software for playing games; recorded computer games programs.

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Cl.38;Electronic messaging; peer-to-peer photo and video sharing services; electronic transmission of digital photo files, videos, graphics, animation, and other audio visual content among internet users; telecommunications services, namely, electronic transmission of data, messages, graphics, images, audio, video and information; providing online chat rooms for transmission of messages among computer users; instant messaging service; voice over internet protocol (VoIP) services; providing online forums for communication on topics of general interest; broadcasting services over computer or other communication networks, namely, uploading, posting, displaying, tagging, and electronically transmitting data, information, messages, graphics, animations, videos, multimedia content, and images; mobile social networking services.

Cl.41;Organization of events for educational purposes; training services; know-how transfer [training]; entertainment services featuring videos, audio, images, text, user-generated content via the internet; entertainment services in the nature of creation, development and production of multimedia entertainment content and graphical depictions of people, places and things; provision of information via blogs featuring information in the field of general entertainment and related information; digital video, audio entertainment publishing services; providing online game services, providing mobile game services, providing mobile recreational and entertainment information services, providing virtual community, providing photo sharing through global communication services; providing online non-downloadable graphics.

Cl.42;Providing non-downloadable software for instant messaging; providing non-downloadable software for use with mobile devices; providing non-downloadable software for use in facilitating voice over internet protocol (VoIP) calls, phone calls, video calls, text messages; non-downloadable software for managing, creating and interacting with an online community; providing non-downloadable software for annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via internet and communication networks; non-downloadable software for creating, managing and accessing groups within virtual communities; providing temporary use of non-downloadable computer software for creating multi-media content and graphical depictions of people, places and things that can be posted, shared and transmitted via multi-media messaging (MMS), text messaging (SMS), email, online chatrooms, global computer networks, and other
telecommunications networks.

Cl.45; Online social networking services; social introduction and networking services; online social networking services accessible by means of downloadable mobile application; providing information in the form of databases featuring information in the fields of social networking and social introduction; user and identification verification services; providing access to computer databases in the fields of social networking; providing online computer databases and online searchable databases in the field of social networking.
HIKEAPARTMENT

4482650 27/03/2020
HIKE PRIVATE LIMITED
World Mark 1, 4th Floor, Tower-A, Asset Area no. 11, Hospitality District, Indira Gandhi International Airport, New Delhi – 110037, India
a company organized and existing under the laws of India

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
DELHI

Cl.9; Downloadable software for instant messaging; software application for use with mobile devices; downloadable application for use with mobile devices; software to enable the collection, editing, organizing, modifying, uploading, downloading, accessing, storing, posting, displaying, tagging, streaming, linking, sharing, transmitting or otherwise providing information, text, data, images, audio, audio-visual and video content over the internet and other communication networks; downloadable music, images and videos; downloadable software application which allows users to create virtual images and graphical depictions of people, places and things; computer software for use in facilitating voice over internet protocol (VOIP) calls, phone calls, video calls, text messages; software for managing, creating and interacting with an online community; software for annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via internet and communication networks; software for creating, managing and accessing groups within virtual communities; downloadable e-commerce computer software to allow users to perform electronic business transactions via a global computer and communications network; software for making bookings and reservations; software that enables individuals, groups, companies, and brands to create and maintain an online presence for marketing purposes; interactive multimedia software for playing games; recorded computer games programs.

Cl.35; Marketing, advertising and promotion services, namely, arranging, generating and distributing digital coupons, digital offers, advertisements and promotions of others; retail including online retailing.

Cl.38; Electronic messaging; peer-to-peer photo and video sharing services; electronic transmission of digital photo files, videos, graphics, animation, and other audio visual content among internet users; telecommunications services, namely, electronic transmission of data, messages, graphics, images, audio, video and information; providing online chat rooms for transmission of messages among computer users; instant messaging service; voice over internet protocol (VoIP) services; providing online forums for communication on topics of general interest; broadcasting services over computer or other communication networks, namely, uploading, posting, displaying, tagging, and electronically transmitting data, information, messages, graphics, animations, videos, multimedia content, and images; mobile social networking services.

Cl.41; Organization of events for educational purposes; training services; know-how transfer [training]; entertainment services featuring videos, audio, images, text, user-generated content via the internet; entertainment services in the nature of creation, development and production of multimedia entertainment content and graphical depictions of people, places and things; provision of information via blogs featuring information in the field of general entertainment and related information; digital video, audio entertainment publishing services; providing online game services, providing mobile game services, providing mobile recreational and entertainment information services, providing virtual community, providing photo sharing through global communication services; providing online non-downloadable graphics.

Cl.42; Providing non-downloadable software for instant messaging; providing non-downloadable software for use with mobile devices; providing non-downloadable software to enable the collection, editing, organizing, modifying, uploading, downloading, accessing, storing, posting, displaying, tagging, streaming, linking, sharing, transmitting or otherwise enabling access to information, text, data, images, audio, audio-visual and video content over the internet and other communication networks; providing non-downloadable software which allows users to create virtual images and graphical depictions of people, places and things; providing non-downloadable software for use in facilitating voice over internet protocol (VoIP) calls, phone calls, video calls, text messages; non-downloadable software for managing, creating and interacting with an online community; providing non-downloadable software for annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via internet and communication networks; non-downloadable software for creating, managing and accessing groups within virtual communities; providing temporary use of non-downloadable computer software for creating multi-media content and graphical depictions of people, places and things that can be posted, shared and transmitted via multi-media messaging (MMS), text messaging (SMS), email, online chatrooms, global computer networks, and other
telecommunications networks.

Cl.45; Online social networking services; social introduction and networking services; online social networking services accessible by means of downloadable mobile application; providing information in the form of databases featuring information in the fields of social networking and social introduction; user and identification verification services; providing access to computer databases in the fields of social networking; providing online computer databases and online searchable databases in the field of social networking.
HIKELOFT

4482651    27/03/2020
HIKE PRIVATE LIMITED

World Mark 1, 4th Floor, Tower-A, Asset Area no. 11, Hospitality District, Indira Gandhi International Airport, New Delhi – 110037, India

a company organized and existing under the laws of India

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used

DELHI

Cl.9; Downloadable software for instant messaging; software application for use with mobile devices; downloadable application for use with mobile devices; software to enable the collection, editing, organizing, modifying, uploading, downloading, accessing, storing, posting, displaying, tagging, streaming, linking, sharing, transmitting or otherwise providing information, text, data, images, audio, audio-visual and video content over the internet and other communication networks; downloadable music, images and videos; downloadable software application which allows users to create virtual images and graphical depictions of people, places and things; computer software for use in facilitating voice over internet protocol (VOIP) calls, phone calls, video calls, text messages; software for managing, creating and interacting with an online community; software for annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via internet and communication networks; software for creating, managing and accessing groups within virtual communities; downloadable e-commerce computer software to allow users to perform electronic business transactions via a global computer and communications network; software for making bookings and reservations; software that enables individuals, groups, companies, and brands to create and maintain an online presence for marketing purposes; interactive multimedia software for playing games; recorded computer games programs.

Cl.35; Marketing, advertising and promotion services, namely, arranging, generating and distributing digital coupons, digital offers, advertisements and promotions of others; retail including online retailing.

Cl.38; Electronic messaging; peer-to-peer photo and video sharing services; electronic transmission of digital photo files, videos, graphics, animation, and other audio visual content among internet users; telecommunications services, namely, electronic transmission of data, messages, graphics, images, audio, video and information; providing online chat rooms for transmission of messages among computer users; instant messaging service; voice over internet protocol (VoIP) services; providing online forums for communication on topics of general interest; broadcasting services over computer or other communication networks, namely, uploading, posting, displaying, tagging, and electronically transmitting data, information, messages, graphics, animations, videos, multimedia content, and images; mobile social networking services.

Cl.41; Organization of events for educational purposes; training services; know-how transfer [training]; entertainment services featuring videos, audio, images, text, user-generated content via the internet; entertainment services in the nature of creation, development and production of multimedia entertainment content and graphical depictions of people, places and things; provision of information via blogs featuring information in the field of general entertainment and related information; digital video, audio entertainment publishing services; providing online game services, providing mobile game services, providing mobile recreational and entertainment information services, providing virtual community, providing photo sharing through global communication services; providing online non-downloadable graphics.

Cl.42; Providing non-downloadable software for instant messaging; providing non-downloadable software for use with mobile devices; providing non-downloadable software to enable the collection, editing, organizing, modifying, uploading, downloading, accessing, storing, posting, displaying, tagging, streaming, linking, sharing, transmitting or otherwise enabling access to information, text, data, images, audio, audio-visual and video content over the internet and other communication networks; providing non-downloadable software which allows users to create virtual images and graphical depictions of people, places and things; providing non-downloadable software for use in facilitating voice over internet protocol (VoIP) calls, phone calls, video calls, text messages; non-downloadable software for managing, creating and interacting with an online community; providing non-downloadable software for annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via internet and communication networks; non-downloadable software for creating, managing and accessing groups within virtual communities; providing temporary use of non-downloadable computer software for creating multi-media content and graphical depictions of people, places and things that can be posted, shared and transmitted via multi-media messaging (MMS), text messaging (SMS), email, online chatrooms, global computer networks, and other
telecommunications networks.

Cl.45; Online social networking services; social introduction and networking services; online social networking services accessible by means of downloadable mobile application; providing information in the form of databases featuring information in the fields of social networking and social introduction; user and identification verification services; providing access to computer databases in the fields of social networking; providing online computer databases and online searchable databases in the field of social networking.
HIKESQUARE

4482652    27/03/2020
HIKE PRIVATE LIMITED
World Mark 1, 4th Floor, Tower-A, Asset Area no. 11, Hospitality District, Indira Gandhi International Airport, New Delhi – 110037, India
a company organized and existing under the laws of India

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used

DELHI

Cl.9; Downloadable software for instant messaging; software application for use with mobile devices; downloadable application for use with mobile devices; software to enable the collection, editing, organizing, modifying, uploading, downloading, accessing, storing, posting, displaying, tagging, streaming, linking, sharing, transmitting or otherwise providing information, text, data, images, audio, audio-visual and video content over the internet and other communication networks; downloadable music, images and videos; downloadable software application which allows users to create virtual images and graphical depictions of people, places and things; computer software for use in facilitating voice over internet protocol (VoIP) calls, phone calls, video calls, text messages; software for managing, creating and interacting with an online community; software for annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via internet and communication networks; software for creating, managing and accessing groups within virtual communities; downloadable e-commerce computer software to allow users to perform electronic business transactions via a global computer and communications network; software for making bookings and reservations; software that enables individuals, groups, companies, and brands to create and maintain an online presence for marketing purposes; interactive multimedia software for playing games; recorded computer games programs.

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Cl.38; Electronic messaging; peer-to-peer photo and video sharing services; electronic transmission of digital photo files, videos, graphics, animation, and other audio visual content among internet users; telecommunications services, namely, electronic transmission of data, messages, graphics, images, audio, video and information; providing online chat rooms for transmission of messages among computer users; instant messaging service; voice over internet protocol (VoIP) services; providing online forums for communication on topics of general interest; broadcasting services over computer or other communication networks, namely, uploading, posting, displaying, tagging, and electronically transmitting data, information, messages, graphics, animations, videos, multimedia content, and images; mobile social networking services.

Cl.41; Organization of events for educational purposes; training services; know-how transfer [training]; entertainment services featuring videos, audio, images, text, user-generated content via the internet; entertainment services in the nature of creation, development and production of multimedia entertainment content and graphical depictions of people, places and things; provision of information via blogs featuring information in the field of general entertainment and related information; digital video, audio entertainment publishing services; providing online game services, providing mobile game services, providing mobile recreational and entertainment information services, providing virtual community, providing photo sharing through global communication services; providing online non-downloadable graphics.

Cl.42; Providing non-downloadable software for instant messaging; providing non-downloadable software for use with mobile devices; providing non-downloadable software for use in facilitating voice over internet protocol (VoIP) calls, phone calls, video calls, text messages; non-downloadable software for managing, creating and interacting with an online community; providing non-downloadable software for annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via internet and communication networks; non-downloadable software for creating, managing and accessing groups within virtual communities; providing temporary use of non-downloadable computer software for creating multi-media content and graphical depictions of people, places and things that can be posted, shared and transmitted via multi-media messaging (MMS), text messaging (SMS), email, online chatrooms, global computer networks, and other
telecommunications networks.

**Cl.45;** Online social networking services; social introduction and networking services; online social networking services accessible by means of downloadable mobile application; providing information in the form of databases featuring information in the fields of social networking and social introduction; user and identification verification services; providing access to computer databases in the fields of social networking; providing online computer databases and online searchable databases in the field of social networking.
PMA

4482850  28/03/2020
ABB ASEA BROWN BOVERI LTD
Affolternstrasse 44, Ch-8050 Zurich, Switzerland
A Swiss company organized under the laws of Switzerland

Address for service in India/Attorney address:
ANA LAW GROUP
Indiabulls Finance Centre, Tower-2, 11th Floor, 1103, Elphinstone Road, Mumbai - 400013, India
Used Since :31/12/2002

MUMBAI

Cl.6;Pipes, tubes, corrugated and flexible pipes used for protecting electrical cables, connections and union pieces for
cables, pipes, tubes and flexible pipes, holders, sockets, binding-posts made from metal, connections for pipes, tube,
flexible pipes, tubes, flexible pipes or corrugated pipes made from metal, branch pieces made from metal, connection
fittings for pipes, tubes, flexible and corrugated pipes used to protect electrical cables made from metal, connection/log
angles or bends used for pipes tubes flexible & corrugated pipes used included in class 06.

Cl.9;Materials for electrical installation, namely pipes, tubes, flexible pipes or corrugated pipes and tubes for protecting
electrical cables, plugs, reducers and extensions for electrical wiring, inspection/vent or connection plugs for electrical
machines, devices and/or switch boxes all being goods included in class 9.
4483241  30/03/2020
MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879, USA
a Delaware corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
3829571

CHENNAI

Cl.5; Nutritional supplements; nutritional supplements in liquid form; herbal beverages; nutritional beverages; vitamin-enriched beverages; nutrient-enriched beverages; amino acid-enriched beverages; herb-enriched beverages.

Cl.32; Non-alcoholic beverages, including carbonated drinks and energy drinks; syrups, concentrates, powders and preparations for making beverages, including carbonated drinks and energy drinks; beer.
4483426  30/03/2020
TRANSPORTED ASSET PROTECTION ASSOCIATION ASIA PACIFIC
1 GATEWAY DRIVE, WESTGATE TOWER # 07-01, SINGAPORE 608531
A Company organised under the laws of Singapore

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELI

Cl.39; Transportation logistics; transport; freighting; delivery of goods; freight forwarding; car transport; marine transport; guarded transport of valuables; storage.

Cl.41; Educational services; organization of competitions [education or entertainment]; lending library services; publication of texts, other than publicity texts; rental of cinematographic apparatus; entertainment services; games equipment rental; distribution of video tape; organization of lotteries; toy rental.

Cl.45; Guard services; physical security consultancy; monitoring of burglar and security alarms; intellectual property consultancy; legal research; intellectual property agency services.
GUINNESS WORLD RECORDS LIMITED
South Quay Building, 189 Marsh Wall, London, E14 9SH
A private limited company

Address for service in India/Attorney address:
ANA LAW GROUP
Indiabulls Finance Centre, Tower-2, 11th Floor, 1103, Elphinstone Road, Mumbai - 400013, India

Used Since :06/09/2014

To be associated with:
1695187, 1695188, 1695189, 1695190, 1695191, 1695192

MUMBAI

Cl.9; Animated cartoons; audio-visual teaching apparatus; calculators; cameras; cases, chains, cords and frames for sunglasses and spectacles; computer hardware; computer software; data processing equipment; data storage media; digital music provided from the Internet; DVDs; holograms; game software; electronic publications provided in electronic format or provided on-line from the Internet; image storage media; interactive products for computers and mobile devices, magnets; motion picture films; MP3 players; radios; rulers; sound recordings; sound storage media; sunglasses and spectacles; photographic, cinematographic, optical, weighing, measuring, checking and teaching apparatus or instruments; video recordings; all of the aforementioned goods are limited to those relating to record achievements, record breaking attempts, failures, or events, outstanding achievements, or unusual occurrences, whether relating to human beings, natural phenomena or otherwise occurring, and exclude any of such goods which relate to alcoholic or non-alcoholic beverages of any kind.

Cl.16; Books, activity books; albums; board books; book marks; calendars; catalogues; certificates; colouring books; comic books; educational magazines; exercise books; magazines; notebooks; journals, almanacs, and serialisations; all of the aforementioned goods are limited to those relating to record achievements, record breaking attempts, failures, or events, outstanding achievements, or unusual occurrences, whether relating to human beings, natural phenomena or otherwise occurring, and exclude any of such goods which relate to alcoholic or non-alcoholic beverages of any kind.

Cl.35; Data verification and verification of records; publicity and publication of publicity texts; advertising on a data communications network; data searching in computer files; compilation of information relating to world records, outstanding achievement and record breaking events; all of the aforementioned services are limited to those relating to record achievements, record breaking attempts, failures, or events, outstanding achievements, or unusual occurrences, whether relating to human beings, natural phenomena or otherwise occurring, and exclude any of such services which relate to alcoholic or non-alcoholic beverages of any kind.

Cl.38; Dissemination of television and radio signals whether analogue or digital, by means or terrestrial, satellite, cable,
or other media including point to point, point to multi-point and interactive broadcasting; electronic mail services; provision of telecommunications access and links to computer databases and the Internet; all of the aforementioned services are limited to those relating to record achievements, record breaking attempts, failures, or events, outstanding achievements, or unusual occurrences, whether relating to human beings, natural phenomena or otherwise occurring, and exclude any of such services which relate to alcoholic or non-alcoholic beverages of any kind

Cl.41; Amusement park services; arranging and conducting workshops; club services; training, education, instruction, tutoring and entertainment services; electronic game services provided by means of the Internet; electronic publication services; provision of equipment for the production of films, film, radio and television entertainment; information relating to entertainment or education provided on-line from a computer database or the Internet; museum services; organisation of competitions, games, quizzes, shows; organisation of exhibitions; organisation, production and presentation of live performances and audience participation events; production of films and radio and television programmes; production, editing, presentation, distribution, rental and exhibition of films, computer programs, sound and video recordings, interactive broadcast programs, television and radio programmes; providing digital music from the Internet; providing on-line electronic publications; provision of play events and related facilities for children; provision of workshops; publication of books, magazines, almanacs and journals; publication of electronic books and journals on-line; scriptwriting services; sports and cultural activities; theatre production and related cultural event services; advisory information and consultancy services relating to all the aforesaid services; provision of exhibitions and exhibition materials; all of the aforementioned services are limited to those relating to record achievements, record breaking attempts, failures, or events, outstanding achievements, or unusual occurrences, whether relating to human beings, natural phenomena or otherwise occurring, and exclude any of such services which relate to alcoholic or non-alcoholic beverages of any kind

Cl.42; Design of databases and websites; preparation of measurement criteria; issuing certificates; authentication of records or outstanding achievements; all of the aforementioned services are limited to those relating to record achievements, record breaking attempts, failures, or events, outstanding achievements, or unusual occurrences, whether relating to human beings, natural phenomena or otherwise occurring, and exclude any of such services which relate to alcoholic or non-alcoholic beverages of any kind

Cl.45; Preparation of regulations criteria; advisory services relating to regulations covering records or outstanding achievements; all of the aforementioned services are limited to those relating to record achievements, record breaking attempts, failures, or events, outstanding achievements, or unusual occurrences, whether relating to human beings, natural phenomena or otherwise occurring, and exclude any of such services which relate to alcoholic or non-alcoholic beverages of any kind
PACK45

4484331  02/04/2020

PACK45 LIMITED
120 OXFORD STREET, LONDON, W1D 1LT, UNITED KINGDOM
Manufacturers, Merchants & Service Providers

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used

CHENNAI

Cl.9; SCIENTIFIC, RESEARCH, NAVIGATION, SURVEYING, PHOTOGRAPHIC, CINEMATOGRAPHIC, AUDIOVISUAL, OPTICAL, WEIGHING, MEASURING, SIGNALLING, DETECTING, TESTING, INSPECTING, LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS AND INSTRUMENTS FOR CONDUCTING, SWITCHING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING THE DISTRIBUTION OR USE OF ELECTRICITY; APPARATUS AND INSTRUMENTS FOR RECORDING, TRANSMITTING, REPRODUCING OR PROCESSING SOUND, IMAGES OR DATA; RECORDED AND DOWNLOADABLE MEDIA, COMPUTER SOFTWARE, BLANK DIGITAL OR ANALOGUE RECORDING AND STORAGE MEDIA; MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING DEVICES; COMPUTERS AND COMPUTER PERIPHERAL DEVICES; DIVING SUITS, DIVERS' MASKS, EAR PLUGS FOR DIVERS, NOSE CLIPS FOR DIVERS AND SWIMMERS, GLOVES FOR DIVERS, BREATHING APPARATUS FOR UNDERWATER SWIMMING; FIRE-EXTINGUISHING APPARATUS; SOFTWARE; PRERECORDED FITNESS DVDS; BUSINESS TECHNOLOGY SOFTWARE; INFORMATION TECHNOLOGY AND AUDIOVISUAL EQUIPMENT; WEIGHING APPARATUS; AUDIO APPARATUS, TUNES FOR ENTERTAINMENT PURPOSES; AUDIOVISUAL TEACHING APPARATUS; ELECTRONIC SPORTS TRAINING SIMULATORS [COMPUTER HARDWARE AND SOFTWARE-BASED TEACHING APPARATUS]; FINANCIAL MANAGEMENT SOFTWARE; DOCUMENT MANAGEMENT SOFTWARE; MOBILE DEVICE MANAGEMENT SOFTWARE; BUSINESS PROCESS MANAGEMENT [BPM] SOFTWARE; DOWNLOADABLE MOBILE APPLICATIONS FOR THE MANAGEMENT OF INFORMATION; DOWNLOADABLE COMPUTER SOFTWARE FOR THE MANAGEMENT OF INFORMATION; ENCODED MEMBERSHIP CARDS; DOWNLOADABLE COMPUTER SOFTWARE FOR REMOTE MONITORING AND ANALYSIS; TRAINING SOFTWARE; SPORTS TRAINING SIMULATORS; SIMULATION SOFTWARE [TRAINING]; TRAINING MANUALS IN ELECTRONIC FORMAT; HEALTH MONITORING SOFTWARE; PERSONAL COMPUTERS INCORPORATING DIETARY AID COMPUTER SOFTWARE; BUSINESS SOFTWARE; BUSINESS MANAGEMENT SOFTWARE; BUSINESS APPLICATION SOFTWARE; BUSINESS PERFORMANCE MANAGEMENT [BPM] SOFTWARE; SOFTWARE FOR THE PROCESSING OF BUSINESS TRANSACTIONS; SOFTWARE FOR THE ANALYSIS OF BUSINESS DATA; HEADWEAR FOR SPORTING ACTIVITIES FOR PROTECTION AGAINST INJURY; ABDOMEN PROTECTORS FOR PROTECTION AGAINST INJURY [OTHER THAN PARTS OF SPORTS SUITS OR ADAPTED FOR USE IN SPECIFIC SPORTING ACTIVITIES]; SPORT WHISTLES; SPORTS EYEWEAR; SPORTS HELMETS; MOUTH GUARDS FOR SPORTS; HEAD GUARDS FOR SPORTS; PLATFORM SOFTWARE; DOWNLOADABLE ELECTRONIC NEWSLETTERS; DOWNLOADABLE PRINTABLE PLANNERS AND ORGANIZERS; MOBILE APPS; MOBILE SOFTWARE; EDUCATIONAL MOBILE APPLICATIONS; DOWNLOADABLE MOBILE APPLICATIONS; LEATHER CASES FOR MOBILE PHONES; HOLDERS ADAPTED FOR MOBILE PHONES; CASES ADAPTED FOR MOBILE PHONES; PROTECTIVE CASES FOR MOBILE PHONES; DOWNLOADABLE GRAPHICS FOR MOBILE PHONES; HEADSETS FOR MOBILE TELEPHONES; SOFTWARE AND APPLICATIONS FOR MOBILE DEVICES; DOWNLOADABLE MOBILE APPLICATIONS FOR THE TRANSMISSION OF INFORMATION; NETWORKING SOFTWARE; NETWORK MANAGEMENT SOFTWARE; COMMUNICATION AND NETWORKING SOFTWARE; COMPUTER SOFTWARE PLATFORMS FOR SOCIAL NETWORKING; APPLICATION SOFTWARE FOR SOCIAL NETWORKING SERVICES VIA INTERNET; SOFTWARE IN THE FIELDS OF HEALTH AND FITNESS; DOWNLOADABLE MOBILE APPLICATIONS IN THE FIELDS OF HEALTH AND FITNESS; NETWORKING SOFTWARE IN THE FIELDS OF HEALTH AND FITNESS; SOFTWARE FOR SPORTS CLUBS, MEMBER GROUP AND SOCIETIES; PARTS AND FITTINGS FOR THE AFORESAID GOODS.

Cl.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; ADMINISTRATION OF MEMBERSHIP SCHEMES; ADMINISTRATION OF A DISCOUNT PROGRAM FOR ENABLING PARTICIPANTS TO OBTAIN DISCOUNTS ON GOODS AND SERVICES THROUGH USE OF A DISCOUNT MEMBERSHIP CARD; MARKET ASSESSMENT CONSULTANCY; ASSESSMENT ANALYSIS RELATING TO BUSINESS MANAGEMENT; RETAIL SERVICES IN RELATION TO DIETARY SUPPLEMENTS; MARKETING; MARKETING FORECASTING; PROMOTIONAL MARKETING; MARKETING ASSISTANCE; MARKETING CONSULTANCY; MARKETING RESEARCH; ONLINE MARKETING; DIGITAL MARKETING; PLANNING AND CONDUCTING OF TRADE FAIRS, EXHIBITIONS AND PRESENTATIONS FOR ECONOMIC OR ADVERTISING PURPOSES; ADVISORY SERVICES FOR BUSINESS STRATEGY AND PLANNING; BUSINESS STRATEGY AND PLANNING SERVICES; DISSEMINATION OF ADVERTISING VIA ONLINE
COMMUNICATIONS NETWORKS; ADVERTISING AND MARKETING SERVICES PROVIDED VIA COMMUNICATIONS CHANNELS; COMMUNICATION MEDIA (PRESENTATION OF GOODS ON -), FOR RETAIL PURPOSES; BUSINESS NETWORKING SERVICES; CAREER NETWORKING SERVICES; ADVERTISEMENT VIA MOBILE PHONE NETWORKS; ONLINE BUSINESS NETWORKING SERVICES; ADVERTISING AND MARKETING SERVICES PROVIDED BY MEANS OF SOCIAL MEDIA; ADVICE RELATING TO THE BUSINESS OPERATION OF FITNESS CLUBS; ADVICE RELATING TO THE BUSINESS MANAGEMENT OF FITNESS CLUBS; BUSINESS MANAGEMENT OF FITNESS CLUBS; PROMOTION OF SPORTS COMPETITIONS AND EVENTS; BUSINESS MANAGEMENT OF SPORTING FACILITIES [FOR OTHERS]; PROMOTION OF SPORTS COMPETITIONS AND EVENTS THROUGH SPONSORSHIP OF INTERNATIONAL SPORTS EVENTS; PROVIDING THE GOODS AND SERVICES OF OTHERS BY ARRANGING FOR SPONSORS TO AFFILIATE THEIR GOODS AND SERVICES WITH SPORTING ACTIVITIES; ADVERTISING, INCLUDING PROMOTION OF PRODUCTS AND SERVICES OF THIRD PARTIES THROUGH SPONSORING ARRANGEMENTS AND LICENCE AGREEMENTS RELATING TO INTERNATIONAL SPORTS' EVENTS; ADVICE RELATING TO THE BUSINESS OPERATION OF SPORTS CLUBS, MEMBER GROUP AND SOCIETIES; ADVICE RELATING TO THE BUSINESS MANAGEMENT OF SPORTS CLUBS, MEMBER GROUP AND SOCIETIES; BUSINESS MANAGEMENT OF SPORTS CLUBS, MEMBER GROUP AND SOCIETIES; PROMOTION OF SPORTS COMPETITIONS AND EVENTS FOR SPORTS CLUBS, MEMBER GROUP AND SOCIETIES; BUSINESS MANAGEMENT OF SPORTS CLUBS, MEMBER GROUP AND SOCIETIES [FOR OTHERS]; PROMOTION OF GOODS AND SERVICES THROUGH SPONSORSHIP OF INTERNATIONAL SPORTS EVENTS FOR SPORTS CLUBS, MEMBER GROUP AND SOCIETIES; ADVERTISING FOR SPORTS CLUBS, MEMBER GROUP AND SOCIETIES; INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO THE AFORESAID.

Cl.41;EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; HEALTH EDUCATION; ENTERTAINMENT SERVICES IN THE NATURE OF ARRANGING SOCIAL ENTERTAINMENT EVENTS; PROVIDING INFORMATION ON ENTERTAINMENT THROUGH COMPUTER NETWORKS; PROVIDING ELECTRONIC PUBLICATIONS FROM A GLOBAL COMPUTER NETWORK OR THE INTERNET, NOT DOWNLOADABLE; BUSINESS TRAINING; COACHING [TRAINING]; TRAINING CONSULTANCY; TRAINING COURSES; LIFE COACHING [TRAINING]; ORGANISATION OF TRAINING; PERSONAL COACHING [TRAINING]; TEACHING AND TRAINING IN SPORTS; SPORTING SERVICES; HEALTH AND FITNESS CLUB SERVICES; GYM ACTIVITY CLASSES; PROVIDING OBSTACLE COURSE TRAINING GYM FACILITIES; PROVIDING HEALTH CLUB AND GYMNASIUM SERVICES; GYMNASIUM SERVICES RELATING TO BODY BUILDING; EDUCATIONAL MATERIALS OR APPARATUS [RENTAL OF -]; RENTAL OF SOUND AND VIDEO RECORDING APPARATUS; RENTAL OF SPORTS EQUIPMENT; RENTAL OF SPORTS EQUIPMENT AND FACILITIES; RENTAL SERVICES RELATING TO EQUIPMENT AND FACILITIES FOR EDUCATION, ENTERTAINMENT, SPORTS AND CULTURE; SPORT CAMP; SPORTS TUITION; SPORTS TRAINING; SPORTS REFEREE; SPORTS COACHING; SPORTS EDUCATION SERVICES; SPORTS INSTRUCTION SERVICES; SPORTS AND FITNESS; ORGANISING OF SPORTS AND SPORTS EVENTS; PROVIDING SPORTS NEWS; SPORTS INFORMATION SERVICES; TRAINING OF SPORTS TEACHERS; OPERATION OF SPORTS CAMPS; PROVIDING SPORTS TRAINING FACILITIES; TOURNAMENTS (STAGING OF SPORTS -); RENTAL OF SPORTS GROUNDS; BOOKING OF SPORTS FACILITIES; SPORTING AND RECREATIONAL ACTIVITIES; ENTERTAINMENT SERVICES RELATING TO SPORT; INFORMATION RELATING TO SPORTS EDUCATION; SPORTS TUITION, COACHING AND INSTRUCTION; HIRE OF EQUIPMENT FOR SPORTS; CONDUCTING OF LIVE SPORTS EVENTS; ORGANISATION OF E-SPORTS COMPETITIONS; EDUCATION SERVICES RELATING TO SPORTS; PROVISION OF NEWS RELATING TO SPORT; TICKET PROCUREMENT SERVICES FOR SPORTING EVENTS; TICKET RESERVATION AND BOOKING SERVICES FOR SPORTING EVENTS; PROVIDING ONLINE NEWSLETTERS IN THE FIELDS OF SPORTS ENTERTAINMENT; ARRANGING AND CONDUCTING OF SPORTS EVENTS FOR CHARITABLE PURPOSES; ORGANISATION OF EVENTS FOR CULTURAL, ENTERTAINMENT AND SPORTING PURPOSES; ADVISORY SERVICES RELATING TO THE ORGANISATION OF SPORTING EVENTS; BOOKING OF SPORTS PERSONALITIES FOR EVENTS [SERVICES OF A PROMOTER]; PHYSICAL HEALTH EDUCATION; HEALTH AND WELLNESS TRAINING; HEALTH AND FITNESS TRAINING; PROVIDING OF TRAINING IN THE FIELD OF HEALTH CARE AND NUTRITION; INSTRUCTION IN DIET [NOT MEDICAL]; DIETARY EDUCATION SERVICES; PUBLICATION OF DOCUMENTS IN THE FIELD OF TRAINING, HEALTH AND FITNESS; TRAINING IN YOGA; TRAINING IN SPORTS; INSTRUCTION IN WEIGHT TRAINING; PERSONAL FITNESS TRAINING SERVICES; ORGANISATION OF YOUTH TRAINING SCHEMES; ADVISORY SERVICES RELATING TO TRAINING; TRAINING SERVICES RELATING TO FITNESS; PHYSICAL FITNESS INSTRUCTION; CONDUCTING FITNESS CLASSES; PHYSICAL FITNESS SERVICES; PHYSICAL FITNESS CONSULTATION; PHYSICAL FITNESS CENTRES; EXERCISE [FITNESS] ADVISORY SERVICES; PERSONAL TRAINER SERVICES [FITNESS TRAINING]; PROVIDING FITNESS AND EXERCISE FACILITIES; INSTRUCTION COURSES RELATING TO PHYSICAL FITNESS; CONDUCTING PHYSICAL FITNESS CONDITIONING CLASSES; EDUCATIONAL SERVICES RELATING TO PHYSICAL FITNESS; CONDUCTING TRAINING SESSIONS ON PHYSICAL FITNESS ONLINE; PROVISION OF INFORMATION ON FITNESS TRAINING VIA AN ONLINE PORTAL; INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO THE AFORESAID.

Cl.44;MEDICAL SERVICES; VETERINARY SERVICES; HYgienic AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES; MEDICAL TESTING SERVICES; MEDICAL TESTING SERVICES, NAMELY, FITNESS EVALUATION; HEALTH CONSULTANCY; HEALTH ASSESSMENT SURVEYS; INFORMATION RELATING TO HEALTH; PROVIDING INFORMATION IN THE FIELD OF HEALTH VIA A WEBSITE; NUTRITIONAL ADVICE; FOOD NUTRITION CONSULTATION; PROVISION OF INFORMATION RELATING TO NUTRITION; PROVIDING INFORMATION ABOUT DIETARY SUPPLEMENTS AND NUTRITION; PROVIDING NUTRITIONAL INFORMATION ABOUT DRINKS FOR MEDICAL WEIGHT LOSS PURPOSES; PROVIDING NUTRITIONAL INFORMATION ABOUT FOOD FOR MEDICAL WEIGHT LOSS PURPOSES; MEDICAL HEALTH ASSESSMENT SERVICES; PHYSICAL EXAMINATION; RENTAL OF MEDICAL AND HEALTH CARE EQUIPMENT; SPAS; HEALTH SPA SERVICES; PROVISION OF SPA FACILITIES; FITNESS TESTING; PROVISION OF MEDICAL FACILITIES AT SPORTING EVENTS; SPORTS MASSAGE; PSYCHOLOGICAL COUNSELLING SERVICES IN THE FIELD OF SPORTS; INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO THE AFORESAID.
Trade Marks Journal No: 1956, 13/07/2020 Class 99

4484332 02/04/2020
PACK45 LIMITED
120 OXFORD STREET, LONDON, W1D 1LT, UNITED KINGDOM
Manufacturers, Merchants & Service Providers

Address for service in India/Attorney address:
SUDESHNA PANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used
CHENNAI

CI.9: SCIENTIFIC, RESEARCH, NAVIGATION, SURVEYING, PHOTOGRAPHIC, CINEMATOGRAPHIC, AUDIOVISUAL, OPTICAL, WEIGHING, MEASURING, SIGNALLING, DETECTING, TESTING, INSPECTING, LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS AND INSTRUMENTS FOR CONDUCTING, SWITCHING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING THE DISTRIBUTION OR USE OF ELECTRICITY; APPARATUS AND INSTRUMENTS FOR RECORDING, TRANSMITTING, REPRODUCING OR PROCESSING SOUND, IMAGES OR DATA; RECORDED AND DOWNLOADABLE MEDIA, COMPUTER SOFTWARE, BLANK DIGITAL OR ANALOGUE RECORDING AND STORAGE MEDIA; MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING DEVICES; COMPUTERS AND COMPUTER PERIPHERAL DEVICES; DIVING SUITS, DIVERS’ MASKS, EAR PLUGS FOR DIVERS, NOSE CLIPS FOR DIVERS AND SWIMMERS, GLOVES FOR DIVERS, BREATHING APPARATUS FOR UNDERWATER SWIMMING; FIRE-EXTINGUISHING APPARATUS; SOFTWARE; PRERECORDED FITNESS DVDS; BUSINESS TECHNOLOGY SOFTWARE; INFORMATION TECHNOLOGY AND AUDIOVISUAL EQUIPMENT; WEIGHING APPARATUS; AUDIO APPARATUS; TIMING APPARATUS; MEASURING APPARATUS; AUDIOVISUAL TEACHING APPARATUS; ELECTRONIC SPORTS TRAINING SIMULATORS [COMPUTER HARDWARE AND SOFTWARE-BASED TEACHING APPARATUS]; FINANCIAL MANAGEMENT SOFTWARE; DOCUMENT MANAGEMENT SOFTWARE; MOBILE DEVICE MANAGEMENT SOFTWARE; BUSINESS PROCESS MANAGEMENT [BPM] SOFTWARE; DOWNLOADABLE MOBILE APPLICATIONS FOR THE MANAGEMENT OF INFORMATION; DOWNLOADABLE COMPUTER SOFTWARE FOR THE MANAGEMENT OF INFORMATION; ENCODED MEMBERSHIP CARDS; DOWNLOADABLE COMPUTER SOFTWARE FOR REMOTE MONITORING AND ANALYSIS; TRAINING SOFTWARE; SPORTS TRAINING SIMULATORS; SIMULATION SOFTWARE [TRAINING]; TRAINING MANUALS IN ELECTRONIC FORMAT; HEALTH MONITORING SOFTWARE; PERSONAL COMPUTERS INCORPORATING DIETARY AID COMPUTER SOFTWARE; BUSINESS SOFTWARE; BUSINESS MANAGEMENT SOFTWARE; BUSINESS APPLICATION SOFTWARE; BUSINESS PERFORMANCE MANAGEMENT [BPM] SOFTWARE; SOFTWARE FOR THE PROCESSING OF BUSINESS TRANSACTIONS; SOFTWARE FOR THE ANALYSIS OF BUSINESS DATA; HEADWEAR FOR SPORTING ACTIVITIES FOR PROTECTION AGAINST INJURY; ABDOMEN PROTECTORS FOR PROTECTION AGAINST INJURY [OTHER THAN PARTS OF SPORTS SUITS OR ADAPTED FOR USE IN SPECIFIC SPORTING ACTIVITIES]; SPORT WHISTLES; SPORTS EYEWEAR; SPORTS HELMETS; MOUTH GUARDS FOR SPORTS; HEAD GUARDS FOR SPORTS; PLATFORM SOFTWARE; DOWNLOADABLE ELECTRONIC NEWSLETTERS; DOWNLOADABLE PRINTABLE PLANNERS AND ORGANIZERS; MOBILE APPS; MOBILE SOFTWARE; EDUCATIONAL MOBILE APPLICATIONS; DOWNLOADABLE MOBILE APPLICATIONS; LEATHER CASES FOR MOBILE PHONES; HOLDERS ADAPTED FOR MOBILE PHONES; CASES ADAPTED FOR MOBILE PHONES; PROTECTIVE CASES FOR MOBILE PHONES; DOWNLOADABLE GRAPHICS FOR MOBILE PHONES; HEADSETS FOR MOBILE TELEPHONES; SOFTWARE AND APPLICATIONS FOR MOBILE DEVICES; DOWNLOADABLE MOBILE APPLICATIONS FOR THE TRANSMISSION OF INFORMATION; NETWORKING SOFTWARE; NETWORK MANAGEMENT SOFTWARE; COMMUNICATION AND NETWORKING SOFTWARE; COMPUTER SOFTWARE PLATFORMS FOR SOCIAL NETWORKING; APPLICATION SOFTWARE FOR SOCIAL NETWORKING SERVICES VIA INTERNET; SOFTWARE IN THE FIELDS OF
HEALTH AND FITNESS; DOWNLOADABLE MOBILE APPLICATIONS IN THE FIELDS OF HEALTH AND FITNESS; NETWORKING SOFTWARE IN THE FIELDS OF HEALTH AND FITNESS; SOFTWARE FOR SPORTS CLUBS, MEMBER GROUP AND SOCIETIES; DOWNLOADABLE MOBILE APPLICATIONS FOR SPORTS CLUBS, MEMBER GROUP AND SOCIETIES; NETWORKING SOFTWARE FOR SPORTS CLUBS, MEMBER GROUP AND SOCIETIES; PARTS AND FITTINGS FOR THE AFORESAID GOODS.

Cl.35;ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; ADMINISTRATION OF MEMBERSHIP SCHEMES; ADMINISTRATION OF A DISCOUNT PROGRAM FOR ENABLING PARTICIPANTS TO OBTAIN DISCOUNTS ON GOODS AND SERVICES THROUGH USE OF A DISCOUNT MEMBERSHIP CARD; MARKET ASSESSMENT CONSULTANCY; ASSESSMENT ANALYSIS RELATING TO BUSINESS MANAGEMENT; RETAIL SERVICES IN RELATION TO DIETARY SUPPLEMENTS; MARKETING; MARKETING FORECASTING; PROMOTIONAL MARKETING; MARKETING ASSISTANCE; MARKETING CONSULTANCY; MARKETING RESEARCH; ONLINE MARKETING; DIGITAL MARKETING; PLANNING AND CONDUCTING OF TRADE FAIRS, EXHIBITIONS AND PROMOTIONAL EVENTS; ADVICE RELATING TO BUSINESS OPERATION OF SPORTS CLUBS, MEMBER GROUP AND SOCIETIES; BUSINESS MANAGEMENT OF SPORTS CLUBS, MEMBER GROUP AND SOCIETIES; PROMOTION OF GOODS AND SERVICES THROUGH SPONSORSHIP OF INTERNATIONAL SPORTS EVENTS; ADVISORY SERVICES RELATING TO BUSINESS MANAGEMENT; BUSINESS STRATEGY AND PLANNING SERVICES; DISSEMINATION OF ADVERTISING VIA ONLINE COMMUNICATIONS NETWORKS; ADVERTISING AND MARKETING SERVICES PROVIDED VIA COMMUNICATIONS CHANNELS; COMMUNICATION MEDIA (PRESENTATION OF GOODS ON -), FOR RETAIL PURPOSES; BUSINESS COMMUNICATIONS NETWORKS; ADVERTISING AND MARKETING SERVICES PROVIDED VIA MEANS OF SOCIAL MEDIA; ADVICE RELATING TO THE BUSINESS OPERATION OF FITNESS CLUBS; ADVICE RELATING TO THE BUSINESS MANAGEMENT OF FITNESS CLUBS; BUSINESS MANAGEMENT OF FITNESS CLUBS; PROMOTION OF SPORTS COMPETITIONS AND EVENTS FOR FITNESS CLUBS AND SOCIETIES; BUSINESS MANAGEMENT OF SPORT FACILITIES [FOR OTHERS]; ADVICE RELATING TO THE BUSINESS OPERATION OF FITNESS CLUBS; ADVICE RELATING TO THE BUSINESS MANAGEMENT OF FITNESS CLUBS; BUSINESS MANAGEMENT OF FITNESS CLUBS; PROMOTION OF GOOD AND SERVICES THROUGH SPONSORSHIP OF INTERNATIONAL SPORTS EVENTS; PROMOTING THE GOODS AND SERVICES OF OTHERS BY ARRANGING FOR SPONSORS TO AFFILIATE THEIR GOODS AND SERVICES WITH SPORTING ACTIVITIES; ADVERTISING, INCLUDING PROMOTION OF PRODUCTS AND SERVICES OF THIRD PARTIES THROUGH SPONSORING ARRANGEMENTS AND LICENCE AGREEMENTS RELATING TO INTERNATIONAL SPORTS EVENTS; ADVICE RELATING TO THE BUSINESS OPERATION OF SPORTS CLUBS, MEMBER GROUP AND SOCIETIES; ADVICE RELATING TO THE BUSINESS MANAGEMENT OF SPORTS CLUBS, MEMBER GROUP AND SOCIETIES; BUSINESS MANAGEMENT OF SPORTS CLUBS, MEMBER GROUP AND SOCIETIES; BUSINESS MANAGEMENT OF SPORTS CLUBS, MEMBER GROUP AND SOCIETIES [FOR OTHERS]; PROMOTION OF GOODS AND SERVICES THROUGH SPONSORSHIP OF INTERNATIONAL SPORTS EVENTS FOR SPORTS CLUBS, MEMBER GROUP AND SOCIETIES; ADVERTISING FOR SPORTS CLUBS, MEMBER GROUP AND SOCIETIES; INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO THE AFORESAID.

Cl.41;EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; HEALTH EDUCATION; ENTERTAINMENT SERVICES IN THE NATURE OF ARRANGING SOCIAL ENTERTAINMENT EVENTS; PROVIDING INFORMATION ON ENTERTAINMENT THROUGH COMPUTER NETWORKS; PROVIDING ELECTRONIC PUBLICATIONS FROM A GLOBAL COMPUTER NETWORK OR THE INTERNET, NOT DOWNLOADABLE; BUSINESS TRAINING; COACHING [TRAINING]; TRAINING CONSULTANCY; TRAINING COURSES; LIFE COACHING (TRAINING); ORGANISATION OF TRAINING; PERSONAL COACHING [TRAINING]; TEACHING AND TRAINING IN SPORTS; SPORTING SERVICES; HEALTH AND FITNESS CLUB SERVICES; GYM ACTIVITY CLASSES; PROVIDING OBSTACLE COURSE TRAINING GYM FACILITIES; PROVIDING HEALTH CLUB AND GYMNASIUM SERVICES; GYMNASIUM SERVICES RELATING TO WEIGHT TRAINING; PROVISION OF GYMNASIUM FACILITIES; GYMNASIUM SERVICES RELATING TO BODY BUILDING; EDUCATIONAL MATERIALS OR APPARATUS (RENTAL OF -); RENTAL OF SOUND AND VIDEO RECORDING APPARATUS; RENTAL OF SPORTS EQUIPMENT; RENTAL OF SPORTS EQUIPMENT AND FACILITIES; SPORTS SERVICES RELATING TO EQUIPMENT AND FACILITIES FOR EDUCATION, ENTERTAINMENT, SPORTS AND CULTURE; SPORT CAMPS; SPORTS TUITION; SPORTS TRAINING; SPORTS REFEREEING; SPORTS COACHING; SPORTS EDUCATION SERVICES; SPORTS INSTRUCTION SERVICES; SPORTS AND FITNESS; ORGANISING OF SPORTS EVENTS; PROVIDING SPORTS NEWS; SPORTS INFORMATION SERVICES; TRAINING OF SPORTS TEACHERS; OPERATION OF SPORTS CAMPS; PROVIDING SPORTS TRAINING FACILITIES; TOURNAMENTS (STAGING OF SPORTS); RENTAL OF SPORTS GROUNDS; BOOKING OF SPORTS FACILITIES; SPORTING AND RECREATIONAL ACTIVITIES; ENTERTAINMENT SERVICES RELATING TO SPORT; INFORMATION RELATING TO SPORTS EDUCATION; SPORTS TUITION, COACHING AND INSTRUCTION; HIRE OF EQUIPMENT FOR SPORTS; CONDUCTING OF LIVE SPORTS EVENTS; ORGANISATION OF E-SPORTS COMPETITIONS; EDUCATION SERVICES RELATING TO SPORTS; PROVISION OF NEWS RELATING TO SPORT; TICKET PROCUREMENT SERVICES FOR SPORTING EVENTS; TICKET RESERVATION AND BOOKING SERVICES FOR SPORTING EVENTS; PROVIDING ONLINE NEWSLETTERS IN THE FIELDS OF SPORTS ENTERTAINMENT; ARRANGEMENTS AND MANAGEMENT OF EVENTS FOR CHARITABLE PURPOSES; BOOKING OF SPORTS PERSONALITIES FOR EVENTS (SERVICES OF A PROMOTER); PHYSICAL HEALTH EDUCATION; HEALTH AND WELLNESS TRAINING; HEALTH AND FITNESS TRAINING; PROVIDING OF TRAINING IN THE FIELD OF HEALTH CARE AND NUTRITION; INSTRUCTION IN DIET [NOT MEDICAL]; DIETARY EDUCATION SERVICES; PUBLICATION OF DOCUMENTS IN THE FIELD OF TRAINING, HEALTH AND FITNESS; TRAINING IN YOGA; TRAINING IN SPORTS; INSTRUCTION IN WEIGHT TRAINING; PERSONAL FITNESS TRAINING SERVICES; MARKETING OF YOGA MATERIALS; ADVISORY SERVICES RELATING TO TRAINING; TRAINING SERVICES RELATING TO FITNESS; PHYSICAL FITNESS INSTRUCTION; CONDUCTING FITNESS CLASSES; FITNESS CLUB SERVICES; PHYSICAL FITNESS CONSULTATION; PHYSICAL FITNESS CENTRES; EXERCISE [FITNESS] ADVISORY SERVICES; PERSONAL TRAINER SERVICES [FITNESS TRAINING]; PROVIDING FITNESS AND EXERCISE FACILITIES; INSTRUCTION COURSES RELATING TO PHYSICAL FITNESS; CONDUCTING PHYSICAL FITNESS CONDITIONING CLASSES; EDUCATIONAL SERVICES RELATING TO PHYSICAL FITNESS; CONDUCTING TRAINING SESSIONS ON PHYSICAL FITNESS ONLINE; PROVISION OF INFORMATION ON FITNESS TRAINING VIA AN ONLINE PORTAL; INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO THE AFORESAID.
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES; MEDICAL TESTING SERVICES; MEDICAL TESTING SERVICES, NAMELY, FITNESS EVALUATION; HEALTH CONSULTANCY; HEALTH ASSESSMENT SURVEYS; INFORMATION RELATING TO HEALTH; PROVIDING INFORMATION IN THE FIELD OF HEALTH VIA A WEBSITE; NUTRITIONAL ADVICE; FOOD NUTRITION CONSULTATION; PROVISION OF INFORMATION RELATING TO NUTRITION; PROVIDING INFORMATION ABOUT DIETARY SUPPLEMENTS AND NUTRITION; PROVIDING NUTRITIONAL INFORMATION ABOUT DRINKS FOR MEDICAL WEIGHT LOSS PURPOSES; PROVIDING NUTRITIONAL INFORMATION ABOUT FOOD FOR MEDICAL WEIGHT LOSS PURPOSES; MEDICAL HEALTH ASSESSMENT SERVICES; PHYSICAL EXAMINATION; RENTAL OF MEDICAL AND HEALTH CARE EQUIPMENT; SPAS; HEALTH SPA SERVICES; PROVISION OF SPA FACILITIES; FITNESS TESTING; PROVISION OF MEDICAL FACILITIES AT SPORTING EVENTS; SPORTS MASSAGE; PSYCHOLOGICAL COUNSELLING SERVICES IN THE FIELD OF SPORTS; INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO THE AFORESAID.
Henan Prosper Skins & Leather Enterprise Co., Ltd.
No. 5, West Industrial Zone, Mengzhou City, Henan Province, P.R. China
A limited company organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.18; Animal skins; Curried skins; Leather, unworked or semi-worked; Fur-skins; Fur; Pelts; Imitation leather; Backpacks; Handbags; Bags.

Cl.25; Clothing; Furs [clothing]; Clothing of leather; Footwear; Boots; Caps being headwear; Hosiery; Gloves [clothing]; Scarfs; Belts made of leather [clothing].

Cl.35; Publicity; Advertising; Commercial administration of the licensing of the goods and services of others; Business management assistance; Import-export agency services; Sales promotion for others; Procurement services for others [purchasing goods and services for other businesses]; Provision of an online marketplace for buyers and sellers of goods and services; Personnel management consultancy; Accounting.
HAIMA INVESTMENT GROUP CO., LTD.
No. 2 Jinniu Road, Jinpan Industrial Development Area, Haikou, China
A limited company organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.12; Electric vehicles; Motor cars; Self-driving cars; Automobile bodies; Anti-theft devices for vehicles; Shock absorbers for automobiles; Gear boxes for land vehicles; Air bags [safety devices for automobiles]; automobile tires; Upholstery for vehicles.

Cl.35; Advertising; Presentation of goods on communication media, for retail purposes; Providing business information via a web site; Commercial administration of the licensing of the goods and services of others; Import-export agency services; Sales promotion for others; Provision of an online marketplace for buyers and sellers of goods and services; Procurement services for others [purchasing goods and services for other businesses]; Negotiation and conclusion of commercial transactions for third parties; Office machines and equipment rental.

Cl.37; Motor vehicle maintenance and repair; Vehicle washing; Rebuilding engines that have been worn or partially destroyed; Anti-rust treatment for vehicles; Vehicle service stations [refuelling and maintenance]; Vehicle maintenance; Vehicle breakdown repair services; Vehicle battery charging; Machinery installation, maintenance and repair; Repair of rubber tires.
HUGGIES NATURE CARE

4484612  03/04/2020

KIMBERLY-CLARK WORLDWIDE, INC.
2300 Winchester Road, Neenah, Wisconsin 54956 USA.
a Wisconsin corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used
To be associated with:
1323863

DELHI
Cl.3;Impregnated baby wipes
Cl.5;Disposable diapers and diaper pants
OXYBOOST

4485163  06/04/2020
HYUNDAI MOTOR INDIA LIMITED
A Company incorporated under the Indian companies Act 1956

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, II MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
CHENNAI
Cl.12; Car including parts, fittings and accessories for cars, all being goods falling in class 12
Cl.37; Repair, maintenance, installation and services of vehicles.
Trade Marks Journal No: 1956, 13/07/2020 Class 99

4485164 06/04/2020
HYUNDAI MOTOR INDIA LIMITED
A Company incorporated under the Indian companies Act 1956

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
To be associated with:
4485163
CHENNAI
Cl.12; Car including parts, fittings and accessories for cars, all being goods falling in class 12.
Cl.37; Repair, maintenance, installation and services of vehicles.
Brave New World

4485197  06/04/2020
TEAMWORK ARTS PRIVATE LIMITED
S - 349, Panchsheel Park, New Delhi – 110017
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.35;Advertising; business management; business administration; office functions.
Cl.41;Education; providing of training; entertainment; sporting and cultural activities.
Piñatex

4485431 06/04/2020
Ananas Anam UK Limited
55 Baker Street, London, W1U 7EU, United Kingdom
A company incorporated and existing under the laws of the United Kingdom (i.e. a registered company in England)

Address for service in India/Attorney address:
PREMSAI CHANDRASEKARAN
Mirandah Asia (India), Level 5, Caddie Commercial Tower, Aerocity, IGI Airport, New Delhi- 110037.

Used Since: 21/09/2017

DELHI

Cl.18; Leather and imitations of leather; trunks and travelling bags; handbags; rucksacks, purses; umbrellas, parasols and walking sticks; whips, harness and saddlery; clothing for animals.

Cl.25; Clothing, footwear, headgear.
4485542 07/04/2020
GENEDIREX, INC.
1F., NO. 10, LN. 131, FUXING 2ND RD., GUISHAN DIST., TAOYUAN CITY 33377, TAIWAN (R.O.C.)
A Company duly organized and existing under the laws of Taiwan, R.O.C.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Used Since: 02/09/2009

DELHI
Cl.1; adjuvants, other than for medical or veterinary purposes; protein [raw material]; electrophoresis gels; biological preparations, other than for medical or veterinary purposes; chemical preparations for scientific purposes, other than for medical or veterinary use; biological tissue cultures, other than for medical or veterinary purposes; bacterial preparations, other than for medical and veterinary use; preparations of microorganisms, other than for medical and veterinary use; chemical substances for analyses in laboratories, other than for medical or veterinary purposes; chemical preparations for analyses in laboratories, other than for medical or veterinary purposes; chemical preparations for scientific purposes, other than for medical or veterinary use; chemical reagents, other than for medical or veterinary purposes; diagnostic preparations, other than for medical or veterinary purposes.

Cl.5; serums; media for bacteriological cultures; bacteriological culture mediums; cultures of microorganisms for medical or veterinary use; biological tissue cultures for medical purposes; chemical reagents for medical or veterinary purposes; chemical preparations for veterinary purposes; lotions for veterinary purposes; biological preparations for veterinary purposes; biological tissue cultures for veterinary purposes; diagnostic preparations for veterinary purposes.
OPPO Campus
4485543 07/04/2020
GUANGDONG OPPO MOBILE TELECOMMUNICATIONS CORP., LTD.
No.18 Haibin Road, Wusha, Chang’an, Dongguan, Guangdong, China
A limited company organized and existing under the laws of China.
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Proposed to be Used
DElHI
Cl.35; Advertising; Publicity; Online advertising on a computer network; Presentation of goods on communication media, for retail purposes; Organization of exhibitions for commercial or advertising purposes; Providing business information via a web site; Provision of an online marketplace for buyers and sellers of goods and services; Sales promotion for others; Updating and maintenance of data in computer databases; Web site traffic optimization; Retail or wholesale services for cell phones and electronic products.
Cl.41; Educational services; Instruction services; Vocational guidance [education or training advice]; Coaching [training]; Organization of competitions [education or entertainment]; Arranging and conducting of colloquiums; Arranging and conducting of conferences; Arranging and conducting of congresses; Arranging and conducting of concerts; Arranging and conducting of in-person educational forums; Lending library services; Publication of books; Production of radio and television programmes; Providing online videos, not downloadable; Club services [entertainment or education]; Conducting fitness classes; Toy rental.
Priority claimed from 05/03/2020; Application No.: 88823035; United States of America

DELHI

Cl.9; Digital signal processing apparatus, namely, a programmed microprocessor for incorporation into a medical device for monitoring analytes in interstitial fluids, blood, plasma, or other biological fluids; Digital signal processing apparatus, namely, a programmed microprocessor for incorporation into a medical device for monitoring chronic health conditions; Digital signal processing apparatus, namely, a programmed microprocessor for incorporation into a medical device for monitoring analytes in the human body and automatically or semi-automatically delivering medications to control the analyte concentration to be within a desired range; Digital signal processing apparatus, namely, a programmed microprocessor for incorporation into a medical device for monitoring chronic health conditions and automatically or semi-automatically delivering medications to control or treat the chronic health conditions; Downloadable software in the nature of a mobile applications and hardware for use in the acquisition, processing, analysis, presentation, storage, and transmission of medical and physiological data, namely, data about analytes and chronic health conditions; Downloadable software in the nature of a mobile applications and hardware for use to automatically or semi-automatically deliver medications to control an individual's analyte concentration to be within a desired range or otherwise control or treat an individual's chronic health condition.

Cl.10; Medical devices used to monitor analytes in interstitial fluids, blood, plasma, and other biological fluids; Medical devices used to monitor chronic health conditions; Medical sensors inserted into the human body and used to monitor analytes in the human body or monitor a person's chronic health conditions; Medical devices used to monitor analytes in the human body and to manage diabetes by automatically or semi-automatically delivering measured amounts of medications into the bloodstream over time to control the analyte concentration to be within a desired range; Medical devices used to monitor and manage chronic health conditions by automatically or semi-automatically delivering measured amounts of medications into the bloodstream over time to control or treat an individual's chronic health conditions; Analyte and chronic health condition monitor accessories, namely, transmitters, receivers, and medical sensor insertion devices.

Cl.42; Providing temporary use of on-line non-downloadable software for use in the acquisition, processing, analysis, presentation, storage, and transmission of medical and physiological data, namely, data about analytes and chronic health conditions; Providing temporary use of on-line non-downloadable software for use in connection with providing information, advice, and coaching in the field of health and wellness; Providing temporary use of on-line non-downloadable software for use in connection with providing medical and physiological data and medical and physiological data monitoring.
RICH PRODUCTS CORPORATION
One Robert Rich Way, Buffalo, New York 14213, United States of America
a corporation organised and existing under the laws of the State of Delaware, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:

DELHI

Cl.29: Dairy-based and non-dairy-based whipped toppings; dairy-based and non-dairy-based whipped cream; dairy-based and non-dairy-based sour cream; dairy-based and non-dairy-based beverage creamer; dairy-based and non-dairy-based nut toppings for food products, namely desserts and bakery products; dairy-based cream fillings for food products, namely bakery dessert and bakery product; dairy and non-dairy-based cream fillings based on oil emulsions for food products, namely, bakery desserts and bakery products; dairy and non-dairy-based fruit fillings for food products, namely, bakery desserts and bakery products; dairy and non-dairy-based nut toppings for food products, namely, bakery desserts and bakery products; dairy and non-dairy-based cream toppings for food products, namely, desserts and bakery product; dairy and non-dairy-based cream fillings based on oil emulsions for food products, namely, desserts and bakery products; dairy and non-dairy-based fruit toppings for food products, namely, desserts and bakery products; dairy and non-dairy-based cream products, namely, whipped cream; dairy-based and non-dairy-based whipped cream filling for food products, namely, whipped cream; dairy-based and non-dairy-based whipped cream filling for food products, namely, whipped cream.

Cl.30: Icings being frozen or non-frozen and being ready-to-use or not ready-to-use; chocolate, artificial chocolate, custard, marshmallow and artificial marshmallow toppings for food products, being frozen or non-frozen, and being ready-to-use or not ready-to-use; chocolate and artificial chocolate toppings, icings and fillings; liquid topping syrup for food products; flavored syrups for food products; pudding; ice cream; bases for making milk shakes; syrup for food products; chocolate liquid being toppings for food; chocolate toppings and fillings for use as toppings and fillings on food products; non-dairy-based whipped toppings; non-dairy-based whipped cream; non-dairy-based sour cream; non-dairy-based beverage creamer; non-dairy-based toppings for food products; non-dairy-based fillings for food products;
non-dairy-based icing for food products; non-dairy-based butter; non-dairy-based cream products; non-dairy-based beverages; non-dairy-based ice cream; non-dairy-based yoghurt; non-dairy-based yoghurt-based drinks; non-dairy-based pudding; non-dairy coffee creamers in liquid form; non-dairy whipped filling; non-dairy foods derived from soya bean oil; syrups
Trade Marks Journal No: 1956 , 13/07/2020

Class 99

ANTCHAIN
4488208

16/04/2020

Advanced New Technologies Co., Ltd.
Cayman Corporate Centre, 27 Hospital Road, George Town, Grand Cayman KY1-9008, Cayman Islands
A company organized and existing under the laws of Cayman Islands

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI
Cl.9;Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking
(supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching,
transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of
sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers,
calculating machines, data processing equipment and computers; computer software; computer programs; computer
software in the form of an application for mobile devices and computers; software applications for use with mobile
devices; software for processing electronic payments to and from others; computer software and software applications
used in relation to financial services, financial transactions, electronic commerce, electronic payments, foreign currency
exchange, trading and brokerage services and investment advisory services; authentication software; computer software
and computer software applications (downloadable); instant messaging software; file sharing software; communications
software for electronically exchanging data, audio, video, images and graphics via computer, mobile, wireless, and
telecommunication networks; computer software for processing images, graphics, audio, video, and text; downloadable
computer software to facilitate the electronic transmission of information, data, documents, voice, and images over the
Internet; downloadable computer software which allows users to participate in web-based meetings and classes, with
access to data, documents, images and software applications through a web browser; downloadable computer software
for accessing, viewing, and controlling remote computers and computer networks; downloadable cloud-computing
software; downloadable cloud-based software; computer software for tracking and evaluating customer and personal
behaviour in relation to purchasing decisions; computer software application for use in relation to environmental
conservation, climate change and carbon offsetting; online electronic publications (downloadable from the Internet or a
computer network or a computer database); downloadable electronic publications in the nature of magazines, articles,
brochures, leaflets, datasheets, information materials, instructional materials in the field of business, e-commerce,
information technology, cloud computing, telecommunications, the Internet, business and e-commerce training,
business, sales, marketing and financial management; computer peripherals; notebook computers; laptop computers;
portable computers; handheld computers; personal digital assistants; personal media players; mobile telephones; smart
phones; digital cameras; batteries, battery chargers; computer workstations; computer servers; computer and
telecommunications networking hardware; computer network adaptors, switches, routers and hubs; wireless and wired
modems and communication cards and devices; laptop holders, computer bags; fire-extinguishing apparatus; computer
hardware and firmware; automobile navigation system; compact discs; digital music (downloadable from the Internet);
telecommunications apparatus; mouse mats; mobile phone handsets; mobile phone accessories; downloadable games,
pictures, motion pictures, movies and music; alarm systems; security cameras; mobile radio and television broadcasting
units; television broadcasting equipment; cameras; video cameras; headphones; earphones; speakers; Global
Positioning System (GPS) apparatus and equipment; computer, electronic and video games programmes and software
(including software downloadable from the Internet); liquid crystal displays for telecommunications and electronic
equipment; set top box; remote control; data storage programs; spectacles and sunglasses; electronic signboards;
encoded or magnetic bank credit, debit, cash, charge, telephone and identification cards; automatic teller machines, cash
dispensers; electronic book readers; toner cartridges, unfilled, for printers and photocopiers; baby monitors; video baby
monitors; lens hoods; tablet computers; encoded key cards; 3D spectacles; memory cards for video game machines;
wearable computers, smart phones, monitors, displays, computer hardware, activity trackers, audio equipment,
communications apparatus, telecommunication apparatus, computer peripheral devices, portable media players and
digital electronic communication devices; wearable computers, smartphones, monitors, displays, computer hardware,
activity trackers, audio equipment, communications apparatus, telecommunication apparatus, computer peripheral
devices, portable media players and digital electronic communication devices all for facilitating payment transactions by
electronic means and to allow customers to access financial and bank account information and to transact bank
business; wearable computers, smart phones, monitors, displays, computer hardware, activity trackers, audio equipment,
communications apparatus, telecommunication apparatus, computer peripheral devices, portable media players and
digital electronic communication devices all capable of providing access to wireless communications networks,
telecommunications networks and the Internet; downloadable mobile applications for use with wearable computers, smart
phones, monitors, displays, computer hardware, activity trackers, audio equipment, communications apparatus,
telecommunication apparatus, computer peripheral devices, portable media players and digital electronic communication

11073


devices; computer application software for use with wearable computers, smart phones, monitors, displays, computer hardware, activity trackers, audio equipment, communications apparatus, telecommunication apparatus, computer peripheral devices, portable media players and digital electronic communication devices; encoded or magnetic pre-paid payment, bank, credit, debit, cash and identification cards.

CI.36; Insurance; financial affairs; monetary affairs; real estate affairs; clearing and reconciling financial transactions via a global computer network; online banking services and financial services; credit card services, processing and transmission of bills and payments thereof, and providing insurance for financial transactions; funds transfer services; transmission of funds by electronic means for others; transfer of payments for others via the internet; financial services in the nature of billing and payment processing services; arrangement and management of leases and tenancy; renting and leasing of real estate; real estate appraisal; real estate valuation, real estate financing, real estate investment; real estate brokerage services; real estate agency services; housing agency services; actuarial services; real estate management and consultancy services; rent collection; rental of offices (real estate); rental of apartments and flats; provision of financial information via the Internet; safety deposit and issuing of travel vouchers services; capital investment; financial evaluation insurance, banking, real estate; financial and asset management services; insurance and financial services; financial services provided by telecommunication means; financial consultancy and advisory services; online banking; banking services provided on-line from a computer database or the Internet; securities brokerage services, stock exchange quotation services; stocks and bonds brokerage, financial analysis; debit card services, charge card services and cheque guarantee services; banking, savings account and investment services; financial clearing services; credit verification via global computer information network; electronic credit risk management services; electronic purchase payment and electronic bill payment services; financial accounts debiting and crediting services; electronic banking services; issuance of debit cards and charge cards; telecommunication and Internet; agency for collection of gas and electricity fees; antique appraisal; art appraisal; jewellery appraisal; used car appraisal; tax information supply (financial services); charitable fund raising; organizing of charitable collections; charitable collections; rental of paper money and coin counting or processing machines; rental of cash dispensers or automated-teller machines; online payment services; arranging finance for construction projects; issuing of vouchers; provision of electronic funds transfer services; monetary exchange services, cash dispensing services, provision of prepaid cards and tokens, money transfer services; including all of the aforementioned services provided by electronic means; consultancy, information and advisory services relating to the electronic transfer of funds; foreign currency transfer services; foreign currency exchange; currency trading; currency dealing; brokerage of currency; financial transactions via blockchain; provision of charitable fundraising services in relation to carbon offsetting; brokerage of carbon offsets; financial sponsorship of carbon offset programmes; funding of and investment in emissions reduction projects; investment in carbon offset programmes and projects; investment in emissions reduction funds; provision of loans; providing temporary loans; consultancy, information and advisory services relating to the aforesaid services.

CI.42; Scientific and technological services and research and design relating thereto, industrial analysis and research services; design and development of computer hardware and software; software as a service (SaaS); encryption, decryption and authentication of information, messages and data; providing user authentication services using biometric, facial recognition, finger print authentication, voice recognition and other types of hardware and software authentication technology for provision of financial services, e-commerce transactions, donations, licensed product tracking and fan engagement; data security services; IT security, protection and restoration; computer security threat analysis for protecting data; provision of security services for computer networks, computer access and computerised transactions; certification (quality control) of data via blockchain; data authentication via blockchain; including all of the aforementioned services for use in connection with payment systems; computer services in connection with transmitting information, data, documents, and images over the Internet; application service provider (ASP) services, namely, hosting computer software applications of others; application service provider (ASP) services providing software in the fields of web-based conferencing, audio conferencing, electronic messaging, document collaboration, video conferencing, and voice and call processing; providing online non-downloadable software for facilitating the interoperability of multiple software applications; technical support services relating to computer software and applications provided online, by email, telephone; computer services in connection with providing online community for registered users, namely those who use the software or application in discussions, get feedback from their peers, form virtual communities, engage in social networking, and exchange documents; computer technology advice provided to Internet users by means of a support hotline; computer service relating to creating indexes of information, sites and resources on computer networks; providing search engines; design of computers, notebook computers, laptop computers, portable computers and handheld computers; design of personal digital assistants and personal media players; design of mobile telephones and smart phones; design of digital cameras; computer services; computer programming; computer integration services; computer analysis services; computer programming in relation to the defence against virus; computer system software design; computer software design; computer system design; design and development of webpages; hosting webpages for others; hosting computer application software for searching and retrieving information from databases and computer networks; providing technical information at the specific request of end-users by means of telephone or global computer network; consultancy services in relation to computer software; computer services relating to customized searching of computer databases and websites; computer and electronic signal coding and decoding; conversion of physical data and documents into electronic media format; product testing and evaluation services; architectural and design services; interior designs of buildings, offices and apartments; computer information services; network information services, namely, providing technical information relating to computer software and electronic media format; computer security risk management programs; computer security information, knowledge, and testing services; quality assurance services; computer services relating to certification of business transactions and preparation of reports therefor; access control to (security services for-) computers, electronic networks and databases; security of data transmission services and of transactions via computer networks services; consultancy in the field of data security; technological consultancy concerning securing telecommunications; computerized communication network security services; providing information in the fields of Internet, world wide web and computerized communication network security and the secure transmission of data and information; consulting services in the fields of Internet, world wide web and computerized communication
network security services, information security services; authentication services for computer security; online authentication of electronic signatures; off-site data backup; electronic data storage; providing information on computer technology and programming via a web site; cartography services; cloud computing; cloud hosting provider services; providing temporary use of non-downloadable cloud-based software and cloud computing software; electronic storage of data; providing virtual computer systems and virtual computer environments through cloud computing; rental of entertainment software; technical research in the field of carbon offsetting; provision of information, advice and consultancy in relation to carbon offsetting and environmental protection; providing technological information about environmentally conscious and green innovations; environmental testing, assessment and monitoring services; research in the fields of environmental protection and conservation; research and provision of scientific information in the field of climate change; scientific and industrial consultation services relating to fuels, fuel and carbon dioxide emissions and environmental issues; scientific and technological services relating to recommendation of courses of action to reduce carbon dioxide emission in a cost effective manner; scientific and technological services relating to management of carbon offset programmes; environmental research, management and protection services; consultancy, information and advisory services relating to the aforesaid services.
4488354  17/04/2020
Tencent Holdings Limited
P.O.Box 2681 GT, Century Yard, Cricket Square, Hutchins Drive, George Town, Grand Cayman, Cayman Islands
A Company duly organized and existing under the laws of Cayman Islands.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl.35; Retail services in relation to computer software; subscription to music, video, and audiovisual content transmitting, streaming, and downloading services; arranging subscriptions to telecommunication database services; arranging subscription to an information media package; arranging subscription to television channel; arranging subscriptions to telecommunication services for others; arranging subscriptions to a telematics, telephone or computer services for others; production of audio and video recordings for publicity, advertising and marketing purposes; organization of trade fairs and exhibitions for commercial or advertising purposes; conducting trade shows for industry professionals in the fields of online audio and video production and distribution, user generated content and online advertising; organization of exhibitions in relation to online audio and video production and distribution for commercial or advertising purposes; organization of trade fairs in relation to production and distribution for commercial or advertising purposes; organizing, conducting and hosting social entertainment events; advertising and promotional services; preparing advertisements for use on internet web pages; online advertising via a computer communications network; placing advertisements for others; online auction services; marketing studies and marketing analysis; planning of marketing strategies; provision and collection of market research information; compilation and systemization of information into computer databases; providing marketing research, analysis and reporting services; event marketing service; business management; business administration; office functions; business networking services; business monitoring services; consumer research, consumer market information services; providing information regarding careers, employment, and job placement; sales promotion (for others); computer data recording services; systemization of information into computer databases; compiling and maintaining online directories featuring information regarding personal contact information, business information, business messages for commercial or advertising purposes; business advisory services relating to the selection and use of computers and computer technology; leasing of publicity and marketing presentation materials; business consultation regarding marketing activities and launching of new products; talent agency services [business management of performing artists]; dissemination of advertising matter; rental of advertising space; business services relating to the provision of sponsorship for television and/or radio commercials.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; entertainment services, namely in the nature of sharing and streaming of electronic media, video, movies, pictures, images, text, photos, games, user-generated content, audio content, and information via the Internet and other communication networks; providing entertainment information and entertainment news online incorporating the fields of movies, television, music, sports, travel, current events, reference information, career information, technology, health, education, science, finance, and investing and celebrity personalities via computer networks; entertainment services in the nature of organizing social entertainment events; entertainment services in the nature of creation, development, production and distribution of films, television shows, radio and video shows, multimedia presentations; entertainment services in the form of a continuing news show distributed over computer networks; entertainment services in the nature of contests; audio, video and multimedia production, and photography; production of television programs for broadcast on mobile device, mobile
telephones and cellular phones; production of music video programs for broadcast on computer networks; providing entertainment, namely prerecorded music, information in the field of music, and commentary and articles about music, all via computer networks and provided via a website; publication services; publication of electronic books and journals online; publication of blogs featuring information in the field of electronic media, video, movies, pictures, images, text, photos, games, user-generated content and audio content; digital video, audio and multimedia entertainment publishing services; online digital publishing services; education, training and instructional services in relation to manufacturing, distribution and online video production; organization of competitions for entertainment purposes; information and advisory services relating to entertainment; career information and advisory services (educational and training advice); hosting and organizing awards; organizing performance talent contests; organization, production and presentation of live shows, award and prize ceremonies, award shows, stage events and providing prizes, awards and rewards; organization, production and/or presentation of competitions, quizzes, games, contests, exhibitions for cultural, educational, entertainment, training, amusement or recreational purposes, shows, live and television appearances, audience participation events, recreational events, award events, social events; organization, production and presentation of events and activities for educational, training, self-improvement, enrichment, cultural or entertainment purposes; organization of shows (impresario services); event management services (organization of educational, entertainment, sporting or cultural events); production and rental of animated films and sound and video recordings; production of live entertainment features; production of television features; film, music, arts, culture, news, sports, video and theater entertainment services; audio and/or video recording and/or editing services; ticketing services; rental of apparatus, equipment and facilities therefor.
4488532  17/04/2020
BEIJING DAJIA INTERNET INFORMATION TECHNOLOGY CO., LTD.
Room 101D1-7, 1st Floor, Building 1, No. 6, Shangdi West Road, Haidian District, Beijing, China
COMPANY
Address for service in India/Attorney address:
ADASTRA IP PVT LTD
B2-1050, Spaze iTech Park, Sohna Road, 122002 Gurgaon Delhi NCR, India
Proposed to be Used
To be associated with:
4254580, 4254581, 4254582, 4254583, 4254584, 4254585
DELHI
Cl.9; Downloadable software applications for cell phones; Downloadable computer game software; Computer game software, downloadable; Computer video game software; Downloadable computer software programs; Downloadable electronic publications; Downloadable image files; Downloadable music files.
Cl.35; Presentation of goods on communication media, for retail purposes; Providing business information via a website; Online advertising on a computer network; Advertising; Provision of an online marketplace for buyers and sellers of goods and services; Web site traffic optimization.
Cl.38; Computer aided transmission of messages and images; Providing internet chatrooms; Providing access to databases; Transmission of digital files; Videoconferencing services; Providing online forums.
Cl.41; Providing online electronic publications, not downloadable; Photography; Entertainment services; Game services provided on-line from a computer network; Video production; Providing online videos, not downloadable.
Cl.42; Computer software design; Updating of computer software; Conversion of data or documents from physical to electronic media; Creating and designing website-based indexes of information for others [information technology services]; Providing search engines for the internet; Image processing software design.
Cl.45; On-line social networking services.
KUMOSCALE

4488589  17/04/2020

KIOXIA CORPORATION
1-21, Shibaura 3-chome, Minato-ku, Tokyo, Japan
A Japanese Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Software for managing storage devices accessible via network (remote storage); computer programs; computers; computer hardware; computer software; network servers; computer storage devices; computer memory devices; memories for data processing equipment; electronic memory; flash memories; semiconductor memories; semiconductor memory devices; data storage devices; solid state drives; SD (secure digital) memory cards; USB (universal serial bus) flash memory drives.

Cl.42; Providing non-downloadable software for managing storage devices which accessed via network (remote storage); software as a service [SaaS]; cloud computing; providing non-downloadable computer programs on data networks.
4488590    17/04/2020
KIOXIA CORPORATION
1-21, Shibaura 3-chome, Minato-ku, Tokyo, Japan
A Japanese Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.9; Software for managing storage devices accessible via network (remote storage); computer programs; computers; computer hardware; computer software; network servers; computer storage devices; computer memory devices; memories for data processing equipment; electronic memory; flash memories; semiconductor memories; semiconductor memory devices; data storage devices; solid state drives; SD (secure digital) memory cards; USB (universal serial bus) flash memory drives.

Cl.42; Providing non-downloadable software for managing storage devices which accessed via network (remote storage); software as a service [SaaS]; cloud computing; providing non-downloadable computer programs on data networks.
4488591   17/04/2020
KIOXIA CORPORATION
1-21, Shibaura 3-chome, Minato-ku, Tokyo, Japan
A Japanese Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Software for managing storage devices accessible via network (remote storage); computer programs; computers; computer hardware; computer software; network servers; computer storage devices; computer memory devices; memories for data processing equipment; electronic memory; flash memories; semiconductor memories; semiconductor memory devices; data storage devices; solid state drives; SD (secure digital) memory cards; USB (universal serial bus) flash memory drives.

Cl.42; Providing non-downloadable software for managing storage devices which accessed via network (remote storage); software as a service [SaaS]; cloud computing; providing non-downloadable computer programs on data networks.
MiraiPile

4489172  20/04/2020

JFE STEEL KABUSHIKI KAISHA (JFE STEEL CORPORATION)
2-3 Uchisaiwaicho 2-chome, Chiyoda-ku, Tokyo, Japan

a Japanese corporation

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091

Proposed to be Used
KOLKATA

Cl.6; Unwrought or semi-wrought iron; Unwrought or semi-wrought iron alloy; Unwrought or semi-wrought steel; Steel pipes and tubes; Steel in sheets and plates; Steel in bars, billets, blooms, slabs and rails form; Pilings of metal; Pilings of Steel pipes and tubes; Pilings of metal for building and construction; Building and construction materials of metal; Pilings of metal for prefabricated metal buildings; Pilings of metal for artificial fish reefs; Metal junctions for pipes and tubes; Metal flanges [collars]; Metal hardware [small].

Cl.37; Pile driving services; Pile driving services using steel pipes and tubes; Building and construction services; Construction and maintenance services relating to civil engineering; Construction consultancy; Rental of construction machines and apparatus.
4489260  20/04/2020
SREE CHITRA TIRUNAL INSTITUTE FOR MEDICAL SCIENCES AND TECHNOLOGY
Poojappura, Trivandrum - 695012, INDIA
An Institution of National Importance, Department of Science and Technology, Govt. of India

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091

Proposed to be Used

CHENNAI

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; Artificial limbs, eyes and teeth; Orthopaedic articles; Suture materials; Therapeutic and assistive devices adapted for persons with disabilities; Massage apparatus; Apparatus, devices and articles for nursing infants; Sexual activity apparatus, devices and articles

Cl.44; Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services
SREE CHITRA TIRUNAL INSTITUTE FOR MEDICAL SCIENCES AND TECHNOLOGY
Poojappura, Trivandrum, Kerala - 695012, INDIA
An Institution of National Importance, Department of Science and Technology, Govt. of India

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091

Proposed to be Used

CHENNAI

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; Artificial limbs, eyes and teeth; Orthopaedic articles; Suture materials; Therapeutic and assistive devices adapted for persons with disabilities; Massage apparatus; Apparatus, devices and articles for nursing infants; Sexual activity apparatus, devices and articles

Cl.44; Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services
4489517  21/04/2020
M/S. BENG AGRO AND DAIRY FARMS PRIVATE LIMITED.
PLOT NO.3, ALAGAR RAJA NAGAR, ALAGAR KOIL MAIN ROAD, MADURAI-625014
N.A

Address for service in India/Attorney address:
V.G. GUHAN MURUGAN
BALAJI APARTMENTS, FLAT A-2, A BLOCK, GROUND FLOOR, D.NO.38, PARANGASUPURAM STREET, KODAMBKAM, CHENNAI-600024.

Proposed to be Used
CHENNAI
Cl.32; Packaged drinking Water, Mineral and Aerated water and other non-alcoholic drinks, fruit drinks and fruit juices.
Cl.35; On line trading, Marketing, Distribution, Advertising, Import & Export, wholesale & Retail, Milk and other dairy products, Packaged drinking water, fruit drinks, fruit juices.
4490093  22/04/2020
360DIGITMG PRIVATE LIMITED
2-56/2/19, Thanda Khanamet Village, Meridian School Road, Madhapur, Hyderabad – 500081, Telangana, India
Manufacturers, Merchants & Service Providers

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Used Since :01/10/2019

CHENNAI

Cl.9;DOWNLOADABLE AUDIO FILES, MULTIMEDIA FILES, TEXT FILES, E-MAILS, WRITTEN DOCUMENTS, AUDIO MATERIAL, VIDEO MATERIAL AND GAMES FEATURING INFORMATION IN THE FORM OF DOWNLOADABLE SHORT EDUCATIONAL/TRAINING COMMUNICATIONS IN THE FIELD OF HUMAN RESOURCE DEVELOPMENT FOR THE PROMOTION OF EMPLOYEE RETENTION, CAREER GROWTH AND INCREASED PRODUCTIVITY FOR EMPLOYEES AND EMPLOYERS.

Cl.35;PROVIDING AN INTERACTIVE WEB SITE FEATURING RESUME WRITING INFORMATION TO FACILITATE PREPARATION OF RESUMES; RESUME WRITING; INTERNSHIP PLACEMENT SERVICES.

Cl.41;PROVIDING ONLINE TRAINING; PROVIDING EDUCATION COURSES IN THE FIELD OF CORPORATE TRAINING AND SKILL DEVELOPMENT OFFERED THROUGH ONLINE, NON-DOWNLOADABLE VIDEOS AND INSTRUCTOR ASSISTANCE; PROVIDING ONLINE COURSES OF INSTRUCTION; EDUCATIONAL SERVICES, NAMELY, PROVIDING INTERNSHIPS AND APPRENTICESHIPS IN THE FIELD OF EMPLOYMENT OPPORTUNITY; BASIC AND ADVANCED TRAINING FOR HUMAN RESOURCES DEVELOPMENT; DISTANCE LEARNING SERVICES PROVIDED ONLINE; PRODUCTION OF VIDEO TAPES FOR CORPORATE USE IN CORPORATE EDUCATIONAL TRAINING; COURSES FOR THE DEVELOPMENT OF SKILLS; EDUCATIONAL SERVICES, NAMELY, PROVIDING TRAINING OF PROFESSIONALS FOR CERTIFICATION IN THE FIELD OF PROJECT MANAGEMENT; TRAINING IN THE USE OF DATA PROCESSING PROGRAMS.
LONGEVERON

4490456    23/04/2020
Longeveron LLC
Life Science & Technology Park, 1951 NW, 7th Avenue, Suite 300, Miami, Florida 33136, United States of America
a limited liability company organized and existing under the laws of the State of Delaware, United States of America.

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used

To be associated with:
2980584

DELHI

Cl.1; Stem cells for research or scientific purposes

Cl.5; Pharmaceutical preparations and substances for the treatment of viral, metabolic, endocrine, musculoskeletal, cardiovascular, cardiopulmonary, genitourinary, sexual dysfunction, oncological, hepatological, ophthalmic, respiratory, neurological, gastrointestinal, hormonal, dermatological, psychiatric and immune system related diseases and disorders; Stem cells for medical or veterinary use; Pharmaceutical and veterinary preparations for the treatment of frailty in humans and animals.

Cl.42; Pharmaceutical research and development; Providing medical and scientific research information in the field of pharmaceuticals and clinical trials; Research and development in the pharmaceutical and biotechnology fields; Scientific research services involving stem cells for medical purposes.

Cl.44; Medical and pharmaceutical consultation; Medical services; veterinary services.
LMEPL
4490740  23/04/2020
LITTLE MILLENNIUM EDUCATION PVT. LTD.
514, Udyog Vihar, Phase-III, Gurgaon
The company is incorporated under The Companies Act, 2013
Address for service in India/Attorney address:
BHAVNA GANDHI
97, Hope Apartment, Sector 15, Part-II, Gurgaon, Haryana - 122001, India

Proposed to be Used
DELHI
Cl.16; STATIONERY ITEMS, NAMELY, BOOK, SYLLABUS, CURRICULUM, TEACHING MATERIAL, BROCHURES, PUBLICATIONS, WEBSITE EXTRACTS, PROMOTIONAL MATERIAL.
Cl.35; PROVIDING BUSINESS INFORMATION, ADVERTISING, MARKETING, E-COMMERCE AND PROMOTIONAL SERVICES, BUSINESS ASSISTANCE AND MANAGEMENT SERVICES INCLUDING ONLINE MARKET PLACE.
Cl.41; EDUCATIONAL, INSTITUTIONS, SCHOOL, PROVIDING COACHING & TRAINING ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES AND OTHER EDUCATION SERVICES.
Cl.42; SERVICES RELATED TO HARDWARE AND SOFTWARE SOLUTIONS AND SOFTWARE RELATING TO COMPUTER SERVICES; SOFTWARE SERVICES RELATING TO EDUCATIONAL FIELD.
Trade Marks Journal No: 1956 ,  13/07/2020           Class 99

4491042    24/04/2020
MACPAW INC.
601 Montgomery Street, Suite 1400, San Francisco, California- 94111
Company incorporated as per laws of United States of America
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :01/08/2011

DELI

Cl.9;Computer utility software; computer software for improving operating system performance; computer software to maintain and operate computer systems; Anti-spyware software; Computer anti-virus software; Computer software for home office productivity; Computer software for protecting confidential information from third parties that may be downloaded from a global computer network; Computer software for home office productivity that may be downloaded from a global computer network.

Cl.42;Computer software development.
MACPAW

4491043  24/04/2020
MACPAW INC.
601 Montgomery Street, Suite 1400, San Francisco, California- 94111
Company incorporated as per laws of United States of America

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since :17/07/2008

DELHI

Cl.9; Computer utility software; computer software for improving operating system performance; computer software to maintain and operate computer systems; Anti-spyware software; Computer anti-virus software; Computer software for home office productivity; Computer software for protecting confidential information from third parties that may be downloaded from a global computer network; Computer software for home office productivity that may be downloaded from a global computer network.

Cl.42; Computer software development.
4491519  25/04/2020
TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
3212908

DELHI
Cl.3; Baby care products; baby soap, bubble bath, lotions and cremes, shampoo and conditioner
Cl.5; Baby diapers; disposable training pants
Cl.6; Baskets of common metals; metal hooks; decorative hardware and fixtures made of metal, namely, clothing hooks; decorative boxes made of non-precious metal; desktop statuary made of non-precious metal; wrought iron decorative artwork; decorative hardware and fixtures made of metal, namely, doorknobs, pulls, knobs, handles; metal tubs
Cl.14; Clocks; jewelry and accessory boxes; jewelry organizer cases
Cl.16; Prints; stationery; chalk boards, black boards, magnetic boards; bookends; file boxes for storage of personal records; photo book albums and storage boxes; paint brushes; globes; adhesives for household or stationery use; stencils; wallpaper stencils and decals; posters; printed growth size charts; dry erase writing boards
Cl.18; Bags, namely, tote bags sold empty; diaper bags; infant carriers
Cl.20; Furniture; outdoor and indoor furniture, namely, chairs, motion chairs, rocking chairs, toy boxes, lounge chairs, ottomans, stools, benches, sofas, couches, infant cradles, cribs, bassinets, poufs; infant bouncers; infant walkers; shelving; mirrors; picture frames; photograph frames; beds, pillows and bolsters; seat cushions; sea shells; sleeping bags; non-textile indoor blinds; window blinds; window shades and decorative window finials; wall plaques made of plastic or wood; display boards; clothes hangers; bath pillows; plastic and wood door stops; bean bag chairs; towel
hooks not of metal and fixed towel dispensers not of metal; book racks; magazine racks; trinket boxes made of wood; cushions; statues and figurines of wax, wood; wind chimes; decorative boxes made of wood; fitted furniture covers not of fabric; storage and organization products and accessories, namely, storage shelves, storage drawers, storage cards in the nature of dividers for drawers, storage racks; non-metal containers for storage, namely, wood and plastic storage boxes, crates, and tubs; bookcases; book stands, desks; cabinets; chests of drawers; beds; dressers; nightstands; garment racks; coat stands; hat racks; desktop stationery of wood or plastic; bulletin boards; tack boards; non-metal hooks; non-metal fabric hanging organizers; storage bins not of metal; fitted fabric furniture covers, namely, changing table covers; diaper changing mats; footstools; non-metal safety gates for babies and children; portable baby bath seats for use in bath tubs; mats for infant playpens; cork boards; letter boards for displaying custom messages

Cl.21; Infant bathtubs; potties for children; training and drinking cups; plates; soap dispensers; soap dishes; shower caddies; cotton ball dispensers; holders and dispensers for facial tissues; containers for household or kitchen use; clothes drying racks; waste baskets; home decorative accessories, namely, decorative plates; desktop stationery made of glass and ceramic; baskets comprised of wicker, straw, wood or cloth; piggy banks; cookie cutters; laundry hampers; bath toy storage containers of plastic; oven mitts

Cl.22; Multi-strand lanyard used to attach a child's toys, bottles, books, sippy cup and other similar items to a stroller, car seat, high chair, store cart or other similar apparatus; bed tents; laundry bags; mesh bags for holding household storage and toys; bath toy storage bags of mesh

Cl.24; Crib bumper pads; bedspreads, comforters and bed covers; bed canopies; quilts and duvets; quilt and duvet covers; unfitted fabric furniture covers, namely, changing table covers; diaper changing pads not of paper; linens; shower curtains; shower curtain liners; mattress pads of cotton; mattress pads of foam; bedding, namely, sheets and sheet sets, shams, pillow cases, bed skirts, blankets, coverlets, throws; table linens not of paper, namely, place mats, napkins, tablecloths, fabric table runners and fabric table toppers; fabric window coverings, namely, curtains, draperies, sheers, swags, valances; towels; wash cloths; dish cloths; unfitted fabric slip covers; bath mitts; covers for cushions; fitted toilet lid covers made of fabric; curtain tie-backs in the nature of textile curtain holders; plastic table covers; textile wall hangings; cloth pennants

Cl.25; Cloth and plastic bibs; headwear; aprons; clothing and accessories, namely, children's belts, body suits, pants, diaper pants for holding diapers for infants, jeans, coats, jackets, snowsuits, mittens, ear muffs, gloves, overalls, infant sleepers, sleepwear, robes, socks, t-shirts, swimwear, ties, tights, leggings, tops, undergarments, underwear, vests, sweaters, sweatshirts, sweatpants; footwear, namely, shoes, booties, slippers, boots; dresses; costumes for use in children's dress up play; Halloween costumes and masks sold in connection therewith

Cl.26; Decorative ribbon; hair accessories, namely, bands, barrettes, bows, clips, pins, ponytail holders, ribbons, scrunchies, slides, twisters

Cl.27; Rugs; wallpaper; wallpaper borders; bath mats; fabric bath tub rugs; accent rugs; door mats; woven area rugs; rugs in the nature of floor runners

Cl.28; Baby swings; activity gyms for infants and toddlers; children's multiple activity tables; toy and crib mobiles; Christmas tree ornaments and decorations; bath toys; baby rattles; stuffed and plush toys; infant toys; infant swings

Cl.35; Retail store services featuring infants' and children's products, namely, bedding, furniture, home furnishings, rugs, bathroom furnishings and accessories, window coverings, lighting, toys, household furnishings and accessories; online retail store services featuring infants' and children's products, namely, bedding, furniture, home furnishings, rugs, bathroom furnishings and accessories, window coverings, lighting, toys, household furnishings and accessories
4491603  25/04/2020
OFF-WHITE LLC
c/o Gelfand, Rennert & Feldman, LLP, 360 Hamilton Ave., #100, White Plains, New York - 10601, USA
Company
Address for service in India/Attorney address:
GNP LEGAL
J-223, Lower Ground Floor, J Block, Saket, New Delhi - 110017

Proposed to be Used
DELHI
Cl.4; Candles
Cl.20; Furniture; mirrors; pillows; cushions; beds; mattresses; identification bracelets not of metal; picture frames; door stops, not of metal or rubber; works of art in mixed media composed primarily of polymers; works of art of plastic or wood.
Cl.27; Carpets; rugs; bath mats; yoga mats; door mats; textile floor mats for use in the home; non-textile wall hangings; wallpaper; hard surface coverings for floors; vinyl or plastic wall coverings.
GRAM-FARM ORGANIC TECH PRIVATE LIMITED
2523A, B-Block, SGM Nagar BLOCK-B, NIT FARIDABAD HARYANA-121001
PRIVATE COMPANY

Address for service in India/Attorney address:
VIJAY JAIN
ABHISHEK BUSINESS CENTRE, 307, 3RD FLOOR, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI

Cl.9: Downloadable computer software and application accessible from wireless devices, including mobile phones; Downloadable software supporting viewing, selecting and placing orders for goods from an existing database / online retail catalog, DOWNLOADABLE SOFTWARE FOR PROVIDING INFORMATION IN THE FIELD OF TRANSPORT, PACKAGING AND STORAGE OF GOODS TO THE CUSTOMERS

Cl.30: COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY, CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD, VINEGAR, SAUCES, CONDIMENTS, SPICES

Cl.35: ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION SERVICE, BUSINESS ADMINISTRATION IN THE FIELD OF TRANSPORT AND DELIVERY, BUSINESS MANAGEMENT OF RETAIL OUTLETS, BUSINESS OPERATION OF SHOPPING MALLS, INVENTORING MERCHANDISE, COMPUTER ASSISTED BUSINESS INFORMATION
Proposed to be Used

DELHI

Cl.9; Cell phone application programs; Mobile phone application programs; Computer programs, downloadable; Application programs, downloadable; Computer software; Computer application software, downloadable; Application software, downloadable; Computer software, downloadable; Credit cards; Debit cards; IC cards [smart cards]; Computer identification cards; Chip pre-paid cards; Magnetic strip pre-paid cards; Smart cards [integrated circuit cards]; Magnetic strip cards; Software for processing electronic payments paying to or receiving from others.

Cl.36; Issuance of credit cards services; Processing of credit card payments; Issuance of stored value cards services; Electronic wallet payment services; Organization of monetary collections; Rent collection; Debt collection agencies services; Third party payment services; Payment collection and payment services; Electronic funds transfer; Instalment loans; Loans [financing]; Providing rebates at participating establishments of others through use of a membership card; Financial transactions of virtual currency; Electronic transfer of virtual currency.
HaystackAnalytics

4492419   27/04/2020

HAYSTACKANALYTICS PRIVATE LIMITED
CM 03, 4th Floor KReSiT Building, IIT Bombay, Powai, Mumbai – 400076

Body Incorporate

Address for service in India/Attorney address:
NEHA RAMANI
LexOrbis 146 Jolly Maker Chamber II, Vinay K Shah Marg, Nariman Point, Mumbai – 400021 - India

Used Since :24/07/2018

MUMBAI

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; medical diagnostic instruments

Cl.42; Scientific and technological services and research and design relating thereto; genetic research; Industrial analysis, industrial research; Design and development of computer hardware and software.

Cl.44; Medical services; diagnostic services; Medical testing for diagnostic or treatment purposes; Genetic testing for diagnostic or treatment purposes
4492420  27/04/2020
HAYSTACKANALYTICS PRIVATE LIMITED
CM 03, 4th Floor KReSIT Building, IIT Bombay, Powai, Mumbai – 400076
Body Incorporate
Address for service in India/Attorney address:
NEHA RAMANI
LexOrbis 146 Jolly Maker Chamber II, Vinay K Shah Marg, Nariman Point, Mumbai – 400021 - India
Used Since :03/01/2019
MUMBAI
Cl.10;Surgical, medical, dental and veterinary apparatus and instruments; medical diagnostic instruments
Cl.42;Scientific and technological services and research and design relating thereto; genetic research; Industrial analysis, industrial research; Design and development of computer hardware and software
Cl.44;Medical services; diagnostic services; Medical testing for diagnostic or treatment purposes; Genetic testing for diagnostic or treatment purposes
ADVAMET

4492574  28/04/2020
ABHILASH LIFE SCIENCES LLP
26/D GANESHAPURAM, K. PUDUR, MADURAI – 625007, TAMILNADU, INDIA
Merchants, Manufacturers and Traders
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India
Used Since :22/04/2020
CHENNAI
Cl.5; PHARMACEUTICAL PREPARATIONS; PHARMACEUTICAL SUBSTANCES AND PREPARATIONS.
Cl.35; RETAIL, WHOLESALE SERVICES FOR PHARMACEUTICAL AND MEDICAL SUPPLIES.
4492595  28/04/2020
ARRTURE GROUP LIMITED
RM 10-12, 2/F., AIRPORT WORLD TRADE CENTRE, 1 SKY PLAZA ROAD, HONG KONG INTERNATIONAL AIRPORT, NT, HONG KONG
A Company Incorporated And Existing in Hong Kong

Address for service in India/Attorney address:
S. KUMAR & CO
FLAT NO 59, DDA SFS FLATS, POCKET-1, SEC-4, DWARKA, NEW DELHI 110078

Proposed to be Used
DELHI

Cl.35; Administration Of A Discount Program For Enabling Participants To Obtain Discounts On Goods And Services Through Use Of A Discount Membership Card; Loyalty Scheme Services; Administration Of Loyalty And Incentive Schemes; Administration Of Consumer Loyalty Programs; Organization And Management Of Customer Loyalty Programs; Customer Loyalty Services For Commercial, Promotional And/Or Advertising Purposes.

Cl.36; Providing Rebates At Participating Establishments Of Others Through Use Of A Membership Card; Issuing Tokens Of Value As Part Of A Customer Membership Scheme; Issuing Tokens Of Value As A Reward For Customer Loyalty; Issuing Of Tokens Of Value In Relation To Customer Loyalty Schemes.
4492913  28/04/2020  
VITROMED HEALTHCARE  
A - 27, BAIS GODAM, INDUSTRIAL ESTATE, JAIPUR - 302006, RAJASTHAN, INDIA  
A Partnership Firm  
Address for service in India/Agents address:  
VUTTS & ASSOCIATES  
Proposed to be Used  
To be associated with:  
1551606, 1551607, 1551608  
AHMEDABAD  
Cl.3; Aloe vera gel for cosmetic purposes, Cosmetic gels, Cosmetic soaps, Cosmetic powder, Cosmetic mask, Cosmetic lotions and creams, cosmetic preparations, skin care cosmetics, shampoos; Non-medicated cosmetics and toiletry preparations; non-medicated dentifrices; perfume, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; jojoba shampoo, skin gel, bath gel, hand wash, soaps, washing powder, cosmetics.  
Cl.5; Ayurvedic medicine, Diabetic fruit juice beverages adapted for medical use, Medicated aloe vera based lubricants; Medicated aloe vera-based lubricants; Aloe vera gels for therapeutic purposes; hand sanitizers; mosquito spray, mosquito cream, hand-disinfectant spray, liquid mosquito repellent; Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for human beings and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides; insecticides, pesticides.  
Cl.32; Aloe vera drinks and beverages (non-alcoholic); aloe vera juice; Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages; natural organic fruit juices.
4493353    29/04/2020
HOME PRODUCT CENTER PUBLIC COMPANY LIMITED
31 PRACHACHUENNORTHABURI ROAD, BANG KHEN SUB-DISTRICT, MUANGNORTHABURI DISTRICT, NORTHABURI PROVINCE, THAILAND
Public Limited Company

Address for service in India/Attorney address:
AROMA VARAN MATHUR
H 187, Sector 63, Noida, 201301

Proposed to be Used
DELHI


MOYA

4493471    29/04/2020
HOME PRODUCT CENTER PUBLIC COMPANY LIMITED
31 PRACHACHUENNONTHABURI ROAD, BANG KHEN SUB-DISTRICT, MUANG NONTHABURI DISTRICT, NONTHABURI
PROVINCE, THAILAND
Public Limited Company
Address for service in India/Attorney address:
AROMA VARAN MATHUR
H 187, Sector 63, Noida, 201301

Proposed to be Used
DELHI
Cl.21; 1) Dishes for soap 2) Drying racks for laundry 3) Soap dispensers 4) Toilet utensils 5) Toilet paper holders 6) Toilet paper dispensers 7) Towel rails and rings 8) Toilet cases 9) Cleaning instruments, hand-operated 10) Buckets

Cl.24; 1) Shower curtains of textile or plastic 2) Bath cover 3) Bath towel 4) Floor towel 5) Curtain of textile or plastic 6) Curtain holders of textile material 7) Curtain edge 8) Plastic material [substitute for fabric] 9) Tapestry [wall hangings], of textile 10) Furniture coverings of textile

Cl.27; 1) Wallpaper 2) Textile wallpaper 3) Carpets 4) Non-slip mats 5) Bath mats 6) Mats 7) Rubber mat 8) Decorative wall hangings, not of textile 9) Floor mat 10) Door mats
NUTRAFLO

4493741    30/04/2020

VIJAY RAVIPATI TATA
1002, D Block, Ganesha Temple Road, Min. of communication employees coop, Sahakaranagar, Bangalore

PROPRIETOR

Address for service in India/Attorney address:
IP LEX GLOBAL SERVICES
#82,21ST MAIN,2ND FLOOR, ABOVE SRI KRISHNA STORES, BANASHANKARI 2ND STAGE, BANGALORE - 560070

Proposed to be Used

CHENNAI

Cl.29; DRIED FRUITS AND COOKED FRUITS, VEGETABLES, JELIIES, JAMS, EGG, MILK AND OTHER DAIRY PRODUCTS, EDIBLE OIL, PICKLES AND PRODUCTS INCLUDED IN CIASS-29

Cl.35; ONLINE ORDERING SERVICES FOR FOOD PRODUCTS, GROCERY AND GENERAL MERCHANDISE; UNDERTAKING PROMOTIONAL AND ADVERTISING ACTIVITIES IN RELATION TO THE GOODS OFFERED VIA ONLINE GLOBAL DATABASE; ADVERTISING AND PROMOTIONAL SERVICES; BUSINESS ADMINISTRATION; BUSINESS ADMINISTRATION AND MANAGEMENT IN THE FIELD OF LOGISTICS, PACKAGING, TRANSPORT AND DELIVERY SERVICES; ON-LINE ORDERING SERVICES; OFFICE FUNCTIONS; BUSINESS MANAGEMENT AND CONSULTATION; MARKET RESEARCH; BUSINESS MARKETING CONSULTING SERVICES; BUSINESS INVESTIGATION; FINANCIAL AUDITING AND PROVIDING COMMERCIAL AND STATISTICAL INFORMATION; SYSTEMIZATION OF INFORMATION INTO COMPUTER DATABASE; COMPILATION OF INFORMATION INTO COMPUTER DATABASES; ON-LINE ADVERTISING ON A COMPUTER NETWORK;
4493826    30/04/2020
SHENZHEN DUOQIN TECHNOLOGY CO., LTD.
Room 201, building 9, mabian industrial zone, zone 72, xingdong community, xin 'an street, bao 'an district, shenzhen
COMPANY
Address for service in India/Attorney address:
ADASTRA IP PVT LTD
B2-1050, Spaze iTech Park, Sohna Road, 122002 Gurgaon Delhi NCR, India
Proposed to be Used
DELHI
Cl.9; Smartwatches; Smartglasses; Smart rings; Cellular phones; Smartphones; Satellite navigational apparatus; Remote control apparatus; Electronic key fobs being remote control apparatus; Remote controls; Remote controls for televisions; Theft prevention installations, electric.
Cl.14; Wristwatches; Alarm clocks; Clocks and watches, electric; Stopwatches; Chronometric instruments; Watch bands; Presentation boxes for watches; Watch hands; Chronometers.
Cirpusins

4493876    30/04/2020
MUHAMMED MAJEED
trading as ;SAMI LABS LIMITED
19/1 AND 19/2, I MAIN , II PHASE, PEENYA INDUSTRIAL ESTATE, BANGALORE-560 058, KARNATAKA, INDIA.
Private Limited Company

Proposed to be Used
CHENNAI

Cl.1;Active ingredient for use in the manufacturing of cosmetics, dietary supplements and nutraceuticals; Natural plant extract for use in the manufacturing of cosmetics, dietary supplements and nutraceuticals
Cl.5;Dietary and nutritional supplements; nutraceuticals
PLATESMITH

4494361  01/05/2020
ELIOR INDIA FOOD SERVICES LLP
001, 3B – Ground Floor, RMZ Ecospace Bellandur, Marathalli ORR, Bangalore – 560103, Karnataka, INDIA
Limited Liability Partnership (LLP)
Address for service in India/Attorney address:
MARIA GABRIEL
212, B- Block, Unitech Business Zone, Nirvana Country, Sector- 50, Gurgaon, NCR-122018, India

Proposed to be Used
CHENNAI

Cl.16; Paper and cardboard; Printed matter; Bookbinding material; Photographs; Stationery and office requisites, except furniture; Adhesives for stationery or household purposes; Instructional and teaching materials; Plastic sheets, films and bags for wrapping and packaging; Printers' type, printing blocks;
Cl.25; Clothing, footwear, headgear;
Cl.43; Services for providing food and drink; Temporary accommodation;
4494449  01/05/2020

BEIJING JINDI TECHNOLOGY CO., LTD.
ROOM 2001, 20TH FLOOR, BUILDING B, BUILDING 1, YARD NO. 65, ZHICHUN ROAD, HAIDIAN DISTRICT, BEIJING, P. R. CHINA

Body Incorporate

Address for service in India/Agents address:

JOHN MATHEW & ASSOCIATES.
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018 KERALA

Proposed to be Used

CHENNAI

Cl.9: DATA PROCESSING APPARATUS; COMPUTERS; COMPUTER GAME PROGRAMS; COMPUTER SOFTWARE, RECORDED; COMPUTER PERIPHERAL DEVICES; DOWNLOADABLE IMAGE FILES; MONITORS [COMPUTER PROGRAMS]; COMPUTER PROGRAMS, RECORDED; COMPUTER PROGRAMS [DOWNLOADABLE SOFTWARE]; ELECTRONIC PUBLICATIONS, DOWNLOADABLE; IDENTITY CARDS, MAGNETIC; DOWNLOADABLE GRAPHICS FOR MOBILE PHONES; COMPUTER APPLICATION SOFTWARE FOR MOBILE PHONES; COMPUTER SOFTWARE APPLICATIONS, DOWNLOADABLE; COMPUTER SOFTWARE PLATFORMS, RECORDED OR DOWNLOADABLE; PORTABLE MEDIA PLAYERS; ELECTRONIC NUMERIC DISPLAYS; NAVIGATIONAL INSTRUMENTS; DIGITAL SIGNS; SCALES; ELECTRONIC AGENDAS.

Cl.35: ADVERTISING; ON-LINE ADVERTISING ON A COMPUTER NETWORK; COMMERCIAL INFORMATION AGENCY SERVICES; BUSINESS INVESTIGATIONS; AUCTIONEERING; COMPUTERIZED FILE MANAGEMENT; COMPILATION OF INFORMATION INTO COMPUTER DATABASES; SYSTEMIZATION OF INFORMATION INTO COMPUTER DATABASES; UPDATING AND MAINTENANCE OF DATA IN COMPUTER DATABASES; UPDATING AND MAINTENANCE OF INFORMATION IN REGISTRIES; COMPILING INDEXES OF INFORMATION FOR COMMERCIAL OR ADVERTISING PURPOSES; BUSINESS AUDITING; PROVIDING BUSINESS INFORMATION; PROVIDING BUSINESS INFORMATION VIA A WEB SITE; BUSINESS MANAGEMENT ASSISTANCE; PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES; MARKETING; SEARCH ENGINE OPTIMIZATION FOR SALES PROMOTION; PROVIDING USER REVIEWS FOR COMMERCIAL OR ADVERTISING; PROVIDING USER RANKINGS FOR COMMERCIAL OR ADVERTISING.

Cl.42: SCIENTIFIC RESEARCH; INDUSTRIAL DESIGN; COMPUTER PROGRAMMING; COMPUTER SOFTWARE DESIGN; MAINTENANCE OF COMPUTER SOFTWARE; DUPLICATION OF COMPUTER PROGRAMS; CONVERSION OF DATA OR DOCUMENTS FROM PHYSICAL TO ELECTRONIC MEDIA; DIGITIZATION OF DOCUMENTS [SCANNING]; INFORMATION TECHNOLOGY [IT] CONSULTANCY; PROVIDING INFORMATION ON COMPUTER TECHNOLOGY AND PROGRAMMING VIA A WEB SITE; COMPUTER TECHNOLOGY CONSULTANCY; GRAPHIC ARTS DESIGN; SOFTWARE AS A SERVICE [SAAS]; PROVIDING SEARCH ENGINES FOR THE INTERNET; RENTAL OF COMPUTER SOFTWARE; CREATING AND DESIGNING WEBSITE-BASED INDEXES OF INFORMATION FOR OTHERS [INFORMATION TECHNOLOGY SERVICES]; DATA SECURITY CONSULTANCY; PLATFORM AS A SERVICE [PAAS]; USER AUTHENTICATION SERVICES USING TECHNOLOGY FOR E-COMMERCE TRANSACTIONS; USER AUTHENTICATION SERVICES USING SINGLE SIGN-ON TECHNOLOGY FOR ONLINE SOFTWARE APPLICATIONS;

Transliteration : TIAN YAN CHA
TIANYANCHA
4494450  01/05/2020
BEIJING JINDI TECHNOLOGY CO., LTD.
ROOM 2001, 20TH FLOOR, BUILDING B, BUILDING 1, YARD NO. 65, ZHICHUN ROAD, HAIDIAN DISTRICT, BEIJING, P. R. CHINA

Body Incorporate

Address for service in India/Agents address:
JOHN MATHEW & ASSOCIATES.
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018 KERALA

Proposed to be Used

CHENNAI

Cl.9; DATA PROCESSING APPARATUS; COMPUTERS; COMPUTER GAME PROGRAMS; COMPUTER SOFTWARE, RECORDED; COMPUTER PERIPHERAL DEVICES; DOWNLOADABLE IMAGE FILES; MONITORS [COMPUTER PROGRAMS]; COMPUTER PROGRAMS, RECORDED; COMPUTER PROGRAMS [DOWNLOADABLE SOFTWARE]; ELECTRONIC PUBLICATIONS, DOWNLOADABLE; IDENTITY CARDS, MAGNETIC; DOWNLOADABLE GRAPHICS FOR MOBILE PHONES; COMPUTER APPLICATION SOFTWARE FOR MOBILE PHONES; COMPUTER SOFTWARE APPLICATIONS, DOWNLOADABLE; COMPUTER SOFTWARE PLATFORMS, RECORDED OR DOWNLOADABLE; PORTABLE MEDIA PLAYERS; ELECTRONIC NUMERIC DISPLAYS; NAVIGATIONAL INSTRUMENTS; DIGITAL SIGNS; SCALES; ELECTRONIC AGENDAS;

Cl.35; ADVERTISING; ON-LINE ADVERTISING ON A COMPUTER NETWORK; COMMERCIAL INFORMATION AGENCY SERVICES; BUSINESS INVESTIGATIONS; AUCTIONEERING; COMPUTERIZED FILE MANAGEMENT; COMPILATION OF INFORMATION INTO COMPUTER DATABASES; SYSTEMIZATION OF INFORMATION INTO COMPUTER DATABASES; UPDATING AND MAINTENANCE OF DATA IN COMPUTER DATABASES; UPDATING AND MAINTENANCE OF INFORMATION IN REGISTRIES; COMPILING INDEXES OF INFORMATION FOR COMMERCIAL OR ADVERTISING PURPOSES; BUSINESS AUDITING; PROVIDING BUSINESS INFORMATION; PROVIDING BUSINESS INFORMATION VIA A WEB SITE; BUSINESS MANAGEMENT ASSISTANCE; PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES; MARKETING; SEARCH ENGINE OPTIMIZATION FOR SALES PROMOTION; PROVIDING USER REVIEWS FOR COMMERCIAL OR ADVERTISING; PROVIDING USER RANKINGS FOR COMMERCIAL OR ADVERTISING;

Cl.42; SCIENTIFIC RESEARCH; INDUSTRIAL DESIGN; COMPUTER PROGRAMMING; COMPUTER SOFTWARE DESIGN; MAINTENANCE OF COMPUTER SOFTWARE; DUPLICATION OF COMPUTER PROGRAMS; CONVERSION OF DATA OR DOCUMENTS FROM PHYSICAL TO ELECTRONIC MEDIA; DIGITIZATION OF DOCUMENTS [SCANNING]; INFORMATION TECHNOLOGY [IT] CONSULTANCY; PROVIDING INFORMATION ON COMPUTER TECHNOLOGY AND PROGRAMMING VIA A WEB SITE; COMPUTER TECHNOLOGY CONSULTANCY; GRAPHIC ARTS DESIGN; SOFTWARE AS A SERVICE [SAAS]; PROVIDING SEARCH ENGINES FOR THE INTERNET; RENTAL OF COMPUTER SOFTWARE; CREATING AND DESIGNING WEBSITE-BASED INDEXES OF INFORMATION FOR OTHERS [INFORMATION TECHNOLOGY SERVICES]; DATA SECURITY CONSULTANCY; PLATFORM AS A SERVICE [PAAS]; USER AUTHENTICATION SERVICES USING TECHNOLOGY FOR E-COMMERCE TRANSACTIONS; USER AUTHENTICATION SERVICES USING SINGLE SIGN-ON TECHNOLOGY FOR ONLINE SOFTWARE APPLICATIONS;
GermGuard

4494629  01/05/2020

WELSPUN FLOORING LIMITED
Welspun House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel (W), Mumbai –400013.
Manufacturer, Trader, Distributor and Services Provider

Body Incorporate

Proposed to be Used

MUMBAI

Cl.19; Tile floorings not of metal, Parquet flooring Vinyl Flooring, Vinyl Tile, Wood Plastic Composite Flooring, Laminate Flooring not of metal, Engineered hardwood flooring, PVC Flooring.

Cl.27; Rugs; Carpets Artificial Grass, Carpet Tiles.
Amoled

4494632   01/05/2020
WELSPUN FLOORING LIMITED
Wel spun House, 6th Floor, Kamala City, Senapat i Bapat Marg, Lower Parel (W), Mumbai –400013.
Manufacturer, Trader, Distributor and Services Provider
Body Incorporate

Proposed to be Used
MUMBAI

Cl.19; Tile floorings not of metal, Parquet flooring Vinyl Flooring, Vinyl Tile, Wood Plastic Composite Flooring, Laminate Flooring not of metal, Engineered hardwood flooring, PVC Flooring.
Cl.27; Rugs; Carpets Artificial Grass, Carpet Tiles.
ORGANIC LOVERS
4494666  01/05/2020
KIRAN MULJI SHAH
B-802/803, Park Side -2 , Raheja Estate, Kulupwadi, Borivali- East, Mumbai-400066
Individual
Address for service in India/Attorney address:
JITENDRA KUMAR SHARMA
D 349, Block D Govindpuram, Ghaziabad 201013, U.P.

Proposed to be Used
MUMBAI
Cl.35; Online; Retail; Wholesale Services featuring all food products including Meat and meat products, Fish, seafood and molluscs, not live; Dairy products and dairy substitutes; Cheese; Edible oils and fats; Processed fruits, fungi, vegetables, nuts and pulses; Jellies, jams, compotes, fruit and vegetable spreads; Prepared meals, Convenience food and savory snacks; Salts, seasonings, flavorings and condiments Savory sauces, chutneys and pastes; Baked goods, confectionery, chocolate and desserts; Pastries, cakes, tarts and biscuits (cookies); Cereal bars and energy bars; Sugars, natural sweeteners, sweet coatings and fillings, bee products; Syrups and treacle; Coffee, teas and cocoa and substitutes therefor; Processed grains, starches, and goods made thereof, baking preparations and yeasts; Dried and fresh pastas, noodles and dumplings; Cereals, Rice, Flour, Breakfast cereals, porridge and grits Yeast and leavening agents, all food items and goods

Cl.42; Online portal for selling all food items and goods.
SHAKTI SPORTS
1646, Tilak Road, Sadashiv Peth, Near S. P. College, Pune, Maharashtra - 411030, India.
Partnership Firm

Address for service in India/Agents address:
BHARGAV PRAKASHBHAI PATTANI
43, 8th floor, Nirmal Park, Opp. Aero Honda Showroom, Near Padmavati Chowk, Satara Road, Pune-411043.

Used Since: 29/07/1985

To be associated with:

MUMBAI


Cl.28; Sporting Goods, Sports gloves, Sports balls, Sports equipment, Sporting articles, Wrist guards, Elbow guards, Balls for racket sports.

Cl.35; Display, Distribution & Supply of Sports Equipments, Sports Goods, Apparels & Helmets, Wholesale services for sporting equipment, Wholesale services for sporting articles, Retail services for sporting articles, Retail services for sporting equipment.
Yumoji

4495970  05/05/2020

BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035

Body Incorporate

Proposed to be Used

DELHI

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists’ materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers type; printing block.

Cl.35; Advertising; business management; business administration; office functions.

Cl.38; Telecommunications services

Cl.43; Services for providing food and drink; temporary accommodation.
MR. AKASH MEHTA
FH-09, County Walk Colony, Gram Jhalaria - 452016
Individual

Address for service in India/Attorney address:
VEDANT VIJAY PUJARI
ACCURES LEGAL, RZ 44-A, Palam Vihar, Sector-6, Dwarka, New Delhi - 110 075, India

Proposed to be Used
To be associated with:
3582386, 3822374

MUMBAI
Cl.5; Pharmaceuticals, medical and veterinary preparations; disinfectants; sanitizers; air deodorizing preparations; air purifying preparations.
Cl.20; Furniture, mirrors, picture frames; containers, not of metal, for storage or transport, Clothes Hooks, Hangers, Coat Stands, Display boards, furniture fittings, garment covers, jewellery organizer, ladders, lockers, racks, window blinds, towel stands, wind chimes.
Cl.24; Textiles and substitutes for textiles; household linen; curtains of textile or plastic.
Trade Marks Journal No: 1956, 13/07/2020 Class 99

Priority claimed from 14/11/2019; Application No.: TO/M/2019/03872; Tonga

4496942 06/05/2020

Google LLC
1600 Amphitheatre Parkway, Mountain View, California 94043, U.S.A.
a Delaware limited liability company

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Used Since: 06/02/2020

DELHI

Cl.9; Downloadable computer software for providing geographic information, interactive geographic maps, images of maps and mapped locations; downloadable computer software for viewing and searching for information, photos, reviews, ratings of business and organizations.

Cl.39; Providing a website featuring geographic information, interactive geographic maps, and images of maps and mapped locations.

Cl.42; Providing online non-downloadable computer software for displaying geographic information, interactive geographic maps, and images of maps and mapped locations; providing non-downloadable computer software for viewing and searching for information, photos, reviews, ratings of business and organizations.
4497066  07/05/2020
SREE CHITRA TIRUNAL INSTITUTE FOR MEDICAL SCIENCES AND TECHNOLOGY
Poojappura, Trivandrum, Kerala - 695012, INDIA
An Institution of National Importance, Department of Science and Technology, Govt. of India
Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091

Proposed to be Used

CHENNAI

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; Artificial limbs, eyes and teeth; Orthopaedic articles; Suture materials; Therapeutic and assistive devices adapted for persons with disabilities; Massage apparatus; Apparatus, devices and articles for nursing infants; Sexual activity apparatus, devices and articles

Cl.44; Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services
INNOTERRA

4497249  07/05/2020
PIONEERING VENTURES AG
Bellerivestrasse 245, 8008 Zurich, Switzerland.
A corporation organized and existing under the laws of Switzerland.

Address for service in India/Attorney address:
KRISHNA & SURA STRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
4424538

MUMBAI

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats.

Cl.35; Business management and consultancy services; consultancy relating to business strategy, business management and business organization; marketing consulting; business administration; administration of consumer loyalty programs; administrative services relating to investment funds, insurance and loans; consultancy regarding business acquisitions; providing commercial information to consumers; presentation of companies and their goods and services on the Internet.
4497250  07/05/2020
PIONEERING VENTURES AG
Bellerivestrasse 245, 8008 Zurich, Switzerland.
A corporation organized and existing under the laws of Switzerland.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLD SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
4424539

MUMBAI

Cl.3; Ethereal Essence and oil.

Cl.5; Veterinary preparations; dietetic food and substances adapted for veterinary use; dietary supplements for animals; nutritional supplements for animal foodstuffs; protein supplements for animals.

Cl.21; Drinking straws; flavoured drinking straws.

Cl.30; Coffee, tea, cocoa, sugar, artificial coffee; rice; tapioca, sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; honey, treacle; yeast, baking powder; salt; mustard; vinegar, sauces (condiments); spices; ice.

Cl.31; Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt.

Cl.32; Beers; mineral and aerated waters and other nonalcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs; insurance brokerage; insurance consultancy; insurance underwriting; accident insurance underwriting; fire insurance underwriting; health insurance underwriting; life insurance underwriting; factoring; providing insurance information; arranging finance for construction projects; hire-purchase financing / lease-purchase financing; financial consultancy; financial evaluation [insurance, banking, real estate]; financing services; instalment loans; lending against security; loans [financing].

Cl.39; Transport; packaging and storage of goods; travel arrangement; transportation and storage services relating to storage logistics, distribution logistics and returns logistics.

Cl.41; Education and Entertainment Services; Arranging and conducting of classes, lectures, seminars and workshops (training) for farmers in animals and crop care; providing of training in the fields of agriculture, horticulture and forestry.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

Cl.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services; Pest control for agriculture; Vermin exterminating for Agriculture; Aerial and surface spreading of fertilizers and other agricultural chemicals; Farming equipment rental; veterinary services and provision of information relating thereto.
4497796  08/05/2020
MR. RAJENDRA PRASAD PANDEY (PARTNER) TRADING AS “NATURE LEAF HEALTH CARE LLP”
GALA NO. 1 & 2, VISHWAKARMA HOUSE, VILL- ATESUA, MURDHA, AZAMGARH LINK ROAD, VARANASI - 221202 (U.P.)
PARTNER
Address for service in India/Attorney address:
ESHIELD IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101

Proposed to be Used
DELHI

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats

Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
4497893  08/05/2020
THE PROCTER & GAMBLE COMPANY
One Procter & Gamble Plaza, Cincinnati, Ohio 45202, United States of America
a corporation organized and existing under the laws of the State of Ohio, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
To be associated with:
1121561, 2361550, 2833518, 2881994

DELHI
Cl.3; Preparations for the care, treatment and beautification of fabrics; potpourri; incense; oils for perfumes and scents;
scented water for household use and for use on fabrics; scented wood; aromatics; essential oils; preparations for
perfuming or fragrancing the air, atmosphere or on fabrics in the form of smoke, vapour or gas

Cl.5; Air fresheners; air purifying preparations; deodorants for fabrics, upholstery and the ambient atmosphere;
preparations for neutralizing odors; fumigation preparations
MOBILITYSCIENCE

4497894    08/05/2020

DOW INTERNATIONAL TECHNOLOGY CORPORATION
2211 H.H. Dow Way, Midland, Michigan 48674, United States of America
A Delaware Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.1; Chemicals and chemical products for use in the mobility and transportation industries; unprocessed synthetic resins; chemical additives for lubricants; unprocessed silicone resins

Cl.7; Parts for machines, motors, and engines

Cl.12; Steering wheel covers, steering wheels, vehicle seat cushions; vehicle parts, namely vehicle parts made from plastics, polyurethane or silicone; dashboards; automobile dashboards; plastic parts for vehicles, namely, automotive exterior and interior plastic extruded decorative and protective trim

Cl.42; Consulting and design services related to the mobility and transportation industries
4498047    08/05/2020

NIDARA-CHILDREN PRIVATE LIMITED
Kingston 1A, 29/17 MGR Road, Kalakshetra Colony, Besant Nagar, Chennai 600090, Tamil Nadu
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
R PARTHASARTHY
B 6/10, Safdarjung Enclave, New Delhi - 110029
Used Since :21/04/2020

CHENNAI
Cl.16;Stationary.
Cl.25;Clothing, footwear, headgear.
Cl.28;Games, toys, sports equipment.
Cl.41;Education, amusement center services, entertainment.
4498048  08/05/2020

NIDARA-CHILDREN PRIVATE LIMITED
Kingston 1A, 29/17 MGR Road, Kalakshetra Colony, Besant Nagar, Chennai 600090, Tamil Nadu
A Company Incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
R PARTHASARthy
B 6/10, Safdarjung Enclave, New Delhi - 110029
Used Since :21/04/2020

CHENNAI
Cl.16; Stationary
Cl.25; Clothing, footwear, headgear
Cl.28; Games, toys, sports equipment
Cl.41; Education, amusement center services, entertainment
4498049  08/05/2020
NIDARA-CHILDREN PRIVATE LIMITED
Kingston 1A, 29/17 MGR Road, Kalakshetra Colony, Besant Nagar, Chennai 600090, Tamil Nadu
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
R PARTHASARTHY
B 6/10, Safdarjung Enclave, New Delhi - 110029
Used Since :21/04/2020
CHENNAI
Cl.16;Stationary.
Cl.25;Clothing, footwear, headgear.
Cl.28;Games, toys, sports equipment.
Cl.41;Education, amusement center services, entertainment.
4498135  09/05/2020
RHI PRINTOGRAPHICS THROUGH MR. GAGAN DHAWAN
49, Pace City 1, Sector 37, Haryana - 122001
Its a sole proprietorship firm with Mr. Gagan Dhawan as the Proprietor

Address for service in India/Attorney address:
NAMRATA PAHWA, ADVOCATE
A-52,2ND FLOOR,CHITTARANJAN PARK,NEW DELHI-110019,INDIA

Proposed to be Used
DELHI

Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers’ masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
4498136  09/05/2020
RHI PRINTOGRAPHICS THROUGH MR. GAGAN DHAWAN
49, Pace City 1, Sector 37, Haryana - 122001
Its a sole proprietorship company through the Proprietor Mr. Gagan Dhawan

Address for service in India/Attorney address:
NAMRATA PAHWA, ADVOCATE
A-52,2ND FLOOR,CHITTARANJAN PARK,NEW DELHI-110019,INDIA

Proposed to be Used
DELHI

Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers’ masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
NEUTROGENA

4498762  11/05/2020
JOHNSON & JOHNSON
One Johnson & Johnson Plaza, New Brunswick, New Jersey 08933, United States of America
A corporation organized and existing under the laws of the State of New Jersey

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
4498763

DELHI
Cl.5; nutritional and dietary preparations as well as supplements
Cl.10; Medical appliances for administration of nutritional solutions
Cl.29; nutritional dairy products and dairy substitutes
Cl.30; Nutrition and protein foods and food additives
Cl.32; Nutritionally fortified water and beverages
Cl.41; Dietary and nutrition education and training services
Cl.44; Provision of information, advisory, consultancy, counselling services relating to nutrition as well as dietary
JOHNSON & JOHNSON
One Johnson & Johnson Plaza, New Brunswick, New Jersey 08933, United States of America
A corporation organized and existing under the laws of the State of New Jersey

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
4498762

DELHI
Cl.5; nutritional and dietary preparations as well as supplements
Cl.10; Medical appliances for administration of nutritional solutions
Cl.29; Nutritional dairy products and dairy substitutes
Cl.30; Nutrition and protein foods and food additives
Cl.32; Nutritionally fortified water and beverages
Cl.41; Dietary and nutrition education and training services
Cl.44; Provision of information, advisory, consultancy, counselling services relating to nutrition as well as dietary
NEW CONCEPT PRODUCT CO., LTD.
No.156 Soi Ladprao107, Ladprao Rd., Klongchan, Bangkapi, Bangkok 10240, Thailand
A Company incorporated under the laws of Thailand

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A-3, Trade Center, Nr. Stadium Circle, C. G. Road, Ahmedabad - 380 009. India.

Proposed to be Used
To be associated with:
AHMEDABAD

Cl.5; collagen for medical purposes; drugs for medical purposes; herbal teas for medicinal purposes; herbal extracts for medical purposes; laxatives; medical preparations for slimming purposes; medicinal infusions; medicinal tea; medicinal herbs; medicinal drinks; slimming pills; sugar for medical purposes;

Cl.30; cereal bars; cereal-based snack food; chocolate beverages with milk; cocoa beverages with milk; coffee; coffee beverages with milk; coffee-based beverages; iced tea; infusions, not medicinal; natural sweeteners; tea; tea-based beverages;

Cl.32; cocktails, non-alcoholic; fruit juices / fruit juice; non-alcoholic fruit extracts; non-alcoholic fruit juice beverages; non-alcoholic beverages; non-alcoholic honey-based beverages; non-alcoholic beverages flavoured with coffee; non-alcoholic beverages flavoured with tea; protein-enriched sports beverages; soya-based beverages, other than milk substitutes; vegetable juices [beverages]; whey beverages;
Trade Marks Journal No: 1956, 13/07/2020 Class 99

NEW CONCEPT PRODUCT CO., LTD.
No.156 Soi Ladprao107, Ladprao Rd., Klongchan, Bangkapi, Bangkok 10240, Thailand
A Company incorporated under the laws of Thailand

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A-3, Trade Center, Nr. Stadium Circle, C. G. Road, Ahmedabad - 380 009. India.

Proposed to be Used
AHMEDABAD

CL.30; chamomile-based beverages; flowers or leaves for use as tea substitutes; ginger tea; gingerbread; iced tea; infusions, not medicinal; tea; tea-based beverages; turmeric;

CL.32; cocktails, non-alcoholic; fruit juices; ginger beer or ginger ale; non-alcoholic fruit juice beverages; non-alcoholic beverages; non-alcoholic honey-based beverages; non-alcoholic beverages flavoured with coffee; non-alcoholic beverages flavoured with tea; vegetable juices [beverages]; ginger Drink; ginger Beverage; ginger powder for making beverages;
4500602  13/05/2020
FUTURE STYLE LAB LIMITED
Knowledge House, Shyam Nagar, Off Jogeshwari Vikhroli Link Road, Jogeshwari (East), Mumbai – 400 060 in the State of Maharashtra within the Union of India.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Used Since :06/05/2018

MUMBAI

Cl.3; soaps; perfumery; essential oils; cosmetics; hair lotions; dentifrices; anti perspirants; toilettries; deodorants for personal use; hair oils; petroleum jelly- cosmetic kits; neutralizers; shampoos; shaving preparations; skin care products; talcum powder; compacts; bleaches; hair conditioners; sunscreen lotion all being included in class 03.

Cl.11; lighting apparatus and parts and fittings thereof, including lighting fixtures, lighting shades, reflectors, shade holders, lamp hanging supports and other accessories

Cl.14; costume jewellery; imitation of jewellery; key chain

Cl.18; handbags; wallets; purses; shoulder belts of leather; suitcases; travelling bags; luggage or baggage tags; boxes and cases of leather.

Cl.20; furniture; mirrors; picture frames; armchairs, beds; bed casters, not of metal; bed fittings, not of metal; benches, cabinets; carts for computers; chairs; cradles; doors for furniture; door fittings, not of metal; ottoman; furniture casters, not of metal; furniture fittings, not of metal; furniture shelves; letter boxes, not of metal or masonry; office furniture; showcases; sofas; stool; tables; table tops; trolleys; storage units [furniture]; wickerwork; woven timber blinds; writing desks; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics in class 20

Cl.24; textile and textile goods, not included in other classes; bed and table covers; table mats, not made of paper

Cl.25; apparels; readymade garments; footwear; boots; shoes; sandals; headgear; fashion accessories made from clothing; hats; caps; belts made of leather; belts made from imitation leather.

Cl.27; carpets, rugs, mats and matting; linoleums and other materials for covering floors; wall hangings (non-textile), bath mats; stair carpets; textile door mats
Proposed to be Used

CHENNAI

Cl.18; bits for animals [harness]; blinkers [harness] / blinders [harness]; bridles [harness]; clothing for pets; covers for horse saddles; fastenings for saddles; halters / head-stalls; harness fittings; harness for animals; harness straps / harness traces; horse blankets; horse collars; leather leashes / leather leads; leather straps / leather thongs; muzzles; pads for horse saddles; reins; riding saddles; saddlecloths for horses; stirrup leathers; stirrups; whips

Cl.25; clothing; collars [clothing]; combinations [clothing]; fingerless gloves; gloves [clothing]; hairdressing capes; hats; headbands [clothing]; hoods [clothing]; jackets [clothing]; jerseys [clothing]; knitwear [clothing]; lace boots; outer clothing; overcoats / topcoats; paper clothing; paper hats [clothing]; parkas; pockets for clothing; scarves / scarfs; shirts; shoes; short-sleeve shirts; socks; sweaters / jumpers [pullovers] / pullovers; tee-shirts; top hats; trousers / pants (Am.); waistcoats / vests; waterproof clothing; wimples

Cl.35; providing commercial information and advice for consumers in the choice of products and services; online advertising on a computer network; provision of an online marketplace for buyers and sellers of goods and services; shop window dressing
4501395    14/05/2020
ASHIRVAD PIPES PRIVATE LIMITED
NO. 4B, ATTIBELE INDUSTRIAL AREA, HOSUR ROAD, BENGALURU – 562107, KARNATAKA, INDIA
Manufacturer, Merchants & Traders
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India
Proposed to be Used
CHENNAI
Cl.17; FLEXIBLE PIPES, NOT OF METAL; FLEXIBLE HDPE PIPES; CONNECTORS, COUPLINGS AND JOINTS, FITTINGS, NOT OF METAL, FOR FLEXIBLE PIPES.
Cl.19; NON-METALLIC WATER PIPES; DRAIN PIPES, NOT OF METAL; PLASTIC PIPES FOR PLUMBING PURPOSES.
Trade Marks Journal No: 1956,  13/07/2020           Class 99

4501524  14/05/2020
WELSPUN MULTIVENTURES LLP
Welspun House, 7th Floor, Kamala City, Senapati Bapat Marg, Lower Parel (W), Mumbai - 400013.
Manufacturer, Trader & Exporter
Limited Liability Partnership

Proposed to be Used
To be associated with:
3883979, 3884346

MUMBAI

Cl.37; Warehouse construction and repair; Construction services; installation and repair services.
Cl.39; Warehousing; Goods Warehousing; Warehousing Infrastructure; Freight warehousing; Rental of warehousing; Logistics Parks; Transport; packaging and storage of goods; travel arrangement.
THE INDIAN HOTELS COMPANY LIMITED
Taj Palace Hotel, Sardar Patel Marg, Diplomatic Enclave, New Delhi-110 021 and its Registered Office at Mandlik House, Mandlik Road, Mumbai-400 001

An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus.

Cl.35; Retail and wholesale services; advertising; business management; business administration; office functions.

Cl.39; Transport; packaging and storage of goods; travel arrangement.

Cl.43; Services for providing food and drink; temporary accommodation.
ASHPVEDA

4501786  15/05/2020
ASHP VEDA PRIVATE LIMITED
C-373 BLOCK-C, VAISHALI NAGAR JAIPUR Jaipur RJ 302021 IN
PRIVATE LIMITED

Address for service in India/Attorney address:
YOGESH KUMAR SHARMA AND ASSOCIATES
P-102/101, JYOTI NAGAR HOUSING BOARD, JAIPUR

Proposed to be Used
AHMEDABAD

Cl.5; Pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; materials for stopping teeth, dental wax; disinfectants; preparation for destroying vermin; fungicides, herbicides

Cl.35; Advertising, business management, business administration, office functions.
NIVEDITA SABOO

4501811  15/05/2020
MS. NIVEDITA SABOO
927, SANAS MEMORIES, 1ST FLOOR, FERGUSSON COLLEGE ROAD, SHIVAJINAGAR, PUNE 411004, MAHARASHTRA, INDIA
Single Firm

Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE--8
Used Since :01/09/2011

To be associated with:
2589446, 2589457, 2751378

MUMBAI

Cl.5; Sanitizing preparations for hospital use and household use including Hand-sanitizing preparations; Kits consisting of sanitizer gel, disinfecting wipes, sanitary masks, plastic gloves and hand cream used for germ prevention.

Cl.9; Protective face masks not for medical purpose, Protective clothing, apparatus and instruments for scientific research in laboratories, life-saving apparatus and instruments, Hand-held protective shield for use by police, smart watches.

Cl.10; Medical apparatus, instruments and articles including protective gloves for medical purposes, medical ventilators, Ambulance stretchers, surgical masks, Masks for use by medical personnel, Face masks for use by health care providers, surgical shoe covers.

Cl.28; Fitness Equipments.

Cl.42; Consultation services in the fields of architecture and home decoration.
BLOCKMATCH

4501877 15/05/2020

INSTINET HOLDINGS INCORPORATED

Worldwide Plaza, 309 West 49th Street, New York, NY 10019, United States of America

A corporation organised and existing under the laws of the State of Delaware, United States of America

Address for service in India/Attorney address:

D.P. AHUJA & CO

UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used

To be associated with:

1599119

MUMBAI

Cl.9; Computer programs and computer software; computer programs and computer software for providing enhanced platform operations to allow utilization of multiple computer program applications, operating system programs, server programs, network management programs, utility programs, software development programs, security and authentication programs, programs for operating computer peripherals, programs for connecting to remote computers and computer networks via global communications networks to allow the exchange of information and data and the browsing of websites; software downloadable from the internet, computer software, including software for providing enhanced platform operations to allow utilization of multiple computer software applications, operating system software, server software, network management software, utility software, software development software, security and authentication software, computer software for operating computer peripherals, software for connecting to remote computers and computer networks via global communications networks to allow the exchange of information and data and the browsing of websites; downloadable electronic publications in the nature of books, journals, reports on the subject of computer software, finance and business; pre-recorded CD-ROMs and digital versatile discs (DVDs), including CD-ROMs and digital versatile discs (DVDs) featuring computer software for providing enhanced platform operations to allow utilization of multiple computer program applications, operating system programs, server programs, network management programs, utility programs, software development programs, security and authentication programs, programs for operating computer peripherals, programs for connecting to remote computers and computer networks via global communications networks to allow the exchange of information and data and the browsing of websites

Cl.36; Financial services, including, financial planning services, financial portfolio services, financial management services, financial analysis and consultation, electronic trading of securities and research therefor, order management services including monitoring and management of individual securities orders and lists; providing information about financial investments, implementation effectiveness and trading execution quality via on-line global communications networks; providing information about financial investments, and trading execution via on-line global communications networks; clearing house financial services; securities settlement; financial advice relating to settlements
ENTERTAINMENT ONE UK LIMITED
45 Warren Street, W1T 6AG London, United Kingdom
A Company incorporated under the laws of England and Wales

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used

CHENNAI

Cl.3; Bleaching preparations and other substances for laundry use; Cleaning, polishing, degreasing and abrasive preparations; Soaps; Perfumery, essential oils, cosmetics, hair lotions; Dentifrices; Aftershave lotions; Antiperspirants; Aromatherapy oils; Baby oil; Baby wipes; Bath gels; Bath powder; Blush; Body creams, lotions, and powders; Breath fresheners; Bubble bath; Eau de Cologne; Deodorants; cosmetic powders; Essential oils for personal use; Eye liner; Eye shadows; Eyebrow pencils; Face powder; Face creams; Facial lotions; Face masks; Facial scrubs; Wicks impregnated with fragrances for fragrancing rooms; Fragrances for personal use; Hair gels; Hair conditioners; Hair shampoo; Hair mousse; Hair cream; Hair spray; Hand cream; Hand lotions; Soaps for the hand; Lip balm; Lipsticks; Lipstick cases; Lip gloss; Liquid soaps; Make-up; Mascara; Mouthwash; Nail care preparations; Nail enamel; Nail hardeners; Nail polish; Perfumes; Pot-pourri; Room scenters; Shaving creams; Skin soap; Talcum powder; Eaux de toilette; Skin creams; Skin moisturisers; Sun block preparations; Sun care preparations.

Cl.5; Materials for dressings; Plasters; Medicine cases (portable) (filled); Baby food; Vitamins for children; Herb teas for medicinal purposes; Disinfectants

Cl.12; Vehicles; Apparatus for locomotion by land, air or water; Bicycles and parts therefor (included in class 12); Scooters; Perambulators; Safety seats for children for vehicles; Boats, in particular rubber dinghies; Trailers (vehicles); Air balloons; Boats; Side cars; Saddle covers for bicycles or motorcycles; Tricycles; Mechanical anti-theft devices for vehicles; Shopping trolleys; Electric vehicles; Rims for bicycle wheels, chains, bells, baskets, handlebars, hubs, dress guards, pedals, pumps, frames, tires, saddles and/or bags for bicycles; Direction indicators for vehicles, in particular for bicycles; Repair outfits for inner tubes; Luggage racks and/or bags for vehicles, in particular for two-wheeled vehicles; Horns, in particular for automobiles; Gats; Motorcycles and/or mopeds; Stroller covers (pushchairs); Hub caps; Tires, solid, for vehicle wheels; Wheelchairs; Rear view mirrors; Seights (vehicles); Snowmobiles; Seat covers for vehicles; Wheelbarrows; Cycle stands.

Cl.14; Precious metals and their alloys; Jewellery, precious stones; Horological and chronometric instruments; Alarm clocks; Bracelets; Busts of precious metal; Pendants; Clocks; Earrings; Jewel cases of precious metal; Jewelry chains; Key rings of precious metal; Lapel pins; Necklaces; Necktie clasps; Non-monetary coins; Orna-mental pins; Rings; Stopwatches; Tie clips; Tie pins; Wall clocks; Watch straps; Watch cases; Watches; Wedding bands; Jewelry boxes not of metal; Key fobs not of metal.

Cl.20; Furniture, mirrors, picture frames; Air mattresses for use when camping; Bassinets; Beds; Benches (furniture); Bookcases; Cabinets; Chairs; Coat racks; Computer furniture; Computer keyboard trays; Cots; Couches; Decorative mobiles; Desks; Figurines and statuettes made of bone, plaster, plastic, wax, or wood; Hand-held Flagpoles; Footstools; Hand fans; Hand-held mirrors; Lawn furniture; Love seats; Magazine racks; Mattresses; Non-Christmas ornaments made of bone, plaster, plastic, wax or wood; Ottomans; Party ornaments of plastic; Pedestals; Pillows; Plant stands made of wire and metal; Decorative wall plaques; Plastic name badges being decorative articles; Plastic novelty license plates; Plastic cake decorations; Tables; Toy boxes; Umbrella stands; Venetian blinds; Wind chimes being decorative articles.

Cl.21; Household or kitchen utensils and containers (not of precious metal or coated therewith); Glassware, goods of porcelain and earthenware (included in class 21); Mugs, Cocktail shakers, Butter dishes, Lunch boxes, Cafetieres, Ceramics for household purposes, Small hand-operated household and kitchen utensils and containers (not of precious metal or coated therewith), Cookware, Cooking utensils, Corkscrews, Kitchen jars, Trays, Dinnerware, Cups and Mug, Teapots; Combs and sponges; Brushes (except paint brushes); Brush-making materials; Articles for cleaning purposes; Steelwool; Unworked or semi-worked glass (except glass used in building); All the aforesaid goods included in class 21; Candle snuffers of precious metal; Candle sticks not of precious metal; Barbecue mitts; Oven gloves; Oven cloths.
Trade Marks Journal No: 1956 , 13/07/2020           Class 99

4502044    15/05/2020
ANKIT AGNIHOTRI
1370/8, VIVEKANAND NAGAR, BANK COLONY, SULTANPUR, UP-228001
Individual

Address for service in India/Agents address:
NEELAM DAHIYA
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.

Proposed to be Used
DELHI

Cl.5; Hand Sanitizers, Sanitizing wipes, Sanitizers for household use, Sanitizing preparations for hospital use, Cleansing solutions for medical purposes. Disinfecting preparations; disinfectants; antiseptics; antiseptic preparations; sanitary preparations; air freshening preparations; air purifying preparations; deodorants and deodorizers; germicides; anti-bacterial preparations; insecticides; insect repellents; preparations for destroying and repelling vermin; miticides; fungicides, herbicides; disinfectants toilet bowl cleaner and medicinal preparations.

Cl.21; Articles for cleaning purposes; scouring, cleaning and scrubbing sponges, pads and brushes; scouring, cleaning and scrubbing sponges, pads and brushes, all featuring handles; cleaning cloths and wipes; dusting cloths; mops; gloves for household purposes; squeegees for household use; soap dispensing brushes; dish wands in the nature of soap dispensing brushes, Plates, Soup Bowls, Glass Bowls, Bowls, Mugs, Cups, Saucer, Crockery and Crockery items, sprinklers (not covered in other classes), dusters, watering cans, rose for watering cans, nozzle, all types of plastic items for used as household and kitchen utensils, and containers, ice buckets, jars, kettles, lunch boxes, flower pots, soap boxes, spoons for household purposes, refrigerating bottles, bath tubs, wash tubs, combs, straines, brooms, wipers, glassware, porcelain and earthenware not included in other classes, dustpans; dusters, buckets for household use, brush making materials for cleaning purposes; trays and dispensers not included in other classes; and other plastic items included in class 21.
WAZE

4502967  16/05/2020

Google LLC
1600 Amphitheatre Parkway, Mountain View, California 94043, U.S.A.
a Delaware limited liability company

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
To be associated with:
2643295, 4502967

DELHI

Cl.9; Computer application software for mobile phones, portable media players, and handheld computers, namely, software for carpooling and ride sharing.

Cl.39; Carpooling services, namely, matching drivers of motor vehicles with individuals needing rides.

Cl.42; Computer services, namely, creating an online community that enables registered users to communicate with each other to discuss and engage in carpooling and ride sharing.
WOOBABIKE
4503295   16/05/2020
ENDLESS LUCK, LLC
17826 Duncan street Encino California 91316, United States
Body Incorporate
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017
Proposed to be Used
DELHI
Cl.9; Electronic bells and whistle.
Cl.12; Bicycle horn, motorcycle and engine.
4504890  19/05/2020
NUOVA OMPI S.R.L.
VIA MOLINELLA, 17 - 35017 PIOMBINO DESE (PD) - ITALY
A company incorporated under the laws of Italy
Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091
Used Since :13/11/2018
KOLKATA
Cl.9; Test tubes, Vials for laboratory use, Vials for scientific purposes.
Cl.10; Syringes for injections, Injectors for medical purposes, Syringes for injections, Dental syringes, Disposable syringes, Injectors for medical purposes, injection devices for pharmaceuticals, Dropper bottles for medical purposes, Suction bottles for medical use, Dropper bottles for administering medication, Medical diagnostic; Glass containers for medical and pharmaceutical purposes, namely, ampoules, bottles, vials and cartridges, all products above sold empty, in sterile and non-sterile condition.
Cl.20; Closures (Non-metallic -) for containers; Capsules [non-metallic containers]; Cap closures (Non-metallic -) for containers; Carrying containers (non-metallic-); Frames (Non-metallic -) for containers; Closures for containers, non-metallic; Vessel [container] closures (non-metallic-); Corner fittings (Non-metallic -) for containers.
PANNIKIN

4505154  19/05/2020

AKASH SURESH

#614, 1st Main Road, Sector 6, HSR Layout, Bangalore 560102

Proprieter

Proposed to be Used

CHENNAI

Cl.7; Mixers, Grinders, Juicers, Grinding Machines, Machine and Machine Tools, Motor and Engines.

Cl.11; Cookers, Microwave cookers, Induction cookers, Gas cookers, Electric cookers, steam cookers, Rice cookers, Electric pressure cookers, Electrical cooking utensils, stainless steel sanitary ware, reusable stainless steel water bottles, Hot water bottles, stoves, Gas stoves, Electric cooking stoves, hot case.

Cl.21; Pressure cookers, Cookware, Aluminum cookware, household utensils, kitchen utensils, cooking utensils, water bottles, plastic water bottles, aluminum water bottles, Ceramic tableware, Ceramic mugs, Ceramics hollowware, Ceramics for household purposes, Flasks, glass flasks, drinking flasks, flasks for travellers, steel and aluminum containers.

Cl.35; Retail Outlet, Wholesale, Online Selling, Import and Export of Mixers, Grinders, Juicers, Grinding Machines, Machine and Machine Tools, Motors and Engines, Cookers, Microwave Cookers, Induction cookers, Gas cookers, Electric cookers, Steam cookers, Rice cookers, electrical pressure cooker, electrical cooking utensils, stainless steel sanitary ware, reusable stainless steel water bottles, Hot water bottles, Stoves, Gas stoves, Electric cooking stove, Pressure Cookers, Cookware, Aluminum cookware, Household utensils, Kitchen utensils, Cooking utensils, Water bottles, plastic water bottles, aluminum water bottles, Ceramic tableware, Ceramic mugs, Ceramic hollowware, Ceramic for household purpose, Flasks, Glass flasks, drinking flasks, hot case, flasks for travellers, steel and aluminum containers
FAARMOJI

4506281  21/05/2020
FAARMS GLOBAL TECH VENTURE PRIVATE LIMITED
Evolve Work Studio, 3rd floor, SNN Raj Pinnacle, Plot 7F Graphite India Main Road, Phase 2, Doddanekundi Industrial Area 2, EPIP Zone, Whitefield, Bangalore – 560048, Karnataka, India
Merchants, Manufacturers and Service Providers

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used

CHENNAI

Cl.9; COMPUTER E-COMMERCE SOFTWARE TO ALLOW USERS TO PERFORM ELECTRONIC BUSINESS TRANSACTIONS VIA A GLOBAL COMPUTER NETWORK; DOWNLOADABLE VIDEO RECORDINGS FEATURING INFORMATION AND PROVIDING KNOWLEDGE RELATING TO AGRICULTURE; DOWNLOADABLE SOFTWARE IN THE NATURE OF A MOBILE APPLICATION FOR PLAYING GAMES.

Cl.35; OPERATING ON-LINE MARKETPLACES FEATURING AGRICULTURE RELATED PRODUCTS SUCH AS SEEDS, FERTILIZERS, AGROCHEMICALS, BIOPRODUCTS, ANIMAL FEED AND AGRICULTURAL EQUIPMENT; PROVIDING A WEBSITE AND MOBILE APPLICATION FEATURING AN ONLINE MARKETPLACE FOR EXCHANGING GOODS AND SERVICES WITH OTHER USERS; THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS IN THE FIELD OF AGRICULTURE.

Cl.38; PROVIDING ACCESS TO AN ELECTRONIC MARKETPLACE [PORTAL] ON COMPUTER NETWORKS.

Cl.41; PROVIDING ON-LINE NON-DOWNLOADABLE VIDEOS IN THE FIELD AGRICULTURE; PROVIDING A WEB SITE FEATURING NON-DOWNLOADABLE INSTRUCTIONAL VIDEOS IN THE FIELD OF AGRICULTURE; ENTERTAINMENT SERVICES, NAMELY, PROVIDING ONLINE VIDEO GAMES; ENTERTAINMENT SERVICES, NAMELY, PROVIDING ONLINE ELECTRONIC GAMES; ENTERTAINMENT SERVICES FEATURING FICTIONAL CHARACTERS.

Cl.42; COMPUTER SERVICES, NAMELY, ACTING AS AN APPLICATION SERVICE PROVIDER IN THE FIELD OF KNOWLEDGE MANAGEMENT TO HOST COMPUTER APPLICATION SOFTWARE FOR THE PURPOSE OF PROVIDING INFORMATION RELATING TO AGRICULTURE; PROVIDING WEATHER INFORMATION.

Cl.44; AGRICULTURAL ADVICE; AGRICULTURAL ADVISORY SERVICES, CONSULTANCY AND INFORMATION SERVICES; CONSULTANCY AND ADVISORY SERVICES RELATING TO AGRICULTURE, HORTICULTURE AND FORESTRY.
4506289    21/05/2020
EQUIPO IVI, S.L.
C/ Colón nº 1, 4, E-46004 VALENCIA, SPAIN
a Company incorporated in Spain

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI

Cl.9; Scientific apparatus and instruments for research in laboratories, data and file management and database software, educational and commercial mobile and web applications.

Cl.44; Medical services, namely, assisted reproductive procedures including in vitro fertilization, ovulation induction, intrauterine insemination, intracytoplasmic sperm injection, plastocyst transfer, pre-implantation genetic diagnosis of embryos, administration of egg and sperm donations, and laparoscopy.
FIDUS LAW CHAMBERS

4506524    21/05/2020
SHWETASREE MAJUMDER
Flat No. 021, Mahagun Maestro, Plot No. F21A, Sector-50, Noida-201301, UP
A citizen of India

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Used Since :26/07/2013

To be associated with:
1725226, 2436276

DELHI

Cl.36; Fund raising; arranging charitable fundraising events, Philanthropic services concerning monetary donations.

Cl.41; Education and training services; arranging and conducting of entertainment, education or sporting events for charitable purposes.

Cl.45; Rescue and relief services; personal and social services rendered to meet the needs of individuals; Social services; charitable services and community services in health, education, human development, social solidarity, supporting nongovernmental organizations services.
4509962   26/05/2020
THE CHANDAULI KALA CHAWAL KRISHAK SAMITI
VILLAGE & POST- AMARA, DISTRICT CHANDAULI, PIN-232110, UTTAR PRADESH, INDIA.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
Used Since :16/02/2020
DELHI
Cl.30;RICE
Cl.35;ADVERTISING; MARKETING; PROMOTION; BUSINESS MANAGEMENT AND BUSINESS ADMINISTRATION;
RETAIL AND WHOLESALE OF RICE
Cl.44;CULTIVATION AND AGRICULTURAL SERVICES PERTAINING TO RICE